THE LALIT RESORT & SPA

2469810    31/01/2013
BHARAT HOTELS LTD.
BARAKHAMBA AVENUE, CONNAUGHT PLACE, NEW DELHI - 110 001,
SERVICE PROVIDERS
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
F-11 JANGPURA EXT. NEW DELHI-14
Used Since :01/11/2008
DELHI
HOTEL & RESTAURANT SERVICES RENDERED IN PROCURING LODGINGS, ROOMS, HOTELS, MOTELS, HOTEL RESERVATIONS; RENTAL OF MEETING ROOMS, TEMPORARY ACCOMMODATION, TENTS; TOURIST HOMES;
PROVIDING FOODS AND DRINK, BAR SERVICES, CAFES, CAFETERIAS, CANTEENS, SELF SERVICE RESTAURANTS,
FAST FOOD RESTAURANTS, FAST FOOD RESTAURANTS, SNACK-BARS, CATERING AND SERVING FOOD AND DRINKS,
BUILDINGS, HOLIDAY CAMP SERVICES AND ALL SUCH SERVICES RENDERED BY HOTELS INCLUDED IN CLASS 43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. descriptive matter. Mark shall be used as represented..
MAN SALWA

2748121  02/06/2014
MOHD. SALEEM
12A/52A ROAD NO 66 JAMALU KA BAGH MAIN ROAD MAUJPUR DELHI 110053
SERVICE
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B 4 SUNRISE HOUSE GALI NO -9 KANSAL MARG HARSH VIHAR DELHI 110093
Used Since :20/03/2011
DELHI
SERVICES FOR PROVIDING FOOD , RESTAURANT, TEMPORARY ACCOMMODATION
2870182   26/12/2014
BREACH CANDY SWIMMING BATH TRUST
DIPESH MEHTA
66, BHULABHAI DESAI ROAD, MUMBAI - 400026
SERVICE PROVIDER
A TRUST REGISTERED UNDER BOMBAY PUBLIC TRUST ACT, 1950

Address for service in India/Agents address:
CHETAN SHANTILAL PARMAR
3/22, MAYOR BLDG., PARMAR SADAN 210, SENAPATI BAPAT MARG DADAR, MUMBAI - 400 028.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION AND ALL SERVICES INCLUDED IN CLASS 43
2934067 01/04/2015
MR. ROHIT SINDHWANI
MR. TILAK MADAN
MR. RAJ KUMAR
trading as ;SPICE FOOD CATERERS & WEDDING PLANNER
1ST FLOOR, SHOP NO-9, RAJGURU MARKET, HISAR, HARYANA
SERVICES
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2006
DELHI
PROVIDING FOOD AND DRINK, FOOD OUTLETS, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE SHOPS, ICE CREAM PARLOURS AND CATERING SERVICES ONLY FOR HARYANA.
2989133  19/06/2015
NESTOR AGRO & EXPORTS PRIVATE LIMITED
1/17, LALITA PARK, VIKAS MARG, DELHI -110092.
SERVICE PROVIDERS
Used Since :01/04/2006
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
MR. NAVEEN GARG  
trading as : MR. NAVEEN GARG  
E-65, RAJIV NAGAR, BEGUM PUR, DELHI-110086, INDIA  
Services  
Address for service in India/Attorney address:  
BALAJI IP PRACTICE  
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092  
Used Since :02/08/2006  
DELHI  
PROVIDING SERVICES IN RESPECT OF BUSINESS OF RUNNING RESTAURANTS, CAFES, TENTS, PUBS, BARS, INNS HOUSE, NIGHT CLUBS, CASINOS, DISCOTEQUE, BANQUET HALLS, MARRIAGE HALLS, CAMPS RESTAURANTS, FAST FOOD RESTAURANT, SERVICES PROVIDING OF FOOD & DRINK, TEMPORARY ACCOMMODATION, DRINK CATERING - TABLES, INDOOR, OUTDOOR CATERING, HOTEL SERVICES PROVIDER.  

Applied Mark as a Whole..
3024684  04/08/2015  
MR. UMESH ARORA  
trading as ;MR. UMESH ARORA  
B-1301, PARK VIEW CITY-II, SONA ROAD, GURGAON-122002, HARYANA  
Services  
Address for service in India/Attorney address:  
BALAJI IP PRACTICE  
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092  
Used Since :24/07/2015  
DELHI  
Services for providing Sweet foods and drink, temporary accommodation, Hotel, Restaurants, Motel, Inn, Room Services, Catering Services, Coffee and Tea home, Bar Services  
Mark as a Whole..  
NO CLAIM IS MADE TO THE EXCLUSIVE RIGHT TO USE “KINGDOM OF SWEETS ” APART FROM THE MARK AS SHOWN..
TREEHOUSE

3030418  10/08/2015
KARMA HOSPITALITY LLP
H-5/1 MODEL TOWN-2 DELHI 9
SERVICE PROVIDERS
Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPRIYA VIHAR, NEW DELHI 16
Used Since :16/02/2008
DELHI
"Accommodation bureau [hotels, boarding houses], bar services, cafes, hotel reservations, hotels, temporary accommodation reservations, restaurants"

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3030415.
3032795  14/08/2015

SH. SANJAY SHARMA

trading as ; BAWARCHI KAFILA

P-5, 2ND FLOOR, VIPIN GARDEN, KAKROLA KMORE, MAIN NAJAFGARH ROAD, DELHI-110059.

SERVICES

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :01/04/2010

DELHI

PROVIDING FOOD AND DRINK, FOOD OUTLETS, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE SHOPS, ICE CREAM PARLOURS AND CATERING SERVICES INCLUDED IN CLASS 43.
HARJEET SINGH CHADHA
HARPREET KAUR
trading as ;C.S.HOSPITALITIES
21 RAJPUR ROAD, DEHRADUN, UTTARAKHAND.
SERVICE
Used Since :01/08/2015
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK.
YOG GURU SWAMI RAMDEVJI
3115706  04/12/2015
PATAJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
SERVICE PROVIDERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :31/12/1996
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION
3152759  07/01/2016
DR. DHARAMVIR MANGLA
SMT. USHA RANI
R.N. OJHA
ROHIT DINDHA
DEEPAK KAUSHISH
trading as :DIVINE COMFORT HOTELS
436, SECTOR -2, URBAN ESTATE, KURUKSHETRA-136118, HARYANA.
SERVICE PROVIDER
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :01/04/2015
DELHI
PROVIDING OF FOOD & DRINK, TEMPORARY ACCOMMODATION, HOLIDAY CAMP SERVICES; RENTAL OF MEETING ROOMS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (COMFORT).
3204308   07/03/2016
APPLE INC.
One Apple Park Way, Cupertino, California 95014, USA
Service Providers
A CALIFORNIA CORPORATION
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Restaurant, bar, cafe and catering services; temporary accommodation.
3205367  09/03/2016
HARPAL SINGH PASSRICHA
trading as ; NAV-YUG HOSPITALITY HOLDING GROUP
59/16 & 59/18, R.D. MARG, KALKAJI, NEW DELHI-110019.
SERVICE PROVIDER
Address for service in India/Agents address:
KHARBANDA TRADE MARK CO.
STAR BUILDING, SADAR BAZAR, DELHI-110006.
Used Since :01/03/2016
DELHI
PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS, SERVICES FOR PROVIDING
MULTI CUISINE FOOD AND ALCOHOLIC & NON-ALCOHOLIC DRINK INCLUDING MINERAL WATER, FRESH JUICES AND
OTHER DRINKING BEVERAGES IN-HOUSE AND OUTSIDE BANQUET HALL AND TEMPORARY ACCOMMODATION.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
3205775 10/03/2016
EXPERT GLOBAL E-COMMERCE SOLUTIONS PRIVATE LIMITED
trading as;EXPERT GLOBAL E-COMMERCE SOLUTIONS PRIVATE LIMITED
125, FIRST FLOOR VARDHMAN FORTUNE MALL, G.T. KARNAL ROAD, NEAR GUJRANWALA TOWN, DELHI 110033
SERVICES
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, (LALJI HOUSE), YOJNA VIHAR, DELHI-110092
Used Since:01/07/2015

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTELS, RESTAURANTS, CANTEENS, MOTELS, SELF-SERVICE
RESTAURANTS, SNACK-BARS; CATERING SERVICES; BAR SERVICES; CAFES AND CAFETERIAS; RENTAL OF TENTS,
TRANSPORTABLE BUILDINGS; TEMPORARY ACCOMMODATION RESERVATIONS; RESERVATION OF HOTEL
ACCOMMODATION; RESERVATION OF RESTAURANTS; RENTAL OF TEMPORARY ACCOMMODATION AND MEETING
ROOMS; RESORTS AND LODGING SERVICES; SOCIAL CLUBS; RENTAL OF CHAIRS, TABLES, GLASSWARE; PROVIDING
CAMPGROUND FACILITIES.
MAISON DE PB

3213239  17/03/2016
PARIS CROISSANT CO., LTD.
462-807, 149-3, SANGDAEWON-DONG, JOONGWON-KU, SONGNAM-SHI, KYOUNGKI-DO, REPUBLIC OF KOREA
Service Provider
a company organized and existing under the laws of the Republic of Korea
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Snack bar services; Self-service restaurants; Food cooking agency; Food and drink catering; Pubs; Restaurant; Services for providing food and drinks; Cafeteria; Western style restaurants; Fast-food restaurant services; Salad bars [restaurant services]; Cafes; Juice bar services; Restaurant services featuring shaved ice with fruits and confection; Restaurant services featuring ice creams; Bakeries.
3227143    04/04/2016
SUBHASH GARG
trading as :GARG SWEETS
D-14/232-233 SEC-7 ROHINI DELHI 85
SERVICE PROVIDER
Used Since :19/11/1999
To be associated with:
2521355
DELHI
HOTELS, CAFES & CAFETERIAS; RESTAURANT, PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, CATERING SERVICES AND BANQUET HALL SERVICE INCLUDED IN CLASS 43
HARISH SNACKS AND CATERERS
3230216  08/04/2016
HARISH KUMAR
trading as ;HARISH CATERERS & PARTY DECORATOR
PLOT NO. 650, SECTOR-9, OPP. ISI HOSPITAL, GURGAON, HARYANA
SERVICE PROVIDER
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, N.I.T. PO. BOX NO. -29, FARIDABAD -121 001.
Used Since :01/04/2001
DELHI
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, CATERERING SERVICES, RESTAURENT, HOTELS, CAFE, LOUNGE AND GUEST HOUSE
3234508  15/04/2016

GAYATRI PESHAWARIA
112, LAXMI PLAZA, LAXMI INDUSTRIAL ESTATE, OFF. NEW LINK ROAD, ANDHERI (WEST) MUMBAI-400 053
SERVICE PROVIDER
INDIAN NATIONAL
Used Since :01/01/2010

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, AND ALL OTHER GOODS AND SERVICES IN CLASS 43
3236679  16/04/2016

REST ON FOOD COMPANY
SONIA MAGGO
SHAMSHER SINGH MAGGO
V.P.O Anwal, Tehsil Kalanaur, Distt. Rohtak (HARYANA)
Service Provider
Partnership firm

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
To be associated with:
3222593

DELHI
MOTEL, HOTEL, RESTAURANT, BANQUET HALL, BAR, CAFE, CONFERENCE ROOM.
3239101  20/04/2016

SLURP HOSPITALITY
6 PUNJAB GARDEN EAST PUNJABI BAGH NEW DELHI 110026

Service Provider

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Used Since : 16/12/2013

DELHI

Services for providing Food and Drink; Temporary Accommodation; Restaurants; Take Away Food Outlets; Food Catering and Banquet Services; Cafes; Cafeterias.
i like you more than coffee

3244841  27/04/2016
ROCHESTON PTE.LTD.
#02-02 KENTISH COURT, 33, OXFORD ROAD, SINGAPORE 218816.
SERVICE PROVIDER
A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF SINGAPORE.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3244833

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.

*mark is associated with the registered trade mark no. 3244833 and subject to THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER...*
3247201  30/04/2016
CREATE BRANDS LIMITED
trading as ;Create Brands Limited
Trident Trust Company, trident Chambers P.O. 146 Road Town, Tortola, British Virgin Islands
Service Providers
Body incorporate
Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPRIYA VIHAR, NEW DELHI 16
Proposed to be Used
DELHI
Services for providing food and drinks; café services; cafeteria services; canteen services; restaurant services; self-service restaurant services; snack-bar services; food and drink catering; food sculpting; rental of chairs, tables, table linen, glassware; rental of cooking apparatus; rental of drinking water dispensers; rental of lighting apparatus
3253958  09/05/2016
BTB MARKETING PRIVATE LIMITED
A-130, A BLOCK, RAGHUBIR ENCLAVE, DELHI-110043
SERVICE PROVIDERS
Address for service in India/Attorney address:
KAPOOR & CO.
E-11, JUNG PURA EXTENSION, LOWER GROUND FLOOR, NEW DELHI-110014
Used Since :14/08/2014
DELHI
FOOD AND BEVERAGES.
GRAND ORCHARD

3258032    12/05/2016

LAKHMINDER SINGH
Village-Shampur, Tehsil-Ropar, District-Ropar, State-Punjab

Service Provider

Address for service in India/Attorney address:
SANJEEV KUMAR
806, Aggarwal Cyber Plaza-1, Netaji Subhash Place, Pitampura, Delhi-110034, India.

Used Since :04/05/2016

DELHI
Services for providing food and drink, as included in class 43.
MARK SHOULD BE READ AND USE AS A WHOLE.
3261114   17/05/2016
PIYUSH BANSAL
KARAN CHAWLA
MANISH CHAWLA
TANVEER SINGH
RASHMI KUMAR
trading as ;SLURP HOSPITALITY
6 PUNJAB GARDEN EAST PUNJABI BAGH NEW DELHI 110026
SERVICE PROVIDER
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.
Used Since :16/12/2013
To be associated with:
3239101
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; TAKE AWAY FOOD OUTLETS; FOOD CATERING AND BANQUET SERVICES; CAFES; CAFETERIAS.
TALLI JUNCTION
3261373  17/05/2016
M/S. WHITE WATER DISTILLERIES PRIVATE LIMITED
trading as ;M/S. WHITE WATER DISTILLERIES PRIVATE LIMITED
T-235, A-35/1, HILL MARG, BALJEET NAGAR, NEW DELHI-110008.
SERVICE PROVIDER
registered Company
Address for service in India/Attorney address:
MOTISH IP
221 V. B. PLAZA, OPP. METRO, P-1026, SEC-12, DWARKA, NEW DELHI-110075.
Used Since :01/01/2016
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
3270884 29/05/2016
SMT. MAHIMA KHIDIA
SHRUTI GOSWAMI
SHAILENDRA GOSWAMI HUF
trading as ;M/S TULSI ARK FOOD & BEVERAGES
SUNRAKH BANGUR, CHHATIKARA ROAD, VRINDAVAN, DISTT. MATHURA (U.P.) INDIA.
SERVICE PROVIDERS.
PARTNERSHIP FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :16/01/2016
DELHI
PROVIDING FOOD AND DRINK, CAFETERIA, RESTAURANTS, CATERING AND HOSPITALITY SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS OF DESCRIPTIVE NATURE.
3271710  30/05/2016
MR. BALWINDER SINGH
trading as ; UTTAM SWEETS & DAIRY PRODUCTS
SCO-65, SECTOR-46 C, CHANDIGARH-160047
SERVICE PROVIDER
Address for service in India/Agents address:
K. C. JAIN, ADVOCATE.
3126, SECTOR 21 -D, CHANDIGARH - 160 022.
Used Since : 01/01/1992
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS, RESTAURANT CATERING, BAKERY AND SWEETS SHOP.
3273321   30/05/2016
G. K. SETHI
252, CELESTIAL HEIGHTS, PLOT-1A, SECTOR 2, DWARKA, NEW DELHI
SERVICE PROVIDERS
REGD. COMPANY
Address for service in India/Attorney address:
MOTISH IP
221 V. B. PLAZA, OPP. METRO, P-1026, SEC-12, DWARKA, NEW DELHI-110075.
Used Since :01/01/2016

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMODATION INCLUDED IN CLASS 43
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.DILLI.
3273322  30/05/2016
G. K. SETHI
252, Celestial Heights, Plot-1A, Sector~2, Dwarka, New Delhi
SERVICE PROVIDERS
REGD. COMPANY
Address for service in India/Attorney address:
MOTISH IP
221 V.B. PLAZA, OPP. METRO , SEC-12 DWARKA NEW DELHI-110075
Used Since :01/01/2016
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMODATION INCLUDED IN CLASS 43
ECHOES
3280613  10/06/2016
STARGAZER HOSPITALITY VENTURE PVT. LTD
trading as ;Stargazer Hospitality Venture Pvt. Ltd
J 9/58, RAJOURI GARDEN, NEW DELHI-110027
SERVICE PROVIDER
Address for service in India/Attorney address:
R.K.DEWAN & CO.
R.K. DEWAN & CO. 1271 & 1272, 12th Floor, Aggarwal Cyber Plaza - II, Netaji Subhash Place, Pitampura, New Delhi - 110 034,
INDIA
Used Since :01/01/2016
DELHI
FOOD AND DRINK,TEMPORARY ACCOMODATION
COWPATHY

3314741  21/07/2016
UMESH SONI
105/107, 3RD FLOOR, RNO-13, C.P.TANK, MUMBAI-400004
MANUFACTURER AND TRADER
AN INDIVIDUAL-AN INDIAN RESIDENT
Used Since : 01/02/2013
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
UPENDRASINH J. RANA
JAMUNA RESTAURANT, NEAR GETCO SUB STATION, N.H NO-8A, LIMBDI-363421, DIST : SURENDRANAGAR, GUJARAT-INDIA.
SERVICE PROVIDER
PERSONAL NAME
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT, CAFÉ SHOP, SNACKS PARLOUR, CANTEENS AND CATERING SERVICES, FOOD PARLOUR INCLUDED IN CLASS 43.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3335154   11/08/2016
HMSHOST SERVICES INDIA PRIVATE LIMITED
trading as ;HMSHost Services India Private Limited
6/14, Primrose Road, Bangalore - 560 025
Service Providers
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.
Used Since :10/06/2016
CHENNAI
Services for providing food and drink; restaurant services; cafe services; self-service cafeteria services; bar services; catering services; provision of information, advisory and consultancy services in relation to the aforementioned services.
*The mark should be used as a whole.*
3359348  10/09/2016

DEVANSHU ASTHANA
4B/701, Patliputra Nagar, Anand Nagar, Oshiwara, Jogeshwari West, Mumbai-400102
Service Provider

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :11/05/2014

MUMBAI
Restaurants
USTAADI

3393932  21/10/2016

ANASA VENTURES
B-Block Sitaram Building, Dr.D.N.Road, Near Crawford Market, Mumbai-400001
Service Provider
PARTNERSHIP FIRM
Address for service in India/Agents address:
KAYSER AND COMPANY. RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Used Since :03/06/2015

MUMBAI
hotels, accommodation bureau, cafes and cafeterias, cocktail lounges, catering, motels, restaurants, bars, snack bar and providing of bar and catering services; foods sculpting; tourist home services
3397306  25/10/2016
P. RAJENDRAKUMAR
trading as ;MAYURA VACATIONS
G-25, BISHOP ARULDOSS SHOPPING COMPLEX, ARASARADI, MADURAI-625 016, TAMIL NADU.
SERVICE PROVIDER
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :15/12/2012
To be associated with:
3397305

CHENNAI
HOTEL RESERVATIONS; HOLIDAY CAMP SERVICES [LODGING]; TEMPORARY ACCOMODATION RESERVATIONS; PROVIDING FOOD AND DRINK; TEMPORARY ACCOMODATION
mark is associated with the registered trade mark no. 3397305 and subject to no exclusive right over the descriptive pictures and other matter appearing on the label..
3398916  28/10/2016
AARTI VIPUL MEHTA
B 1/17, Agrawal Tower, Bhuyangdev Cross Road, Sola Road, Ahmedabad 380061, Gujarat
Service Provider
Used Since :01/04/2016
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANTS, BARS, CAFES AND HOTEL SERVICES, RESTAURANT TAKE OUT AND DELIVERY SERVICES AND EATERIES OF ALL KINDS, TEMPORARY ACCOMMODATION SERVICES INCLUDED IN CLASS 43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word ZAIKA separately & other descriptive matters.
NAAN NAAN
3444679  30/12/2016
SPECIALITY RESTAURANTS LIMITED
B-25, MORYA LANDMARK-1, 4TH FLOOR, VEERA INDUSTRIAL ESTATE, OFF NEW LINK ROAD, ANDHERI (WEST), MUMBAI-400053
SERVICES
A LTD. COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESTAURANTS (SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS
SnacksJoint

3452260 07/01/2017
SNACKSJOINT PRIVATE LIMITED
trading as SNACKSJOINT PRIVATE LIMITED
68/129 FIRST CROSS 40 FEET ROAD, KEMPEGOWDA NAGARA, BYADARAHALLI NORTH, MAGADI MAIN ROAD, BANGALORE-560091
SERVICE PROVIDER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since 08/01/2016
CHENNAI
Services for providing food and drink; Temporary accommodation
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA TO SOUTH INDIA ONLY.
LITTLE BITES
3483303  14/02/2017
RAYEES, PM
LITTLE BITES, NO. 13, GROUND FLOOR, 1ST MAIN ROAD, M.S.R. NAGAR, MATHIKERE, BANGALORE-560 054, KARNATAKA.
SERVICE PROVIDER
AN INDIAN NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :10/11/2011
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING; HOTEL RESERVATIONS.
3486607  17/02/2017
JUGAAD NIGHTS
trading as ; JUGAAD NIGHTS
B-62 BUENA VISTA B/H JHANVEE RESTAURANT GULBAI TEKRA, AHMEDABAD-380006
SERVICE PROVIDER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since : 01/02/2017
AHMEDABAD
Restaurant services
ON THE ROCKS
3496167 02/03/2017
SURYA VEER SINGH
trading as; ON THE ROCKS
C/O. AJIT BHAWAN, NEAR CIRCUIT HOUSE ROAD, JODHPUR
SERVICE PROVIDER
Address for service in India/Attorney address:
BPG LAW CHAMBERS
E 47 Greater Kailash 1, Delhi - 110048
Used Since: 01/07/1995
AHMEDABAD
HOTEL, RESORT, TEMPORARY ACCOMODATION, SERVICES FOR PROVIDING FOOD AND DRINK, BAR, RESTAURANT SERVICES.
3497014 02/03/2017
SANGEETA BUBNA
PRASHANT BUBNA
trading as ;JAY LUXMI TRADING CO.
6,RUSELL STREET,KOLKATA-71,WEST BENGAL
SERVICE PROVIDER
ARE PARTNERS BEING INDIAN CITIZENS
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :03/01/2017
KOLKATA
PROVIDING SERVICES OF FOOD & DRINK (BAR & RESTAURANT).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
3500569 03/03/2017
SUSHILA JAIN
trading as ;SUSHILA JAIN
62-A, DOCTOR'S COLONY DCM, AJMER ROAD, JAIPUR
SERVICE PROVIDER
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since :28/02/2017
AHMEDABAD
RESTAURANT SERVICES INCLUDED IN CLASS 43
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.DHABA KULTURE.
3520547    07/04/2017
RANJEET PUROHIT
61, OM NAGAR SOCIETY, DUMBHAL, SURAT - 395010 GUJARAT INDIA
Service Provider
Address for service in India/Attorney address:
HARPREETSINGH BANKER
‘SATGURU HOUSE’ Opp.VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007
Used Since :01/08/2016
AHMEDABAD
PROVIDING SERVICES RELATED TO FOOD AND DRINKS IN PARTIES, GALAS AND EVENTS ETC.
ROHET GARH

3545408    09/05/2017

SIDHARTH GARH
trading as ;ROHET GARH
V.P.ROHET, DIST. PALI - 306421, RAJASTHAN

Address for service in India/Attorney address:
BPG LAW CHAMBERS
E 47 Greater Kailash 1, Delhi - 110048

Used Since :01/08/1989

AHMEDABAD

HOTEL, RESORT, TEMPORARY ACCOMODATION, SERVICES FOR PROVIDING FOOD AND DRINK, BAR, RESTAURANT SERVICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word GARH.
ROHET SAFARIS
3545409    09/05/2017
SIDHARTH SINGH
trading as ;ROHET GARH
V.P.ROHET, DIST. PALI - 306421, RAJASTHAN
Address for service in India/Attorney address:
BPG LAW CHAMBERS
E 47 Greater Kailash 1, Delhi - 110048
Used Since :01/08/1989
To be associated with:
3545408
AHMEDABAD
HOTEL, RESORT, TEMPORARY ACCOMODATION, SERVICES FOR PROVIDING FOOD AND DRINK, BAR, RESTAURANT SERVICES.
HOUSE OF ROHET

3545410  09/05/2017  

SIDHARTH SINGH

trading as ;ROHET GARH

V.P.ROHET, DIST. PALI - 306421, RAJASTHAN

Address for service in India/Attorney address:

BPG LAW CHAMBERS
E 47 Greater Kailash 1, Delhi - 110048

Used Since :01/04/2011

AHMEDABAD

HOTEL, RESORT, TEMPORARY ACCOMODATION, SERVICES FOR PROVIDING FOOD AND DRINK, BAR, RESTAURANT SERVICES.
ROHET HOUSE

3545413  09/05/2017

SIDHARTH SINGH

trading as ;ROHET GARH

V.P.ROHET, DIST. PALI - 306421, RAJASTHAN

Address for service in India/Attorney address:  

BPG LAW CHAMBERS

E 47 Greater Kailash 1, Delhi - 110048

Proposed to be Used

AHMEDABAD

HOTEL, RESORT, TEMPORARY ACCOMODATION, SERVICES FOR PROVIDING FOOD AND DRINK, BAR, RESTAURANT SERVICES.
ROHET
3545414  09/05/2017
SIDHARTH SINGH
trading as ;ROHET GARH
V.P.ROHET, DIST. PALI - 306421, RAJASTHAN

Address for service in India/Attorney address:
BPG LAW CHAMBERS
E 47 Greater Kailash 1, Delhi - 110048

Proposed to be Used
AHMEDABAD
HOTEL, RESORT, TEMPORARY ACCOMODATION, SERVICES FOR PROVIDING FOOD AND DRINK, BAR, RESTAURANT SERVICES.
3560362  30/05/2017
DESAI HIREN BABUBHAI
28, SIGNATURE RESDENCY, OPP. SUVERNA BUNGLOWS, AHMEDABAD, GUJARAT
INDIAN
Address for service in India/Attorney address:
HIMALI PATEL
8, MALAVDEEP APPTS, PALDI, AHMEDABAD, GUJARAT

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, HOTELS, CAFES, CAFETERIAS, FOOD TAKEAWAY AND SNACKS BAR INCLUDED IN CLASS-43
Hey SUSHI
3580956   29/06/2017
SPECIALITY RESTAURANTS LIMITED
Morya Landmark - 14th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai 400 053
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS
(SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS;
TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
3583239  03/07/2017
PRITESH PRAVINBHAI PADHYAR
trading as ;CASTLE ITALIANO
A-KAILASH COMPLEX, VACHERA NA WADA ROAD, ABOVE RAJ MANDIR COLOR LAB, NR MARADIYA SWEET MART,
NR GUNDALA GATE, GONDAL360311 GUJARAT INDIA

Proposed to be Used
AHMEDABAD
SERVICE PROVIDING FOR FOOD AND DRINK, TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
3584945  05/07/2017
GOPIKRISHAN APPADURAI MUDALIAR
trading as : INDIGO GRILL
104, KARMAKSHETRA D-1, NEXT TO SHANMUKHANAND HALL, KINGS CIRCLE. MUMBAI 400 037
SERVICE PROVIDER
INDIVIDUAL
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3588230 10/07/2017
TEJAS VALJIBHAI BAMANIA
trading as ;TEJAS AND JOLLY CO.
07, TULIP CASTLE, OPP VAISHNAV TOWNSHIP, B/H MAA BAKERY, LAMBHVEL - BAKROL ROAD, ANAND - 388001

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO PROVIDING FOOD AND DRINKS, READY TO EAT CONSUMER FOODS (ALOO PARATHAS, BURGER, SANDWICHES, SUBS, DESSERTS AND MOCKTAILS INCLUDED IN CLASS 43.
GLOBAL DHABA

3593850  18/07/2017

RITHESH KUMAT
304, Apollo Square, 7/2, Race Course Road, Indore (M.P.) Pin-452003
Indian Individual

Address for service in India/Attorney address:

DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used

MUMBAI

Hotel and restaurant services, Hotel, restaurant, café-restaurant and bar services, Hospitality services [food and drink], Providing food and beverage, Food and drink catering, Catering (Food and drink -), Fast-food restaurant services, Takeaway food services, Food preparation, Providing food and lodging in health resorts that specialize in promoting patrons' general health and well-being, Hotel, motel and resort services & Providing food and lodging in health resorts that specialize in promoting patrons' general health and well-being, Providing food and drink catering services for sports events, concerts, conventions and exhibitions & Rental of rooms for holding functions, conferences, conventions, exhibitions, seminars and meetings.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DHABA.
THE PABULUM.
Gold Center, 130/6, Kansara Chawl, 3rd Floor, Opp. Cotton Exchange, Kalbadevi Road, Mumbai - 400002. Maharastra India
Partners-Indian National. A registered partnership firm.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Restaurants, services relating to providing food and drinks; milk and juice bar services; serving of tea, coffee, cocoa, carbonated drinks or fruit juice beverages; cafeterias, lounges, bars, catering services, providing food counters, temporary accommodation, hospitality services, hotels, motel and restaurant booking and reservations; providing of boarding and lodging services; hotel information services being services included in class 43.
3596325  21/07/2017
MUMANBHAI BHAVANBHAI BHARVAD
trading as ;JAY BAJRANG TEA STALL AND RESTAURANT
FF-6,RADHEY CORNER, NR.LALGEBI CIRCLE, S.P.RING ROAD, AHMEDABAD-382445, INDIA

Address for service in India/Attorney address:
SMITA I. PARMAR, ADVOCATE
V.S. CONSULTANCY, H/203, RADHEY RESIDENCY, NEAR LALGEBI CIRCLE, S.P. RING ROAD, HATHIJAN, AHMEDABAD - 382 445, GUJARAT.

Proposed to be Used

AHMEDABAD
SERVICE PROVIDING OF CAFE, TEA STALL, SNACKS AND RESTAURANT INCLUDED IN CLASS 43.

Transliteration : JAU BAJARANG TEA STALL
3597233   22/07/2017
VISHAL SINGH KAHLON
HOUSE NO. 7/32 (2), SALMONA, SALIGAO, BARDEZ, GOA- 403511
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation including hotels, restaurants, guest house, banquet halls, bars, self services restaurants and catering services
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF GOA.
3597287  22/07/2017
FIVE FINGER
306, Aadatiya Aawas, Old Bombay Mkt, Umarwada, Surat-395010 (Gujarat)
Partnership Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Proposed to be Used
AHMEDABAD
Service of Providing Food and Drink, Temporary Accommodation, Restaurant, Hotel, Cafeteria
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD "MASALA " APPEARING ON THE LABEL.
3599884   26/07/2017
SHREE NAMAN HOTELS PRIVATE LIMITED
C-31, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400051
Company Incorporated under the Companies Act, 1956

Address for service in India/Agents address:
MANOJ G. MENDA, ADVOCATE.
6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI - 400 005.
Used Since :01/02/2012

MUMBAI
Restaurant And Hotel Services, Services Offering Food And Drinks, Outdoor And Mobile Catering Services, Arranging For
And Providing Of Food And Drink; Self-Service Restaurants; Restaurant Services In Hotels

The trade mark is restricted to use the mark in the state of Maharashtra.
REGAL HOLIDAY HOMES PRIVATE LIMITED
462 A.B.NAIR ROAD, JUHU MUMBAI 400049 INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION
3611721  12/08/2017
K M HIDAYATHULLA
MANAGING PARTNER, M/S HOTEL CORONET, NO.2, DR MUTHULAKSHMI SALAI, ADAYAR,CHENNAI DISTRICT, TAMIL NADU STATE, PIN-600020,INDIA
Partnership Firm

Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018

Used Since :01/04/1995

CHENNAI
RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SELF-SERVICE RESTAURANTS; SNACK-BARS; CANTEENS; TAKEAWAY FOOD SERVICES; CATERING (FOOD AND DRINK); RENTAL OF MEETING ROOMS; HOTEL RESERVATIONS; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMODATION BEING INCLUDED IN CLASS 43
subject to no exclusive right over the descriptive matter appearing on the label.
3617995  22/08/2017
CHIRAGKUMAR SHANKARBHAI CHHADIDAR
137, SINDHI MAFATNAGAR, NAVA GURUDWARA, RASALA CAMP, BHAVNAGAR, GUJARAT-INDIA.

Address for service in India/Attorney address:
SMITA I. PARMAR, ADVOCATE
V.S.CONSULTANCY, H/203, RADHEY RESIDENCY, NEAR LALGEBI CIRCLE, S.P. RING ROAD, HATHIJAN, AHMEDABAD - 382 445, GUJARAT.

Proposed to be Used
AHMEDABAD
SERVICE PROVIDING OF FOOD AND DRINK INCLUDED IN CLASS 43.
3622629  29/08/2017
CAFÉ ZAFFRAN GLOBAL INC.
No.9, M.J.Street, Neelfield, Vaniyambadi – 635 751.
Unregistered Partnership Firm
Address for service in India/Agents address:
BSF LEGAL
47/1, RAMS SURABI APARTMENTS, I MAIN ROAD, R.A. PURAM, CHENNAI 600 028
Used Since :01/02/2017

CHENNAI
Services Concerned with or Relating to The Provision Of Food And Beverages Including Restaurants, Cafes, Cafeterias, Coffee Shops, Canteens, Fast-Food Establishments, Food Court, Catering, Snack Bars, Hotels, Holiday Camps, Motels, Restaurants, Resorts, and all Services Ancillary And Related to the aforementioned.

subject to the mark should be use as represented in the trademark application within the state of Tamilnadu.
3626896   04/09/2017
SHARAD VISHWAKARMA
trading as ;SGIL GARDENIA
FLAT NO. 104, BLOCK-A, NEAR RATHTALA, RAJPUR, KOLKATA - 700149, W.B. INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.

Proposed to be Used
KOLKATA
SERVICES FOR PROVIDING FOOD & DRINK; SELF-SERVICE, RESTAURANTS; SNACK-BARS; CAFES & CAFETERIAS; FAST FOOD SERVICE BEING IN CLASS-43.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "WEST BENGAL" ONLY..
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS APPEARING ON THE LABEL..
3630931   08/09/2017
JAYARAJ.K, TRADING AS JK HOTEL
NO.41/1, BHARATHI PARK II CROSS, SAIBABA COLONY, COIMBATORE - 641 043, COIMBATORE DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
HOTEL AND RESTAURANT SERVICES.
No exclusive right over the word HOTEL separately except as substantially shown in the representation of the mark.
TALLI TANK

3648538   03/10/2017

SPECIALITY RESTAURANTS LIMITED
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
a Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS (SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS; TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
VIA-AGRA

3648541  03/10/2017

SPECIALITY RESTAURANTS LIMITED
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
a Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS (SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS; TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
FUKRR

3648548  03/10/2017
SPECIALITY RESTAURANTS LIMITED
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
a Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS
(SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS;
TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
area restricted to the state of MAHARASHTRA and M.P..
3649583  05/10/2017
VISHWAJEET CHANDARRAO PATIL
trading as ;CHEESY CRAZY CAFE
SHOP NO. 5, AMBEGAON BUDRUK, NEAR SAURABH HOTEL, PUNE-411046
SERVICE PROVIDER
INDIVIDUAL
Used Since :05/10/2017
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CHEESY.
RUM & JERRY

3653312  09/10/2017
SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053

Body Incorporate

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS (SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS; TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
3662878    25/10/2017
SANJAY KUMAR TRADING AS SANJAY & SONS
HOUSE NO. 25, SBI COLONY, KALI MANDIR ROAD, HANUMAN NAGAR, KANKARBAGH, PATNA - 800020, BIHAR
STANDARD TRADE MARK
Address for service in India/Agents address:
SKYLINE.
3RD FLOOR, ROOM NO.312, SHANTI BHAWAN, BANK MORE, DHANBAD-826001, JHARKHAND.
Proposed to be Used
KOLKATA
SERVICE PROVIDER FOR PROVIDING OF FOOD AND DRINKS, RESTAURANT, TEMPORARY ACCOMMODATION,
BANQUET, HOTELS, LODGING, ROOMS AND MEALS, TOURIST HOUSE & SANATORIA.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR
SALE/CONDUCTING IN THE STATE OF BIHAR AND JHARKHAND IN INDIA.
3668309  02/11/2017
MOLOY PAUL
trading as ;BABUMOSHAI
GOLDIGHIMALL, SILCHAR, CACHAR, ASSAM, PIN- 788001.
SERVICE PROVIDER
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :10/04/2017
KOLKATA
HOTEL AND RESTAURENT, SERVICE OF PROVIDING FOOD & DRINKS, RESTAURANTS, TEMPORARY
ACCOMMODATION, CATERING, MOTEL, SELF-SERVICE RESTAURENT, CAFES & CAFETERIAS, PUBS HOTEL, RENTAL
OF & MEETING ROOMS BEING INCLUDED IN CLASS-43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD BABUMOSHAI
AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL..
THIS IS SUBJECT TO FILING OF TM-M TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF FOR
PROVIDING SERVICE IN THE STATES OF "ASSAM." ONLY..

Transliteration : BABUMOSHAI
3669519  03/11/2017
GARVIT AGARWAL PROPRIETOR OF F FOR FRIES
OFFICE 129-A, MALVIYA NAGAR, INFRONT OF GAMON NEW MARKET, BHOPAL, (M.P.).
SOLE PROPRIETOR
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
Trade Marks Journal No: 1909 , 08/07/2019 Class 43

3679780    16/11/2017
HOTEL DURGA (A PARTNER SHIP FIRM)
129/4, MALATI COMPLEX, IDEAL COLONY, KOTHRUD, POU D ROAD, PUNE-411029
A PARTNER SHIP FIRM
Address for service in India/Agents address:
THAKKAR ASSOCIATE.
TRIBHOVAN GIRDHAR NIWAS, BLOCK NO. 25, 1ST FLOOR, L. L. ROAD, VILE PARLE (W), MUMBAI-400 056.
Used Since :11/06/1987

MUMBAI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, CAFES, CAFETERIAS, CANTEENS, CATERING, COCKTAIL LOUNGE SERVICES, HOTELS, MOTELS, RESTAURANTS, SNACK BARS, BEER BAR,
TRADE MARK TO BE READ AS HOTEL DURGA AND ASSOCIATED WITH EARLIER REGISTRATION NO. 2153892 IN CLASS 43.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1674208 & 2153892.
THE BUTTER KITCHEN

3681365  17/11/2017

IDEAL HOSPITALITY PRIVATE LIMITED
408 A WING BOOMERANG, CHANDIVALI FARM ROAD, NEAR CHANDIVALI STUDIO, ANDHERI EAST MUMBAI 400072
AN INDIAN PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
M. K. SABOO & ASSOCIATES
M.K. Saboo & Associates, C/o. Jhawar Cement & Steels, Gandhi Mansion, 3rd Floor, Bomanjee Master Lane, Kalbadevi Road, Mumbai -400 002, Maharashtra

Proposed to be Used
MUMBAI
CAFE SERVICES, RESTAURANT SERVICES, FOOD AND DRINK CATERING, SNACK BAR SERVICES, CAFETERIA SERVICES AND SELF SERVICE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3736554.
Tastematic

3682998  20/11/2017
PENVER PRODUCTS PVT LTD
AP II/688, Industrial Estate, Aroor, Alappuzha District,PIN 688534
Private Limited Company (Indian)

Address for service in India/Agents address:
K.RADHAKRISHNAN NAIR
DR NO. 33/3033 A, "SIVASAKTHI" VENNALA P.O., COCHIN - 28 ,KERALA

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
NIKHIL AMRITLAL RAJAWAT
trading as ;RAHULS FOOD COURT
SHOP NO, 5/6, 49 RIDGE ROAD, TEEN BATTI, WALKESHWAR, MUMBAI- 400006 MAHARASHTRA INDIA
SERVICE PROVIDER
A PARTNERSHIP FIRM
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL, RESTAURANT
MARVELLA VACATION
3708791    21/12/2017
M.SHANAWAZ KHAN
No:90 2nd Floor Linghi Chetty street,Mannady, Chennai – 600001, Tamil Nadu
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES, SELF-SERVICE RESTAURANT SERVICES, FOOD AND DRINK CATERING
Proposed to be used
No exclusive right over the word VACATION separately except as substantially shown in the representation of the mark.
3710011  22/12/2017

AL-BAKE
Door No. 5/3421 Z, Daya Building, Indira Gandhi Road, Kozhikode, Kerala
an Indian Partnership Firm

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
To be associated with:
3710003

CHENNAI
services for providing food and drink; temporary accommodation; hotel, restaurant, café restaurant and bar services; take
away restaurant services; hotel and restaurant reservations services; Restaurants featuring home delivery; Provision of
conference, exhibition and meeting facilities; Rental of banquet and social function facilities for special occasions; Food
and drink catering for banquets; Catering services; Contract food services; Snack bars; food preparation for others on an
outsourcing basis; providing food and drink catering services for sports events, concerts, conventions and exhibitions;
providing food and drink as part of hospitality services; Catering services for conference centers; Resort lodging
services; preparation of food and beverages
3712904 27/12/2017
LUMIERE ORGANIC VENTURERS PRIVATE LIMITED
NO. 27/7, SRI KOTE ASHIRWAD TOWERS OUTER RING ROAD, DODANEKUNDI MARATHAHALLI BANGALORE KA 560037
BODY INCORPORATE

Address for service in India/Attorney address:
KANIKAJAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used

CHENNAI
Hotel, motel and resort services, Hotel reservations, Café, cafeteria and restaurant services, Tourist homes.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
THE IRISH HOUSE

3741956  01/02/2018
IRISH HOUSE FOOD & BEVERAGES PRIVATE LIMITED
1B Rashid Mansion, Ground Floor, Worli mumbai 400018
LIMITED COMPANY

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Used Since :04/10/2011

MUMBAI
services for providing food and drink; hotels, motels & restaurants, self-service restaurants, snack bars, canteen, cafes and cafeterias, ice-cream parlors; bar services; catering services; providing temporary accommodation and meeting rooms; lodging services; serviced apartment hotels; rental of tents & transportable buildings; rental of chairs, table, table linen, glassware; providing campground facilities.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APPLICATION NO.2215473..
Mandalay Hall

3745042   05/02/2018

TONY JOSEPH
5/2759-D, Kalipoika, Mini Bypass Road, Kozhikode-673004, Kerala
proprietor

Address for service in India/Attorney address:
ANJALI MOTA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu

Used Since :05/11/2012

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, CAFETERIA SERVICES, RESTAURANT SERVICES, SNACK-BAR SERVICES

In use.
3754079  15/02/2018
M/S. SAKETH HOSPITALITY PVT. LTD
# 3-1-241, Canara bank colony, Next lane to N convention, Kabela Road, Vidhyadrapuram, Vijayawada-520012, Andhra Pradesh, India
Private Limited
Address for service in India/Attorney address:
ALEXIUS IP ATTORNEYS
H.NO. 3-6-290, FLAT NO. 406, AZIZ TOWERS, HIMAYAT NAGAR, HYDERABAD-500029, TELANGANA, INDIA.
Used Since :18/01/2018
CHENNAI
Tea house services, tea bar services, serving of tea coffee carbonated drinks or fruit juice beverages.
No exclusive right over CHAI BABU CHAI separately except as substantially shown in the representation of the mark.
3758497 20/02/2018
A. AKBAR BASHA
NO. 1345, 19th EAST CROSS STREET, MAHAKAVI BHARATHI NAGAR, VYSARPADI, CHENNAI – 600039
Individual

Address for service in India/Attorney address:
P T GEOTOM
300 / 183, 2ND FLOOR, THAMBU CHETTY STREET, PARRY, CHENNAI - 600001

Used Since :01/10/2016

CHENNAI
Services for providing food and drink; temporary accommodation
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF SOUTHERN STATES OF INDIA ONLY.
Trade Marks Journal No: 1909 , 08/07/2019   Class 43

3767456     01/03/2018
UTTAM C. SHINDE
trading as ;UTTAM SOUND
SHOP NO.8, ATUL RAIGAD CO-OP. SOCIETY, NEAR 25 NO. BUILDING, ABHYUDAYA NAGAR, KALACHOWKI, COTTON GREEN RAILWAY STATION (WEST), MUMBAI 400 033.
SERVICE PROVIDER
INDIAN NATIONAL
Proposed to be Used
MUMBAI
RENTAL AND LEASING OF LIGHTING / SOUND APPARATUS AND LIGHTING SYSTEMS FOR USE IN MUNICIPALITY LIGHTING AND PUBLIC EVENTS
3768659  03/03/2018
JACKY KISHINCHAND VALECHA
27/1, GURUANSH RESIDENCY FLAT NO 602, OPP GURUDWARA, PUNJABI COIONY, THANE, MAHARASHTRA,421002
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 07/01/1999

MUMBAI
Hotel and restaurant services, Hotel accommodation services, Hotel, restaurant, cafe-restaurant and bar services
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3781948  19/03/2018
ORANGE COUNTY HOTELS AND RESORTS LTD
trading as ;ORANGE COUNTY HOTELS AND RESORTS LTD
1ST FLOOR, ST.PATRICKS BUSINESS COMPLEX, 21 MUSEUM ROAD, BANGALORE-560025
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
HOMI THOMAS MAMPILLY
330/7,AIRAVATAM,2ND A MAIN ROAD EXTENSION,DOMLUR LAYOUT,BANGALORE-560071
Used Since :12/09/2013
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
MAKKAH JAFFAR TOURS & TRAVELS
3800760   09/04/2018
J. ANSAR
MAKKAH JAFFAR TOURS & TRAVELS, NO. 12/2, GREAMS ROAD, THOUSAND LIGHT, CHENNAI-600 006, TAMIL NADU.
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :16/09/2010
To be associated with:
2467674
CHENNAI
ACCOMMODATION RESERVATION SERVICES, ARRANGEMENT OF ACCOMMODATION FOR TOURISTS & TRAVELERS
RAJU GARI DHABA
3803649   12/04/2018
SHRI. BUTCHI VENKATAPATHI RAJU KAKARLAPUDI
Door No. 4-11-52, Beach Road, Opp Cyclone Shelter, Rushikonda, Visakhapatnam – 530 045, Andhra Pradesh, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Hotels, Restaurants, Resorts, Coffee Shops, Cafes, Cafeterias, Bar, Food and Drink Catering, Catering Services.
3805000  13/04/2018
GANGA PRASAD YADAV TRADING AS M/S. COKSA CAFE AND JUICE BAR
64/4 INCOME TAX COLONY, NANDA NAGAR, INDORE, MADHYA PRADESH - 452011
Individual
Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016,M.P.
Used Since :09/07/2015
MUMBAI
Cafe and restaurant services; Services for providing food and drink included in class 43
3806799     16/04/2018
GENOME FOODS
304, Eco Tower, off. Baner Road, Baner, Pune - 411045, Maharashtra, India
Partnership firm

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Services for providing food and drink; Hotels, restaurant services, food and drink catering, cafeteria services.
GRILLO

3806884  16/04/2018

ISHTIAQUE AHMED SIDDICA, SOLE PROPRIETOR, TRADING AS GRILLO

NO. 58, JVOTHI NIWAS COLLEGE ROAD, 5TH BLOCK, KORAMANGALA INDUSTRIAL AREA, BANGALORE - 560095

AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:

L.R. SWAMI CO.

NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

HOTEL, MOTEL, RESTAURANT, BAR AND CATERING SERVICES; PROVIDING FOOD AND DRINK IN RESTAURANTS; CAFÉS; CATERING IN FAST-FOOD CAFETERIAS; RESERVATION AND BOOKING SERVICES FOR RESTAURANTS AND MEALS; SELF-SERVICE RESTAURANTS; RESTAURANTS FEATURING HOME DELIVERY; TAKEAWAY FOOD AND DRINK SERVICES; PROVIDING ACCOMMODATION IN HOTELS AND MOTELS; BOOKING OF TEMPORARY ACCOMMODATION IN HOTELS AND BOARDING HOUSES; RESORT SERVICES; BAR AND BISTRO SERVICES; JUICE BARS; SNACK-BAR AND CANTEEN SERVICES; COFFEE AND TEA BARS; SALAD BARS; COCKTAIL LOUNGE SERVICES; FOOD AND DRINK CATERING; CATERING SERVICES FOR COMPANY CAFETERIAS; MOBILE CAFE SERVICES FOR PROVIDING FOOD AND DRINK; CONSULTANCY SERVICES IN THE FIELD OF FOOD AND DRINK CATERING; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION FOR THE STATE OF KARNATAKA ONLY
RAM M. BALIKERE  
trading as ;SHRAM ENTERPRISES  
24, THE ROYAL SENATE HOTEL, BELLARY ROAD, NEXT TO BAPTIST HOTEL, HEBBAL, BANGALORE-560024  
SERVICE PROVIDER  
PARTNERSHIP FIRM  
Address for service in India/Agents address:
SINGHANIA & CO.  
204-A MITTAL TOWERS, 6, MG ROAD, BANGALORE 560 001  

Proposed to be Used  
CHENNAI  
SERVICES FOR PROVIDING FOOD AND DRINK FOR CONSUMPTION AND TEMPORARY ACCOMMODATION.  
Subject to association with application no:3806946.
3807232    16/04/2018
K C HOSPITALITY
Shop No.2, A 176, Gabriel House, Kalina Kurla Road, Santacruz East, Mumbai 400055
Individual
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Used Since :01/10/2010
MUMBAI
Providing restaurant services

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
CK'S BAKERY

3816383   25/04/2018
CK'S FOODS PRIVATE LIMITED
CAVINVILLE, 12, CENOTAPH ROAD, TEYNAMPET, CHENNAI 600018
A Company incorporated under the Companies Act

Address for service in India/Attorney address:
R. SATISH KUMAR
'SIVAM' 56, MYLAPPA STREET, AYANAVARAM, CHENNAI - 600 023.
Used Since :09/06/2016

CHENNAI

Hotels, Bakery, Eateries, Cafes, Cafeterias, Temporary Accomodation
OXYGEN HOLIDAYS & RESORTS
3825803    07/05/2018
C. D. BOBY
189, 191, 192, Raghuleela Mall, Opposite Vashi Railway Station, Navi Mumbai - 400013
Sole Proprietor

Address for service in India/Agents address:
GAJRIA & CO.
304, PUSHPA BHUVAN, NEAR STRAND CINEMA, COLABA, MUMBAI - 400 005.

Proposed to be Used
MUMBAI
Providing Food and Drink; Temporary Accommodation
area restricted to the state of MAHARASHTRA.
3828002  09/05/2018
RUKMA SANDEEP KANDEPARKAR (INDIAN PROPRIETOR), TRADING AS SRKS BAAG ALONG RESORT & SPICE FARM
House No-272, Kadsal-Khandepar Ponda-Goa, Survey No-167/1, Khandepar, Ponda - 403406, Goa

A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI
Hospitality services [accommodation, food and drink]

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
FAHAD KHAN
H NO. 47, NEAR AAM WALI MASJID, JAHANGIRABAD, BHOPAL, (M.P.) - 462008
SOLE PROPRIETOR

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
B+L

3836606  18/05/2018

SERENITY INN
Plot No.174, Phase-2, Kavuri Hills, Jubilee Hills, Hyderabad-500 033, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
Hotels, Restaurant Services Provided By Hotels, Take Away Food Services, Providing Food And Drink, Providing Online Information Relating To Hotel Reservations, Catering Services, Bar Services, Temporary Accommodation, Resort Hotels, Coffee Shops, Pubs, Cafeterias, Banqueting Services.

Subject to restrict the area to South India only.
3840468  23/05/2018
VIPUL JAMNADAS HEMANI
A/1602, GOLDEN WILLOW, VASANT GARDEN, SWAPNA NAGARI, MULUND (WEST), MUMBAI-400080
INDIVIDUAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
RESTAURANT AND CARRY OUT FOOD AND DRINK SERVICES AND FOOD FOR CONSUMPTION ON OR OFF PREMISES, TEMPORARY ACCOMOATION ALL BEING SERVICES FALLING IN CLASS 43

THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA.
3840485    23/05/2018
SHRI GUDAPATI VENKATESWARA RAO
Door No 48-8-17, Srinagar, Dwarakanagar, Visakhapatnam - 530016, Andhra Pradesh, India
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :27/08/2016

CHENNAI
Hotels, Restaurant Services Provided by Hotels, Take Away Food Services, Providing Food and Drink, Providing Online Information Relating to Hotel Reservations, Catering Services, Bar Services, Temporary Accommodation, Resort Hotels, Coffee Shops, Pubs, Cafeterias, Banqueting Services.

The mark should be used as a whole.
3841376   23/05/2018
RISHNA HOSPITALITIES PRIVATE LIMITED
M-79, SHIVNAGAR, DAMOH ROAD, JABALPUR (M.P.) - 482002
A PVT. LTD. CO. INCORPORATED UNDER COMPANIES ACT 2013.
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :08/12/2017
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT AND CAFE, HOTEL & RESORT INCLUDED IN CLASS 43.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3731233..
The Password

3843549   25/05/2018

INSPIRE RESTRO-PUB LLP
214, V STAR MALL, OPP. RAJMAHAL HOTEL, CHANDAVARKAR ROAD, BORIVALI (WEST), MUMBAI 400092
Limited Liability Partnership

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antohill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
Trade Marks Journal No: 1909, 08/07/2019 Class 43

3846918 30/05/2018
N. MOHAMMED NIZAR
MANAGING PARTNER, M/s CAFE CRUSH LOUNGE, DOOR NO. 5/293-A5 & A6, KOZHIKODE ROAD, VALANCHERY P.O,
MALAPPURAM DISTRICT, KERALA STATE, PIN-676552, INDIA
Partnership Firm
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-
682 018
Used Since :11/01/2018

CHENNAI
REFRESHMENT PARLOUR CAFE, CAFETERIA, ICE CREAM PARLOUR , HOTEL, MOTEL, RESTAURANT, RESTAURANT
CHAINS,TAKEAWAY OUTLETS,FAST FOOD OUTLETS, LOUNGE, TEA-ROOM,SELF-SERVICES, SNACK-BARS,
BANQUETING AND CATERING SERVICES, RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES,
CONVENTIONS, EXHIBITIONS, SEMINARS AND MEETINGS, AND SERVICE PROVIDING FOOD AND DRINK; TEMPORARY
ACCOMMODATION BEING INCLUDED IN CLASS 43
subject to no exclusive right over the descriptive matter appearing on the label and subject to provide services in the area
of South India only.
3851739 05/06/2018
M/S JASHAN BY SANTOSH DHABA
#15-8-338, Feelkhana, Begum Bazar, Hyderabad-500012 Telangana State, India.
A Partnership Firm

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #. 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation.
subject to no exclusive right over the descriptive matter appearing on the label and subject to sale in the area of Andhra Pradesh and Telengana only.
P.M.KISHANTH VIVEK TRADING AS AIRA RESIDENCY
NO.3/48, ARAKAMBAI ROAD, THANTHANADU, KOTHAGIRI - 643 217, NILAGIRI DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Hotel reservations, Hotel services, Resort hotel services, Hotel accommodation services, Hotel accommodation reservation services, Hotel and restaurant services, Hotel room booking services and Booking of hotel accommodation.

The mark should be used as a whole.
3858070  13/06/2018

B. M. BALIKERE

trading as ; SHRAM ENTERPRISES

24, THE ROYAL SENATE HOTEL, BELLARY ROAD, NEXT TO BAPTIST HOTEL, HEBBAL, BANGALORE - 560024

SERVICE PROVIDER

A PARTNERSHIP FIRM

Address for service in India/Agents address:

SINGHANIA & CO.

204-A MITTAL TOWERS, 6, MG ROAD, BANGALORE 560 001

Used Since : 13/11/2016

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK

subject to the mark should be use as represented in the trademark application.
3862017    16/06/2018
IKKA'S RESTAURANT
Door No. 66/6159,66/6159 A, Convent Road, Shenoy's Junction, Ernakulam, Kerala- 682035
Partnership Firm
Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA
Proposed to be Used
CHENNAI
Restaurant services; Grill restaurants; Catering services; Cafe
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.
BIERGARTEN WHITEFIELD

3863712   19/06/2018

SHAKTHI FOOD AND BEVERAGE SERVICES LLP
No.73, Doddanekundi village, Krishnarajapuram Hobli Viswesvaraiah Industrial Area, Bengaluru (Urban), Karnataka-560036
Limited Liability Partnership

Address for service in India/Attorney address:
KOCHHAR & CO.
SUITE 305, DELTA WING RAHEJA TOWERS # 177 ANNA SALAI CHENNAI-600002

Used Since :08/07/2016

CHENNAI
Services for providing food and drink; temporary accommodation

subject to the mark should be use as represented in the trademark application within the state of Karnataka.
Manoj Gudlooru Mayur Grand
3891270    18/07/2018
HOTEL MGM GRAND
4-574, Sannidhi Street, Srikalahasthi, Chittoor(Dist), Andhra Pradesh - 517644
Partnership Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Hotel services.
Manoj Gudlooru Mayur Inn
3891271  18/07/2018
HOTEL MGM GRAND
4-574, Sannidhi Street, Srikalahasthi, Chittoor(Dist), Andhra Pradesh - 517644
Partnership Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Hotel services.
AYURVEDIC BAR

3892185  19/07/2018
PUDDING AND MINK HOSPITALITY SERVICES LLP
Plot No.437, Road No.20, Jubilee Hills, Hyderabad-500033, Telangana, India
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :12/10/2017

CHENNAI
Restaurants, Bar, Hotels, Cafes, Cafeterias, Coffee Shops, Sport Bar, Sport Lounge, Resorts, Food and drink catering by bakeries Multi Cuisine Restaurant, Food Stalls, Catering, Outdoor Catering, Food Court, Sweet Stalls, Bar Services, Snack Bar, Accommodation Services, Banquets Halls, Boarding & Lodging, Boarding Houses, Rental of Temporary Accommodation.
3895511 23/07/2018
MR. SETHIL KUMAR,
No.2/177, C, AVINASHI ROAD, CHINNIAMPALAYAM, OPP TO KGM HOSPITAL, COIMBATORE – 641062, TAMIL NADU, INDIA.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :25/05/2015
CHENNAI
TEMPORARY ACCOMMODATION AND RESTAURANTS
subject to the mark should be use as represented in the trademark application within the state of Tamilnadu.
3895512  23/07/2018

GOLDEN GOOSE VENTURES
No. 17/4, 1st & 2nd Floor, Residency Road, Bangalore-560025, Karnataka, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI

Restaurant, Pub, Bar.

subject to the mark should be use as represented in the trademark application within the state of Karnataka.
RAINBOW HOMES

3900059  27/07/2018

RAINBOW FOUNDATION INDIA
1-1-711/C/1, Opp. Vishnu Residency, Gandhi Nagar, Hyderabad - 500080, Telangana
A Society

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Used Since :01/01/2002

To be associated with:
3900055

CHENNAI
Temporary accommodation
mark is associated with the registered trade mark no. 3900055.
3900185  27/07/2018
M/S. NANDHANA FOODS PRIVATE LIMITED
NO.7, 4TH BLOCK, 100 FEET ROAD, NEXT TO BDA COMPLEX, KORAMANGALA, BANGALORE-560034.
PRIVATE LIMITED
Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.
Used Since :17/06/2005
CHENNAI
Services for providing food and drink; temporary accommodation.
3973959  15/10/2018
JOGENDER SINGH
SURYA GRAND, S-1, NEAR PALAM DWARKA FLYOVER, SECTOR-7, DWARKA, DELHI.
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Hotel services, Restaurant and catering services
3976911  17/10/2018
RAAVISH NARGOTRA
7559, B-10, VASANT KUNJ, NEW DELHI-110070.
individual
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
MUKESH KANARAM CHOUDHARY
ASHOKA SOCIETY PLOT 125 THERGAON PUNE 411033
MY TRADEMARK CLASS IS 43
owner

Proposed to be Used
MUMBAI
HOTELS AND RESTAURANTS.
M/S ANNARATNAM
403, ANANT APARTMENT, SHAMSHABAD ROAD, OPP. RADIO STATION, AGRA (U.P.), INDIA
PARTNERSHIP FIRM

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since : 01/10/2018

DELHI

Providing food and drink, temporary accommodation.
FODODO

4012867   30/11/2018
NIKHIL SHARMA
S/O CP SHARMA H.N- B-100 RAMA PARK UTTAM NAGAR DK MOHAN GARDEN DELHI-110059
HOTEL & RESTAURANT
PROPRIETOR

Proposed to be Used
DELHI
HOTELS, RESTAURANT AND BAR SERVICES, FOOD JOINT, FAST FOOD, FOOD TRUCK, PROVIDING FOOD AND DRINKS, DELIVERY OF FOOD BY RESTAURANTS
Trade Marks Journal No: 1909, 08/07/2019          Class 43

4115551   13/03/2019
SONU CHADHA
MIG FLATS, 225 OLD PRASAD NAGAR, KAROL BAGH, CENTRAL DELHI, DELHI-110005
INDIVIDUAL

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, (LALJI HOUSE), YOJNA VIHAR, DELHI-110092

Proposed to be Used
DELHI
Pizza parlours, Cafés, Cafe-restaurants, Cafe and snack-bar services, Services for providing food and drink; Temporary accommodation.
DePizza Country - DISCOVER THE REAL PIZZA

4115552 13/03/2019
SONU CHADHA
MIG FLATS, 225 OLD PRASAD NAGAR, KAROL BAGH, CENTRAL DELHI, DELHI-110005
INDIVIDUAL
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, (LALJI HOUSE), YOJNA VIHAR, DELHI-110092

Proposed to be Used
DELHI
Pizza parlours, Cafés, Cafe-restaurants, Cafe and snack-bar services, Services for providing food and drink; Temporary accommodation.
4127912  26/03/2019  
ORAVEL STAYS PRIVATE LIMITED  
Delhi Rectangle Regus, Level 4, Rectangle 1, Commercial Complex, D-4, Saket, New Delhi - 110017  
Incorporated Company  
Address for service in India/Agents address:  
CHESTLAW  
H 2/4, MALVIYA NAGAR NEW DELHI-110017  
Used Since :30/12/2018  
DELHI  
Services for providing food and drink; Temporary accommodation
N. NOWSHATH
M/S. BARBEQUEEN, # 359, JUNCTION MAIN ROAD, NEAR FIVE ROAD, SALEM – 636 004, TAMILNADU, SOUTH INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
V VASUKI
M/S. BGROW SERVICES, NO. 500, 2ND FLOOR, 10TH EAST CROSS STREET, ANNANAGAR, MADURAI – 625 020.

Proposed to be Used

CHENNAI

RESTAURANTS FOR GRILL CHICKEN AND BIRYANI; SNACK BARS; CAFES; CANTEENS AND FAST-FOOD OUTLETS;
CATERING SERVICES; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; THE
PROVISION OF FOOD-ORDERING SERVICES THROUGH ON-LINE COMPUTER NETWORK.
THE SCAM

4130220  27/03/2019

VIVA IK BHARADWA AJ
1/5 GANAPURAM, VIMAN NAGAR PUNE 411014
RE ST AUR ANT AND BAR
INDIVIDUALS

Proposed to be Used

MUMBAI
RESTAURANT AND BAR
4151342   18/04/2019
DEEPAK SANWAL
SF – 254, ANSAL PLAZA MALL, PARI CHOWK METRO STATION, GREATER NOIDA, U.P. 201310
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India. Mob: 9871127869

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
LANOU

4156748   24/04/2019
QINGDAO SUNMEI GROUP COMPANY LIMITED.
UNIT A, SECOND FLOOR, BUILDING 10, 157 WUYISHAN ROAD, HUANGDAO DISTRICT, QINGDAO, SHANDONG
PROVINCE, CHINA
LIMITED COMPANY

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Proposed to be Used
DELHI
Rental of temporary accommodation; reception services for temporary accommodation [management of arrivals and
departures]; rental of meeting rooms; accommodation bureau services [hotels, boarding houses]; retirement home
services; rental of chairs, tables, table linen, glassware; boarding for animals; café services; food and drink catering;
boarding house services; boarding house bookings; providing campground facilities; day-nursery [crèche] services;
motel services; cafeteria services; tourist home services; bar services; food sculpting; canteen services; hotel services
and related services covered in class 43
RIHANA PARVEEN PROPRIETOR OF GULKAND, THE PAANTASTIC FLAVOURS
Allahabad Bank Chauraha to Sadar Road, In front of Top n Town, Near Allahabad bank Chauraha, Civil Lines, Jhansi, Uttar Pradesh-284001

PROPRIETOR

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Used Since : 30/06/2017

DELHI

Providing Food And Drink Services, Restaurant Services, Catering Services
4159908  27/04/2019
SAGAR VAMAN DAMLE
MAITRI HEIGHTS, PLOT.NO.99, FERRO NAGAR, THANE400604
PROPRIETOR
Address for service in India/Attorney address:
SUYOG
Shaniwarpeth,Deulgaonraja
Proposed to be Used
MUMBAI
CATERING SERVICES
4163787  01/05/2019
SIMRANJEET SINGH (M/S CHEF'S ON FIRE)
29/V,3rd FLOOR, NANGIA PARK SHAKTI NAGAR, DELHI-110007
PROPRIETOR

Address for service in India/Attorney address:
BALAJI ITL AND ASSOCIATES
SATYAM BUILDING U-136,2ND FLOOR, VIKAS MARG, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation.
SAEED AHMAD IDRISI
B-1, AALI EXTENSION, MAIN ROAD AALI VILLAGE NEAR, JAGDAMBA DAIRY, SARITA VIHAR, NEW DELHI-110076

The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
NAKUL GOVIND RAUNDAL
Tharparkar House, Ghule Nagar, Lane no. 4, Near Mali Bungalow, Manjari - Pune - 412307 (Maharashtra)
Individual

Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-1, Delhi India 110091

Proposed to be Used
MUMBAI
Temporary accommodation, Rental of furniture, linens, table settings, and equipment for the provision of food and drink, Boarding for animals covered in class 43.
EKTO9

4164883  02/05/2019
SHREYAS PURI
PLOT NO E7/727 LLR ARERA COLONY BHOPAL

Trademark Class 43 - Prepare Food and drink for consumption, Restaurants and Food Delivery
Indian Citizen (Individual)

Proposed to be Used

MUMBAI

Services by person or establishments to prepare food and drink for consumption, home delivery. Preservation services for food and drink, Hotel Restaurants, Dine-in
DABKA CAFE

MD REYAZUDDIN
S/O MD NEYAZUDDIN RAJU, KHAJAKALA GHAT NEAR IMAMBARA, PATNA CITY, PATNA, BIHAR - 800008

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation
4168947   07/05/2019
GYANO DEVI
Shop No. 19-20, Roshanlal Plaza, Sector-02, Greater Noida, Dadri Tehsil-2, Gautam Buddha Nagar, Uttar Pradesh-201301
INDIVIDUAL

Address for service in India/Attorney address:
MADHUKAR GUPTA ADVOCATE
112 NAVYUG MARKET GHAZIABAD 201001
Used Since: 07/11/2016

DELI
Providing services of food and beverages in restaurant
MS. BHUMIKA HARWANI
418, B WING, LAXMI BUSINESS PARK, NEXT TO LAXMI INDUSTRIAL ESTATE, SAB TV LANE, ANDHERI WEST, MUMBAI - 400053

Proposed to be Used
MUMBAI
FOOD CATERING SERVICES INCLUDED IN CLASS 43.
4169284  07/05/2019
PASSION RESTAURANT PRIVATE LIMITED
C-28, FLOOR-2, 5B, ROYAL INDUSTRIAL, ESTATE, SEWREE WADALA ROAD NO. 26, WADALA, MUMBAI, MUMBAI CITY, MAHARASHTRA, INDIA, 400031
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4169288    07/05/2019
TITA CLAUDIA SURYA RESTAURANT PVT. LTD
MAGIC ITALY RESTAURANT, 260, MAIN ROAD, PALOLEM BEACH, CANACONA, GOA - 403702
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
HEALTHY HONEYDEW

4169576   07/05/2019

M M AGENCIES
NO.50, SAGAN STREET, KARUNGALPALLYAM, ERODE - 638003
SERVICES FOR PROVIDING HEALTHY FOOD AND DRINKS USED FOR MEDICAL AND GENERAL PURPOSE, CAFES, CANTEENS, RESTAURANTS, TEA STALLS, SNACKS BARS, FAST FOOD AND CATERING, OUTLETS, ALL INCLUDED IN CLASS 43
INDIVIDUAL PROPRIETORSHIP CONCERN
Proposed to be Used

CHENNAI
SERVICES FOR PROVIDING HEALTHY FOOD AND DRINKS USED FOR MEDICAL AND GENERAL PURPOSE, CAFES, CANTEENS, RESTAURANTS, TEA STALLS, SNACKS BARS, FAST FOOD AND CATERING, OUTLETS, ALL INCLUDED IN CLASS 43
JAIBAGH
4169959  07/05/2019
RISHABH GOYAL S/O. SH. AJAY GOYAL
C-62, SAROJINI MARG, C-SCHEME, JAIPUR - 302001 (RAJASTHAN)
Individual
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Proposed to be Used
AHMEDABAD
Hotel, Restaurant, Cafes, Lounge Bar, Catering Services, Motel And Resort Services, Services for providing food and
drink; Temporary accommodation in Class 43
4170135 08/05/2019

JEROME BASIL DSOUZA TRADING AS DIGITAL VERVE
A-11/14 Broadway Avenue, Shanti Park, Mira Road, East Thane - 401107
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Providing food and beverages, Fast food and non-stop restaurant services.
GLAMP EVEREST

4170246   08/05/2019

GLAMP EVEREST
C-1001 MAJESTIQUE MANHATTAN WAGHOLI, PUNE, MAHARASTRA-412207

A partnership firm

Address for service in India/Attorney address:
4SEEINGIP
13,Ground Floor, Pocket- E, Sector-17, Dwarka, New Delhi-110078

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation.
DEEPSHIKHA DUBEY, PROPRIETOR OF M/S. PIONEER FOODS.
18/2 PRAKRITI CORPORATE, YASHWANT NIWAS ROAD INDORE M.P. INDIA

Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI
RESTAURANT SERVICES
4170414    08/05/2019
SHAKE NATION
676 ; East main road ; D sector ; anna nagar west extension ; chennai 600101

THE TRADE MARK ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
PONTY’S PARATHA

4170446  08/05/2019

SANDEEP SHARMA
A-1/145, GALI NO. 6, PREM VIHAR, DELHI -110094
INDIVIDUAL

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELHI

Restaurant services, Services for providing food and drink, and temporary accommodation, Serving food and drink in restaurants and bars, Catering services, Cafe services, Coffee and tea bars, Wine bars, Snack-bars, Fast food restaurants
4171138  08/05/2019
BASHA KAHAN, AN INDIAN NATIONAL, SOLELY TRADING AS NIRA THAI SPA
No: 745/AB, 3rd Floor, 15th Cross Circle, 24th Main, above McDonalds, J.P.Nagar 6th Phase, Bengaluru -560 078, Karnataka, India
A SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Proposed to be Used
CHENNAI
SPA
FUTURE FOLK

4171305 09/05/2019
HAMSTEDE LIVING PRIVATE LIMITED
trading as: HAMSTEDE LIVING PRIVATE LIMITED
ASSET NO.6, AEROCITY HOSPITALITY DISTRICT NEW DELHI-110037
SERVICE PROVIDER

Address for service in India/Attorney address:
TRS LAW OFFICES
TRS LAW OFFICES 336, D-6, BLOCK-12, KAVERI APARTMENT, VASANT KUNJ NEW DELHI-110070

Proposed to be Used
DELHI
HOTEL, GUEST HOUSE, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION AND OTHER RELATED SERVICES
Trade Marks Journal No: 1909 , 08/07/2019          Class 43

4171516  09/05/2019
XOTIK FRUJUS PVT LTD
104/105, TANISHKA, OFF WESTERN EXPRESS HIGHWAY, AKURLI ROAD, KANDIVALI (EAST), MUMBAI - 400101
Body Incorporate

Address for service in India/Attorney address:
GAUTAM & CO. (TRADE MARKS ATTORNEYS)
103, Om CHSL, Opp. Saint Rock College, Eksar Road, Borivali (West), Mumbai-400 092, Maharashtra, India

Used Since :01/01/2019

MUMBAI
Restaurant Services, Providing Food and Drink, Take-out services, Cafe Services, Reservation and Booking of Restaurant services included in Class 43
4171599   09/05/2019
NATIVE HEARTH FOODS PRIVATE LIMITED
Unit No 37, Ground floor, Swastik Industrial, Goodwill Premises Cooperative Society Ltd, 178 CST Road, Santacruz East, Mumbai 400 098, India
Private Limited Company
Address for service in India/Attorney address:
TOMY PAUL MAMPILLY
XL/6840, KANAKATHARA LANE CONVENT ROAD, COCHIN-35.
Used Since: 09/01/2019
MUMBAI
Services for providing food and drink, Restaurant services
badandboujee

4171930  09/05/2019

ARCHIT K PRASAD
481/482 RANKA HEIGHTS, 4TH MAIN 7TH CROSS, NEAR SHANTHI SAGAR, DOMLUR LAYOUT, BANGALORE NORTH, KARNATAKA 560071

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
ALKA SINGH

4TH FLOOR, WYNN PLAZA, C2, ACHARYA NIKETEN, MAYUR VIHAR PHASE 1, NEW DELHI

Address for service in India/Agents address:

DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD - 121 001.

Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; CAFETERIAS, CANTEENS, CATERING OF FOOD AND DRINK, RESTAURANTS, RESTAURANTS AND TEMPORARY ACCOMMODATION
4172055  09/05/2019
GEORDIN JOSE
S12, Mana Jardin Apts, Doddakannelli, Sarjapur Road, Bangalore 560035
Individual
Address for service in India/Attorney address:
SNEHA JAIN
NO.2, MANAGAPPAN STREET, III FLOOR, SOWCARPET, CHENNAI - 600079
Proposed to be Used
CHENNAI
Services providing food and drink for consumption and services provided to obtain bed and board in temporary accommodation and farm stay services
Ramee Techome

4172753  10/05/2019

RAMEE HOTELS PVT. LTD.
PLOT NO. 3, KOHINOOR ROAD, DADAR (EAST), MUMBAI 400 014.
A PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI

PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
PLANTED
4173311  10/05/2019
AALLIA HOSPITALITY PRIVATE LIMITED
201, ANAND CENTER, 3RD FLOOR, DR. AMBEDKAR ROAD, OPP. BROWNIE POINT, BANDRA (WEST)MUMBAI, MAHARASHTRA, INDIA. PIN- 400050.
BODY INCORPORATE
Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates®; A-27, Gr. Floor, Ram Kutir Bungalow, Pushtikar Society, Jogeshwari (W), Mumbai- 400102
Proposed to be Used
MUMBAI
RESTAURANT, BAR, CAFE, HOTEL, MOTEL, PUBS AND CATERING SERVICES.
4173570    11/05/2019
AMIT DUA PROPRIETOR OF AMIT HOSPITALITY
OPP. METRO PILLAR NO. 882, DELHI-ROHTAK ROAD, BAHADURGARH, HARYANA-124507
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
To be associated with:
2153098, 2754326, 3227099

DELHI
RESTAURANT, SNACKS BAR, ICE CREAM PARLOR, SHAKE BAR, BAKERS, HOTEL, HOSPITALITY SERVICES,
CATERING SERVICES, FAST FOOD, CHINESE RESTAURANT, TEA AND COFFEE CAFE, SERVICES FOR PROVIDING
FOOD AND DRINK, TEMPORARY ACCOMMODATION ALL GOODS IN CLASS 43
Trade Marks Journal No: 1909,  08/07/2019    Class 43

4174040    11/05/2019
KOOVAN SHAEEQUE
Ground Floor, 32/1171 A, MGM Square, Civil Line Road, Palarivattom, Cochin-682025, Ernakulam District
Sole Proprietorship
Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI
Services for providing food and drink
4174112   11/05/2019
RIAZ CHANDROTH
CHALIL PUTHAN VEETIL, PANOOR, KANNUR - 670 692, KERALA.
INDIVIDUAL

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
HOTEL SERVICES, RESTAURANT SERVICES, SELF-SERVICE RESTAURANTS, BAR SERVICES, CATERING SERVICES, FAST-FOOD RESTAURANT SERVICES.
CHILAPI

4174210   11/05/2019
NITIN HARI CHANDRA KAMBALE
KORADE FOOD MALL KORADE BAUG NEAR NANDED CITY SINGHAD ROAD NANDED CITY PUNE 411041
INDIVIDUAL

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
MUMBAI
HOTEL RESTAURANT SERVICES
4174273   11/05/2019
MRS.RASHMI RAJAN KAPOOR., TRADING AS M/S.DEJA VU,
657, Tristar Enclave, Avinashi Road, Pappanaickenpalayam-641037, Tamilnadu, India.
Service Providers
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :02/01/2007
To be associated with:
1677559
CHENNAI
Hotel Services, Restaurant Services, Canteen Services, Services of providing food and drink, Temporary Accommodation, Snack-bar Services, Lounge Services, Cafes Services Catering Services, Boarding House Services, Resort Lodging Services.
UPPUMANTE CHAAYAKADA

4174363  12/05/2019
RASEENA HANEFF
SHABOOM BUILDING, CHIRAKKARA, THALASSERY, KANNUR-670 104, KERALA STATE, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002, KERALA, INDIA.

Used Since: 17/12/2017

CHENNAI
PROVIDING OF FOOD AND DRINKS, RESTAURANTS, CAFES, CAFETERIAS, CANTEEN, CATERING (FOOD AND DRINKS), SELF SERVICES RESTAURANTS, FAST FOOD RESTAURANTS AND SNACK BARS, ICE CREAM PARLOURS.
AL AFDAL PRODUCTIONS INDIA PRIVATE LIMITED
No.27, Saravana Nagar, Manigandapuram, Thirumullaivoyal, Chennai - 600062, Tamil Nadu
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI

Fast-food restaurant services, Take-away Fast food services.
ZASSI N CAFE
4175465  14/05/2019
KWR ENTERPRISES PRIVATE LIMITED
Door no-IV/104G, SAI COMPLEX,NITHYANANDA NAGAR,DERALAKATTE,MANGALORE,DK DISTRICT,KARNATAKA-575018
Private Limited
Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.
Proposed to be Used
CHENNAI
RESTAURANT, HOTELS, RESORTS, CANTEENS, FOOD COURTS, MOBILE FOOD COUNTERS, EATING HOUSES, KIOSKS, OUTLETS, CAFETERIAS, DINE IN FACILITY, TAKE AWAY, CATERERS, CAFES, REFRESHMENT ROOMS AND OTHER SERVICES INCLUDED IN CLASS-43
4175472  14/05/2019
SMOKE’S POUTINERIE INTERNATIONAL INC.
85 Kingston Road East, Unit #5, Ajax, Ontario L1S 7J4, Canada
A Canada corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Restaurant services, take-out restaurant services, and catering services.
CEASAR PALACE

4175583    14/05/2019
SAJAN MANI
9 129, Gandhi Square, Thodupuzha, Idukki, Kerala-685584
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 26/06/2018

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4175724  14/05/2019
BHRIGU DUTT.
SURYA LOK-124, C-8/2, LANE SAINIK FARM, NEW DELHI-110062.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :22/07/2008
To be associated with:
1725028
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts,
Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in
class 43.
4175807    14/05/2019
BIJU THOMAS
25(12/25) MEENATHETHIL HOUSE, NEAR KUNNATHAMBALAM, CHERANALLUR P O, ERNAKULAM-682034
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4175967  14/05/2019
ADAMO HOSPITALITY
trading as ;ADAMO HOSPITALITY
Ajmera,63/67 Carmello’s Building,4th Floor, Pathakwadi,L T Marg, Mumbai-400002.
LLP
Used Since :28/07/2018
MUMBAI
Providing Food and Drinks
4176038   14/05/2019
SHALU AHUJA SOLE PROPRIETOR OF SSDN FOODS
GROUND FLOOR, SHOP NO 1, BLDG NO 5, TAKSHILA COOP HOUSING SOCIETY LTD, TAKSHILA MAHAKALI CAVES ROAD, ANDHERI EAST, MUMBAI - 400093
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
Engaging Journeys, Crafted by Creative

4176268    14/05/2019
CREATIVE TRAVEL PRIVATE LIMITED
27, DDA Shopping Centre, Nanakpura, New Delhi – 110021
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :06/06/2018

DELHI
Hotel accommodation services, namely, booking and providing temporary lodging, reservation of hotel rooms for travelers, lodging coordination services, namely, making reservations and booking for temporary lodging, providing travel lodging information services and travel lodging booking agency services for travelers; services for providing food and drink; temporary accommodation.
4176391   14/05/2019
HOUSR TECHNOLOGIES PVT. LTD.
One Horizon Center, Level 1, Golf Course Road, Sector 43, Gurugram - 122002
Private Limited Company

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI
Providing temporary accommodation in serviced apartments, Rental of rooms as temporary living accommodation, Rental of rooms for holding functions, seminars, meetings, Preparation of food and beverages, Food and drink catering, Provision of food and drink, Takeaway food and drink services, Restaurant services in class 43
4176445 14/05/2019
THE PINEVINTA HOTEL
Opp. Samrudhdhi Bhavan, Near Bombay Petrol Pump, Gondal Road Rajkot-360002
PARTNERSHIP FIRM
Address for service in India/Agents address:
SAMPAT DHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-
360007, Gujarat

Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation, Restaurant, Hotel.
4176584   15/05/2019
WOK BOYZ LIMITED
Flat-703, 333-310, Sheikh Zayed Road, P.O. Box: 500615, Dubai, United Arab Emirates
Ltd. Company
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
4176709 15/05/2019

M/S. NILE HOTELS
NO. 111/58 A, SANNIYASIKUNDU EXTENSION, KITCHIPALAYAM, SALEM- 636015, TAMIL NADU, INDIA.

PARTNERSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :24/01/2019

CHENNAI

HOTEL, RESTAURANT, CAFE-RESTAURANT AND BAR SERVICES, MOBILE RESTAURANT SERVICES, PROVIDING FOOD AND DRINK IN RESTAURANTS, HOTEL ACCOMMODATION RESERVATION SERVICES, TAKE-AWAY FOOD AND DRINK SERVICES.
KAARAIKUDI HOT STONE

4176779   15/05/2019
AMARAVATHI RESTAURANTS PRIVATE LIMITED
No. 1, Cathedral Road, Chennai - 600 086, State of Tamil Nadu, India
SERVICE PROVIDER

Address for service in India/Agents address:
MOHAN ASSOCIATES,
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used
To be associated with:
1268034, 1434735, 2705845

CHENNAI
RESTAURANT SERVICES; SNACK-BAR SERVICES; CAFE AND SNACK-BAR SERVICES; COFFEE-HOUSE AND SNACK-BAR SERVICES; FAST-FOOD RESTAURANT SERVICES; TAKE-AWAY FAST FOOD SERVICES; FAST FOOD AND NON-STOP RESTAURANT SERVICES; SERVING FOOD AND DRINKS; PROVIDING OF FOOD AND DRINKS IN RESTAURANTS AND BARS; PROVIDING OF FOOD AND DRINKS IN BISTROS; PROVIDING OF FOOD AND DRINKS FOR GUESTS; PROVISION OF FOOD AND BEVERAGES; PROVIDING OF FOOD AND DRINKS FOR GUESTS IN RESTAURANTS; CAFE AND CAFETERIA SERVICES; CAFE AND RESTAURANT SERVICES; HOTEL, RESTAURANT, CAFE AND BAR SERVICES; PROVIDING ACCOMMODATION IN HOTELS AND MOTELS; PROVIDING TRAVEL LODGING INFORMATION SERVICES AND TRAVEL LODGING BOOKING AGENCY SERVICES FOR TRAVELERS; PROVIDING FOOD AND LODGING IN HEALTH RESORTS THAT SPECIALIZE IN PROMOTING PATRONS' GENERAL HEALTH AND WELL-BEING; PUBS; COCKTAIL LOUNGE SERVICES
FABLIFE

4176927  15/05/2019

Fabindia Overseas Private Limited
14, N Block Market, Greater Kailash - I, New Delhi - 110048, India
A company organized and existing under the laws of India

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation.
4177088 15/05/2019

ARUN SINGH
trading as ;SHRI MAHALAXMI HOSPITALITY
PLOT NO. 19-C, I1IRD FLOOR, NORTH WEST AVENUE, CLUB ROAD, WEST PUNJABI BAGH, NEW DELHI-110026, INDIA
SERVICE PROVIDERS

Address for service in India/Agents address:
KAMAL TRADE MARK & LIAISON SERVICE BUREAU
D-4/1, Rana Pratap Bagh, Delhi-110007

Proposed to be Used

DELHI
SERVICE FOR PROVIDING FOOD & DRINKS, RESTAURANT, SELF SERVICE, CATERING SERVICE, BAR SERVICE, FOOD & DRINK CATERING, CAFE & CAFETERIAS, FAST FOOD OUTLETS, FOOD COURT, BANQUET, CANTEEN, SNACK BAR, TAKR AWAY FOODS & PACKAGING FOODS
4177106   15/05/2019
MANOJ LOHIYA
Sobhasariya college, NH- 52 Jaipur Road, Sikar, Rajasthan-332301
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
AHMEDABAD
Services for providing food and drink; temporary accommodation
4177127  15/05/2019
SANT SINGH TRADING AS SANT REGENCY.
17, SECTOR-14, HISAR, HARYANA-125001.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
4177216    15/05/2019
ILANKUMARAN P
S/O PANDIAN, NO 14/13, S-2, 2ND FLOOR KEMP KRISHNA APTS, NEW WEST STREET, CHOOLAIMEDU, CHENNAI,
TAMILNADU - 600094
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600301

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
Sattuz

4177252  15/05/2019
GORURAL FOODS & BEVERAGES PRIVATE LIMITED
C/O SUNIL KR, KUMAR ENCLAVE, H. NO:- 257, W. NO:- 12, GANDHI CHOWK, NEAR SURI SCHOOL ROAD, MADHUBANI,
PIN:- 847211, BIHAR
AN INDIAN PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.
Used Since :12/03/2018

KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4177266  15/05/2019
ANEESHMON KARAPPAN CHERY
KARAPPANCHERY HOUSE, POOLAKKAL, PUNNAPPALA POST, MALAPPURAM DISTRICT, KERALA-679328, INDIA
Sole Proprietorship

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND FOOD ARTICLES, SNACKS, DESSERTS, AERATED DRINKS AND WATER;
CATERING AND RESTAURANT SERVICES, PROVIDING OF FOOD COUNTER, FOOD COURT, SERVICES RELATING TO
RUNNING OF A RESTAURANT, A HOTEL, RESORT AND HOSPITALITY SERVICES, RESTAURANT CHAINS.
4177435  15/05/2019  
HANSMUKH ASRANI  
C-6/103, PRINCETON TOWN, OPP BIG CINEMAS, KALAYANI NAGAR, PUNE CITY, PUNE-411006  
Single Firm  
Address for service in India/Agents address:  
VIPIN KUMAR SINGH  
F-28, ZOOM PLAZA,NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.  
Proposed to be Used  
MUMBAI  
Services for providing food and drink; restaurants, bars, cafés and hotel services, restaurant take-out and delivery services and eateries of all kinds.
NARINDER PAL SINGH PROPRIETOR OF HANDY N GLASSY,
Vyas Plaza Main Chowk, Satwari Cantt, JAMMU-(J&K).
Proprietorship

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARMAPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )

Proposed to be Used
DELHI
RESTAURANT SERVICES.
Maxido's Pizza - 100% Pure Veg

4177547 15/05/2019

VINOD KUMAR MEHRA
S/o Sh. Partap Singh, H.No. - 172, 11/A, Shanti Nagar, Hisar - 125001

Individual

Address for service in India/Agsents address:
VIKAS BANSAL
411, B-09, ITL twin Tower,NSP, Pitampura, Delhi-110034.

Proposed to be Used
DELHI

Fast food restaurants, Restaurant services
BHARAT KUMAR YELAGANDULLA PROPRIETOR OF SIP & SMILE
3-5-1082/5, BESIDE DEEPAK THEATER LANE BELOW SRI CHAITNYA COLLEGE, KMIT COLLEGE LANE
NARAYANGUDA, HYDERABAD-500029

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
DRBDLEGALYUKTI
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015

Proposed to be Used
CHENNAI

SERVICES FOR PROVIDING FOOD DRINK; ICE CREAMS, MILK SHAKES, FRUIT JUICES, MOCKTAILS, SMOOTHIES, YOGHURT, TEMPORARY ACCOMMODATION INCLUDING CAFES, CAFETERIAS, BAKERY, CANTEENS, COCKTAIL LOUNGE SERVICE, CATERING, HOTELS RESTAURANTS AND SELF SERVICE RESTAURANTS; PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS
4177633    15/05/2019
MR. AVINASH ASHOK KADAM TRADING AS: KSHANBHAR VISHRANTEA
502, GANESH SIDDHI CHS, PANDURANGWADI, DOMBIVALI (E), DIST- THANE- 421201, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, HOTEL, RESTAURANT, COFFEE AND TEA BAR SERVICES
4178089   16/05/2019
SAANAIRA RESORTS PRIVATE LIMITED
K 1603, AJNARA DAFFODIL, SECTOR 137, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH - 201301
A Company Registered under the Companies Act

Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
ASIA TAXZONE PVT. LTD., A-105, 4th Floor, Chaudhry Complex, Chander Vihar, I.P Ext., Delhi - 110092

Proposed to be Used
DELHI
Resort hotel services including in class - 43
4178100  16/05/2019

MR. SABU JOHNY
3D, ORCHID COURT APARTMENTS, PANCHVADI, VYTILA - KOCHI- 682019
SOLE PROPRIETOR

Address for service in India/Attorney address:
MARKS & RIGHTS
42/2421, THALIATH BUILDING, ST. BENEDICT ROAD, KACHERIPPADY KOCHI-682 018.

Proposed to be Used
CHENNAI

Services for providing food and drink; temporary accommodation; hospitality services; providing of resort, club house, hotel, motel, lodging and boarding facilities; provision of temporary accommodation, room rental services, restaurant, cafe, bar, cocktail lounge, public house and catering services; providing food and drink and banqueting services; provisions for conducting conference, seminar, meeting and exhibition services and facilities
Hotel Grand Galaxy

4178281  16/05/2019
HARIFF & ZAHIR COMPANY
9/4, sivaganganam street, Chennai - 600017
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4178627   17/05/2019
M/S MIDCITY
Opposite Telephone Exchange, Gola Ka Mandir, Gwalior-474005 (M.P.)
Partnership Firm

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK
4178719    17/05/2019
SONY BABY
Kannimanga Family Restaurant, Thurkadayil Building, Puthencruz, Ernakulam, Kerala, India- 682308
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA
Used Since :12/04/2017

CHENNAI
Restaurant and café services; Catering services; Takeaway food and drink services; Restaurants featuring home delivery
4178795  17/05/2019

SUPER HIGHWAY LABS PRIVATE LIMITED
RZ F-907 & RZ F-907/1, FLAT NO. -107, KH. NO. -50/20/2 & 21 MAHATAMA GANDHI MARG, RAJ NAGAR, PART-II, PALAM COLONY, NEW DELHI-110077, INDIA.

SERVICE PROVIDERS

Address for service in India/Agents address:
KHAITAN & CO.
1105, ASHOKA ESTATE (11TH FLOOR), 24, BARAKHAMBA ROAD, N. DELHI

Used Since :20/05/2016

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATIONS
4178867  17/05/2019  
PRASHANT BOKARIA  
trading as ;FIND THE GAP  
i13,1ST MAIN ROAD,1-BLOCK,ANANAGAR EAST,CHENNAI-600102.  
SERVICE PROVIDER  
PARTNERSHIP FIRM  
Address for service in India/Attorney address:  
NIRMAL KUMAR  
NEW NO.32, OLD NO.3, TRIVELYAN BASIN STREET, SOWCARPET, CHENNAI - 600 079.  

Proposed to be Used  
CHENNAI  
RENTAL OF MEETING SPACE.
SHREE KONAR VILAS

4179096  17/05/2019
G. KARTHIK MUKESH
NO. 128/1, PERAMBUR BARRACKS ROAD, VEPERY, CHENNAI 600007
PROPRIETOR

Address for service in India/Attorney address:
THYAGARAJAN K
NO.6/18, 2ND FLOOR, AJ BLOCK, 5TH STREET, SHANTHI COLONY, ANNA NAGAR (W), CHENNAI - 600 040

Proposed to be Used
CHENNAI
RUNNING HOTELS, RESTAURANTS, AND ALL OTHER HOTEL AND RESTAURANT RELATED SERVICES.
POSHAK FOODS PRIVATE LIMITED.
C-1302, ANSAL SUSHANT CITY, PANIPAT-132103, HARYANA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
RESTAURANT, SELF SERVICE RESTAURANT, PROVIDING FOOD & DRINK, SNACK BARS, CANTEEN AND CATERING SERVICES, TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
services provided by persons or establishments whose aim is to prepare food and drink for consumption and services provided to obtain bed and board in hotels, boarding houses or other establishments providing temporary accommodation.
BABA ADAM'S
4179748    20/05/2019
HARDIK KINARIWALA
A2/101 ANMOL TOWERS, OPP. NARANPURA TELEPHONE EXCHANGE, NARANPURA, AHMEDABAD, GUJARAT 380058
GUJARAT INDIA
Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINKS
4180096   20/05/2019
MUHAMMED FAVAS THARAYIL
THARAYIL HOUSE, PAITHNIIPARAMBA, MELMURI PO, MALAPPURAM,676517, KERELA
SINGLE FIRM

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used
CHENNAI
RESTAURANT AND BAR; HOTELS; HOOKAH BAR SERVICE; CAFES; CAFETERIAS; SNACK BARS; SELF SERVICE
RESTAURANTS; RENTAL OR RESERVATION OF TEMPORARY ACCOMMODATION; CATERING SERVICES, FOOD AND
DRINK SERVICES ALL INCLUDED IN CLASS 43.
Trade Marks Journal No: 1909, 08/07/2019  Class 43

4180512  20/05/2019
PADAM B. THAPA
FLAT NO. G-4, BUILDING NO. 19, NEW LOTUS CHS LTD, NEAR BASSEIN CATHOLIC BANK, AMOL NAGAR NAIGAON WEST, PALGHAR 401207, MAHARASHTRA, INDIA
SOLE APPLICANT
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
RESTAURANT SERVICES, PROVIDING FOOD & DRINKS.
Proposed to be Used

CHENNAI

Services for providing food and drink; Temporary accommodation
THE XYST
4180691  20/05/2019
DOLPHIN TERRA FIRMA PVT. LTD.
SOLAN NAHAN HIGHWAY, SARAHAN, PACHHAD, DISTT. SIRMOUR (H.P)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2019
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Self-Service Restaurants, Hotel Services, Resort Services, Snack-bar Services, Food & Drink Catering, Cafes, Lounges & Ice Cream Parlours.
4181079  20/05/2019
RAVI KUMAR YADAV
B-505, Hari Marg, Malviya Nagar
Individual
Address for service in India/Attorney address:
DEEPAK SINGHAL
H-310, Sushant Shopping Arcade, Gurgaon - 122 002
Proposed to be Used
To be associated with:
3676699
AHMEDABAD
Restaurants services, snack-bar services, cafeteria services, ice cream parlour
4181095  20/05/2019
KECO CONSULTANCY PRIVATE LIMITED
TC 68/885, Thottappillil House, Ashok Nagar, Pachalloor P.O., Trivandrum - 695027, Kerala
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI

services for providing food and drink; consultancy services in the field of food and drink catering; catering services for hospitals, hotels; providing of food and drink for patients and guests; hotel and restaurant services.
Trade Marks Journal No: 1909, 08/07/2019  Class 43

4181136  20/05/2019
DAIRY CLASSIC ICE CREAMS PVT.LTD.,
No: 55, 8th Main, J.C.Industrial Estate, Yelchenahalli, Kanakapura Road, Bangalore - 560 062, Karnataka, India
Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
To be associated with:
3424152, 3986407

CHENNAI
Service for providing Food and Drink
VEGSUTRA HOSPITALITY PVT. LTD.
03, UTTAM JEEVAN C.H.S. OPP TO EQUINOX BUSINESS PARK, LBS MARG, BKC CROSSING, KURLA (W), MUMBAI – 400070
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used

MUMBAI
ACCOMMODATION BUREAU SERVICES [HOTELS, BOARDING HOUSES], CAFÉ SERVICES, CAFETERIA SERVICES, CANTEEN SERVICES, FOOD AND DRINK CATERING, HOTEL SERVICES, RESTAURANT SERVICES, TEMPORARY ACCOMMODATION RESERVATIONS
G.M BABU PROPRIETOR OF M/S. SIMPLY CHATS
SRI HARI COMPLEX, NO. 214, 10th CROSS, 2nd STAGE, 6th BLOCK, NEAR ANnapurneshwari temple, Nagarbhavi, Bangalore- 560072, Karnataka, India.

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Used Since : 31/03/2017

CHENNAI

Ice cream parlours, juice bar services, cafe and snack-bar services, serving food and drink in doughnut shops, pizza parlours.
4181464  20/05/2019
HASMEET SINGH CHAWLA
S/O: TEJINDER SINGH CHAWLA, H-167, ASHOK VIHAR, PH-1, VIHAR H.O, NORTH WEST, DELHI-110052
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4181524  20/05/2019
SACHIN AGRAWAL
S/O:BIJAY KUMAR AGRAWAL,45A,HARA KUMAR T AGORE SQUARE,ENTALLY,KOLKATA - 700014
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation
Proposed to be Used

DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS; RESTAURANT; CAFES; CAFETERIAS; FOOD AND DRINK CATERING; SELF-SERVICE RESTAURANT
MOMO MONK
4181670   21/05/2019
RAHUL ITHAPE
FLAT 10/B, CHANDRARANG CLASSIC APT, KESHAVNAGAR, CHINCHAWAD, PUNE, MAHARASHTRA- 411033
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
Crazy Hut
4183029  22/05/2019
RAJKUMAR MALOO
Crazy Hut, MM Plaza, KB Road, Jorhat, Assam-785001
Sole Proprietorship

Address for service in India/Attorney address:
RK SUMIT
2(b), Ramdwara Colony, Mahaveer Nagar, Near Durgapura Railway Station, Jaipur 302018

Proposed to be Used
KOLKATA
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION
VISHAL BHASKAR INGLE (PROPRIETOR) TRADING AS JAANVI ENTERPRISES
B/103, Mayur Park, plot no. 1/22, sector - 36, Kamothe, Navi Mumbai, 410209
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Café, Restaurant, Services for providing food and drink
4183529   22/05/2019
MR. MOHANBHAI NARANBHAI BABARIYA
B/702, Starworld Residency, Near Baghban Circle, Green City Road, Pal, Adajan, Surat-395009.
Individual
Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)
Proposed to be Used
AHMEDABAD
RESTAURANT SERVICES, HOTELS, SELF SERVICE RESTAURANTS, BOARDING, CATERING, OUT DOOR CATERING,
PROVIDING OF FOOD AND DRINK, PARTY HALL, FOOD STALLS, TAKE AWAY FOOD OUTLETS, COFFEE CAFE, TEA
CAFE, INDIAN & CONTINENTAL FOODS & SNACKS, DESERTS, SOFT DRINKS, RESTAURANTS & FOOD CAFE, BANQUET
HALL
4184783    23/05/2019
AKASH KUMAR KALRA
R-866, NEW RAJINDER NAGAR, NEW DELHI-110060.
An Individual

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
17/9 WEST PATEL NAGAR, NEW DELHI - 110 008.

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation including bar services, café services, cafeteria services, food and drink catering, hotel services, hotel reservations, motel services, restaurant services, udon and soba restaurant services, washoku restaurant services included in Class 43.
Trade Marks Journal No: 1909 , 08/07/2019 Class 43

CHINA LODGING HOLDINGS (HK) LIMITED
ROOM1502, 15/F, JAVA, COMMERCIAL CENTER, NO.128 JAVA ROAD, NORTH POINT, HONG KONG
A company incorporated and existing under the laws of Hong Kong
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Accommodation bureaux [hotels, boarding houses]; Rental of temporary accommodation; Temporary accommodation reservations; Motels; Rental of meeting rooms; Tourist homes; Retirement homes; Day-nurseries [crèches]; Boarding for animals; Rental of chairs, tables, table linen, glassware.
Trade Marks Journal No: 1909, 08/07/2019, Class 43

CHINA LODGING HOLDINGS (HK) LIMITED
ROOM1502, 15/F, JAVA, COMMERCIAL CENTER, NO.128 JAVA ROAD, NORTH POINT, HONG KONG
A company incorporated and existing under the laws of Hong Kong
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Accommodation bureaux [hotels, boarding houses]; Rental of temporary accommodation; Temporary accommodation reservations; Motels; Rental of meeting rooms; Tourist homes; Retirement homes; Day-nurseries [crèches]; Boarding for animals; Rental of chairs, tables, table linen, glassware.
4185434  23/05/2019
CHINA LODGING HOLDINGS (HK) LIMITED
ROOM1502, 15/F, JAVA, COMMERCIAL CENTER, NO.128 JAVA ROAD, NORTH POINT, HONG KONG
A company incorporated and existing under the laws of Hong Kong
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Proposed to be Used
DELHI
Accommodation bureaux [hotels, boarding houses]; Rental of temporary accommodation; Temporary accommodation reservations; Motels; Rental of meeting rooms; Tourist homes; Retirement homes; Day-nurseries [crèches]; Boarding for animals; Rental of chairs, tables, table linen, glassware.
4185987  24/05/2019
SABI'S AND JOE’S HOSPITALITY
5/214, NEAR PASSPORT OFFICE, MINI BYEPASS ROAD, ERANHIPALAM, KOZHIKODE - 673006, KERALA STATE
A partnership firm registered under the Partnership Act, 1932.

Address for service in India/Attorney address:
P.M GEORGEKUTTY
PM ASSOCIATES EF7-10, VASANTH NAGAR PALARIVATTOM COCHIN - 682025
Used Since :09/12/2018

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
WWW.CASPIAPROHOTELS.COM

4186213  24/05/2019
SAMHI HOTELS PRIVATE LIMITED
Caspia Hotels Delhi, District Centre Crossing, Opp. Galaxy Toyota Outer Ring Road, Haiderpur, Shalimar Bagh, Delhi-110088
BODY INCORPORATE
Address for service in India/Attorney address:
CONCEPT LEGAL
Office No. 221, Vardhman City Center, Plot No.3, LSC, Gulabi Bagh-Shakti Nagar Railway under Bridge, Delhi-110052
Used Since :04/01/2016
To be associated with:
3661372
DELHI
Hotels, Motels, Resort, Inns, Guest Houses, Restaurants, Cafeteria, Lounge, Tea- Room, Coffee Shops, Snacks-Bar, Take Away Outlets, Food Courts, Concierge, Lodging And Bar Services, Banquets Services, Accommodation Services For Meetings, Exhibitions And Events Facilities Included In Class 43
4187086 25/05/2019
PARVEEN RATHI
House No. 1318, Sector - 15, Part - 2
Individual
Address for service in India/Attorney address:
SANYAM CHOPRA
1st Floor, 14-15, Tau Devi Lal Complex, Panipat - 132103
Proposed to be Used
DELHI
Hotel Services, Providing of Food and Drink, Temporary Accommodation, Operation of Motels, Restaurants, Cafeterias, Tea Rooms, Bars (Exceps for Clubs), Holiday Homes, Hotel Reservations for Travellers.
4188154   27/05/2019
SAURABH MEHTA
trading as ;YO! HOTELS
B-23, PANCHWATI, AZADPUR, ADARSH NAGAR, N.S. MANDI, NORTH WEST DELHI, DELHI-110033
SERVICE PROVIDERS
Proposed to be Used
DELHI
TRADING IN PROVIDING TEMPORARY ACCOMODATION, IT ALSO INCLUDES SERVING FOOD OR DRINKS, PROVIDING A BED FOR STAY.
2731364   05/05/2014

VARMORA INFOTECH PVT. LTD.
541, LAXMI PLAZA, LAXMI INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI (WEST), MUMBAI - 400 053. INDIA.
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used

MUMBAI

SERVICES RELATED TO MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDED IN CLASS 44.
2788856 08/08/2014

DR. RUCHI MALHOTRA
A-6, PANCHVATI OPP. NEW SUBZI MANDI, G.T ROAD DELHI-110033
SERVICES PROVIDER
Used Since :01/01/2014

DELHI
MEDICAL SERVICES; IN VITRO FERTILIZATION SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS.
THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL..
Trade Marks Journal No: 1909, 08/07/2019 Class 44

2852958 01/12/2014
RUBY GUPTA
trading as RUBY GUPTA'S MIDAS TOUCH
SIGMA TOWER ABOVE SRS VALUE BAZAAR SEC-44 NOIDA 201301 U.P
SERVICE PROVIDER
Address for service in India/Agents address:
GOOD LUCK TRADE MARK CO.
128/564 (FLAT NO.3), K- BLOCK, KIDWAI NAGAR, KANPUR-208011, (U.P.)
Used Since: 18/11/1999
DELHI
BEAUTY SALOON & SPA SERVICES; BEAUTY CARE AND HEALTH CARE SERVICES
2863799  17/12/2014

MAMTA NILESH PATIL
SADHANA SANJAY BONDE
UJJWALA MILAN CHAUDHARI

trading as ;MIDAS HEALTHCARE

PLOT NO.26, GAT NO.90, SAI NIWAS, ANNASAHEB PATIL NAGAR, BEHIND GUJRAL PETROL PUMP, JALGAON - 425001,
MAHARASHTRA, INDIA

MANUFACTURER AND MERCHANTS
INDIANS

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Used Since :01/12/2014

MUMBAI

MEDICAL HEALTHCARE SERVICES, HEALTHCARE SERVICES
Dr. Bhatia Medical Coaching Institute

2900864  10/02/2015
DR. BHATIA MEDICAL COACHING INSTITUTE PVT. LTD.
trading as ;Dr. Bhatia Medical Coaching Institute Pvt. Ltd
Flat No.7, Unique Apartment, Sector-13, Rohini, Delhi - 110 085
Service Provider
Address for service in India/Attorney address:
R.K.DEWAN & CO.
236 & 237, VARDHMAN FASHION MALL, NEAR MAHAVIR HOSPITAL, PITAMPURA, NEW DELHI-110034
Used Since :28/05/1999
To be associated with:
2900862
DELHI
Medical services; veterinary services; medical clinic services; nursing, medical; medical equipment rental; medical assistance
Dr. Bhatia Medical Institute

2900868  10/02/2015
DR. BHATIA MEDICAL COACHING INSTITUTE PVT. LTD.
trading as ;Dr. Bhatia Medical Coaching Institute Pvt. Ltd
Flat No.7, Unique Apartment, Sector-13, Rohini, Delhi - 110 085
Service Provider
Address for service in India/Attorney address:
R.K.DEWAN & CO.
236 & 237, VARDHMAN FASHION MALL, NEAR MAHAVIR HOSPITAL, PITAMPURA, NEW DELHI-110034
Used Since :28/05/1999
To be associated with:
2900862, 2900864, 2900866
DELHI
Medical services; veterinary services; medical clinic services; nursing, medical; medical equipment rental; medical assistance
DR. BRIJWASI

2987218   17/06/2015

ARPIT KUMAR BRIJWASI
A.K. HOUSE, HEERA NAGAR, HALDWANI, DISTT - NAINITAL -263139.
SERVICE PROVIDER
Used Since :13/05/2015

DELHI

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "DR." and
"MARK TO BE USED AS A WHOLE".
3026685  06/08/2015
HERO MOTOCORP LIMITED
34 Basant Lok, Vasant Vihar, New Delhi -110 057
Service Providers
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Agriculture, horticulture and forestry services.
3038035  21/08/2015
ASK TECHSOFT CARE PVT. LTD.
A-5B/286, PASCHIM VIHAR, NEW DELHI-110063.
SERVICE PROVIDER
Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.
Used Since :01/08/2015
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
3040408 25/08/2015
NAMO GANGE TRUST
91 B- EAST LAXMI MARKET, STREET NO.-5, NEAR RADHU PALACE, DELHI-110092.
SERVICES
A TRUST DULY REGISTERED UNDER THE TRUST ACT
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/08/2015
DELHI
MEDICAL SERVICES: HYGIENIC & BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE & FORESTRY SERVICES; INFORMATION SERVICES RELATING TO MASSAGE; SERVICES RENDERED BY A DIETICIAN; DIETARY & NUTRITION GUIDANCE; HEALTH CLINIC SERVICES; MEDITATION SERVICES; ENERGY HEALING SERVICES, NAMELY, STRESS MANAGEMENT & STRESS REDUCTION COUNSELLING FOR INDIVIDUALS TO ENHANCE THEIR LIVES; PHYSICAL THERAPY EVALUATION, IDENTIFICATION, & MANAGEMENT OF MOVEMENT DYSFUNCTION TO RESTORE, MAINTAIN, & PROMOTE OPTIMAL PHYSICAL FUNCTION PREVENTING THE ONSET, SYMPTOMS ST PROGRESSION OF IMPAIRMENTS, FUNCTIONAL LIMITATIONS, & DISABILITIES RESULTING FROM DISEASE, DISORDERS, CONDITIONS, OR INJURIES; STRESS MANAGEMENT SERVICES; CONDUCTING TELEPHONE & IN-PERSON PERSONAL LIFESTYLE WELLNESS ASSESSMENTS CONSULTANCY SERVICES RELATING TO PERSONAL BEHAVIOUR; CONSULTING IN THE FIELD OF HEALTH & WELLNESS TO BRING ABOUT PERSONAL HAPPINESS; PERSONAL THERAPEUTIC SERVICES RELATING TO MUSCLE REEDUCATION; PERSONAL THERAPEUTIC SERVICES RELATING TO CIRCULATORY IMPROVEMENT PERSONALITY ASSESSMENT SERVICES; PROVIDING HEALTHY LIFESTYLE & NUTRITION SERVICES, NAMELY, PERSONAL ASSESSMENTS, PERSONALIZED ROUTINES.
3095409  07/11/2015

BALWINDER KAUR

trading as ;THE DAZZLER

S.S. TOWER, MALL ROAD, MANBRO CHOWK, MODEL TOWN, JALANDHAR (PB.)

SERVICES

Address for service in India/Attorney address:

MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/08/2012

DELHI

Hygiene & Beauty Care Services, Nail Studio, Skin Treatment, Hair Care & Treatment; Mehndi Designing; Spa Treatment & Body Massage, Beauty Saloon & Beauty Parlour Services for the State of Punjab, Haryana, J&K, Himachal Pradesh, Chandigarh & Rajasthan.
HEALTH ON DEMAND

3188983  17/02/2016
M/S. VANILLA HEALTH PVT. LTD.
7-8, PURNITA COLONY, BICHOLI MARDANA, INDORE-452016, M.P.
SERVICE PROVIDER

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

Hospital services including diagnostic services, medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
3200740  02/03/2016
DR.PRAMOD SHARMA
trading as ;SMILE BHpAL
SMILE BHpAL TULIP 588 NEW MINAL RESIDENCY JK ROAD BHpAL 462023
SERVICE PROVIDER
Address for service in India/Attorney address:
PRAJAKTA P. SAWANT
A / 103, GOKUL, B. P. ROAD, KANDARPADA, DAHISAR ( W ), MUMBAI-400 068
Used Since :01/01/2015
MUMBAI
DENTAL CLINIC, FACIAL SURGERY CENTRE, HAIR TRANSPLANT CENTRE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE
LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. ENHANCED
HAIR TRANSPLANTS..
MEDI HOME

3221027  29/03/2016
MEDI HOME FAMILY CLINIC PVT. LTD
PATTATHIL, HOUSE NO.98, SHANTHI NAGAR, AYATHIL POST, KOLLAM - 691 021, KERALA
SERVICE PROVIDERS
A COMPANY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
THE BUSINESS CYTALYST,
CATALYST VILLA KANIYAPURAM POST TRIVANDRUM, KERALA - 695301

Proposed to be Used

CHENNAI
MEDICAL SERVICES AND MEDICAL CARE GIVEN BY PERSONS OR ESTABLISHMENTS TO HUMAN BEINGS AT HOME *
MEDICAL ANALYSIS SERVICES RELATING TO THE TREATMENT OF PERSONS* PHARMACY ADVICE *PHYSICAL
THERAPY SERVICES *REHABILITATION FOR SUBSTANCE ABUSE PATIENTS CONVALESCENT HOMES AND
HOSPITALS* MEDICAL ASSISTANCE AND CLINICAL SERVICES HEALTH CARE CENTRES

mark is associated with the application no. 3306009.
3240273 21/04/2016

DR. AJAYA KASHYAP
trading as: DR. AJAYA KASHYAP
G-160, PALAM VIHAR, GURGAON, HARYANA-122 017.
SERVICE PROVIDER

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since: 08/12/2010

DELHI
MEDICAL AND BEAUTY CARE SERVICES INCLUDED IN CLASS 44.

MARK SHOULD BE READ AND USE AS A WHOLE..
OASIS SALON

3253087    07/05/2016
MISS. ANITA GOSAIN
trading as ;M/S. OASIS SALON
FLAT NO.:7034, D-7, VASANT KUNJ, NEW DELHI-110070
Services
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :01/12/1991
DELHI
SALON (BEAUTY) SALON SERVICES. Beauty Care Services.
CHARANJIT SINGH trading as; Rambaan Aushadhi

559 KHA/ 354, NEW SHRI NAGAR, SHAKUNTALA DEVI MARG, ALAMBAGH, LUCKNOW-226005.

Address for service in India/Attorney address:
NISHNAT ASSOCIATES
K1/125 LOWER GROUND FLOOR CHITTARANJAN PARK NEW DELHI-19

Proposed to be Used

DELHI

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.

Mark shall be used as a device as represented and filed.
3264870  23/05/2016
PRAMOD KUMAR SINGH
AMARA AKHARI BYPASS CHAURAHA, (ARAJI NO. -1860-1861), P.S.-ROHANIYA, P.O.-KANDAWA, VARANASI (UP), INDIA.
SERVICE PROVIDER

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.I.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P

Proposed to be Used
DELHI
HOSPITAL SERVICES, CLINIC SERVICES, MEDICINAL SERVICES, FITNESS SERVICES INCLUDED IN CLASS-44
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD HOSPITAL.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ASHOK KUMAR BANSAL
A-26, Pushpanjali Enclave, Pitampura, Delhi-110034.
Service Provider
Individual

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.
Used Since :01/05/2016

DELHI
Clinic and Hospital, SPA & Salons, Medical Consultancy & Services, Ayurveda Therapy & Panchkarma, Summing Services, Alternative Medicine Services, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
3282799  10/06/2016  
NIDHI ARORA AND SAHIL ARORA 
11A/1, W.E.A., KAROL BAGH, NEW DELHI-110005. 
THE SERVICE PROVIDER 
Address for service in India/Attorney address: 
RAVI CHAUHAN 
A-2/96, SECTOR-16, ROHINI, DELHI-85 
Used Since : 15/05/2016 
DELHI 
BEAUTY PARLOURS, SALON AND SPA. 
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., “SALON FOR MEN AND WOMEN” and “MARK TO BE USED AS A WHOLE”.
BLOOM

3373235   26/09/2016
BASKAR KURUSAMY
trading as : BLOOM FAMILY SALON & SPA
PLOT NO. 7, S.M ILLAM, MEENAMBIGAI NAGAR, 5TH CROSS STREET, MADURAI-625 011, TAMIL NADU.
SERVICE PROVIDER
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/11/2015

CHENNAI
HEALTH SPA SERVICES; MASSAGE; SAUNA SERVICES; BEAUTY SALONS; AROMATHERAPY SERVICES; HYGIENIC
AND BEAUTY CARE FOR HUMAN BEINGS
3378272   03/10/2016

DR. SUJEET KR. MISHRA
trading as ;SUNETHRA EYE HOSPITAL
SHAKTIPURAM ASHIANA NAGAR,NEAR SANGAM APARTMENT,PATNA,PIN-800025,BIHAR.
SERVICES
Address for service in India/Agents address:
SKYLINE.
3RD FLOOR, ROOM NO.312, SHANTI BHAWAN, BANK MORE, DHANBAD-826001, JHARKHAND.
Used Since :23/04/2015

KOLKATA
MEDICAL SERVICES, EYE HOSPITAL & NURSING HOME SERVICES FOR HUMAN BEINGS BEING INCLUDED IN CLASS – 44.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SUNETHRA EYE HOSPITAL EXCEPT AS DEPICTED.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
3472914  03/02/2017
SAHASRA GASTROENTEROLOGY AND OBESITY CLINIC PRIVATE LIMITED
trading as ;SAHASRA GASTROENTEROLOGY AND OBESITY CLINIC PRIVATE
LIMITED
302 TEAM EMERALD APT RUSTUMBA MAIN ROAD KODIHALLI BANGALORE KA 560008.
SERVICE PROVIDER
BODY INCORPORATE
Used Since :28/02/2013
CHENNAI
MEDICAL SERVICES
No exclusive right over the descriptive matters appearing in the label.
ESTRELLAS
3501065  03/03/2017
JAY SHIRISH DAVE
trading as ;M/S, ESTRELLAS LIFE SCIENCES
113, AAYNA COMPLEX, NEAR SHELL PETROL PUMP, 100 Feet THALTEJ-HEBATPUR ROAD, AHMEDABAD-380 054.
GUJARAT, INDIA.
Service Provider
A Sole Proprietor
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013.
GUJARAT, INDIA.
Used Since :14/06/2011
AHMEDABAD
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS,
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDED IN CLASS-44.
Makker's Healthcare

3513647   24/03/2017

DR. BHUPESH AMRUTLAL TAILOR
1/3736 DhansukhNiwas, Dr. Annie Besant Road, Sonifalia, Surat

Proprietor

Address for service in India/Attorney address:
RICHA GOYAL, FCS, LLB
302A, INTERNATIONAL TRADE CENTRE, MAJURA GATE, RING ROAD, SURAT - 395007

Used Since :23/11/2011

AHMEDABAD

MEDICAL SERVICES, HEALTHCARE SERVICES, VACCINATION AND IMMUNISATION SERVICES, HYGIENE ADVISORY SERVICES; DIAGNOSIS AND TREATMENT OF DISEASES/INFECTIONS, PREVENTION, DIAGNOSIS AND TREATMENT OF HIV/AIDS, CANCER, DIABETES AND RELATED ILLNESSES; HOSPITAL SERVICES;

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3531833  22/04/2017
MS CITY LIFE CARE MULTI SPECIALITY HOSPITAL
2ND FLOOR, OZONE COMPLEX, TALUKO KAMREJ, SURAT-394185, GUJARAT.
Service Provider

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
HOSPITAL SERVICES

Trade Mark :  CITY LIFE CARE MULTI SPECIALITY HOSPITAL
Trade Marks Journal No: 1909 , 08/07/2019          Class 44

DR. PREETI SHAH
A-93, Meeranagar, Near South Zone Office, Opp. Kanaiya Dairy, Udhna, Surat-394210, Gujarat
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

AHMEDABAD

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES

Proposed to be used

Services restricted in the state of Gujarat only.
3552102  19/05/2017

DR. HIRAL BHAVESH FALDU TRADING AS HEALTH CARE 24×7 PATHOLOGY & ENDOCRINE LABORATORY
102-Aishwariya Complex, Nr. Jawahar Chowk-Isanpur road, Maninagar,Ahmedabad-8, Gujarat
proprietor

Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415

Used Since :01/05/2007

AHMEDABAD
Pathology Laboratory

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words HEALTH CARE 24×7 PATHOLOGY & ENDOCRINE LABORATORY & other descriptive matters.
ELIFE
3569926   13/06/2017
ELIFEDOCTOR SERVICES PVT. LTD.
First Floor, Jalaram Krupa, Beside Amidhara Hall, Near Choksi Wadi, Adajan, Surat -395009, Gujarat
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :20/09/2016
AHMEDABAD
Healthcare services, Medical analysis services relating to the treatment of persons provided by a medical laboratory
subject to restriction of services in the state of GUJARAT only.
3582181  30/06/2017
MINDTREE LIMITED
Global Village Technology Park, RVCE Post, Mysore Road, Bangalore - 560059
Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Proposed to be Used
CHENNAI
Providing Consultancy and advisory services in the field of Agriculture, farming, animal husbandry and forestry.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
I Got Crops
3582196  30/06/2017
MINDTREE LIMITED
Global Village Technology Park, RVCE Post, Mysore Road, Bangalore - 560059
Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Proposed to be Used
To be associated with:
3582181

CHENNAI
Providing Consultancy and advisory services in the field of Agriculture, farming, animal husbandry and forestry.
3583225 03/07/2017
ARUN NARAYAN TAWADE
7-486, BHARAT DARSHAN, JAY MAHARASHTRA NAGAR, TATA POWER, BORIVALI (EAST), MUMBAI-400066
SERVICE PROVIDER
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
MEDICAL SERVICES
3584737  04/07/2017
DR. VIVEK AGNIHOTRI
203, SUNCITY, MR-2, NEAR MAHALAXMI NAGAR, INDORE (M.P.) - 452001
AN INDIAN NATIONAL SOLE APPLICANT

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :01/06/2017

MUMBAI
PATHOLOGY SERVICES INCLUDED IN CLASS 44.
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MADHYA PRADESH.
3586871 07/07/2017
SHIVANAND S HOOGAR (INDIAN NATIONAL, PROPRIETOR), TRADING AS NANDI PHARMA
89/1,Gandhi Bazar, Basavanagudi, Bengaluru - 560004, Karnataka
Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :16/01/2009
CHENNAI
Providing medical services
The mark should be used as a whole.
Ambuja Foundation

3590574   13/07/2017

AMBUJA CEMENT FOUNDATION
5th Floor, Elegant Business Park, MIDC Off, Andheri Kurla Road, Andheri East, Mumbai
A company incorporated under Section 25 of the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Used Since :01/01/1993

MUMBAI

Medical and Veterinary services including those relating to health and mobile health units, weekly special health camps, village health functionaries, home based neonatal care, tobacco control, anemia prevention and AIDS prevention; Animal breeding and grooming; Aquaculture; Health Centers; Horticulture; Veterinary assistance; Plant nursery; Rental of Farming Equipment; Aerial and surface spreading of fertilizers and other agricultural chemicals.
3590893 13/07/2017
UDIT NARAYAN
SHOP NO.-LG-9/10, NUCLUES MALL, LALPUR, RANCHI, JHARKHAND.
STANDARD TRADE MARK
Address for service in India/Agents address:
SKYLINE.
3RD FLOOR, ROOM NO.312, SHANTI BHAWAN, BANK MORE, DHANBAD-826001, JHARKHAND.

Proposed to be Used
KOLKATA
SERVICES PROVIDER OF HYGIENIC AND BEAUTY CARE FOR HUMAN BEING, SALON AND SPA.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF BIHAR AND JHARKHAND IN INDIA.
3594794  19/07/2017
RANI DAS
trading as ;DIVINE
80, GARULIA MAIN ROAD, WARD NO. 16, AMBIKA APARTMENT, PIN- 743133, WEST BENGAL
SERVICE PROVIDER

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Used Since :17/04/2017

KOLKATA
SERVICES RENDERED BY HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS (HAIR DRESSING SALOONS, SKIN AND HAIR TREATMENTS & SPA)

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
HEALTH SYSTEM STARCARE PRIVATE LIMITED
Aradhana No. 30/358 P.O. Medical College, Kovoor, Kozhikode - 673008, Kerala
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Proposed to be Used
CHENNAI
medical testing; services for the testing of blood; x-ray services; medical diagnostic services [testing and analysis]; medical imaging services; medical services; hospital services; healthcare; dentistry services; medical and healthcare clinics
subject to the mark should be use as represented in the trademark application within the state of Kerala.
P.SARAVANAN, TRADING AS NEW ACUPUNCTURE TREATMENT HOME
NO.15, KANTHASAMY STREET, GAJALAKSHMI THEATRE ROAD, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI

Acupuncture services, Hospital Services and Health Care Services.
No exclusive right over the word NEW and NEW ACUPUNCTURE TREATMENT HOME separately except as substantially shown in the representation of the mark.

Transliteration : PUTHIYA MEANS "NEW" ACUPUNCTURE TREATMENT HOME
3657993  16/10/2017
DR AKASH BHANDARI
trading as ;TOOTHASTHU
G-6, APNA GHAR, OPP BELA COURT 2, S. B. S. MARG, COLABA, MUMBAI-400005 MAHARASHTRA INDIA
SERVICE PROVIDER
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
DENTAL SERVICE
Trade Marks Journal No: 1909, 08/07/2019 Class 44

3665526  30/10/2017
SUJATA GIRI
trading as ;KERALA AYURVEDAM
H/NO.270/417/342,SEVOKE ROAD,PANITANKI MORE,SILIGURI-734001,WEST BENGAL,INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :04/04/2013

KOLKATA
MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS, HEALTH CLINIC SERVICES, MEDICAL CLINIC SERVICES, MEDICAL AND HEALTH CARE CLINIC SERVICES, MOBILE CLINIC SERVICES BEING IN CLASS- 44.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD KERALA AYURVEDAM AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL..
3680430    17/11/2017
CHETAN VASUDEV MALI
HOUSE NO 261-A, SATPATI ROAD, KAMALISHA STOP, MALI AGAR, SATPATI, SATPATI, THANE- 401405
SERVICE PROVIDER
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
MEDICAL SERVICES
PAWSPLUS

3686822    24/11/2017
PRABHAKAR DIWAKAR PARAB
6, Raj-Radhika CHS, Kastur Park, Borivali (West), Mumbai - 400092, Maharashtra, India
Individual

Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Proposed to be Used
MUMBAI
Veterinary and medical services; pet grooming services; chiropractic services for animals; health and beauty care for animals.
3713361    28/12/2017
LYBRATE, INC.
160 Greentree Drive, Suite 101, in the City Of Dover 19904, County Of Kent
Incorporated Company

Address for service in India/Attorney address:
ANJALI MOTA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu
Used Since :01/08/2014

CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS,
MEDICAL ASSISTANCE, NURSING HOME SERVICES, TELEMEDICINE SERVICES, PHARMACY ADVICE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD GOOD EXCEPT
SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION...
3714008   28/12/2017
AJAY
AADHI DENTAL CLINIC (KALLUVILA HOUSE), PALACHIRA - DALAVAPURAM ROAD, PALACHIRA P O, VARKALA, THIRUVANANTHAPURAM-695143
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
health center services.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
DHAVANI ASSOCIATES PRIVATE LIMITED
No 1, Nija Nivasa, Near Nethaji Circle, 5th Cross, H-Block, 80 feet Road, 3rd Stage Dattagalli, Mysuru- 570022, Karnataka

Address for service in India/Attorney address:
ASHOK
NO 2/496,2ND FLOOR, NAKKERAR SALAI, MOGAPPAIR EAST, CHENNAI - 600037

Used Since :08/02/2018

CHENNAI
blood bank services, dentistry services, health care, health center services, health counseling, hospital services, medical clinic services, medical assistance, medical advice for individuals with disabilities, optician’s services, nursing home services, services of a psychologist, orthodontic services, therapy services and telemedicine services

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Choice Foundation
3rd Floor, Door No. 2-20/4-8, Pullareddy Sweet Shop Building, Kothaguda Road, Hyderabad-500081, Telangana, India

Body Incorporate

Address for service in India/Attorney address:
Unimarks Legal Solutions
New No.60, Old No.84/2, Moore Street, Parys, Chennai-600001, Tamilnadu.

Used Since: 10/10/2012

Chennai

Medical services, Advisory services relating to medical services, Hospital services, Medical clinic services
3759818  21/02/2018
DEEPA AJITH
Ashis Super Mercato, TVS Jn., S.Kalamassery, Ernakulam-682022
Nil
Address for service in India/Attorney address:
LAZARUS WAY
LAZARUS WAY,2nd FLOOR,ROMEL MAHAL,N.CHITTOOR ROAD,ERNAKULAM,KERALA,INDIA-682018
Used Since :16/05/2016
CHENNAI
Beauty treatment services, spa services, hygienic and beauty care.
No exclusive right over MAKES YOU MORE BEAUTIFUL separately except as substantially shown in the representation of the mark.
3803828  12/04/2018
ENRICH HAIR & SKIN SOLUTIONS PVT. LTD.
301, KAMLA EXECUTIVE PARK, J. B. NAGAR, ANDHERI (EAST), MUMBAI-400 059
service provider
DIRECTORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SALON, SPA AND RELATED SERVICES, BEAUTY SALON, BEAUTY PARLOUR
3812186  20/04/2018

NARESH PARASMAL RAKA
OFFICE NO.1,GROUND FLOOR, ATHARVAPURAM, SR.NO. 13,OPP. KONARK VIHAR, DHANKWADI, PUNE 411043,
MAHARASHTRA, INDIA
INDIAN NATIONAL SOLE PROPRIETOR OF GLO-VISION DIAGNOSTIC CENTRE

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.
Used Since :24/03/2010

MUMBAI
medical testing for diagnostic or treatment purposes, medical diagnostic services, medical diagnostic services [testing and analysis],pathology services relating to the treatment of persons
3814253    23/04/2018
M. SHRADDHA, SOLE PROPRERTRIX, TRADING AS HELIOS SKIN AND HAIR CLINIC
51 OFFICERS LANE, PALLAVARAM CANTONMENT, CHENNAI - 600043
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :05/02/2016

CHENNAI
CONSULTATION SERVICES RELATING TO SKIN CARE; COSMETIC LASER TREATMENT OF SKIN; LASER SKIN
REJUVENATION SERVICES; LASER SKIN TIGHTENING SERVICES; SKIN CARE SALON SERVICES; HAIR CARE
SERVICES; ADVICE RELATING TO HAIR CARE; BEAUTY TREATMENT; BEAUTY THERAPY; BEAUTY CONSULTANCY;
BEAUTY CARE SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS; MEDICAL SERVICES; MEDICAL CLINIC
SERVICES
3816353   25/04/2018
EXCELLANT ENTERPRISES
8-2-208/N/28/N/2, Quinn House, Road No. 2, Sagar Society, Srinagar Colony, Banjara Hills, Hyderabad-500034, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Healthcare Services, Medical Clinic Services, Hospitals, Therapy Services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters, subject to the mark should be used as represented in the trademark application.
3824778 05/05/2018
MAHESH RAJESH CHAVAN (INDIAN NATIONAL, PROPRIETOR), TRADING AS THE MUSTACHE TATTOO AND ART STUDIO
Shop No-3, Om Tower, Sector-8, Opp Koperkhairane Railway Station, Navi Mumbai - 400703, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Tattoo parlors, tattooing services, cosmetic tattooing services, eyebrow tattooing services, laser tattoo removal services, permanent make-up tattooing services
3830704   11/05/2018
PERUMAL NARAYANAN
trading as ; AAVINASH PEST CONTROL
NO.586/523, ANNASALAI, TEYNAMPET, CHENNAI-600 018, TAMILNADU, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
NATHAN AND ASSOCIATES ADVOCATES
OLD NO.41/NEW NO.83, ARMENIAN STREET, MUBARAK MANZIL II FLOOR, PARRYS, CHENNAI-600001

Proposed to be Used

CHENNAI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS
Mark considered substantially as shown in the form of representation and Subject to restriction with in Tamil Nadu only.
3834372  16/05/2018
BLUSH CLINICS PVT.LTD
6, GARDEN HOMES, ST. VINCENT DE PAULS CHS CHITRAKAR DURANDHAR MARG, 21ST ROAD, KHAR (WEST),
MUMBAI-400052 MAHARASHTRA INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.
Proposed to be Used
MUMBAI
CLINIC MEDICAL SERVICES, HAIR AND SKIN CARE SERVICES, HAIR DRESSING SALONS, HEALTH SPA SERVICES,
SAUNA SERVICES, NURSING HOMES, HOSPITALS, HEALTH CENTRE, OPTICAL SERVICES, PLASTIC SURGERY,
HYGIENIC CARE FOR HUMAN BEING, HEALTH CARE, MASSAGE, PHYSICAL THERAPY, PHYSIOTHERAPY
RGCS - Reproductive Genetics and Cancer Solutions

3834465    16/05/2018
ADOOR LIFELINE MEDICAL SOLUTIONS (PVT) LTD
Lifeline Super Specialty Hospital, 14th Mile, Melood.P.O, Adoor, Pathanamthitta (Dist), Kerala – 691 554
Active

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
CHENNAI
Medical services, health care, health counselling, physiotherapy, physical services, medical clinic services, therapy services, alternative medicine services, medical assistance, nursing, medical services of a psychologist, plastic surgery, genetics and genetic testing for medical purposes, health care and medical services for diagnosis and treating cancer


THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3834466.
3836481  18/05/2018
VENKATARATHNAM S
#9/25, Behind Srinivasa Kalyana Mantapa, BSK 3rd Stage, Anjaneya Nagar, Bengaluru - 560085, Karnataka
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Proposed to be Used
CHENNAI
Medical testing services; Medical examination services; Pathology Services; healthcare services
No separate claim over words except as shown in the form of representation and no exclusive claim over CROSS.
Lifeline IVF

Lifeline IVF

THE LIFELINE HOSPITAL
Lifeline Hospital, Melood P.O Adoor, Pathanamthitta
Partnership Firm- Active

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308

Proposed to be Used

CHENNAI

Medical services, health care, health counselling, physiotherapy, physical services, medical clinic services, therapy services, alternative medicine services, medical assistance, nursing, medical services of a psychologist, plastic surgery, genetics and genetic testing for medical purposes; IVF (In vitro fertilisation) services
HairCrush
3843983  26/05/2018
HAIR CRUSH
1-98/3/5/23 to 27, Sy No 66 & 67, Jubilee Enclave, Madhapur, Hyderabad – 500 081, Telangana, India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Proposed to be Used
CHENNAI
Spa, Beauty Salon, Service of Beauty Care, Hair Cutting, Body Massage, Health Care Services.
EGAMMAI SETHURAMAN
trading as : PEARL DENTAL CARE
NO.47 A, SECRATARIAT COLONY, 2ND STREET KELLYS, CHENNAI – 600 010
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
NATHAN AND ASSOCIATES ADVOCATES
OLD NO.41/NEW NO.83,ARMENIAN STREET,MUBARAK MANZIL II FLOOR,PARRYS,CHENNAI-600001
Used Since : 01/11/2013
CHENNAI
MEDICAL SERVICES AND DENTAL CARE
emc²

3846087    29/05/2018
MEDINDIA HOSPITALS
83, VALLUVARKOTTAM HIGH ROAD, NUNGAMBakkAM, CHENNAI-600 034, TAMIL NADU.
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/03/2017
CHENNAI
MEDICAL SERVICES; MEDICAL ASSISTANCE; HOSPITALS; MEDICAL CLINIC SERVICES; NURSING, MEDICAL; MEDICAL EQUIPMENT RENTAL; HEALTH COUNSELLING; HEALTH CENTRES; HEALTH CARE; THERAPY SERVICES.
3847139    30/05/2018
PRAMOD SHRIVASTAVA
5-B, NAND DHAM INDUSTRIAL ESTATE, MAROL, MAROSHI ROAD, ANDHERI (E), MUMBAI 400059
SERVICE PROVIDER
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013
Proposed to be Used
MUMBAI
MEDICAL, MEDICAL ANALYSIS SERVICES RELATING TO THE TREATMENT OF PERSONS, PHARMACY ADVICE INCLUDING HYGIENIC & HEALTHCARE SERVICES, BEING INCLUDED IN CLASS - 44
3849882 02/06/2018
REGROW BIOSCIENCES PRIVATE LIMITED
2-ABC, ACME PLAZA, ANDHERI KURLA ROAD, J B NAGAR, ANDHERI EAST, MUMBAI, MAHARASHTRA - 400 059
A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
MEDICAL AND SURGICAL SERVICES; MEDICAL TREATMENT SERVICES; MEDICAL SCREENING AND TESTING; PROFESSIONAL CONSULTANCY OR ADVISORY IN THE FIELD OF MEDICAL TECHNOLOGY RELATING TO AUTOLOGOUS OR ALLOGENEIC CELL THERAPY SERVICES OR GENETICALLY MODIFIED CELL THERAPY SERVICES; PRIVATE, PUBLIC AND/OR PRIVATE-PUBLIC CORD BLOOD BANKING SERVICES; STEM CELL PROCESSING AND CRYOPRESERVATION, TRANSPLANT FOR MALIGNANT AND NON-MALIGNANT DISORDERS; MEDICAL EVALUATION SERVICES; MEDICAL SERVICES RELATING TO SURGICAL IMPLANTS FOR USE IN REPAIR OF HAEMATOLOGICAL MALIGNANCIES, HAEMOGLOBINOPATHY, IMMUNOLOGICAL DEFICIENCIES, METABOLIC AND GENETIC DISORDERS, THE RECONSTRUCTION OF BLOOD AND IMMUNE SYSTEM; ISOLATION, COLLECTION, PREPARATION AND BANKING OF STEM CELLS; MEDICAL SERVICES RELATING TO AUTOLOGOUS TRANSPLANTATION / IMPLANTATION TECHNOLOGIES, TISSUE ENGINEERING SERVICES, HUMAN STEM CELL THERAPY SERVICES.
3877431  04/07/2018
AMIT. S. TALBOT TRADING AS JACOB HOSPITAL 
DOOR NO.8/1804A, PANDIYAN NAGAR, PN ROAD, TIRUPUR - 2, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR 
Address for service in India/Agents address: 
S. LOGANATHAN 
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :01/04/2012

CHENNAI
Hospital services
subject to provide services in the area of Tirupur and Coimbatore district and not exclusive right over the descriptive 
image and word appearing on the label.
ILABS

3877683   04/07/2018
ILABS HYDERABAD TECHNOLOGY CENTRE PRIVATE LIMITED
BUILDING NO. 3, ILABS CENTRE, PLOT NO. 18, SOFTWARE UNITS LAYOUT, MADHAPUR, HYDERABAD – 500081
A Company incorporated under The Indian Companies Act, 1956.

Address for service in India/Attorney address:
RAVIPRASAD PISUPATI
TEMPUS LAW ASSOCIATES, Western Pearl, 8th Floor, Hitech City Road, Beside Google Building, Kondapur, Hyderabad – 500084, Telangana
Used Since :18/08/1999

CHENNAI
HORTICULTURE; PLANT NURSERY SERVICES

subject to the mark should be use as represented in the trademark application.
VELLORE SPECIALITY CENTRE

3892184   19/07/2018

VELLORE SPECIALITY CENTRE
No.8, 5th Cross, Near Thanjammal Kalyana Mandapam Guruthopu, Phase-1, SATHUVACHARI, VELLORE - 632009.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Medical services
3909582  07/08/2018
MEDVOICE TRANSCRIPT SOLUTIONS (P) LTD.
trading as ;MEDVOICE TRANSCRIPT SOLUTIONS (P) LTD.
218/1 2ND FLOOR, KAMMANAHALLI MAIN ROAD, HRBR LAYOUT 3RD BLOCK, BANGALORE- 560 043 KARNATAKA
SERVICE PROVIDER
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
QAISER AHMED
NO. 255, 8TH BLOCK, 3RD MAIN, KORAMANGALA, BANGALORE - 560 034
Proposed to be Used
CHENNAI
MEDICAL SERVICES, HEALTH SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN
subject to the mark should be use as represented in the trademark application.
4127913    26/03/2019
ORAVEL STAYS PRIVATE LIMITED
Delhi Rectangle Regus, Level 4, Rectangle 1, Commercial Complex, D-4, Saket, New Delhi - 110017
Incorporated Company

Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017
Used Since :30/12/2018

DELHI
Hygienic and beauty care for human beings or animals; Healthcare and wellness services; Health spa services for health
and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetic body care
services; Counselling in the field of mental health and wellness
4155193  23/04/2019

STYLEOLOGY
707, MAHARSHI MARG, SURYA NAGAR, GOPAL PURA BYPASS, JAIPUR (RAJ.)
single firm

Address for service in India/Attorney address:
TRADE CORE CERTIFICATIONS
F-6/236, VISHAN VILLA, CHITRAKOOT, VAISHALI NAGAR, JAIPUR (RAJ.)
Used Since: 01/04/2019

AHMEDABAD
BEAUTY PARLOUR, BEAUTY CLINIC, HEALTH CLUB, BEAUTY CARE SERVICES, HOLISTIC HEALTH CLINIC AND
CONVALESCENT HOME COSMETIC, RESEARCH CENTRE, PHYSIOTHERAPY CENTRE, MASSAGE CENTRE WHICH ARE
INCLUDED IN CLASS 44
4160113    27/04/2019
DEEPAK SINGH SHEKHAWAT S/O GYAN SINGH SHEKHAWAT
NAI SARAK, CHURU (RAJASTHAN)
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
AHMEDABAD
medical services veterinary services hygienic and beauty care for human beings or animals agriculture, horticulture and forestry services in class 44
4161731   30/04/2019
DR SONAL CHHABRA
FLAT NO-781, GROUND FLOOR, SHREE AWAS APPARTMENTS (L&T POCKET), SECTOR-18B, DWARKA, NEW DELHI-110078
INDIVIDUAL
Address for service in India/Attorney address:
NISHANT GOYAL & ASSOCIATES
B-4/418, FIRST FLOOR, SEC-8, ROHINI, DELHI-110085.
Used Since :01/11/2018
DELHI
Medical imaging services, Optical imaging for medical diagnostic use, X-ray imaging for medical purposes, Dental Services, Dental Clinic Services and all services included in class -44
VAJIRAO

4163666  01/05/2019

VAJIRAM AND RAVI IAS STUDY CENTRE LLP
79, Old Rajinder Nagar Market, New Delhi, 110060.
Limited Liability Partnership

Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005

Proposed to be Used

DELHI

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS,
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
PETTER

4164885 02/05/2019

SMELLYCAT PRIVATE LIMITED
FLAT NO.802 D7; S.NO.7/8;38A;38B; BRAMHA SUNCITY; WADGAONSHERI PUNE MAHARASHTRA 411014 INDIA
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
KULDEEP DAYALDAS RUCHANDANI
1203-05, KUMAR SURABHI, NEXT TO LAXMINARAYAN
Used Since :01/05/2018

MUMBAI

"TO PROVIDE INFORMATION AND BOOKINGS VIA THE INTERNET AND OTHER MEDIUMS IN THE FIELDS OF ANIMALS AND PETS CARE, RELATING TO GROOMING, FEEDING, HEALTH AND NUTRITION, PROVIDING SERVICES OF PET GROOMING FACILITIES & PET HEALTH CARE SERVICES ACROSS INDIA AND OUTSIDE OF INDIA THROUGH ITS ONLINE PET CARE AGGREGATOR PLATFORM"
RISHISOM

4169604 07/05/2019

DR. RADHA DAS
35/11 Jogendra Basak Road, Rabindrapally, Kolkata – 700036, West Bengal.
Individual
Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR
17 - 14/B, ZAOBA WADI, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used

KOLKATA
Medical services; Medical consultancy services.
4169831  07/05/2019

MS. SANIYA BEDI
H. NO. 84, C2C, POCKET-12, JANAK PURI, DELHI-110058
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI
INDIVIDUAL AND GROUP PSYCHOLOGY SERVICES; PROVIDING MEDICAL SUPPORT IN THE MONITORING OF PATIENTS RECEIVING MEDICAL TREATMENTS; HOSPITALS; CLINICS; PHYSICAL REHABILITATION SERVICES; THERAPY SERVICES; PSYCHOLOGICAL COUNSELLING SERVICES; HEALTHCARE SERVICES.
MEDVAC TOURISTRY INDIA PRIVATE LIMITED
CABIN NO. 406-D, SCO 148-49, 4TH FLOOR, SECTOR 34 A, CHANDIGARH CHANDIGARH CH 160022 IN
ADDRESS FOR SERVICE IN INDIA/AGENTS ADDRESS:
KARAN KHANNA
1ST FLOOR, SOHAL COMPLEX, SEHDEV MARKET, JALANDHAR PUNJAB-144001.
PROPOSED TO BE USED
DELHI
blood bank services, alternative medicine services, health counselling / health counseling, hospitals, medical assistance, pharmacy advice, telemedicine services
4171137  08/05/2019
BASHA KAHAN, AN INDIAN NATIONAL, SOLELY TRADING AS SEAN THAI SPA
NO : 1216, 14th Main, 2nd Floor, 3rd Sector, HSR Layout, Bengaluru - 560 102, Karnataka, India
Sole Proprietory Concern

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
SPA
4171893  09/05/2019
MFAR HOLDINGS PRIVATE LIMITED
NO.3, LAVELLE ROAD, OPPOSITE HULKUL BRIGADE, BANGALORE-560 001, KARNATAKA STATE, INDIA
Body Incorporate

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used

CHENNAI
Agriculture services, fumigation in agriculture, pest control in agriculture, horticulture or forestry, Termite control in agriculture, Insecticide spraying in agriculture, Consultancy services relating to agriculture, Rat extermination in agriculture, Vermin extermination for agriculture.
KALAN

4172071  09/05/2019

K.L.POLY TRADING AS KALAN

KALAN, Nellayi, Thrissur District, Kerala, Pin:  680 305

Single Firm

Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN  682018 KERALA

Used Since : 01/01/1937

CHENNAI

MEDICAL SERVICES; CLINICAL SERVICES
4172532  10/05/2019
DR. DINAKARA PRITHVIRAJ
Villa-93, Alliance 10 Downing, Kannamangala Village, Bangalore- 560 067.
Proprietor
Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRST FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used
CHENNAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4172829  10/05/2019
SUDHEER KUMAR
A-57, OKHLA PHASE-I, DELHI-110020
Resident Individual

Address for service in India/Attorney address:
ABHISHEKPALIWAL
Registration Seva, Office No 102, First Floor, H-27, Shree Shyam Complex, Vikas Marg, Laxmi Nagar, Delhi - 110092

Proposed to be Used
DELHI

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services, deal in all kind of beauty products and provide all services related to beauty.
PERIWINKLE

PERIWINKLE FASHIONS PRIVATE LIMITED.
403, Ackruti Star 4th Floor, Ackruti Star Building, Central Road, MIDC, Andheri (East), Mumbai – 400 093.
A company registered in India.

Address for service in India/Age:ts address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Hospital services, charitable services, namely providing medical services, charitable services, namely, providing medical services to needy persons; aromatherapy services, beauty salons, hair dressing salons; health spa services, manicuring and massage, hygienic and beauty care for human, providing information in the fields of health and wellness, medical and health care services, healthcare services, hospitals, medical treatment services provided by clinics and hospitals, medical care, diagnosis and analysis services relating to patient treatment, medical evaluation services for patients receiving rehabilitation for purposes of guiding treatment and assessing effectiveness beings being services included in class 44.
4173376  10/05/2019
PERIWINKLE FASHIONS PRIVATE LIMITED.
403, Ackruti Star 4th Floor, Ackruti Star Building, Central Road, MIDC, Andheri (East), Mumbai – 400 093.
A company registered in India.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2212486, 2212488

MUMBAI
Hospital services, charitable services, namely providing medical services, charitable services, namely, providing medical services to needy persons; aromatherapy services, beauty salons, hair dressing salons; health spa services, manicuring and massage, hygienic and beauty care for human, providing information in the fields of health and wellness, medical and health care services, healthcare services, hospitals, medical treatment services provided by clinics and hospitals, medical care, diagnosis and analysis services relating to patient treatment, medical evaluation services for patients receiving rehabilitation for purposes of guiding treatment and assessing effectiveness beings being services included in class 44.
4173377   10/05/2019
PERIWINKLE FASHIONS PRIVATE LIMITED.
403, Ackruti Star 4th Floor, Ackruti Star Building, Central Road, MIDC, Andheri (East), Mumbai – 400 093.
A company registered in India.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
Hospital services, charitable services, namely providing medical services, charitable services, namely, providing medical services to needy persons; aromatherapy services, beauty salons, hair dressing salons; health spa services, manicuring and massage, hygienic and beauty care for human, providing information in the fields of health and wellness, medical and health care services, healthcare services, hospitals, medical treatment services provided by clinics and hospitals, medical care, diagnosis and analysis services relating to patient treatment, medical evaluation services for patients receiving rehabilitation for purposes of guiding treatment and assessing effectiveness beings being services included in class 44.
YUSCAN USA, LLC
3050 Business Park Dr., Ste A2, Norcross, GA 30071 United States of America

Proposed to be Used

Alternative medicine services; hospital services; medical clinic services; medical assistance; medical equipment rental; medical advice for individual with disabilities; pharmacy advice; telemedicine services; therapy services; nursing, medical.
BETHELDA DENTAL INDIA

4175277    13/05/2019

DR. JAYAKAR
NO:5, GENGU REDDY STREET, EGMORE, CHENNAI-600008
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI

Dental services, Dental hygienist services, Dental clinic services, Advisory services relating to dental instruments
AVSMCT

4175675  14/05/2019

SHRI AVDHOOT SHIVANAND
D-170, SECTOR 8, DWARKA NEW DELHI
SERVICE PROVIDERS

Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI
Used Since :01/04/2014

DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
MRS. BOBBY TRADING AS BOBBY WELLNESS HEALTH CARE.
AG-22 (BASEMENT), EAST SHALIMAR BAGH, METRO GATE NO.-1, BELOW 3M CAR CARE, DELHI-110088.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
THERAPY SERVICES, PHYSICAL THERAPY, BODYWORK THERAPY, ACUPRESSURE THERAPY, MEDICAL SERVICES,
MEDICAL INFORMATION SERVICES, HEALTH COUNSELING, HEALTH THERAPY (MEDICAL).
4175889  14/05/2019
VADIRA AYUROMEDIC PRIVATE LIMITED
P.NO. 30/3/8, SWARNAPATH MADHYAM MARG, MANSAROVAR, JAIPUR – 302020, RAJASTHAN

COMPANY

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD

HOSPITAL SERVICES, MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4175891   14/05/2019
BILNA P M
Thisukkaran House, Poochinipadam, Urakam, Oorakam, Thrissur, Kerala - 680562.
PROPRIETOR
Address for service in India/Agents address:
GOWRISHANKAR S
UPPLIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBATORE-641103.
Proposed to be Used
CHENNAI
Medical Services; Hygienic And Beauty Care For Human Beings, Ayurveda Retreat Center, Ayurvedic Treatment Services, Ayurvedic Therapeutic Services, Ayurvedic Panchakarma, Holistic Lifestyle Center, Wellness Center And Medical Services, Integrated Ayurveda And Yoga Therapy, Ayurvedic Clinic, Acupressure Massage & Treatment, Relaxed Therapy
4176392   14/05/2019
HOUSR TECHNOLOGIES PVT. LTD.
One Horizon Center, Level 1, Golf Course Road, Sector 43, Gurugram - 122002
Private Limited Company

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI
Hair salon services, Salon services (Beauty), Spa services in class 44
FELIX
4176409   14/05/2019
FELIX HEALTHCARE PRIVATE LIMITED
A-651, New Ashok Nagar, Delhi-110096
A company incorporated
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :12/10/2011
To be associated with:
3613462
DELHI
Hospitals, Medical services, Pharmacy Dispensary services, Providing health information via a website, Provision of medical information from a website, Providing health care information by telephone and the internet, Health and beauty care for human beings, Consultancy provided via the internet in the field of body and beauty care, Physician services, Physiotherapy services, Laboratory analysis services relating to the treatment of persons and Diagnosis of diseases.
M/S. NESTIVA MEDICARE  
384 JS COMPLEX, MUNIRKA, NEW DELHI  
Partnership Firm  
Address for service in India/Attorney address:  
M.D. & ASSOCIATES  
4/5039 NETAJI SUBHASH MARG DARYA GANJ NEW DELHI 110002 INDIA  
Used Since :01/01/2016  
To be associated with:  
4134970  
DELHI  
human health and hospital activities
4177199  15/05/2019
NEUBERG DIAGNOSTICS PRIVATE LIMITED
46 & 48 MASILAMANI ROAD, BALAJI NAGAR, ROYAPETTAH CHENNAI – 600 014
Body-incorporate including Private Limited CompanyLimited Company

Address for service in India/Attorney address:
R. INBARAJU, ADVOCATE
NO.10/17, ANANDHAM COLONY, SOUTH CANAL BANK ROAD, MANDAVELI, CHENNAI - 600 028.

Proposed to be Used
CHENNAI
ALL TYPES OF HEALTH CARE SUPPORT SERVICES INCLUDING, ESTABLISHING HEALTH CARE CENTERS, HOSPITALS, CLINICS, PAIN CURE CENTERS AND TO RENDER CONSULTANCY SERVICES IN HEALTH CARE, SETTING UP HOSPITALS AND NURSING HOMES.
4177504   15/05/2019
SIDDHANT LIME PRIVATE LIMITED
Shade No. P/74, Old GIDC Industrial Estate, Near Indian Diamond Institute, Katargam, Surat – 395004.
a company registered and incorporated under the Indian Company’s Act

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD

Hospitals; Medical Clinics; Convalescent Home, Nursing Home, Rest Homes and Sanatoriums; Consultancy and Advice in field of Medical and Pharmacy; Services related to physical; Physiothera-py; Medical Assistance and analysis services; Laboratory analysis services relating to the treatment of persons and animal; Testing Services in field of Diagnostic, Psychological, Genetic and Materi-als; Medical services; Hygienic and Beauty Care; Hospital and Medical allied specialty Services; Rental of Medical Equipment; as included in Class – 44.
4178179  16/05/2019
DOME ENTERTAINMENT PVT LTD
Eldora Apartments, Juhu Church Road, Juhu, Mumbai – 400 049
INDIAN INHABITANT

Address for service in India/Agents address:
SIBANI SUNIL DHAR
Mastermind Associates, 702, Chirag Arcade, Raghoba Shankar Road, Behind Nagrik, Chendani, Thane(W)-400601

Used Since :28/10/2014

MUMBAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4178242  16/05/2019
WER WELLNESS PVT. LTD. (A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956)
Shop No 2, Plot No. 194, Besides G-Ward NMMC Office, Sector-3, Airoli, Navi Mumbai – 400 708, Maharashtra India
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
V. ANURADHA
253/254, SHANTIVAN CO-OP HOUSING SOCIETY, NEW LINK ROAD EXTN, ANDHERI (WEST) MUMBAI –400 053

Proposed to be Used
MUMBAI

Medical Services; Solutions through Ayurvedic Medicinal treatment
4178272  16/05/2019
JERRY FRANCIS
MOOLAN MATHANCHIRA HOUSE, EAST KOMBARA, IRINJALAKUDA, THRISSUR - 680121
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4178362  16/05/2019
MOHAMMED ABDUL MUNEER
8-1-398/PM/429, PARAMOUNT COLONY, TOLICHOWKI, GOLCONDA, HYDERABAD – 500005, TELANGANA, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderbad - 500028.
Used Since :06/05/2019
CHENNAI
MEDICAL & DIAGNOSTIC SERVICES
RUPALIZ
4178370  16/05/2019

RUPALI CHOPRA
#21, GOLDEN AVENUE PHASE - II, GARHA, JALANDHAR - 144022
SERVICE PROVIDER

Address for service in India/Attorney address:
SUNIL
37, NEW MARKET BEHIND NARINDER CINEMA JALANDHAR

Proposed to be Used
DELHI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, HAIR CARE AND SALON.
CONFIRA LABORATORIES PRIVATE LIMITED
803, B Wing, HDIL Kaledonia, Sahar Road, Andheri (E), Mumbai - 400069
A company incorporated under the laws of India

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
To be associated with:
4135413
MUMBAI
Hygienic and beauty care for human beings or animals.
4178628  17/05/2019
SAMEER WAHIE
DX-118, KENDRIYA VIHAR, SECTOR-56, GURGAON, HARYANA-121104
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Hospitals, Hospital services, Private hospital services, Hospital nursing home services, Medical treatment services provided by clinics and hospitals, Providing bed pans for patients within the hospital environment, Monitoring of patients, Rehabilitation patient care services, Individual medical counselling services provided to patients, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
4179265  15/05/2019

DR. ANUJ PALL
C6-1049, Opp. DLF Summit, DLF Phase - V, Gurugram, Haryana - 122003, India.
Proprietor

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

Proposed to be Used
DELI

clinical training services and other services regarding beauty and health care, medical services, hygienic and beauty care for human beings, providing services of skin, hair, nail diseases, venereology, cosmetology, lasers, medical, health services & skin clinic, beauty salon services, hair implantation, health centre services, health care, health counseling, medical clinic services, medical assistance, medical advice for individuals, palliative care and therapy services included in class 44.
4180000 20/05/2019
KALASAPATI RAMAKRISHNA
Near DSR Guest Inn, Ravindra Nagar, Magunta Layout, Nellore, Andhra Pradesh-524003
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4180278    20/05/2019
IDS KISAN NETWORK PRIVATE LIMITED
230 Shankar Chowk Road Sector 20 Udyog Vihar Phase I Gurugram – 122016
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :21/04/2015

DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4180643  20/05/2019
TWEN INDIA PRIVATE LIMITED
102, IST FLOOR, KOHAT ENCLAVE, PITAMPURA, DELHI-110034.
BODY-INCORPORATE
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Medical Services; Veterinary Services; Hygienic And Beauty Care For Human Beings Or Animals; Agriculture, Horticulture And Forestry Services
4180648  20/05/2019  
AKHILESH SINGH RATHOR  
Showroom No. 58 Third Floor C Block Chandigarh Citi Center Vip Road Zirkpura-140603  
Individual  
Address for service in India/Attorney address:  
ADASTRA IP PVT LTD  
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India  
Proposed to be Used  
DELHI  
Spas, Spa services, Day spa services, Beauty spa services, Health care services provided by a health spa, Health spa services for health and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetic body care services, Beauty salon services.
4182107 21/05/2019

VISHAL ALIAS AJAY DEVGAN
CHALET AMAR, 1ST FLOOR, BEHIND CRITICARE HOSPITAL, PLOT NO.41/43, GULMOHAR ROAD NO.1, JVPD, MUMBAI 400049 MAHARASHTRA INDIA

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
Trade Marks Journal No: 1909, 08/07/2019, Class 44

4182224 21/05/2019
AKANSHA SANWAL
AH-99, 4TH STREET, 8TH MAIN ROAD, SHANTI COLONY, ANNA NAGAR, CHENNAI - 600 040
Individual
Address for service in India/Attorney address:
SNEHA JAIN
NO.2, MANAGAPPAN STREET, III FLOOR, SOWCARPET, CHENNAI - 600079
Used Since: 10/04/2018
CHENNAI
Consultancy services relating to personal appearance and grooming including beauty, Hair and cosmetics; beauty salon services; hair dressing services; makeup services; massage services; spa services in India
PENTAGRAM

4182544  21/05/2019
PENTAGRAM HOSPITAL PRIVATE LIMITED
HOUSE NO-102, VILLAGE GAMRI, NEAR SARDAR PATEL PARK,BHAJANPURA MAIN MARKET ROAD GARHI MENDU,NORTH EAST DELHI-110005
DIRECTORSHIP

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4183539    22/05/2019
PRABHA
N-39, 1ST FLOOR, SRI NIWAS PURI, NEW DELHI, SOUTH DELHI – 110065
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Beauty salons, Beauty consultation, Beauty therapy treatments, Beauty care services, Beauty counselling, Facial beauty treatment services.
EMROC
4183799  22/05/2019
LEAP & SCALE GROWTH PARTNERS PVT. LTD
RL-178, G BLOCK MIDC, SHAHUNAGAR, CHINCHWAD, PUNE - 411019
Body Incorporate
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Proposed to be Used
MUMBAI
Medical services; medical analysis services for diagnostic and treatment purposes provided by medical laboratories
OssinexT

4186056 24/05/2019
WOCKHARDT HOSPITALS LTD.
WOCKHARDT TOWERS, BANDRA KURLA COMPLEX, BANDRA-(EAST), MUMBAI-400051
Proposed to be Used
MUMBAI
MEDICAL SERVICES.
AdrenexT
4186058 24/05/2019
WOCKHARDT HOSPITALS LIMITED
WOCKHARDT TOWERS, BANDRA KURLA COMPLEX, BANDRA-(EAST), MUMBAI- 400051
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Proposed to be Used
MUMBAI
MEDICINAL SERVICES
SANJEEVI UNIVERSAL RESEARCH FOUNDATION
old no.10, new no.27, kuppu street, kancheepuram - 631 502 tn, india
service providers
a company incorporated under the provisions of the companies act 1956

address for service in india/attorney address:

s.renuka
balaji apartment, flat a-2, a-block, ground floor, no.38, paranagasupuram street, kodambakkam, chennai - 600 024

used since: 18/10/2013

chennai

consultancy in horoscope, reading, and predictions and analysis

subject to the mark should be used as represented in the trademark application.
2795268  22/08/2014
P.RAJAGOPALACHARI
trading as ;SAHAJ MARG SPIRITUALITY FOUNDATION
ADMINISTRATIVE BLOCK, BABUJI MEMORIAL ASHRAM NO.3/246, SRCM ROAD, MANAPAKKAM, CHENNAI - 600 125
SERVICE PROVIDER

Address for service in India/Agents address:
AMARJIT & ASSOCIATES.
SUITE 404, LAW ARCADE, 18, - PUSA ROAD, NEW DELHI - 110 005.
Used Since :01/02/2014

CHENNAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; ORGANISATION OF SPIRITUAL MEETINGS; PROVIDING INFORMATION, THROUGH THE INTERNET AND OTHER ELECTRONIC NETWORKS, WITH REGARD TO THE AFOREMENTIONED SERVICES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
2953719  30/04/2015

MRS. VINITA BANSAL
trading as ;ASTROSPIRIT & ASSOCIATES
C-9/14, 1ST FLOOR, SECTOR 07, ROHINI, DELHI 110085
SERVICES
Used Since :21/03/2015

DELHI
FUTURE FORECASTING SERVICES, ASTROLOGY CONSULTANTS AND ASTROLOGICAL SERVICES.
ELITEJODI.COM
2975811 01/06/2015
LUXURY INDIA SOLUTIONS PRIVATE LIMITED
18/20, W.E.A., KAROL BAGH, NEW DELHI 110005
SERVICES
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.
Used Since :01/04/2015
To be associated with:
2975810
DELHI
PROVIDING MATCH MAKING SERVICES, WEDDING PLANNING SERVICES, MATRIMONIAL DETECTIVE SERVICES,
HONEYMOON PACKAGES AND OTHER ALLIED MATRIMONIAL AND WEDDING SERVICES BOTH OFFLINE AND ON THE
INTERNET INCLUDED IN CLASS 45.
MARK SHOULD BE READ AND USE AS A WHOLE.
AB-INITIO

3033995  13/08/2015
MILESTONE ADVISORS PVT.LTD.
3207-C-TOP FLOOR OFF FOUNTAIN MAHINDRA PARK DELHI-110034
SERVICE PROVIDER

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPRIYA VIHAR, NEW DELHI 16

Used Since : 13/08/2015

DELHI
Legal research, Legal document preparation services, Legal compliances information, Legal administration of licenses, Legal analysis and consultancy to start-ups, freelancers and existing businesses, Legal support services’
3181496  10/02/2016  
BHOGILAL M. VORA  
MANJI K. PATEL  
trading as ;BHAGWATI DEVELOPERS  
1306, REAL TECH PARK, PLOT NO. 38/2, SECTOR- 30A, NEAR VASHI RAILWAY STATION, VASHI, NAVI MUMBAI- 400705  
SERVICE PROVIDER  
A PARTNERSHIP CONCERN  
Address for service in India/Attorney address:  
SANTOSH GUPTA  
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.  
Used Since :01/06/2012  
MUMBAI  
LEGAL SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS IN CLASS 45
3246232   29/04/2016
SHRI RADHEY SHYAM COMPLETE SOLUTION PVT. LTD
PLOT NO. 162, VPO SIKANDERPUR (BADHA), SECTOR-85, TEHSIL MANESAR, GURGAON 122004, HR
SERVICE PROVIDER
Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002
Used Since :16/04/2016
DELHI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS.
3322418  29/07/2016
DANTINADA APPARAO
trading as ;SRI VISWAKARMA GRUHAVASTU JYOTISHALAYAM
1-114,PALLPU VEEDHI, PALLIPALEM-533 464 KAJULURU MANDAL,E.G.DIST.(A.P)
SERVICE PROVIDER
SOLO PROPRIETOR
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/02/2013
CHENNAI
HOROSCOPE AND GRUHA VASTU SREVICES

Transliteration : SRI VISWAKARMA GRUHAVASTU JYOTISHALAYAM
3398450  28/10/2016
SAKAL PAPERS PVT. LTD.
595, BUDHWAR PETH, NEAR SHANIWAR WADA, PUNE-411002, MAHARASHTRA STATE, INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
RAHUL EKNATH MARAL.
Unique Consultans, Flat No. 1, Shivprasad Apartment, 535-536, Kasba Peth, Pune 411 011, Maharashtra.
Used Since :01/04/2010
MUMBAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, CREATING SOCIAL AWARENESS, CREATING SOCIAL PLATFORM, HUMAN RIGHTS AWARENESS.
3500575    03/03/2017
PANCHI FOUNDATION
trading as ;PANCHI FOUNDATION
B-215, LAXMI NARAYAN PURI, JAIPUR
SERVICE PROVIDER
Address for service in India/Attorney address:
K.K.GURJAR
15, SWADHIN MARG, HAWA SADAK, CIVIL LINE, JAIPUR (RAJASTHAN)
Used Since :02/06/2015
AHMEDABAD
SOCIAL SERVICES FOR BLOOD DONATION CAMP
Proposed to be Used

AHMEDABAD

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
WE SCHOOL

3572608   16/06/2017

SHIKSHANA PRASARAKA MANDALI DBA PRIN LN WELINGKAR INSTITUTE OF MANAGEMENT DEVELOPMENT & RESEARCH

Lakhamsi Napoo Road, Near Matunga (Central Railway), Mumbai 400 019

A trust registered under the Bombay Public Trust Act, 1950

Address for service in India/Agents address:

Khaitan & Co.

Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since :21/04/2008

MUMBAI

Personal and social services rendered by others to meet the needs of individuals; on-line social networking services; student social responsibility initiatives

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3599249.
EXCELLENTIAM HOSPITALITY AND HEALTHCARE PRIVATE LIMITED
PREMISES NO. 9, 58/1, MILAN PARK, KOLKATA, PIN:- 700084, WEST BENGAL
AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED AS PER COMPANIES ACT, 2013 AND THAT THE COMPANY IS LIMITED BY SHARES.

Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.

Proposed to be Used
KOLKATA
MEDIATION OF DISPUTES REGARDING ELDERS, THEIR FAMILIES, CAREGIVERS AND STAKEHOLDERS, PROVIDING CASE MANAGEMENT SERVICES, NAMELY, COORDINATING LEGAL, MEDICAL, PHYSICAL, SOCIAL, PERSONAL CARE AND PSYCHOLOGICAL SERVICES FOR {INDICATE SPECIFIC GROUP OR INDIVIDUAL, E.G., CHILDREN, DISABLED PERSONS, THE ELDERLY, ETC.}, NON-MEDICAL IN-HOME PERSONAL CARE SERVICES FOR ASSISTING WITH DAILY LIVING ACTIVITIES OF {INDICATE SPECIFIC GROUP OR INDIVIDUAL, E.G., CHILDREN, DISABLED PERSONS, THE ELDERLY, ETC.}

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD HOSPITALITY AND HEALTHCARE PVT. LTD WITH LOGO.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Yashoda Foundation

3597184  22/07/2017

YASHODA FOUNDATION
Yashoda Hospitals, No.64, S.P.Road, Secunderabad - 500 003.
Society

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since :28/06/2009

CHENNAI

Providing services like inculcating awareness of good health, distribute medical items, blankets, mosquito nets to the needy people, to build living places for homeless people, bring awareness of education for healthy living, distribute nutritional supplements and food to the needy people especially children for improving their health, to conduct seminars and workshops in respect of above services.
3640730 21/09/2017
BANANAIP COUNSELS
No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore – 560 062
Limited Liability Partnership

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062
Used Since :19/11/2009

CHENNAI
consultancy and advisory services, documentation services, licensing services and representation of clients
3701298  13/12/2017
S.ANBUCHELVAN
108/33,NARAYANAPILLAI STREET,PERAMANUR,NEAR 4 ROADS,SALEM-636007.
INDIVIDUAL
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Planning and arranging of Wedding ceremonies, Wedding ceremony planning and arranging consultation services, Consultancy services relating to the planning and arranging of wedding ceremonies, Marriage agency services
No exclusive right over WEDDINGS and PRECIOUS MOMENTS separately except as substantially shown in the representation of the mark.
3701642  13/12/2017
NITYA FOUNDATION
A-2, Padmavati Darshan Co-op Hsg Soc. P. D. Road, Opp. Anand Nagar, Dombivli 421202
NONPROFIT ORGANISATION
Trust
Proposed to be Used
MUMBAI
Rendering social help to under-privileged people, non-profit organisation
3757712  19/02/2018

M/S. PRAGATHI WELFARE SOCIETY
PLOT NO 47, HUDA HEIGHTS, MLA COLONY, ROAD NO: 12, BANJARA HILLS, HYDERABAD, TELANGANA-500034
Registered Under Societies Registration Act 2001

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :25/05/2006

CHENNAI

Social Services Rendered By Others To Meet The Needs Of Individuals; Personal And Social Services Rendered By Others To Meet The Needs Of Individuals; Personal And Social Services Provided By Third Parties To Meet The Needs Of Individuals; Personal And Social Services Regarding Individual Needs.

No exclusive right over "Joining Hands For Progress" separately except as substantially shown in the representation of the mark.
3757933   19/02/2018
LEELA LAVANYA OBULASETTI
# SRT - 791, BESIDE VEGETABLE MARKET, SANATH NAGAR, HYDERABAD - 500018, TELANGANA STATE.,
A proprietorship concern
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :11/03/2016
CHENNAI
MARRIAGE BUREAU SERVICES, MARRIAGE AGENCIES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Transliteration : PELLILLAPERAYYA MANCHI JEEVITHA BAGYASWAMI KOSAM
3827873  09/05/2018
GRANDMASTER SHIFUJI SHAURYA BHARDWAJ
701, A WING, GARDEN ESTATE, LAXMI NAGAR, GOREGAON WEST, MUMBAI-4000104, MAHARASHTRA
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :19/06/2016

MUMBAI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, SECURITY CONSULTANCY, SECURITY ADVISORY SERVICES, SECURITY GUARD SERVICES, SECURITY MONITORING SERVICES, RENTAL OF SECURITY SURVEILLANCE EQUIPMENT, PERSONAL WARDROBE STYLING AND FASHION CONSULTING SERVICES, LEGAL SERVICES.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
M/S PINNACLE SOCIAL & CHARITABLE FOUNDATION
PLOT NO. 26, YASHWANT GHATGE NAGAR CO.OP.HSG SOCIETY, YASHWANT NAGAR, RANGE HILLS ROAD, PUNE 411 007
an Indian Company incorporated under the Companies Act, 2013
Address for service in India/Agents address:
HIRAL C. JOSHI
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used

MUMBAI
CHARITABLE TRUST, SOCIAL AND WELFARE SERVICES, SOCIAL SERVICES FOR THE COMMUNITY AT LARGE, AWARENESS SERVICES FOR PEOPLE AT LARGE, TRUST FOR THE PURPOSE OF EDUCATIONAL, MEDICAL AND ECONOMICAL ADVANCES

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3877686  04/07/2018
ILABS HYDERABAD TECHNOLOGY CENTRE PRIVATE LIMITED
BUILDING NO. 3, ILABS CENTRE, PLOT NO. 18, SOFTWARE UNITS LAYOUT, MADHAPUR, HYDERABAD – 500081
A Company incorporated under The Indian Companies Act, 1956.

Address for service in India/Attorney address:
RAVIPRASAD PISUPATI
TEMPUS LAW ASSOCIATES, Western Pearl, 8th Floor, Hitech City Road, Beside Google Building, Kondapur, Hyderabad – 500084, Telangana
Used Since :18/08/1999

CHENNAI
REGISTRATION OF DOMAIN NAMES; LICENSING OF COMPUTER SOFTWARE
subject to the mark should be use as represented in the trademark application.
Marry Street

3879493  05/07/2018

NIKA ONLINE PVT. LTD.
Second Floor, Nesto Grand Square Mall, Near Keerthy-Mudra Theatre, Edodi, Vadakara, Kerala 673 101, India
A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
DEWAN MOHAN RAJKUMAR
PODDAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI 400001

Proposed to be Used

CHENNAI

MATRIMONIAL AGENCIES; MARRIAGE BUREAU SERVICES; MARRIAGE GUIDANCE COUNSELING AND COACHING;
PROVIDING HOROSCOPE INFORMATION VIA COMPUTER NETWORKS; HOROSCOPE CASTING; CONSULTANCY
SERVICES RELATING TO THE PLANNING AND ARRANGING OF WEDDING CEREMONIES.
3892555  19/07/2018
R.ASHOK KUMAR
NO.5/71, MANAYARAN STREET, MUTHUGAPATTI, NAMAKKAL - 637 405, NAMAKKAL DIST, TAMILNADU.
INDIVIDUAL

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Providing information regarding political issues, Promoting the interests of international, real estate and nonprofit companies in the fields of politics, legislation, and regulation [lobbying services].

subject to the mark should be use as represented in the trademark application.
FAKRUDDIN
HAZRAT MUQTHIAR ALI CHARITABLE TRUST D.No: 9-20-1, Srivallinagar, Madhurawada, Visakhapatnam-530048, Andhra Pradesh.
TRUST

Address for service in India/Attorney address:
CHAITANYA KRISHNA MURTHY GOGINENI
Flat No. 303, Anandh Plaza, Behind Spearmint Hotel Sandhya, Opp: Collectorate office, Lakidi-ka-pool, Hyderabad-500004, Telangana, India

Proposed to be Used
CHENNAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4153676  22/04/2019
SOLMON MANAGEMENT & TECHNOLOGY
321, SECTOR - 10, AVAS VIKASH COLONY, SIKANDARA, AGRA, U.P. - 282007
PARTNERSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since :15/04/2019

DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
Trade Marks Journal No: 1909, 08/07/2019 Class 45

DEEPAK TRADING AS PANDITJI JYOTISH KARYALAYA
HOUSE NO. 302, PINK VIHAR NO. 32, OLD SABZI MANDI, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2019
DELHI
Astrological and Spiritual Services.
wequity
4162626   30/04/2019
EKNATH KANNAN GEETHA
512 Vars Fantasy, First Main Kodihalli, Indra Nagar, Bangalore- 560008
Individual
Address for service in India/Attorney address:
SHARDA BALAJI
437D, Opposite BDA Complex, 5th Cross, Swamy Vivekananda Road, HBR Layout ,1 Stage, 2nd Block, Bangalore, 560043
Used Since :05/04/2019
CHENNAI
on-line social networking services
4163514  01/05/2019
PRADEEP ANTONY MATHEW
No. 36, Deldea Vihar, 2nd Main, OMBR Layout, Near St.Vincent Pallotti Church, Banaswadi, Bangalore-560043, Karnataka
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
VAJIRAO

4163667  01/05/2019

VAJIRAM AND RAVI IAS STUDY CENTRE LLP
79, Old Rajinder Nagar Market, New Delhi, 110060
Limited Liability Partnership

Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005

Proposed to be Used

DELHI

LEGAL SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
Machprinciple
4165415  03/05/2019
SANTANU DAS
4833 Sheboygan Ave, Apt #127 Madison, WI 53705 USA
Individual
Address for service in India/Attorney address:
PRERNA OBEROI
SECTOR 93B, GRAND OMAXE, ALPINE-B #605, NOIDA-201301
Used Since :15/01/2014
DELHI
Online Social Networking Services; Internet-based Social Networking Services.
4165841 03/05/2019
SAIYUGNIRMAN SOCIAL FOUNDATION
1/13, Laxmi Colony, Near Mandar Apartment, Murbad Road, Kalyan, Thane- 421301, Maharashtra, India
Section 8 Company

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI

Social services rendered by others to meet the needs of individuals, as covered under Class 45.
4165842  03/05/2019
HARSH
B-8, POLICE LINE ROAD, BAJRANG NAGAR, GAYTRI VIHAR, KOTA RAJASTHAN
SOLE

Address for service in India/Attorney address:
ABHISHEK
C/O HARSH PAHWA REGISTRATION AND ACCOUNTING HOUSE ,H.NO. 69, STREET NO. 30-D, ANAND NAGAR -B, PATIALA, PUNJAB 147001

Proposed to be Used
AHMEDABAD
WELFARE AND EMPOWERMENT OF PERSONS WITH DISABILITY, SOCIAL AWARENESS; CAMPAIGNING TO SPREAD SOCIAL AWARENESS; CHARITY SERVICES.
ULLAAS
4166751  04/05/2019
REVANT JAIN
10 North Drive, DLF Farms, Chattarpur, New Delhi
Service Provider
Individual
Proosed to be Used
DELHI
Social Services
NewsNasha.com

4168861  07/05/2019

VINEETA YADAV
CP-71, Maurya Enclave, Pitam Pura, Shalimar Bagh, Delhi-110088
Individual
Used Since: 31/03/2019

DELHI
Personal and Social Services Services
4170549  08/05/2019
GOPAL TRIVEDI S/O. NARAYAN TRIVEDI
B-905, Atma House, Opp. La Gajjar Chambers, Near Times of India, Ashram Road, Navrangpura, Ahmedabad, 380009
Individual
Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A, 304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004
Used Since : 01/04/2009
AHMEDABAD
LEGAL SERVICES
PERIWINKLE
4173378  10/05/2019
PERIWINKLE FASHIONS PRIVATE LIMITED.
403, Akruti Star 4th Floor, Akruti Star Building, Central Road, MIDC, Andheri (East), Mumbai – 400 093.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Personal and social services rendered by others to meet the needs of individuals; providing on-line information in the field of spirituality, self-help, and personal Empowerment subject matters; provision of information, advice and consultancy in relation to security services for the protection of property and individuals; online social networking services; providing clothing and shoes to needy persons (charitable services); fostering of children being services included in class 45.
4173678  11/05/2019
MAYANK BHARDWAJ
S/o Sh. Ramavtar Sharma, R/o 14, Dhara Wali Gali, Teen Maruti Mandir, Pilkhua Dehat, Pilkhauwa, Ghaziabad, Uttar Pradesh - 245304
Individual
Address for service in India/Agents address:
VIKAS BANSAL
411, B-09, ITL Twin Tower, NSP, Pitampura, Delhi-110034.
Proposed to be Used
DELHI
Legal services
4173969   11/05/2019
ZMART FOUNDATION
Plamthottathil, Karunechi, Edakkara P.O, Malappuram, Kerala - 679331
Trust

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :05/02/2019

CHENNAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
Trade Marks Journal No: 1909, 08/07/2019  Class 45

4174319 11/05/2019
ABHISHEK SINHA
Office No.F/142, 1st Floor, Haware Fantasia Business Park,Plot No.47, Sector-30/A, Vashi, Navi Mumbai-400703
Sole Proprietor

Address for service in India/Agents address:
VIPUL KUMAR SINGH
OFFICE NO.5, KRISHNA APARTMENT, PLOT NO.35, SECTOR 11, KAMOTHE, NAVI MUMBAI-410209.

Proposed to be Used
MUMBAI
Legal Services,Litigation and Consultancy.
ASAP EDU

4174327    11/05/2019

SIDDHARTHA K GARG
C-703, Taj Apartments, Gazipur Crossing, Delhi 110096, India

PROPRIETOR

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Proposed to be Used
To be associated with:
3933606

DELHI

Legal services, Legal consultation services, Legal document preparation, Legal information services, Legal support services, Legal research services, Provision of legal information, Legal advice and representation and related services covered in class 45.
4174596  13/05/2019
STRENGTHDESK ALS LLP
WZ-319 S/F TIHAR VILLAGE, POST OFFICE TILAK NAGAR NEAR OPPOSITE ASHOK NAGAR NEW DELHI West Delhi DL 110018 IN
LLP
Address for service in India/Attorney address:
POOJA GUPTA
Legal Brother’S Associates B 332, MOHAN GARDEN, NEAR DWARKA MOR METRO STATION, NEW DELHI-110059.

Proposed to be Used
DELHI
LEGAL SERVICES, LEGAL DOCUMENT PREPARATION SERVICES, LITIGATION SERVICES, ALTERNATIVE DISPUTE RESOLUTION SERVICES, ARBITRATION SERVICES
Priority claimed from 19/12/2018; Application No. : 35428692 ;China
4175562   14/05/2019
BEIJING DAJIA INTERNET INFORMATION TECHNOLOGY CO., LTD.
Room B2201, 20th Floor, Building No.8, 1 Zhongguancun East Road, Haidian District, Beijing, China
Company
Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India
Proposed to be Used
DELHI
Personal background investigations; Chaperoning; Clothing rental; Marriage agencies; Dating services; On-line social networking services; Copyright management; Licensing of intellectual property; Licensing of computer software [legal services]; Registration of domain names [legal services].
VEDICOLOGY
4175654  14/05/2019
PRAVEEN SAANKER
AP 676, H BLOCK, 15TH STREET, ANNANAGAR, CHENNAI 600040
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
SAURABH RAMESH BADJATE
NEAR RAMAYANA CULTURAL HALL, PLOT NO 74, RATAN NIWAS, ULKANAGARI, AURANGABAD, 431001
INDIVIDUAL

Address for service in India/Attorney address:
SHAIKH MOHAMMED AMIR ABDUL QADIR
OFF NO 6, FIRST FLOOR, SHANTA COMPLEX, NUTAN COLONY SIGNAL, AURANGABAD, 431001

Proposed to be Used
MUMBAI
INTELLECTUAL PROPERTY CONSULTANCY, LEGAL RESEARCH, LEGAL DOCUMENT PREPARATION, LITIGATION
SERVICES, LEGAL ADMINISTRATION SERVICE
4176594   15/05/2019
M/S., SYNERGY VENTURES
67 - A, Ravindra Nagar , Opposite PWD Office , Indore (M.P.)
Partnership firm under Indian Partnership Act through Partner

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Personal and social services rendered by others to meet the needs of individuals , Astrological and spiritual services, 
Astrological services , Astrology consultancy , Babysitting services, Health and safety risk assessment services , 
Horoscope casting , Information services relating to health and safety,
DEV

4177162  15/05/2019

M/S DEV PHARMACY PVT. LTD.,
E-17A, Sector-8, Noida- 201 301, Uttar Pradesh.
(A company duly incorporated under Indian Companies Act. 1956)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used
DELI

Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
SIDDHANT

4177505    15/05/2019

SIDDHANT LIME PRIVATE LIMITED
Shade No. P/74, Old GIDC Industrial Estate, Near Indian Diamond Institute, Katargam, Surat – 395004.
a company registered and incorporated under the Indian Company’s Act

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD

Legal services; security services for the protection of property and indi-viduals; personal and social services rendered by others to meet the needs of individuals; as included in Class – 45.
4177629   15/05/2019
MR. NILESH VASANT DESHMANE TRADING AS: VASTUPRAD
FLAT NO-201/A, CTS NO- 412, BUDHWAR PETH, PUNE-411002, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/11/2017

MUMBAI
PROVIDING ASTROLOGY, VASTUSHASTRA, NUMOROLOGY, GEMOLOGY SERVICES, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4177854  15/05/2019
RSL NOBLE CONSULTANCY SERVICES LLP
SHOWROOM NO. 2, NEELKAMAL COMMERCE ZONE YEOLEKAR MALA, COLLEGE ROAD, NASHIK - 422005
A REGISTERED LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

LEGAL CONSULTATION SERVICES; LEGAL INVESTIGATION SERVICES; LEGAL INFORMATION SERVICES; LEGAL DOCUMENT PREPARATION SERVICES; LEGAL ADMINISTRATION OF LICENSES; PROFESSIONAL LEGAL CONSULTATIONS RELATING TO FRANCHISING; LEGAL CONSULTATION IN THE FIELD OF TAXATION; LEGAL ADVICE, LEGAL RESEARCH; LEGAL SERVICES; LEGAL RESEARCH RELATING TO REAL ESTATE TRANSACTIONS; LITIGATION SERVICES; SECURITY CONSULTANCY; DETECTIVE AGENCY.
4178253   16/05/2019
NC LAW LLP
No. 1/F/8, Krishna Nagar, Building No. 1 Chs Ltd., Chandavarkar Road, Borivali West, Near Raj Mahal Hotel, Mumbai, Maharashtra–400092
Limited Liability Partnership

Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080

Proposed to be Used

MUMBAI
Legal services, legal research, legal document preparation services, legal administration of licences, legal services in relation to the negotiation of contracts for others, legal advice in responding to calls for tenders / legal advice in responding to requests for proposals [RFPs], legal watching services, legal advocacy services, legal consultancy relating to patent mapping, licensing of computer software [legal services], licensing [legal services] in the framework of software publishing, monitoring intellectual property rights for legal advisory purposes, registration of domain names [legal services], services rendered by lawyers, legal assistants, and personal advocates
4178739  17/05/2019
SKY SECURITY SERVICES
301, Shri Vighneshwar CHS, Plot NO-F-61/62, Near Mother teresa High School, Sector-9, Navi Mumbai, Airoli, Thane Maharashtra-400708 India
An Indian Firm
Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN, S K PATIL LANE ,DAFTARI ROAD,MALAD EAST,MUMBAI -97

Proposed to be Used
MUMBAI
Safety, Rescue, Security And Enforcement Services; Investigation And Surveillance Services Relating To The Safety Of Persons And Entities; Detective Services, Legal Services; Security Services For The Protection Of Property And Individuals; Personal And Social Services Rendered By Others To Meet The Needs Of Individuals
Trade Marks Journal No: 1909, 08/07/2019 Class 45

4179010  17/05/2019

NEEL KAMAL BHARTIA SOLE PROPRIETOR OF QUANTUM VEDIC LIFE INNOVATION INC.
QUANTUM VEDIC LIFE INNOVATION INC. GANDHI CHOWK, GIRIDHI - 815301, JHARKHAND
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Spiritual consultancy; Providing on-line information in the field of spirituality, self-help, and personal empowerment subject matters
4179171  17/05/2019
INDIALAW LLP
Apeejay Chambers, Ground Floor 5, Wallace Street, Fort Mumbai 400001
Limited Liability Partnership
Address for service in India/Attorney address:
VINOD P V
INDIALAW, APEEJAY CHAMBERS, GROUND FLOOR, WALLACE STREET, FORT, MUMBAI 400001 Ph :02222197400
Used Since :07/12/2007
MUMBAI
Legal Services; Litigation and Non Litigation Legal Services; Legal Consulting, Advisory and Information Services; Legal Documentation and Research services; Legal Arbitration and Mediation Services; Legal Aid and Counselling services; Legal Services for individuals, businesses; Legal Support Services; Pro bono Legal Services;
ANVI

4179214  17/05/2019
LI DIGITAL PAYMENTS PRIVATE LIMITED
4th Floor, Plot No-30, STPI Building, Electronic City, Udyog Vihar Phase-4, Sector 18, Gurugram, Haryana122015

Private Limited Company

Address for service in India/Attorney address:
WADHWA LAW OFFICES
FIRST FLOOR, IRIS THREE ONE TWO, 312 UDYOG VIHAR, PHASE-II, GURGAON-122015, HARYANA.

Proposed to be Used
DELHI
Legal services, security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
SHRUTI TIWARI
Office No 604, 6th Floor, Gera Imperium Star, Next to Central Library, Patto Plaza Panaji Goa 403001
An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Planning and arranging of wedding ceremonies;
4179403  19/05/2019
ROOPALI SINGHAL
302 CORBETT TOWER, THE FOREST, SECTOR 92, NOIDA
Limited Liability Partnership

Address for service in India/Attorney address:
ROOPALI SINGHAL
302, Corbett Tower, The Forest, Sector 92, Noida 201301

Proposed to be Used
DELI
RENDERING LEGAL SERVICES, ADVISORY & CONSULTANCY SERVICES, LITIGATION SERVICES, LEGAL RESEARCH, INTELLECTUAL PROPERTY CONSULTANCY AND INTELLECTUAL PROPERTY (LICENSING)
4180100 20/05/2019
S.VELMURUGAN
NO.6/222, BAKKERI GARDEN, SADRAS, KALPAKKAM, KANCHEEPURAM KALPAKKAM - 603 102, KANCHEEPURAM DIST, TAMILNADU.
INDIVIDUAL
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
LEGAL SERVICES, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
SOLPO RESEARCH

4180338  20/05/2019
SOCIETY FOR LEGAL AND POLICY RESEARCH
A-128, Lower Ground Floor, Defence Colony, New Delhi – 110 024
Registered under Societies Act 1860

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014
Used Since :31/01/2019

DELHI
Legal research; legal research services; legal service in class 45
SOLPOR

4180340 20/05/2019
SOCIETY FOR LEGAL AND POLICY RESEARCH
A-128, Lower Ground Floor, Defence Colony, New Delhi – 110 024
Registered under Societies Act 1860
Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014
Used Since: 04/12/2018
DELHI
Legal research; legal research services; legal service in class 45
4180342  20/05/2019
SOCIETY FOR LEGAL AND POLICY RESEARCH
A-128, Lower Ground Floor, Defence Colony, New Delhi – 110 024
Registered under Societies Act 1860

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014
Used Since :31/01/2019

DELHI
Legal research; legal research services; legal service in class 45
4182108  21/05/2019
VISHAL ALIAS AJAY DEVGAN
CHALET AMAR, 1ST FLOOR, BEHIND CRITICARE HOSPITAL, PLOT NO. 41/43, GULMOHAR ROAD NO.1, JVPD, MUMBAI 400049
A INDIAN NATIONAL
Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
ALEXA BUILT-IN
Priority claimed from 12/12/2018; Application No. : 88225754 ;United States of America
4182236    21/05/2019
Amazon Technologies, Inc.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
a Nevada corporation
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Proposed to be Used
To be associated with:
3875914
DELHI
Personal concierge services for others comprising making requested personal arrangements and reservations and
providing customer-specific information to meet individual needs; social networking services; providing information,
news, and commentary in the field of law, fashion, diverse human lifestyles and personal growth; legal services; security
services for the protection of property and individuals; providing on-line computer databases and on-line searchable
databases in the field of social networking; providing a social networking website for entertainment purposes; providing
social networking services for purposes of commentary, comparison, collaboration, consultation, advice, discussion,
research, information sharing, indexing, information location, and entertainment; personal shopping services; providing a
searchable database featuring audio, video and audiovisual content available through the Internet, telecommunications
networks and wireless telecommunications networks in the field of online social networking.
SAHAJA YOGA

4185527   24/05/2019

VISHWA NIRMALA DHARMA
Flat No: 211, RV. Advik apartments, Pipe Line Road, Jeedimetla, Hyderabad- 500 067
Registered Society

Address for service in India/Attorney address:
V.SREEDHARA REDDY, ADVOCATE
DECCAN GLOBAL LAW FIRM, FLAT NO.202, VIJAYA SRI SAI AVENUE, D.D.COLONY, AHOBIL MUTT TEMPLE ROAD, BAGH AMBERPET, HYDERABAD - 500013.

Used Since: 05/05/1970

To be associated with:
3850385

CHENNAI

Offering and promoting spirituality free of cost to all individuals irrespective of caste, creed, gender, religion and region; Teaching practice of meditation and other related activities for achieving inner peace in individuals; organizing spiritual gatherings, satsangs, meetings, meditation activities/services for spiritual purposes; promoting personal empowerment through spiritual practices; Organizing Charitable, religious, philanthropic, humanitarian gatherings, meetings, to promote spiritual activities; Conducting seminars and workshops to promote various activities relating to spirituality; To promote health of individuals; To promote personality development among the youth; Personal and social services rendered by others to meet the needs of individuals; To promote agriculture based on Sahaja Yoga methods to get better yields; To promote organic agriculture based on Sahaja Yoga methods and techniques;
SCHOLZE

Priority claimed from 22/06/2010; Application No. : 30 2010 043 065.6. ;Germany

2071899   21/12/2010

SCHOLZE GERMANY GMBH
SACHSENBERGER STRABE 5,35066 FRANKENBERG EDER GERMANY
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS
A COMPANY ORGANIZED REGISTERED AND EXISTING UNDER THE LAWS OF GERMANY

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.6; Goods of metal, namely warp beams of all sorts, dividing warp beams, warp beam pipes, warp beam discs, stocks beams.

Cl.7; MACHINES AND ACCESSORIES FOR THE TEXTILE INDUSTRY, AS INCLUDED IN
Series trade mark u/s 154(2) of Trade Marks Act, 1999 from a convention country

Priority claimed from 28/10/2011; Application No. : 913828 ;India
2253359  20/12/2011

SEMCORP INDUSTRIES LTD.
30 HILL STREET #05-04 SINGAPORE 179360
MANUFACTURER MERCHANTS AND SERVICE PROVIDERS
A PRIVATE LIMITED

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :28/10/2011

MUMBAI

Cl.7: APPARATUS AND MACHINES FOR WASTE COLLECTION AND DISPOSAL; APPARATUS FOR USE IN THE SORTING OF WASTE; APPARATUS AND MACHINES FOR LIFTING CONTAINERS FOR WASTE MATERIALS; COMPACTING MACHINES FOR WASTE; COMPRESSORS (COMPACTORS) FOR WASTE COLLECTION CONTAINERS; COMPRESSORS (COMPACTORS) FOR WASTE COLLECTION VEHICLES; GARBAGE DISPOSAL MACHINES AND WASTE DISPOSAL UNITS; WASTE DISPOSAL MACHINES FOR HOUSEHOLD USE; WASTE HANDLING APPARATUS INCORPORATING A PUMP AND A DISINTEGRATOR, GRINDER OR MACERATOR; ALL INCLUDED IN THIS CLASS.
CONSULTANCY AND ADVISORY SERVICES FOR ALL THE AFORESAID; ALL INCLUDED IN THIS CLASS.
MATTERS, PUBLIC RELATIONS SERVICES; PUBLICATION OF PUBLICITY TEXTS; SECRETARIAL SERVICES; PROCUREMENT OF GOODS ON BEHALF OF A BUSINESS; THE BRINGING TOGETHER FOR THE BENEFIT OF OTHERS, SURVEYS; MARKETING; ADVERTISING; UPDATING OF ADVERTISING MATERIAL; SALES PROMOTION (FOR OTHERS); A GENERAL GLOBAL COMMUNICATIONS NETWORK; PREPARATION OF PROJECT STUDIES RELATING TO BUSINESS OR A VARIETY OF GOODS, ENABLING CUSTOMERS TOO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS FROM REFINERIES AND TANKAGE FACILITIES; INSTALLATION OF AIR-CONDITIONING SYSTEMS; INSTALLATION OF BUILDING PROJECT MANAGEMENT; INSTALLATION AND CONSTRUCTION OF OIL AND GAS STRUCTURES AND ELECTRICAL INSTALLATION AND/OR WIRING SERVICES; ENGINEERING (CIVIL); CONSTRUCTION ENGINEERING; INDUSTRIAL PREMISES; COATING OF PIPES AND TANKAGE; DREDGING; DRILLING OF WELLS; EARTHMOVING; STRUCTURES FOR THE PRODUCTION, STORAGE AND TRANSPORTATION OF OIL AND GAS; RENOVATION OF BUILDINGS; RESTORATION OF BUILDINGS; CABLE-LAYING; CLEANING AND MAINTENANCE OF BUILDIRIGS AND INDUSTRIAL PREMISES; COATING OF PIPES AND TANKAGE; DREDGING; DRILLING OF WELLS; EARTHMOVING; ELECTRICAL INSTALLATION AND/OR WIRING SERVICES; ENGINEERING (CIVIL); CONSTRUCTION ENGINEERING; BUILDING PROJECT MANAGEMENT; INSTALLATION AND CONSTRUCTION OF OIL AND GAS STRUCTURES AND RELATED FACILITIES; INSTALLATION OF AIR-CONDITIONING SYSTEMS; INSTALLATION OF CENTRAL HEATING AND LIFTS; INTERIOR REFURBISHMENT OF BUILDINGS; LAND DRAINAGE; LAND RECLAMATION; MAINTENANCE AND REPAIR OF ALARMS, BOILER, FREEZERS; MAINTENANCE OF PLANTS, REFINERIES, OFFSHORE PLATFORMS; MARINE ENGINEERING; LAYING AND CONSTRUCTION OF OIL PIPELINES; PIPE-FITTING, PIPELINE LAYING; PROPERTY DEVELOPMENT; QUARRYING SERVICES; REAL ESTATE DEVELOPMENT; RENTAL OF BUILDING APPARATUS, EARTH-MOVING AND EXCAVATING MACHINES, LIFTING APPARATUS, CONSTRUCTION MACHINERY, CRANES, DRILLS, PLATFORMS AND SCAFFOLDING, PLUMBING APPARATUS, ROAD SWEEPING MACHINES; ROAD SWEEPING; SCAFFOLDING ERECTION; SHIP AND RIG BUILDING; SHIP AND RIG CONVERSION; SHIP AND RIG REPAIR; SUPERVISION OF CONSTRUCTION; CLEANING OF STREETS; INDUSTRIAL CLEANING; JANITORIAL SERVICES; DISINFECTING AND DEODORISING SERVICES; RENTAL OF CLEANING APPARATUS; RENTAL OF ROAD-SWEEPING MACHINES; INSTALLATION, MAINTENANCE AND REPAIR OF COMPUTER SYSTEMS; INSTALLATION OF RADIO FREQUENCY COMMUNICATIONS SYSTEMS; CONSULTANCY AND ADVISORY SERVICES FOR ALL THE AFORESAID; ALL INCLUDED IN THIS CLASS.

ACCOUNTING; PREPARATION OF ACCOUNTS; COMPUTERISED PREPARATION OF INVOICES AND ACCOUNTS; COST ACCOUNTING; COST PRICE ANALYSIS; MANAGEMENT ACCOUNTING; AUDITING OF ACCOUNTS; BOOKKEEPING; BUSINESS ADMINISTRATION; BUSINESS MANAGEMENT SERVICES IN THE FIELDS OF FINANCE, TREASURY, INVESTMENT RISK REVIEW, GOVERNMENT REBATES, BUSINESS DEVELOPMENT, MANAGEMENT INFORMATION SYSTEM, HUMAN RESOURCE MANAGEMENT AND DEVELOPMENT AND INTERNAL AUDIT; BUSINESS LOGISTICS INCLUDING INVENTORY CONTROL AND MANAGEMENT; PREPARATION OF INVENTORIES; COMPUTERISED INVENTORY CONTROL; COMPUTERISED STOCK ORDERING; BUSINESS PLANNING, BUSINESS DEVELOPMENT, BUSINESS ADMINISTRATION AND BUSINESS MANAGEMENT OF A SUPPLY CHAIN FOR THE RECEIVING, COLLECTING, TRANSPORTATION, DISTRIBUTION, DELIVERY AND STORAGE OF GOODS; COMPUTERISED BUSINESS INFORMATION STORAGE RELATING TO FREIGHT TRACKING; COMPILATION AND PROVISION OF BUSINESS INFORMATION; COMPUTERISED BUSINESS INFORMATION STORAGE AND RETRIEVAL; ADVICE RELATING TO BUSINESS MANAGEMENT AND ORGANIZATION; BUSINESS PLANNING; WRITING OR PREPARATION OF BUSINESS REPORTS; CLERICAL SERVICES; COMPANY RECORD-KEEPING (FOR OTHERS); COMPUTER-BASED DATA STORAGE; COMPUTERISED DATABASE MANAGEMENT, DATA PROCESSING AND DATA VERIFICATION; COMPUTERISED FILE MANAGEMENT; PERSONNEL MANAGEMENT; PERSONNEL recruitment; EMPLOYEE RELOCATION SERVICES; EMPLOYMENT COUNSELING; PAYROLL PREPARATION; MARKET ANALYSIS; MARKET RESEARCH; MARKET SURVEYS; MARKETING; ADVERTISING; UPDATING OF ADVERTISING MATERIAL; SALES PROMOTION (FOR OTHERS); PROCUREMENT OF GOODS ON BEHALF OF A BUSINESS; THE BRINGING TOGETHER FOR THE BENEFIT OF OTHERS, OR A VARIETY OF GOODS, ENABLING CUSTOMERS TOO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS FROM A GENERAL GLOBAL COMMUNICATIONS NETWORK; PREPARATION OF PROJECT STUDIES RELATING TO BUSINESS MATTERS, PUBLIC RELATIONS SERVICES; PUBLICATION OF PUBLICITY TEXTS; SECRETARIAL SERVICES; CONSULTANCY AND ADVISORY SERVICES FOR ALL THE AFORESAID; ALL INCLUDED IN THIS CLASS.

CONSTRUCTION AND REPAIR OF CIVIL, MECHANICAL AND ELECTRICAL ENGINEERING STRUCTURES; SUPERVISION OF CONSTRUCTION PROJECTS; BUILDING AND DEMOLITION OF HOUSES, BRIDGES, FACTORIES, ROADS, MOTORWAYS AND SUBWAYS, PIERS AND CHIMNEYS, BUILDING CONSTRUCTION SERVICES; BUILDING OF STRUCTURES FOR THE PRODUCTION, STORAGE AND TRANSPORTATION OF OIL AND GAS; RENOVATION OF BUILDINGS; RESTORATION OF BUILDINGS; CABLE-LAYING; CLEANING AND MAINTENANCE OF BUILDIRIGS AND INDUSTRIAL PREMISES; COATING OF PIPES AND TANKAGE; DREDGING; DRILLING OF WELLS; EARTHMOVING; ELECTRICAL INSTALLATION AND/OR WIRING SERVICES; ENGINEERING (CIVIL); CONSTRUCTION ENGINEERING; BUILDING PROJECT MANAGEMENT; INSTALLATION AND CONSTRUCTION OF OIL AND GAS STRUCTURES AND RELATED FACILITIES; INSTALLATION OF AIR-CONDITIONING SYSTEMS; INSTALLATION OF CENTRAL HEATING AND LIFTS; INTERIOR REFURBISHMENT OF BUILDINGS; LAND DRAINAGE; LAND RECLAMATION; MAINTENANCE AND REPAIR OF ALARMS, BOILER, FREEZERS; MAINTENANCE OF PLANTS, REFINERIES, OFFSHORE PLATFORMS; MARINE ENGINEERING; LAYING AND CONSTRUCTION OF OIL PIPELINES; PIPE-FITTING, PIPELINE LAYING; PROPERTY DEVELOPMENT; QUARRYING SERVICES; REAL ESTATE DEVELOPMENT; RENTAL OF BUILDING APPARATUS, EARTH-MOVING AND EXCAVATING MACHINES, LIFTING APPARATUS, CONSTRUCTION MACHINERY, CRANES, DRILLS, PLATFORMS AND SCAFFOLDING, PLUMBING APPARATUS, ROAD SWEEPING MACHINES; ROAD SWEEPING; SCAFFOLDING ERECTION; SHIP AND RIG BUILDING; SHIP AND RIG CONVERSION; SHIP AND RIG REPAIR; SUPERVISION OF CONSTRUCTION; CLEANING OF STREETS; INDUSTRIAL CLEANING; JANITORIAL SERVICES; DISINFECTING AND DEODORISING SERVICES; RENTAL OF CLEANING APPARATUS; RENTAL OF ROAD-SWEEPING MACHINES; INSTALLATION, MAINTENANCE AND REPAIR OF COMPUTER SYSTEMS; INSTALLATION OF RADIO FREQUENCY COMMUNICATIONS SYSTEMS; CONSULTANCY AND ADVISORY SERVICES FOR ALL THE AFORESAID; ALL INCLUDED IN THIS CLASS.

TRANSPORTATION AND DELIVERY OF GOODS, LETTERS, MESSAGES AND MAGAZINES BY ROAD, RAIL, AIR OR SEA; FREIGHT AND TRANSPORT BROKERAGE; CARGO HANDLING; CRATING SERVICES; COLLECTION OF GOODS FOR TRANSPORTATION; MESSAGES OR MERCHANDISE COURIER SERVICES; DELIVERY OF GOODS BY MESSENGER AND COURIER; FORWARDING AGENCY SERVICES; FREIGHT FORWARDING; FREIGHT SERVICES; GUARDED TRANSPORT; ROAD HAULAGE SERVICES; HOUSEHOLD REMOVALS; INSPECTION OF GOODS FOR TRANSPORTATION; MATERIALS HANDLING SERVICES; WEIGHBRIDGE SERVICES; CHARTERING OF SHIPS; FILLING OF VESSELS, "AIRCRAFTS AND VEHICLES WITH FREIGHT OR GOODS; AIR AND SEA FREIGHT SERVICES; FUEL-FILLING SERVICES FOR AIRCRAFT; MARINE TRANSPORT SERVICES; VESSEL TOWING SERVICES; AIR FREIGHT TRANSPORTATION; CHARTERING OF AIRCRAFT; PARCEL DELIVERY; PARCEL DISTRIBUTION; TRANSPORT OF PASSENGERS BY AIR; RENTAL OF MOBILE CRANES; STORAGE OF BONDED GOODS; PACKING OF GOODS; PACKING ARTICLES FOR TRANSPORTATION; PACKING AND UNPACKING SERVICES; CONTAINER STUFFING OF CARGO; RE-FILLING OF CONTAINERS; WAREHOUSE STORAGE SERVICES; STORAGE OF ELECTRONICALLY

PRODUCTION OF ELECTRICITY; ADVISORY SERVICES RELATING TO THE USE OF WATER TREATMENT BOILERS; ADVISORY SERVICES RELATING TO THE USE OF WATER TREATMENT CHEMICALS; ADVISORY SERVICES RELATING TO THE USE OF WATER TREATMENT COOLING SYSTEMS; CHEMICAL RECYCLING OF WASTE PRODUCTS; CHEMICAL TREATMENT OF WASTE PRODUCTS; DEMINERALISATION OF WATER; DESALINATION OF WATER; DESTRUCTION OF WASTE AND TRASH; DESTRUCTION OF CONFIDENTIAL MATERIAL; DISPOSAL OF SOLID RESIDUES; DISPOSAL OF WASTE FROM WATER TREATMENT INSTALLATIONS; DISPOSAL OF WASTE WATER FROM INDUSTRIAL PROCESSES; INCINERATION OF WASTE AND TRASH; INDUSTRIAL TREATMENT OF EFFLUENTS; MATERIAL TREATMENT OF WASTE; ON-SITE WATER PURIFICATION SERVICES; PROCESSING OF WASTE AND WASTE MATERIALS; PURIFICATION OF INDUSTRIAL WASTE WATER; RECLAMATION OF MATERIAL FROM WASTE; RECYCLING OF PAPER, PLASTICS, METALS AND MATERIALS; RECYCLING OF WASTE AND TRASH, WASTE MATERIALS AND WASTE PRODUCTS; REGENERATION OF WATER; SHREDDING OF WASTE; SORTING OF WASTE AND RECYCLABLE MATERIAL [TRANSFORMATION]; TREATMENT [RECLAMATION] OF INDUSTRIAL WASTE; TREATMENT [RECYCLING] OF RADIOACTIVE WASTE; TREATMENT [TRANSFORMATION] OF WASTE; TREATMENT OF CHEMICAL WASTE; TREATMENT OF HAZARDOUS WASTE; TREATMENT OF HAZARDOUS WASTE BY ENCAPSULATION; TREATMENT [RECYCLING] OF HAZARDOUS LIQUIDS AND PRODUCTS; TREATMENT [RECYCLING] OF TOXIC LIQUIDS; TREATMENT
OF INDUSTRIAL WASTE; TREATMENT OF TOXIC WASTE; TREATMENT OF TOXIC MATERIAL; TREATMENT OF WASTE AND WASTE MATERIALS; TREATMENT OF WASTE WATER FROM GENERATING OPERATIONS; TREATMENT OF WASTE WATER FROM INDUSTRIAL PROCESSES; TREATMENT OF WATER; WASTE MANAGEMENT INFORMATION; WASTE MANAGEMENT SERVICES; WASTE TREATMENT BY ELECTROLYSIS; WASTE WATER TREATMENT; WATER POLLUTION CONTROL; WATER PURIFICATION; CONSULTANCY AND ADVISORY SERVICES FOR ALL THE AFORESAID; ALL INCLUDED IN CLASS 40.

Cl.42: CIVIL ENGINEERING PLANNING; COMPUTER PROGRAMMING; COMPUTER SERVICES, INCLUDING FOR THE APPLICATION AND CONFIGURATION OF COMPUTER SYSTEMS AND COMPUTER NETWORKS; COMPUTER SYSTEMS ANALYSIS; UPDATING OF COMPUTER SOFTWARE; CONSTRUCTION DESIGN; CUSTOM DESIGN OF RADIO FREQUENCY PRODUCTS; DESIGN OF COMPUTER SOFTWARE; DESIGN SERVICES; DESIGN ENGINEERING; DESIGN OF BUSINESS MANAGEMENT NETWORKS; DESIGN OF FACILITIES FOR THE TRANSPORTATION OF WASTE; DESIGN OF INDUSTRIAL PLANT; DESIGN OF STORAGE SYSTEMS; DESIGNING OF DATAPROCESSING SYSTEMS; SHIP DESIGN; DEVELOPMENT AND RESEARCH OF NEW PRODUCTS; DEVELOPMENT OF INDUSTRIAL PROCESSES; DEVELOPMENT OF PROGRAMMES FOR DATA PROCESSING; DEVELOPMENT OF SYSTEMS FOR THE TRANSMISSION OF DATA; CONSTRUCTION DRAUGHTING; ENGINEERING DRAWING; ENGINEERING PROJECT MANAGEMENT SERVICES; ENGINEERING RESEARCH; PLANNING OF BUILDING ESTATES, ENVIRONMENTAL PLANNING; ENVIRONMENTAL HAZARD ASSESSMENT; ENVIRONMENTAL MONITORING OF WASTE STORAGE AREAS; INDUSTRIAL DEVELOPMENT; INDUSTRIAL INSPECTION; INDUSTRIAL PROCESS DEVELOPMENT AND RESEARCH; INDUSTRIAL PROPERTY MANAGEMENT; INDUSTRIAL RESEARCH, DEVELOPMENT AND TESTING; INSPECTION OF BUILDINGS, PLANT AND MACHINERY; INTERIOR DESIGN SERVICES; LABORATORY RESEARCH; LABORATORY SERVICES; LAND (SURVEYING OF-); LAND DEVELOPMENT (ARCHITECTURAL SERVICES RELATING TO-); MAINTENANCE OF COMPUTER SOFTWARE; PREPARATION OF ENGINEERING DRAWINGS AND REPORTS; PREPARATION OF PROJECT ANALYSIS STUDIES; PREPARATION OF SCIENTIFIC REPORTS, TECHNICAL MANUALS AND TECHNICAL REPORTS; PROCESS CONTROL; PROCESS ENGINEERING; QUALITY CONTROL; SCIENTIFIC RESEARCH; SCIENTIFIC TESTING SERVICES; SURVEYING (QUANTITY-); TECHNICAL PROJECT STUDIES, RESEARCH, STUDIES, SURVEY SERVICES AND TESTING SERVICES; TESTING OF PRODUCTS.
2349735  18/06/2012
BALKRISHNA INDUSTRIES LIMITED
BKT HOUSE, C/15, TRADE WORLD, KAMALA MILLS COMPOUND, SENAPATI BAPAT MARG, LOWER PAREL MUMBAI-400013
MANUFACTURER AND TRADER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
Cl.24; FABRICS
Cl.25; READYMADE GARMENTS
MENLO WORLDWIDE LOGISTICS

2517545  22/04/2013
CON-WAY INC
2211 OLD EARHART ROAD, ANN ARBOR, MICHIGAN 48105, US
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A DELAWARE CORPORATION IN THE UNITED STATES

Address for service in India/Attorney address:
ZAHRA VANA
3RD FLOOR HL ARCADE ABOVE AXIS BANK PLOT NO-14 SECTOR-5 DWARKA NEW DELHI-110075

Used Since :07/12/2004

To be associated with:
1250912, 1250913, 1250914, 1250915

DELHI

Cl.9; INFORMATION MANAGEMENT SYSTEMS, NAMELY, COMPUTER SOFTWARE FOR SHIPMENT PROCESSING, PREPARING SHIPPING DOCUMENTS AND INVOICES, AND TRACKING DOCUMENTS, PACKAGES AND FREIGHT OVER COMPUTER NETWORKS, INTRANETS, AND THE INTERNET.

Cl.35; BUSINESS MANAGEMENT SERVICES, NAMELY, MANAGING LOGISTICS, REVERSE LOGISTICS, SUPPLY CHAIN SERVICES, SUPPLY CHAIN VISIBILITY AND SYNCHRONIZATION, SUPPLY AND DEMAND FORCASTING AND PRODUCT DISTRIBUTION PROCESSES FOR OTHERS; AND BUSINESS CONSULTING SERVICES RELATING TO PRODUCT DISTRIBUTION, OPERATIONS MANAGEMENT SERVICES, LOGISTICS, REVERSE LOGISTICS, SUPPLY CHAIN, AND PRODUCTION SYSTEMS AND DISTRIBUTION SOLUTIONS. INFORMATION MANAGEMENT SERVICES, NAMELY, SHIPMENT PROCESSING, PREPARING SHIPPING DOCUMENTS AND INVOICES, TRACKING DOCUMENTS, PACKAGES, RAW MATERIALS AND FREIGHT, OVER COMPUTER NETWORKS, INTRANETS, AND THE INTERNET; LOGISTICS, AND REVERSE LOGISTICS SERVICES; WAREHOUSING SERVICES, NAMELY, KITTING, SUB-ASSEMBLY, RETURNS PROCESSING, AND LABELING OF DOCUMENTS, PACKAGES, RAW MATERIALS, AND OTHER FREIGHT FOR OTHERS.

Cl.36; CUSTOMS BROKERAGE SERVICES FOR OTHERS.
2517546 22/04/2013
CON-WAY INC
2211 OLD EARHART ROAD, ANN ARBOR, MICHIGAN 48105, US
MERCHANTABILITY, MANUFACTURERS AND SERVICE PROVIDERS
A DELAWARE CORPORATION IN THE UNITED STATES
Address for service in India/Attorney address:
ZAHRA VANA
3RD FLOOR HL ARCADE ABOVE AXIS BANK PLOT NO-14 SECTOR-5 DWARKA NEW DELHI-110075
Used Since :07/12/2004
To be associated with:
1250912, 1250913, 1250914, 1250915
DELHI
Cl.9; INFORMATION MANAGEMENT SYSTEMS, NAMELY, COMPUTER SOFTWARE FOR SHIPMENT PROCESSING, PREPARING SHIPPING DOCUMENTS AND INVOICES, AND TRACKING DOCUMENTS, PACKAGES AND FREIGHT OVER COMPUTER NETWORKS, INTRANETS, AND THE INTERNET.
Cl.35; BUSINESS MANAGEMENT SERVICES, NAMELY, MANAGING LOGISTICS, REVERSE LOGISTICS, SUPPLY CHAIN SERVICES, SUPPLY CHAIN VISIBILITY AND SYNCHRONIZATION, SUPPLY AND DEMAND FORCASTING AND PRODUCT DISTRIBUTION PROCESSES FOR OTHERS; AND BUSINESS CONSULTING SERVICES RELATING TO PRODUCT DISTRIBUTION, OPERATIONS MANAGEMENT SERVICES, LOGISTICS, REVERSE LOGISTICS, SUPPLY CHAIN, AND PRODUCTION SYSTEMS AND DISTRIBUTION SOLUTIONS. INFORMATION MANAGEMENT SERVICES, NAMELY, SHIPMENT PROCESSING, PREPARING SHIPPING DOCUMENTS AND INVOICES, TRACKING DOCUMENTS, PACKAGES, RAW MATERIALS AND FREIGHT, OVER COMPUTER NETWORKS, INTRANETS, AND THE INTERNET; LOGISTICS, AND REVERSE LOGISTICS SERVICES; WAREHOUSING SERVICES, NAMELY, KITTING, SUB-ASSEMBLY, RETURNS PROCESSING, AND LABELING OF DOCUMENTS, PACKAGES, RAW MATERIALS, AND OTHER FREIGHT FOR OTHERS.
Cl.36; CUSTOMS BROKERAGE SERVICES FOR OTHERS.
FIFTYFIVEDSL

2536464  23/05/2013
55DSL AG
Walchestrasse 27, 8006 Zurich, Switzerland
Manufacturer and Merchant
A company organized and existing under the laws of Switzerland
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..760938.

Cl.3; Soaps; perfumery; essential oils, cosmetics, hair lotions; dentifrices.

Cl.9; Records, CD-ROM™’s, DVD™’s, video recordings made on data media, software; spectacles; spectacle cases and spectacle chains; spectacle lenses, spectacle frames; electronic goods, namely telephones, mobile phones, MP3 players, CD and DVD players; cases for MP3 players, cases for CD and DVD players; television sets, screens and monitors; radios; hi-fi systems; entertainment appliances for use with television sets; computer games, namely portable gaming sets and stand-alone portable videos for use with television sets; video cameras, photographic cameras; electronic organisers

Cl.14; Precious metals and their alloys and goods made of or coated with these materials, not included in other classes; jewellery, precious stones; horological and chronometric instruments.

Cl.18; Leather and imitation leather and goods made of these materials not included in other classes; animal skins, hides; trunks and suitcases; umbrellas, parasols and walking sticks; whips, harness and saddlery.

Cl.25; Clothing, footwear, headgear; earmuffs.
2550918  19/06/2013
ADSERT WEB SOLUTIONS PVT LTD
1ST FLOOR B -20 SECTOR 57 NOIDA 201301
TRADER AND SERVICE PROVIDERS
Address for service in India/Attorney address:
ADHRITLEGAL
1687, Sector 29, Noida
Used Since :01/01/2013
DELHI
Cl.35;ADVERTISING.
Cl.41;ARRANGING AND CONDUCTING OF CONFERENCES, SEMINARS, EXHIBITIONS AND SYMPOSIA; HOSTING OF AWARDS; ORGANIZATION OF COMPETITION AND AWARDS; ORGANIZATION OF QUIZZES. ELECTRONIC PUBLICATION, PUBLICATION OF ELECTRONIC BOOKS, MAGAZINES AND JOURNALS ON-LINE; PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
QUIKSILVER

2580995    16/08/2013
BOARDRIDERS IP HOLDINGS, LLC
5600 Argosy Circle, Suite 100, Huntington Beach, California 92649, United States of America.
MANUFACTURERS AND MERCHANTS
a California Limited Liability Company
Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49

Proposed to be Used
To be associated with:
1945791

DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1945791..

Cl.16;"PAPER; CARDBOARDS; BOOKS RELATED TO THE SUBJECT OF SPORTS, RECREATION, ENTERTAINMENT, AND LIFESTYLE; BOOK COVERS; GIFT CARDS; DECALCOMANIAS; PENS, PENCILS, MARKERS; CASES FOR PENS AND PENCILS; PHOTOGRAPHS; CLIPBOARDS".

Cl.24;"BED BLANKETS; BED COVERS; BED LINEN; BATH AND TOILET LINEN; COMFORTERS; DUVETS COVERS; FABRICS; HOUSEHOLD LINENS; PILLOW SHAMS; PILLOW CASES; SHOWER CURTAINS; TABLE LINEN; TABLE CLOTHS; TABLE COVERS; TABLE NAPKINS; WASHING MITTS; TOWELS; TEXTILE LABELS, BANNERS, FLAGS; FABRICS FOR TEXTILE USE (WOVEN AND KNITTED]".
2588218  30/08/2013
STICK HOUSE COMPANY S.R.L.
trading as ;STICK HOUSE COMPANY S.R.L.
STRADA DI CERCHIAIA 41 53100 SIENA ITALY
SERVICE PROVIDER
A COMPANY ORGANIZED UNDER THE LAWS OF ITALY
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
2135515

CHENNAI
Cl.30; ICE CREAM, ICE CREAM DESSERTS, ICE CREAM FLOATS, ICE CREAM MIXES, ICE CREAM POWDERS, ICE CREAM SANDWICHES, ICE, COVERED ICE CREAMS, EDIBLE ICES, FLAVOURED ICE BLOCKS, FROZEN DESSERTS, FROZEN YOGURT, FRUIT ICE, ICE CANDIES, ICE CUBES; PASTRIES, NAMELY PASTRY CONFECTIONERY MADE OF SUGAR, CONFECTIONERY, NAMELY, PASTILLES, CRYSTAL SUGAR, FROZEN CONFECTIONERY, FRUIT JELLIES; COFFEE, COCOA, TEA, COCOA BASED BEVERAGES, COFFEE BASED BEVERAGES, TEA BASED BEVERAGES; CHOCOLATE BARS AND CHOCOLATE BARS ON A STICK, ICE CREAM PRALINES PLAIN OR COVERED, FRUIT ICE PRALINES PLAIN OR COVERED, CHOCOLATE PRALINES EITHER FILLED OR WHOLE.

Cl.43; CATERING, NAMELY CATERING IN FAST FOOD CAFETERIAS, CATERING OF FOOD AND DRINKS, CATERING OF ICE CREAMS AND FRUIT SORBETS, CATERING FOR THE PROVISION OF FOOD AND BEVERAGES; CATERING OF PASTRY AND CONFECTIONERY.
TRULY ME

2657575  10/01/2014

AMERICAN GIRL, LLC
333 Continental Boulevard, El Segundo, CA 90245, U.S.A.
Manufacturers, Traders and Service Providers.
A Delaware Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.3; Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions, dentifrices.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers’ type; printing blocks.

Cl.25; Clothing, footwear, headgear.

Cl.28; Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
ICICI BANK LIMITED
ICICI Towers, NBCC Place, Pragati Vihar, Bhishma Pitamah Marg, New Delhi-110003 and also at 7th Floor, North Tower, West Wing, ICICI Bank Towers, Bandra - Kurla Complex, Mumbai - 400051.
Manufacturers, Traders and Service Providers.
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; automatic vending machines and mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire extinguishing apparatus all of the aforesaid goods in relation to banking, insurance, monetary affairs' and financial services only.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks all of the aforesaid goods in relation to banking, insurance, monetary affairs' and financial services only.

Cl.36; Insurance, financial affairs; monetary affairs; real estate affairs.
THE CHILDREN'S PLACE

2768336   04/07/2014
THE CHILDREN'S PLACE, INC.
500 PLAZA DRIVE, SECAUCUS, NEW JERSEY, USA
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS

Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49

Used Since :17/11/1999

DELHI

Cl.18; CARR'ING CASES, BACKPACKS, SCHOOL BAGS, LUGGAGE, SUITCASES, HANDBAGS, PURSES, AND
WALLETS; LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED
IN OTHER CLASSES; ANIMAL SKINS, HIDES; TRUNKS AND TRAVELING BAGS; UMBRELLAS, PARASOLS AND WALKING
STICKS; WHIPS, HARNESS AND SADDLER

Cl.25; CLOTHING FOOTWEAR AND HEADGEAR

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; SALES
SERVICES, INCLUDING RETAIL STORE SERVICES; MAIL ORDER SERVICES; SALES SERVICES PROVIDED OVER THE
INTERNET, OR THROUGH A COMPUTER NETWORK OR OTHER COMMUNICATIONS NETWORK
2768959   07/07/2014
DASARI VENKAT KOTESHWARA ARVINDRAO CHOUDARY
E-117/118, VEENA SANTOOR, EXT. SAIBABA NAGAR, NEAR CROMA, SACHIN TENULKAR GYMKHANA, BORIVILI (WEST),
MAHARASHTRA, MUMBAI 400092
MANUFACTURER AND SERVICE PROVIDER
A INDIAN NATIONAL
Address for service in India/Agents address:
SAVEENA TEJPAL BEDI
13/358, JASMINE, NEW MIG COLONY, BANDRA-EAST, MUMBAI-40051.
Used Since :01/07/2014

To be associated with:
2768957, 2768958

MUMBAI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APPLICATION
NO.2768957,2768958,2768957,2768957,2768957,2768957,2768958 ..

Cl.9; SCIENTIFIC, NAUTICAL, SURVEYING, ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING,
MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE SAVING AND TEACHING APPARATUS AND INSTRUMENTS;
APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES MAGNETIC DATA
CARRIERS, RECORDING DISCS, AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-OPERATED
APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS, FIRE
EXTINGUISHING, APPARATUS

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS

Cl.38; TELECOMMUNICATIONS

Cl.41; EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
Qwik

2771727  10/07/2014
M/S. USHA INTERNATIONAL LTD.
SURYA KIRAN BUILDING, 19, KASTURBA GANDHI MARG, NEW DELHI - 110 001, INDIA.
Manufacturers & Merchants
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.

Address for service in India/Attorney address:
K & S PARTNERS
B K HOUSE, PLOT NO. 109, SECTOR-44, HUDA, GURGAON, HARYANA, INDIA

Proposed to be Used

DELI

Cl.7; Machines and machine tools; motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); agricultural implements other than hand-operated; incubators for eggs including MG, JMG, Blender, Hand Blender, Juicer, Chopper, Food Processor, Wet Grinder.

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes including Toaster, Halogen Oven, Coffee Maker, Kettle, Deep Fryer, Electric Pressure Cooker, Sandwich Maker, Quick Pot, Air fryer, OTG, Induction Cooker, Rice Maker including cook tops, multi cookers, grill and barbeque.
BOTANIC GARDEN

2773293  14/07/2014
PORTMEIRION GROUP UK LIMITED
London Road, Stoke-on-Trent, ST4 7QQ, United Kingdom
MANUFACTURER & MERCHANTS
A U.K. Company

Address for service in India/Attorney address:
K & S PARTNERS
B K HOUSE, PLOT NO. 109, SECTOR-44, HUDA, GURGAON, HARYANA, INDIA

Proposed to be Used
DELI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (BOTANIC).

Cl.8;CUTLERY; CUTLERY BEING TABLEWARE; SERVING UTENSILS BEING SERVING TONGS, SERVING SPOONS, SERVING FORKS, SERVING SLICERS; PARTS AND/OR FITTINGS FOR ALL THE AFORESAID GOODS.

Cl.21;SMALL DOMESTIC UTENSILS AND CONTAINERS; ARTICLES OF CHINA, EARTHENWARE, STONEWARE, PORCELAIN AND GLASSWARE; COOKING UTENSILS, NON ELECTRIC; CONTAINERS FOR FOOD AND BEVERAGES; NON-METALLIC TRAYS; COASTERS; GLOVES AND MITTS FOR HOUSEHOLD USE.

Cl.24;TABLEMATS; TEA TOWELS; TABLECLOTHS AND TABLE NAPKINS.
2805683 08/09/2014
ADSERT WEB SOLUTIONS PVT. LTD.
1st FLOOR, B-20, SECTOR 57, NOIDA-201301, UP
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS
AN INDIAN COMPANY REGISTERED UNDER THE PROVISIONS OF THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
ADHRITLEGAL
1687, Sector 29, Noida
Used Since :01/01/2012
DELHI
NO CLAIM IS MADE TO THE EXCLUSIVE RIGHT TO USE “AWARDS” APART FROM THE MARK AS SHOWN.NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER.
Cl.35;ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
Cl.41;ARRANGING AND CONDUCTING OF CONFERENCES, SEMINARS, EXHIBITIONS AND SYMPOSIA; HOSTING OF AWARDS; ORGANIZATION OF COMPETITION AND AWARDS; ORGANIZATION OF QUIZZES; ELECTRONIC PUBLICATION, PUBLICATION OF ELECTRONIC BOOKS, MAGAZINES AND JOURNALS ONLINE; PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
Trade Marks Journal No: 1909, 08/07/2019

Class 99

2822663 08/10/2014

HITACHI SYSTEMS, LTD.
1-2-1 OSAKI, SHINAGAWA-KU TOKYO 141-8672, JAPAN

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008

Proposed to be Used

DELI

MARK SHOULD BE READ AND USE AS A WHOLE.

Cl.6; METAL MATERIALS FOR BUILDING OR CONSTRUCTION; METAL JOINERY FITTINGS; SAFES; PREFABRICATED BUILDING ASSEMBLY KITS OF METAL; INDUSTRIAL PACKAGING CONTAINERS OF METAL [NOT INCLUDING "METAL STOPPERS, LIDS AND CAPS"

Cl.7; STARTERS FOR MOTORS AND ENGINES; AC MOTORS AND DC MOTORS [NOT INCLUDING THOSE FOR LAND VEHICLES BUT INCLUDING "PARTS" FOR ANY AC MOTORS AND DC MOTORS]; AC GENERATORS [ALTERNATORS]; DC GENERATORS.

Cl.9; MEASURING OR TESTING MACHINES AND INSTRUMENTS; POWER DISTRIBUTION OR CONTROL MACHINES AND APPARATUS; ROTARY CONVERTERS; PHASE MODIFIERS; ELECTRIC WIRES AND CABLES; TELECOMMUNICATION DEVICES AND APPARATUS; ELECTRONIC MACHINES, APPARATUS AND THEIR PARTS; ELECTRONIC CIRCUITS AND CD-ROMS RECORDED WITH PROGRAMS FOR HAND-HELD GAMES WITH LIQUID CRYSTAL DISPLAYS; EXPOSED CINEMATOGRAPHIC FILMS; EXPOSED SLIDE FILMS; SLIDE FILM MOUNTS; DOWNLOADABLE IMAGE FILES; RECORDED VIDEO DISCS AND VIDEO TAPES.

Cl.16; PAPER AND CARDBOARD; CONTAINERS OF PAPER FOR PACKAGING; FOOD WRAPPING PLASTIC FILM FOR HOUSEHOLD PURPOSES; GARBAGE BAGS OF PAPER [FOR HOUSEHOLD PURPOSES]; GARBAGE BAGS OF PLASTICS [FOR HOUSEHOLD PURPOSES]; PRINTED MATTER; STATIONERY.

Cl.35; ADVERTISING AND PUBLICITY SERVICES; BUSINESS MANAGEMENT ANALYSIS OR BUSINESS CONSULTANCY; MARKETING RESEARCH; PROVIDING INFORMATION CONCERNING COMMERCIAL SALES; BUSINESS MANAGEMENT OF HOTELS; PROVIDING INFORMATION CONCERNING PREPARATION OR AUDITING OF FINANCIAL STATEMENTS; DOCUMENT REPRODUCTION; OFFICE FUNCTIONS, NAMELY FILING, IN PARTICULAR DOCUMENTS OR MAGNETIC TAPE; PROVIDING BUSINESS ASSISTANCE TO OTHERS IN THE OPERATION OF DATA PROCESSING APPARATUS NAMELY, COMPUTERS, TYPEWRITERS, TELEX MACHINES AND OTHER SIMILAR OFFICE MACHINES; BUSINESS ADMINISTRATION RELATING TO DOCUMENT FORWARDING IN THE FIELD OF DELIVERY SERVICES; INVOICING; BUSINESS MANAGEMENT OF TELEMARKETING CENTER; BUSINESS MANAGEMENT ANALYSIS OR BUSINESS CONSULTANCY OF MARKETING; BUSINESS ADMINISTRATION RELATING TO THE PROCESSING OF CREDIT CARD APPLICATIONS.

Cl.36; MANAGEMENT OF BUILDINGS; REAL ESTATE AGENCIES AND BROKERAGE FOR RENTAL OF BUILDINGS; LEASING OR RENTING OF BUILDINGS; REAL ESTATE SERVICES RELATING TO THE PURCHASE AND SALE OF BUILDINGS; REAL ESTATE SERVICES AND BROKERAGE FOR THE PURCHASE OR SALE OF BUILDINGS; REAL ESTATE APPRAISAL; LAND MANAGEMENT; REAL ESTATE AGENCIES AND BROKERAGE FOR LEASING OR RENTING OF LAND; LEASING OF LAND; REAL ESTATE SERVICES RELATING TO THE PURCHASE AND SALE OF LAND; REAL ESTATE SERVICES AND BROKERAGE FOR THE PURCHASE OR SALE OF LAND; PROVIDING INFORMATION ON BUILDINGS OR LAND (REAL ESTATE AFFAIRS); ANTIQUE APPRAISAL; ART APPRAISAL; PRECIOUS STONE APPRAISAL; BUSINESS CREDIT VERIFICATION SERVICES; RENTAL OF PAPER MONEY AND COIN COUNTING OR PROCESSING MACHINES; RENTAL OF CASH DISPENSERS OR AUTOMATED-TELLER MACHINES; BROKERAGE OF MEMBERSHIP CONTRACTS OF CREDIT CARDS AND PROVIDING INFORMATION THEREOF; CREDIT GUARANTEE SERVICES OF USAGE OF CREDIT CARDS; FINANCIAL SERVICES RELATING TO THE RECRUITMENT AND ADMINISTRATION OF MEMBERSHIPS OF CREDIT CARDS; FINANCIAL CONSULTANCY; INSURANCE CONSULTANCY; PROVIDING PAYMENT INFORMATION ON E-COMMERCE; PAYMENT SERVICES OF THE GOODS WHICH ARE BOUGHT BY POINTS OF POINT CARDS; ISSUANCE OF CREDIT CARDS.
Cl. 37; General building construction works; dredging; construction and maintenance services relating to civil engineering; road paving; masonry; installation of glass for windows and doors; steel structure construction works; plastering; carpentry; tile laying, bricklaying or block laying; joinery; building reinforcing; painting; scaffolding, earthworks or concrete construction; upholstering; installation services related to sheet metal working; building damp-proofing; roofing services; plumbing; machinery installation; drilling of wells; electrical installation services; telecommunication wiring; thermal insulating for buildings; construction consultancy; repair or maintenance of building equipment; repair or maintenance of office machines and equipment; repair or maintenance of electronic machines and apparatus; repair or maintenance of telecommunication machines and apparatus; safe maintenance or repair; setting up, installation and upgrading (function enhancement and addition) of computers and information services relating thereto.

Cl. 38; Mobile telephone communication; telex services; communications by computer terminals; communications by telegrams; telephone communications; facsimile transmission; paging services; television broadcasting; cable television broadcasting; radio broadcasting; news agencies; rental of telecommunication equipment including telephones and facsimile apparatus.

Cl. 39; Transport; warehousing services; rental of warehouse space; management of parking places; rental of loading-unloading machines and apparatus; rental of packaging or wrapping machines and apparatus; collection of waste and trash.

Cl. 40; Paper treating and working; rental of machines and apparatus for pulp-making, papermaking or paper-working; rental of waste compacting machines and apparatus; rental of waste crushing machines; printing; sorting and disposal of waste and trash; rental of printing machines and apparatus; rental of air-conditioning apparatus.

Cl. 41; Educational and instruction services relating to arts, crafts, sports or general knowledge; arranging, conducting and organization of seminars; providing electronic publications; services of reference libraries for literature and documentary records; production of radio or television programs; production of video tape films in the fields of education, culture, entertainment or sports (not movies, radio or television programs and not for advertising and publicity); rental of television sets; rental of radio sets; rental of records or sound-recorded magnetic tapes; rental of image-recorded magnetic tapes.

Cl. 42; Architectural design; surveying; designing of machines, apparatus, instruments (including their parts) or systems composed of such machines, apparatus and instruments; designing; research on building construction or city planning; testing or research on prevention of pollution; testing or research on electricity; testing or research on civil engineering; rental of computers; monitoring of e-mails by computer programs; providing computer programs for discriminating virus infected mails; setting up, installation and providing information relating to the setting up of computer programmes; rental of computer programs via communication lines; monitoring and analysis of computer systems and networking systems and consultancy related thereto; monitoring, research and analysis of failures of computer systems and network systems and consultancy related thereto; remote monitoring and analysis of communication network systems.

Cl. 45; Providing information concerning agencies for procedures relating to industrial property rights; preparation of expert legal opinions; providing information concerning agencies for legal procedures relating to lawsuits; providing information concerning agencies for judicial registration or deposits; providing information concerning agencies for copyright licensing; providing legal information concerning agencies for social insurance; security guarding for facilities; personal body guarding; rental of fire alarms; rental of fire extinguishers; rental of safes.
AMS

Priority claimed from 13/08/2014; Application No. : UK00003068416 ;United Kingdom

2901071    12/02/2015

DE BEERS UK LIMITED
20 Carlton House Terrace, London SW1Y 5AN, United Kingdom
Manufacturers, Merchants & Service Providers
A company incorporated in England and Wales

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
G - 165, 1ST FLOOR, SECTOR-63 NOIDA-201301, U.P.

Proposed to be Used

DELHI

Cl.9;Automated screening instrumentation used for automatic screening of diamonds for potential synthetic diamonds and simulants and/or treated diamonds by performing a spectrometric analysis on each stone.

Cl.42;Gemmological services namely to automatically screen diamonds for potential synthetic diamonds and simulants and/or treated diamonds by performing a spectrometric analysis on each stone.
2901072    12/02/2015
DE BEERS UK LIMITED
20 Carlton House Terrace, London SW1Y 5AN, United Kingdom
Manufacturers, Merchants & Service Providers
A company incorporated in England and Wales

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
G - 165, 1ST FLOOR, SECTOR-63 NOIDA-201301, U.P.

Proposed to be Used
To be associated with:
2901071
DELHI

Cl.9; Automated screening instrumentation used for automatic screening of diamonds for potential synthetic diamonds and simulants and/or treated diamonds by performing a spectrometric analysis on each stone.

Cl.42; Gemmological services namely to automatically screen diamonds for potential synthetic diamonds and simulants and/or treated diamonds by performing a spectrometric analysis on each stone.
ONESOURCE GLOBAL TRADE
2909140 24/02/2015
THOMSON REUTERS GLOBAL RESOURCES UNLIMITED COMPANY
Neuhofstrasse 1, 6340 Baar, Switzerland
Manufacturers and Service Providers
An Irish unlimited company
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
1907518
DELHI
Cl.9; Downloadable computer software to automate and manage global trade processes in Class 9.
Cl.42; Providing temporary use of online non-downloadable software to automate and manage global trade processes in Class 42.
BEDTRACKING

2929908    25/03/2015
TELETRACKING TECHNOLOGIES, INC.
The Times Building, 336 Fourth Avenue, Pittsburgh, PA 15222, USA
Manufacturers and Service Providers
A U.S. corporation, incorporated in the state of Delaware.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Computer software, computer software for mobile computing devices, and computer software applications, all for facilitating the optimization of clinical, financial, and operational efficiencies and outcomes of hospitals and other healthcare facilities; computer software for providing computerized patient turnover information to hospitals.

Cl.42; Providing temporary use of non-downloadable software for facilitating the optimization of operational efficiencies in hospitals and healthcare facilities; providing temporary use of non-downloadable software for providing computerized patient turnover information to hospitals.
Prop Acumen

2966965  19/05/2015
AARDE TECHNOSOFT PRIVATE LIMITED
D - 12, Sector - 3, Noida - 201301, (U.P.)
Manufacturers and Service Providers
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

To be associated with:
2966963, 2966964

DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.35; Advertising; business management; business administration; office functions.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
ALFRED DUNHILL
2980762 05/06/2015
ALFRED DUNHILL LIMITED
15 HILL STREET, LONDON, W1J 5QT, ENGLAND.
Manufacturers
A company organised and existing under the laws of England.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
836744, 836745, 836746, 2980762, 2980763
DELHI
This is subject to association with Registered/Pending Registration No. 836746, 2980762, 2980763, 836745, 2980762, 836744, 2980762...
Cl.14; Key fobs, key rings; jewellery; cufflinks; tie bars; tie clips; necktie clips; tie pins; lapel pins; precious stones; horological and chronometric instruments, watches, clocks, watch straps, watch bracelets; parts and fittings for all the aforesaid goods.
Cl.16; Printed matter, writing instruments, pouches for writing instruments; gift cases for writing instruments; ink and refills, stationery; writing cases, personal organisers, desk sets, pens, pencils, pen and pencil holders; paperweights, diaries; inkwells and ink stands; passport holders, cheque book holders, cheque book covers; pen and pencil cases; document holders and cases, albums; bookends; pen nibs; money clips; parts and fittings for all the aforesaid goods.
Cl.18; Goods made of leather and imitations of leather; trunks and travelling bags; umbrellas, parasols and walking sticks; shooting sticks; canes; collars for pets; luggage, bags and cases, tote bags, beach bags, satchels, toiletry bags; suitcases; briefcases, attaché cases, holdalls, pouchettes, garment bags, backpacks, credit card cases and holders, key cases, key fobs, key holders, wallets, coin purses, handbags; parts and fittings for all the aforesaid goods.
Cl.25; Clothing, footwear, headgear.
THE SIAM CEMENT PUBLIC COMPANY LIMITED
1 Siam Cement Road, Bangsue Sub-district, Bangsue District, Bangkok, Thailand
Manufacturers and Service Providers
A company organised and existing under the laws of Thailand.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2915263
DELHI
Cl.1; Wood pulp; paper pulp; fertilizers.
Cl.7; Printing plates.
Cl.10; Containers especially made for medical purposes; packaging especially made for medical purposes.
Cl.16; Wood pulp paper; corrugated paper; corrugated box; bag of paper or plastics, for packaging; humidity control sheets of paper or plastic for foodstuff packaging; bags of plastics, for foodstuff; bags for microwave cooking; coated paper; uncoated paper; writing paper; paper for printing; copying paper; paper sheets; paper cone for foodstuff; corrugated signboard; point of purchase namely counter display, ceiling displays and floor display made of corrugated paper; cushioning materials of paper or cardboard; packaging materials made of paper; packing paper; boxes of cardboard or paper; cardboard; kraft paper; note books; corrugated container; plastic card; paper board; security printing label; security document; slip sheet; laminate sheet; offset carton; wastepaper; label; converted and finished products namely corrugated sheet board, small width slitted roll paper, ream-cut paper, multi-wall sack and shopping bags; corner protector made of paper; sheet board and accessories namely partition and hi-mould; plastic bubble packs for wrapping or packaging.
Cl.20; Loading pallets, not of metal; transport pallets, not of metal; boxes of plastic.
Cl.21; Drinking glasses of paper or plastic; cups of paper or plastic; plates of paper or plastic; containers for household or kitchen use; bottles.
Cl.22; Short fiber; sacks [bags] for the transport; sacks [bags] of textile, for packaging.
Cl.35; Advertising; sales promotion; providing business information via internet network.
Cl.38; Providing information regarding the environmental preservation via internet network.
Cl.39; Packaging of goods; distribution of energy; wood supplying; fiber and pulp supplying; services relating to
distribution of paper and packaging by agents.

Cl.40; Printing services; packaging services; paper and packaging manufacturing; production of energy; operational management for energy production.

Cl.42; Industrial design; packaging design; graphic art design.

Cl.44; Making fertilizer from natural waste for agriculture and forestry.
2990656 23/06/2015
NEELA TELE FILMS PRIVATE LIMITED
401, 4TH FLOOR, STANFORD, CTS NO.554, 554 1 TO 4, JUNCTION OF SV ROAD AND JUHU LANE, ANDHERI WEST, MUMBAI-400058.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SAVEENA TEJPAL BEDI
13/358, JASMINE, NEW MIG COLONY, BANDRA-EAST, MUMBAI-40051.
Used Since :28/07/2008
To be associated with:
2923133
MUMBAI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APPLICATION NO.
2923133,2923133,2923133,2923133,2923133,2923133,2923133,2923133.
Cl.9;SCIENTIFIC, NAUTICAL, SURVEYING, ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AND MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE EXTINGUISHING APPARATUS.
Cl.16;PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES. ARTISTS’ MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PRINTERS’ TYPE; PRINTING BLOCKS.
Cl.25;CLOTHING, FOOTWEAR, HEADGEAR.
Cl.28;GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES.
Cl.35;ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
Cl.38;TELECOMMUNICATIONS.
Cl.41;EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
NEELA TELE FILMS PRIVATE LIMITED.
401, 4TH FLOOR, STANFORD, CTS NO.554, 554 1 TO 4, JUNCTION OF S. V. ROAD AND JUHU LANE, ANDHERI WEST, MUMBAI-400058.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SAVEENA TEJPAL BEDI
13/358, JASMINE, NEW MIG COLONY, BANDRA-EAST, MUMBAI-40051.
Used Since :28/07/2008

MUMBAI

Cl.9; SCIENTIFIC, NAUTICAL, SURVEYING, ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE EXTINGUISHING APPARATUS.

Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES, ARTISTS' MATERIALS, PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PLAYING CARDS; PRINTERS' TYPE; PRINTING BLOCKS.

Cl.25; CLOTHING, FOOTWEAR, HEADGEAR.

Cl.28; GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES.

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.

Cl.38; TELECOMMUNICATIONS.

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
HYUNDAI MOTOR INDIA LIMITED
A-30, Mohan Co-operative Industrial Area, Phase-I, Mathura Road, New Delhi-110044 and also at Plot No. H-1, SIPCOT Industrial
Park, Irrungattukottai, Sriperumbudur Taluk, Kancheepuram District, Tamilnadu-602 105.

Manufacturers and Service Providers
An Indian Company incorporated under The Companies Act, 2015.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2979259

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2979259.

Cl. 12; Cars including parts, fittings and accessories for cars, all being goods falling in class 12.
Cl. 37; Repair, maintenance, installation and services of vehicles.
Maxima
3024415 05/08/2015
SHV ENERGY INDIA PRIVATE LIMITED
trading as; SHV ENERGY INDIA PRIVATE LIMITED
'SUPER GAS HOUSE' IV FLOOR, SDE SERENE CHAMBERS, 8-2-334, ROAD NO. 7, BANJARA HILLS, HYDERABAD - 500 034,
TELANGANA, INDIA
MANUFACTURE AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used

CHENNAI
Cl.6; AUTO LPG CONTAINERS MADE OF METAL, LPG PRESSURE REDUCERS, LPG VAPORIZERS, CNG PRESSURE
REDUCERS, CNG VAPORIZERS, LPG TANKS AND LPG CONNECTION KIT ACCESSORIES
Cl.7; AUTO LPG/CNG CONTAINERS, KITS AND ITS COMPONENTS FOR AUTOMOTIVE USE, FUEL CONVERSION
APPARATUS FOR INTERNAL COMBUSTION ENGINE
Trade Marks Journal No: 1909 , 08/07/2019 Class 99

3025305  05/08/2015
VICTORIA'S SECRET STORES BRAND MANAGEMENT, INC
FOUR LIMITED PARKWAY, REYNOLDSBURG, OHIO 43068, U.S.A
Manufacturers and Service Providers
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, UNITED STATES OF AMERICA

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2807424. NO EXCLUSIVE RIGHT OVER THE TERM “VICTORIA”..

Cl.3; Personal care products and perfumery products, namely, perfume, eau de parfum, eau de toilette, body splash, body mist, body spray, body scrub, bubble bath, shower gel, body wash, body soap, body butter, body cream, body lotion, body powder, hand lotion and hand cream; eye shadows, eyeliners, mascara, nail polish, face powder, blush, foundation makeup and concealers; lipsticks, lip balm, lip plumper, lip shine, lip gloss, lip primer, lip definer, lip creams, makeup removers, facial creams, cleansing creams, cleansing gels, facial tonics; cosmetic makeup kit consisting of eye shadows, lipsticks, lip glosses, bronzers, lip liners, mascara, blushes, and nail polish.

Cl.9; Eyewear and accessories, namely sunglasses, eyewear cases, eyewear frames; containers and cases for contact lenses; protective covers and cases for cell phones, laptops, tablets and portable media players; carrying cases for cell phones and tablets.

Cl.18; Handbags, all-purpose carrying bags, tote bags, traveling bags, purses, clutches, messenger bags, evening handbags, wristlet bags, duffel bags, dog bags, fanny packs, backpacks, cross body bags, athletic bags, gym bags, overnight cases, computer bags, luggage bags, garment bags for travel, suitcases, beach bags, shopping bags, pouches, wallets, key cases, credit card cases, cosmetic cases and bags sold empty, umbrellas, passport holders and coin purses.

Cl.24; Bedding, namely comforters, quilts, blankets, sheets, pillow cases, pillow shams; towels.

Cl.25; Underwear, namely, bras, panties, camisoles and tights; lingerie; sleepwear, namely, sleep shirts, pajamas, night gowns, and night shirts; active wear, namely, sports bras, sweat pants, sweat shirts, sweat shorts, hooded sweat shirts, leggings, and yoga pants; swimwear; outerwear, namely, jackets, coats, blazers, gloves and earmuffs; clothing, namely, scarves, socks, t-shirts, tank tops, shirts, blouses, halter tops, jeans, jean shorts, knit shirts, knit tops, pants, shorts, skirts, sweaters, jerseys, dresses, belts; footwear; headwear.

Cl.35; Retail store services, online retail store services and mail order services, all in the field of clothing, intimate wear, leather goods, bags, fashion accessories, jewelry, footwear, cosmetics, personal care and perfumery products, eyewear, luggage and home products.
SLIPSTREAM

3083243  20/10/2015

ORIGAMI CREATIVE PVT. LTD.
trading as; Origami Creative Pvt. Ltd.
115, Railway Parallel Road, Kumara West, Bangalore 560020

Service Providers
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used

CHENNAI

Cl.16; Stationery; printed materials namely, pamphlets, brochures, manuals, calendars, periodicals, books, booklets, leaflets, informational flyers, informational sheets and newsletters, adhesive backed stickers, posters, letterheads, name boards, hoardings, business or visiting cards; advertising materials namely, advertising boards of paper or cardboard, pamphlet, posters, publications.

Cl.35; Business and consumer research; brand creation, evaluation, and strategy services; business consultancy services; business and consumer response analysis; business and corporate image development consultation; advertising and publicity services; development of advertising strategies or concepts; preparation and realization of media and advertising plans and concepts; business and market surveys and analysis.

Cl.42; Research and development services; industrial analysis; brand design services; website design, development and consultancy services.
3129707  16/12/2015
GOOGLE LLC
1600 AMPHITHEATRE PARKWAY MOUNTAIN VIEW CA 94043 USA
Manufacturer and Service Provider
A PUBLICLY-OWNED COMPANY INCORPORATED IN THE STATE OF DELAWARE
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
FLAT NO. 021, MAHAGUN MAESTRO, PLOT F21A, SECTOR-50, NOIDA-201301, UTTAR PRADESH
Proposed to be Used
DELHI
The color(s) red, white and grey is/are claimed as a feature of the mark. The mark consists of a white triangle with gray shading on the upper edge inside a red rectangle with rounded edges. The word FANFEST appears to the right of the red rectangle. The remaining white represents background and does not form part of the mark.

Cl.25; CLOTHING, NAMELY, SHIRTS, T-SHIRTS, JACKETS, SWEATERS, SWEATSHIRTS, VESTS, SHORTS, JERSEYS, PULLOVERS, SOCKS, FOOTWEAR; HEADGEAR, NAMELY, HATS, CAPS, BEANIES.

Cl.35; PROVIDING MARKETING AND PROMOTION OF SPECIAL EVENTS IN THE FIELD OF ENTERTAINMENT; PROMOTIONAL SERVICES, NAMELY, PROVIDING A WEBSITE FEATURING THE ONLINE PORTFOLIO OF ARTISTS TO SHOWCASE THEIR TALENT IN THE FIELD OF ENTERTAINMENT; PROMOTING LIVE CONCERTS, FESTIVALS AND PARTY EVENTS FOR OTHERS; PROMOTING SPONSORSHIP OF LIVE CONCERTS, FESTIVALS AND PARTY EVENTS; PROMOTING FESTIVALS FOR OTHERS.

Cl.38; BROADCASTING SERVICES VIA THE INTERNET AND WORLDWIDE WEB; DIGITAL AUDIO BROADCASTING SERVICES PROVIDED VIA A GLOBAL COMMUNICATIONS NETWORK; TELECOMMUNICATIONS SERVICES, NAMELY, PROVIDING TRANSMISSION OF VOICE, DATA, VIDEO, AND MEDIA CONTENT VIA A GLOBAL COMMUNICATIONS NETWORK.

Cl.41; ENTERTAINMENT SERVICES, NAMELY, PRODUCTION OF LIVE ENTERTAINMENT EVENTS, NAMELY, LIVE CONCERTS, FESTIVALS; ENTERTAINMENT SERVICES IN THE NATURE OF ORGANIZING MUSICAL AND COMEDIC PRESENTATIONS; ORGANIZING, ARRANGING AND CONDUCTING EXHIBITIONS FOR ENTERTAINMENT PURPOSES; TICKET RESERVATION AND BOOKING SERVICES FOR RECREATIONAL AND LEISURE EVENTS, NAMELY, LIVE MUSIC CONCERTS, MUSIC FESTIVALS AND PARTY EVENTS; PROVIDING ONLINE NON-DOWNLOADABLE SOUND AND VIDEO RECORDINGS IN THE FIELD OF MUSIC AND MUSIC BASED ENTERTAINMENT; ENTERTAINMENT SERVICES, NAMELY, PROVIDING A WEBSITE IN THE FIELDS OF MUSIC, LIVE MUSICAL PERFORMANCES, LIVE COMEDIC PERFORMANCES; EDUCATIONAL SERVICES, NAMELY, PROVIDING LIVE WORKSHOPS IN THE FIELD OF MUSIC, POPULAR CULTURE, BEAUTY, COMEDY, AND USER-GENERATED CONTENT CREATION.
Priority claimed from 22/06/2015; Application No. : 86/669,807 ;United States of America
3132410    18/12/2015

GOOGLE LLC
1600 AMPHITHEATRE PARKWAY MOUNTAIN VIEW CA 94043 USA
Manufacturer and Service Provider
A PUBLICLY-OWNED COMPANY INCORPORATED IN THE STATE OF DELAWARE

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
FLAT NO. 021, MAHAGUN MAESTRO, PLOT F21A, SECTOR-50, NOIDA-201301, UTTAR PRADESH

Proposed to be Used
DELHI

CI.9; Computer software development tools; computer software for use in searching, transmitting, receiving, storing, accessing, finding, organizing, and viewing geographic location information and providing content based on location; computer hardware for use in searching, transmitting, receiving, storing, accessing, finding, organizing, and viewing geographic location information and providing content based on location; computer software for design and development of software programs; computer software for use in creating program code for use in application programs; computer software to enable physical devices to wirelessly broadcast to electronic devices, namely, mobile telephones, handheld computers, personal digital assistants, electronic personal organizers, and electronic tablet, notepad computers and smart watches.

CI.38; Transmission of data and of information by electronic means.

CI.42; Design and development of computer hardware and software; application service provider hosting computer software applications of others; providing temporary use of on-line non-downloadable software development tools; application service provider featuring application programming interface (API) software for generation of mobile applications; application service provider featuring application programming interface (API) software for use in searching, transmitting, receiving, storing, accessing, finding, organizing, and viewing geographic location information and providing content based on location.
3183943  12/02/2016
TAPESHWAR SINGH
trading as ;OPTIMA
85, PASCHIM ENCLAVE, PASCHIM VIHAR, NEAR PEERAGARHI CHOWK, DELHI-110087
TRADING
Used Since :01/01/2016
DELHI
Cl.29;PREERVED, DRIED & COOKED FRUITS & VEGETABLE, JELLIES, JAMS, FRUITS SAUCES ETC AND OTHER ITEMS FALLING IN CLASS 29
Cl.30;RICE, FLOUR & PREPARATIONS MADE FROM CEREALS ETC AND OTHER ITEMS FALLING IN CLASS 30
Cl.32;AERATED WATERS, NON ALCOHOLIC BEVERAGES, FRUITS DRINKS, JUICES & SYRUPS AND OTHER ITEMS FALLING IN CLASS 32
Trade Marks Journal No: 1909 , 08/07/2019 Class 99

SEKURE
Priority claimed from 30/09/2015; Application No. : 86/773952 ;United States of America

3207266 10/03/2016
SEKISUI DIAGNOSTICS, LLC
4 Hartwell Place, Lexington, Massachusetts 02421, United States of America
Manufacturers & Merchants
A Delaware limited liability company

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used

To be associated with:

2591840

DELHI

Cl.5; Diagnostic substances, preparations, and materials, namely, diagnostic reagents for medical use, diagnostic calibrators for medical use that are used to calibrate the performance of a reagent used on an assay device for determining the amount of analyte in a biological sample, and diagnostic controls for monitoring the performance of diagnostic reagents and calibrators on an assay device for medical use; kits comprised of diagnostic reagents for medical use, kits comprised of diagnostic calibrators for medical use that are used to calibrate the performance of a reagent used on an assay device for determining the amount of analyte in a biological sample, and kits comprised of diagnostic controls for monitoring the performance of diagnostic reagents and calibrators on an assay device for medical use; all the foregoing for in vitro diagnostic testing for medical, clinical chemistry, immunoassay, blood coagulation and hematological testing purposes.

Cl.10; Diagnostic apparatus, namely, cuvettes for containing test sample, reagent and calibrator materials; diagnostic kits comprised of cuvettes for containing test sample, reagent and calibrator materials; all the foregoing for in vitro diagnostic testing for medical, clinical chemistry, immunoassay, blood coagulation and hematological testing purposes.
ICLOUD

Priority claimed from 25/09/2015; Application No. : 014597736 ;European Union
3210212  14/03/2016

APPLE INC.
One Apple Park Way, Cupertino, California 95014, USA
Manufacturers
A CALIFORNIA CORPORATION

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.18;Leather and imitations of leather; goods made of leather and imitations of leather namely trunks and travelling bags, umbrellas and parasols, walking sticks, ships, harness, saddlery, bags, beach bags, school bags, shoe bags, waist bags, backpacks, waist packs, wallets, purses, cases, attaché cases, business card cases, business cases, calling card cases, catalog cases, credit card cases, document cases, key cases, train cases, overnight cases, cases namely vanity, toilettry, cosmetic and lipstick cases sold empty, book bags, carry-on bags cosmetic bags sold empty, duffel bags, garment bags for travel, shopping bags, overnight bags, all-purpose sports and athletic bags, school book bags, shoulder bags, souvenir bags, suit bags, tote bags, credit card holders; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; bags; beach bags; leather bags; school bags; shoe bags; waist bags; backpacks; waist packs; wallets; purses; cases; attache cases; business card cases; business cases; calling card cases; catalog cases; credit card cases; document cases; key cases; train cases; overnight cases; cases, namely, vanity, toilettry, cosmetic and lipstick cases sold empty; book bags; carry-on bags; cosmetic bags sold empty; duffel bags; garment bags for travel; leather and mesh shopping bags; overnight bags; all-purpose sports and athletic bags; school book bags; shoulder bags; souvenir bags; suit bags; tote bags; credit card holders; parts and accessories for all the aforesaid goods.

Cl.34;Tobacco; smokers" articles; matches; ashtrays; lighters for smokers; electronic cigarettes.
ELMEX

3211027  15/03/2016
GABA INTERNATIONAL HOLDING GMBH
Grabetsmattweg, 4106 Therwil, Switzerland
Manufacturers and Traders
A Switzerland Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.5; Medicinal preparations for buccal and dental care
Cl.21; Toothbrushes, dental floss, interdental cleaners
ENSONO

Priority claimed from 14/01/2016; Application No. : 86876088 ;United States of America

3214929   18/03/2016

ENSONO, LP
Aspen OpCo Holdings, Inc. (Delaware Corporation)
c/o Holland & Knight LLP, Suite 1100, 800 17th Street NW, Washington, DC 20006, U.S.A.

Manufacturers and Service Providers
Delaware limited partnership

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.16;Printed instructional and teaching materials in the field of information technology.

Cl.35;Outsourcing in the field of information technology; outsourcing in the field of business process solutions; business consulting services in the field of information technology; business management consultation services; data processing; computerized file management; business administration assistance; procurement services; namely, purchasing computer hardware and software for others; supply services, namely, purchasing of computer hardware and software for third parties; procurement of computer hardware and software for others in the field of information systems design; business consulting in the fields of enterprise management and outsourcing of business functions and processes; database management; business services, namely, facilities management of technical operations; computers services, namely, data center management for the purpose of business administration; consultancy and advisory services related to the foregoing.

Cl.37;Installation, implementation, maintenance and repair services in the field of computer systems, computer networks, computer hardware and other IT equipment; consultancy and advisory services related to the foregoing.

Cl.38;Telecommunications services, namely, providing telecommunications connections to a global computer network; transmission of digital files; teleconferencing services; videoconferencing services; providing access to content, websites and portals; providing access to databases; communication services, namely, electronic transmission of data and documents among users of computers connected via wired and wireless networks; electronic and computing mail and messaging services, namely, transmission of electronic mail and computer mail messages; providing of access to documents and files stored electronically in computing databases, namely, transmission and reception of databases information via telecommunications networks; namely, providing multiple-user access to a computer database on the Internet; providing multiple user interactive access to a global communications network; ethernet transmission services; internet protocol (ip) communications services, namely, the transmission of information via the internet; virtual private network (vpn) services and private line services, namely, providing private and secure real time electronic communication over a computer network; content delivery network services; electronic data transmission services; consultancy and advisory services related to the foregoing.

Cl.39;Electronic storage and archiving of data for others; storage of computer and telecommunications equipment for others; consultancy and advisory services related to the foregoing.

Cl.42;Computer services, namely, cloud services, server services, mainframe services, network services, security services and data analytics; data center services; technical consulting and analysis in information systems and in computing technologies, namely, technical consulting services in the development of information technology computer systems; updating of software and of software packages; computer consultation; technical support services, namely, troubleshooting of computer hardware and software problems; management of computing infrastructures on behalf of industrial or commercial companies, namely, monitoring the computer systems of others for technical purposes and providing back-up computer programs and facilities; consulting services related to the management of computing systems for companies, namely, consulting services in the field of the design, selection, implementation and use of computer hardware and software systems for others; information systems consulting, namely, designing and developing computer information systems and computer network technologies for others; computer project management services, namely, consulting in the development and management of computing systems and information technologies for others; leasing of computer facilities; leasing of computers; rental of computers; rental of computers and software; updating of computer software; installation, implementation, maintenance and repair services in the field of computer software; provision of information in the fields of information technology, computers and computer systems; consulting in computers, computer systems and in the field of computer system design; professional consulting in the field of
computers, computer systems and computer system design; computing services, namely, computer system design and development for third parties; consulting in information technology, installation, implementation, maintenance and repair services in connection with computer software; engineering services, namely, technical project planning; providing information in the fields of information technology, computers, and computer systems; computer services, namely, design of computer systems for others; computer services, namely, providing databases in the fields of information technology, computers and computer systems; information technology consulting services; computer site design; consulting services in the field of cloud computing; technical consulting services in the fields of data center architecture, public and private cloud computing solutions, and evaluation and implementation of internet technology and services; cloud computing featuring software for use in database management; providing virtual computer systems and virtual computer environments through cloud computing; technical support services, namely, remote and on-site infrastructure management services for monitoring, administration and management of public and private cloud computing IT and application systems; computer services, namely, integration of private and public cloud computing environments; innovation consulting services, namely, advising others in the areas of product and manufacturing development, providing cloud-based, non-downloadable software for designing, installing and executing central computer mainframe and user/server programs for integrating financial, manufacturing and sales functions of a business and for managing customer relations and support functions of a business; computer services, namely, technical operation and management of the computer networks of others; managed computer services and network operations for others; cloud computing services; cloud hosting provider services; computer services, namely, remote and on-site management and administration of information technology systems for others, comprising virtual and physical infrastructure, servers, storage systems, networks and software; recovery and remote backup of computer data; data recovery services and computer emergency disaster data recovery; providing virtual computer systems and virtual computer environments through cloud computing; computer services, namely, providing infrastructure management services for the monitoring, administration and management of public and private cloud computing information technology and application systems; internet of private and public cloud computing environments; providing cloud computing and cloud storage; consulting services in the field of cloud computing; technical consulting services in the fields of datacenter architecture and cloud computing solutions; remote administration and management of in-house and hosted datacenter devices, databases and software applications for others; computer co-location services, namely, providing facilities for the location of computer servers with the equipment of others; providing secure, environmentally-controlled, facilities for the computer servers and network equipment of others; technical monitoring for the computer servers and telecommunication and network equipment of others; computer infrastructure services, namely, providing remotely accessible network services, computer services, namely, providing an on-line virtual computer system accessible via the internet and other computer networks; cloud computing services, namely, providing an on-line virtual environment for virtual computing accessible via the internet and other computer networks; leasing and rental of computing capacity, namely, computer software, computer hardware and computer networking equipment; leasing of computer servers; technical management of virtual infrastructure and computer networking; providing temporary use of non-downloadable software for accessing and using a cloud computing network; computer services, namely, evaluation and analysis of computer systems, including internal computer systems, extranet computer systems and global computer network systems, to assure compliance with industry standards; implementation of computer software for others; design, development and implementation of computer networks and computer systems for others; monitoring of computer networks and computer systems to ensure their proper functioning; computer and computer network monitoring services, namely, performance reporting and load balancing for quality control purposes; design in the field of telecommunications and computerized communications and data networks; design services and consulting related thereto in the fields of information technology, computer programming, data center management and global computer networks; installation, maintenance and repair of computer software; operating electronic information networks; computer disaster recovery planning; design of premises-based, cloud-based and hybrid unified communications systems; providing temporary use of non-downloadable computer software for compliance management and risk analysis in the fields of computer and network security; providing temporary use of non-downloadable network security software; computer consultation in the fields of internet and network security and secure transmission of data and information, technical consulting services in the fields of computer software, computer hardware and computer networks, namely, providing consultation regarding design, implementation, configuration and use thereof; technical consulting services, namely, troubleshooting of computer hardware and software problems relating to virtual and physical infrastructure, servers, storage systems and networks; technical consulting services in the field of computer software, namely, providing consultation regarding software maintenance; technical support services relating to computer infrastructure technology, namely, providing technical advisory services relating to servers, storage systems, networks and software; computer networks and communications network security services in the nature of intrusion protection, security threat analysis, managed security services, vulnerability management and assessment, threat analysis, and forensics and penetration testing; data encryption services; computer consultation in the field of computer security featuring secure transmission of data, data encryption and decryption; testing, analysis and evaluation of the goods and services of others in the fields of computers and computer security assessments; consulting services in the field of computer security and communications network security; hosting the applications and web sites of others; consultancy and advisory services related to the foregoing.

Cl.45: Computer and computer network security services; monitoring of computers, websites, computer networks and communications network systems for security purposes; providing user authentication services for security purposes; providing cloud-based authentication of personal identification information for security purposes; computer security services in the nature of the issuance and management of digital certificates and other security credentials for others; consulting services in the field of computer, network and data integrity and security; security consultancy; security services, namely, providing security assessments for businesses and governmental agencies; consultancy and advisory services related to the foregoing.
3228843  05/04/2016
MOHD. AMIR KHAN AND ADEEB ALI
Mohd. Amir Khan
Adeeb Ali
trading as ;Unabi Exports
Mughalpura 1st, Near Sufi Ji Ki Ziyarat, Moradabad- 244001, Uttar Pradesh, India
Manufacturer and Merchant
a Partnership Firm
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Cl.7;Machines and machine tools; motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); agricultural implements other than hand-operated; incubators for eggs; automatic vending machines.
Cl.8;Hand tools and implements (hand-operated); cutlery; side arms; razors.
IF YOU GIVE A MOUSE A COOKIE

Priority claimed from 16/10/2015; Application No. : 014688196 ;European Union

3229378 06/04/2016
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Manufacturer, Merchant and Service Provider
a corporation organized under the laws of the State of Nevada, USA

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Proposed to be Used

DELHI

Cl.9; Apparatus for recording, transmission or reproduction of sound or images; Magnetic data carriers, recording discs; Compact discs, DVDs and other digital recording media; Mechanisms for coin-operated apparatus; Cash registers, calculating machines, data processing equipment, computers; Computer software; Fire-extinguishing apparatus; Data processing equipment and computers; Electronic publications, namely, downloadable electronic publications in the nature of books, magazines and periodicals in the field of fiction and non-fiction and television children's entertainment; Audio books in the field of fiction and non-fiction and television children's entertainment; Entertainment in the nature of children's television entertainment downloadable in electronic form from the Internet, software for use in television programme creation; Cinematic and television programmes recorded on disc, tape and electronic form; Apparatus for electronic distributing, electrical apparatus for use in television programme creation; Portable electronic devices for receiving and reading text, images and sound through wireless internet access; Devices for the display of electronically circulated materials, namely, children's television entertainment; Computer hardware and software in the field of text, image and sound transmission and display; Electronic publications; Audio books; Electronic books; Computer software; Downloadable MP3 files, MP3 recordings, MP4 files, MP4 recordings, digital audio files, digital multimedia files and podcasts featuring music, audio books and audiovisual material in the nature of children's television entertainment; Downloadable audiovisual works, in the nature of children's television entertainment on a selection of themes; Electronic publications featuring images, photographs, magazines, newspapers, periodicals, newsletters, and journals all relating to television children's entertainment; Video cameras; DVD players; DVD recorders; Remote controllers for DVD recorders and players; Remote controllers for video disc recorders and players; Remote controllers for recording devices; Digital audio players; Audio recorders; Digital video players; Portable apparatus for recording and reproduction of music; Portable apparatus for recording and reproduction of video; Other apparatus for recording and reproduction of video; Monitors for television receiver; Television receivers [TV sets] and television transmitters; Remote controllers for television receiver [TV set]; Television tuners; Remote controllers for radio set; Computer, electronic and video games programmes and equipment; Electronic instructional and teaching apparatus and instruments; Television and radio signal transmitters and receivers; Cinematographic machines and apparatus; Set-top boxes; Television receivers and transmitters; Electronic controllers; Electronic controllers to impart sensory feedback, namely, sounds and vibrations that are perceptible to the user; Video games; Computer hardware, software, and peripherals for personalized, interactive television (TV) programming and for use in generating, displaying and manipulating visual media, graphic images, text, photographs, illustrations, digital animation, video clips, film footage and audio data, and for social networking; Wireless controllers to monitor and control the functioning of other electronic devices; Remote controls; Joysticks; Computer touchscreens; Downloadable audio works, visual works, audiovisual works and electronic publications; Computer software for use on electronic devices, namely computer software development kit consisting of computer software development tools for the development of content and service delivery across global computer networks, computer software for use in generating, displaying and manipulating visual media, graphic images, photographs, illustrations, digital animation, video clips, film footage and audio data; Application development computer software programs; Computer software for formatting and converting content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works into a format compatible with portable electronic devices and computers; Computer software enabling content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works to be downloaded on a computer or portable consumer electronic device, downloadable software in the nature of a mobile application for computers or other portable consumer electronic device; Parental control software; Computer hardware and software; Headphones and earphones; Remote controls for portable and handheld electronic devices and computers; Software for use in connection with electronic publications in the nature of children's television entertainment; Software tool in the nature of children's television entertainment exploration guide; Computer software for searching, locating, compiling, indexing, correlating, navigating, obtaining, downloading, receiving, encoding, decoding, playing, storing and organizing text, data, images, graphics, audio and video on a global computer network; Internet browser software; Web browser software for mobile communications devices; Computer software to enhance mobile access to the internet via computers, mobile computers,
and mobile communications devices; Computer and mobile device software for enhancing uploading and downloading capabilities on computers, mobile computers, and mobile communications devices; Computer software enabling content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works to be downloaded to and accessed on a computer or other portable consumer electronic device; Computer and electronic game software, publishing software; Downloadable audio works, visual works and audiovisual works featuring books, magazines, newspapers, periodicals, newsletters, guides, quizzes, tests, journals, manuals and television entertainment on a variety of topics in the field of children's entertainment; Downloadable video games, interactive game programs and applications for computer or other portable consumer electronic device; Application development computer software programs; Computer software for transmitting, sharing, receiving, downloading, streaming, displaying and transferring content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works via portable electronic devices and computers and global computer and communications networks; Computer software for formatting and converting content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works into a format compatible with portable electronic devices and computers; Parental control software; and Parts for all the aforesaid goods.

Cl.16:Paper; Cardboard; Printed matter; Bookbinding material; Photographs; Stationery; Adhesives for stationery or household purposes; Artists' materials; Paint brushes; Typewriters and office requisites (except furniture); Instructional and teaching material (except apparatus); Plastic materials for packaging (not included in other classes); Printers' type; Printing blocks; Series of books on a variety of topics related to audiovisual entertainment, namely, a series of fiction and non-fiction books on a variety of topics in the nature of children's entertainment; Fiction and non-fiction books on a variety of topics in the nature of children's entertainment; Comic books; Graphic novels; stories in illustrated form and comic book stories, storyboards, and artwork; Periodicals in the field of comic book stories, storyboards, and artwork; Magazines; Newspapers on a variety of topics; Newspapers and photographs of general interest; Journals, periodicals, and newsletters on a variety of topics; Photographs; Stationery; Printed matter in the field of multi-media products, interactive products and online services; Printed publications; Advertising and promotional material; Catalogues; Catalogues relating to children's television entertainment; Address books; Almanacs; Appointment books; Art prints; Arts and craft paint kits; Autograph books; Baby books; Ball point pens; Baseball cards; Binders; Bookends; Bookmarks; Books, magazines, and periodicals, featuring stories, games and activities for children and teens; Bumper stickers; Calendars; Cartoon strips; Christmas cards; Chalk; Children's activity books; Coasters made of paper; Coin albums; Coloring books; Color pencils; Coupon books; Decals; Decorative paper centerpieces; Diaries; Drawing rulers; Envelopes; Erasers; Felt pens; Flash cards; Gift cards; Gift wrapping paper; Globes; Greeting cards; Guest books; Magazines; Maps; Memo pads; Modeling clay; Newspapers; Note paper; Notebooks; Notebook paper; Paintings; Paper flags; Paper cake decorations; Paper party decorations; Paper napkins; Paper party bags; Paperweights; Paper gift wrap bows; Paper pennants; Paper place mats; Paper tablecloths; Pen or pencil holders; Pencils; Pencil sharpeners; Pen and Pencil cases and boxes; Pens; Periodicals; Photograph albums; Photographs; Photo-engravings; Pictorial prints; Picture books; Portraits; Postcards; Posters; Printed awards; Printed certificates; Printed invitations; Printed menus; Recipe books; Rubber stamps; Rulers; Score cards; Stamp albums; Stationery; Stampers; Stickers; Trading cards; Writing paper; and Writing implements.

Cl.25:Clothing; footwear; Headgear; Athletic shoes; Bandanas; Baseball caps; Beach cover-ups; Beachwear; Belts; Bikinis; Blazers; Boots; Bow ties; Caps; Cloaks; Cloth bibs; Coats; Costumes for use in role-playing games; Dresses; Ear muffs; Footwear; Gloves; Golf shirts; Halloween costumes; Hats; Head bands; Headwear; Hosiery; Infantwear; Jackets; Jeans; Jerseys; Kerchiefs; Leotards; Leg warmers; Lingerie; Loungewear; Mittens; Neckties; Night shifts; Night gowns; Overalls; Pajamas; Pants; Polo shirts; ponchos; Rainwear; Robes; Sandals; Scarves; Shirts; Shoes; Skirts; Shorts; Slacks; Slippers; Sleepwear; Socks; Stockings; Sweaters; Sweat pants; Sweat shirts; Swimsuits; T-shirts; Tank tops; Tights; Underwear; Vests; and Wrist bands.

Cl.28:Games and playthings; artistic and sporting articles not included in other classes; Decorations for Christmas trees; Action skill games; Action figures and accessories therefore; Board games; Card games; Children's multiple activity toys; Badminton sets; Balloons; Basketball; Bath toys; Baseballs; Beach balls; Toy beanbags; Bean bag dolls; Board games; Building blocks; Bowling balls; Bubble making wands and solution sets; Chess sets; Children's play cosmetics; Christmas stockings; Collectable toy figures; Crib mobiles; Crib toys; Disc toss toys; Dolls; Doll clothing; Doll accessories; Doll playsets; Electric action toys; Equipment sold as a unit for playing card games; Fishing tackle; Golf balls; Golf gloves; Golf ball markers; Hand held unit for playing electronic games other than those adapted for use with an external display screen or monitor; Hockey pucks; Inflatable toys; Jigsaw puzzles; Jump ropes; Kites; Magic tricks; Marbles; Manipulative games; Mechanical toys; Music box toys; Musical toys; Parlor games; Party favors in the nature of small toys; Party games; Playing cards; Plush toys; Puppets; Roller skates; Rubber balls; Skateboards; Soccer balls; Spinning tops; Squeeze toys; Stuffed toys; Table tennis tables; Talking toys; Target games; Teddy bears; Tennis balls; Toy action figures and accessories therefore; Toy bucket and shovel sets; Toy mobiles; Toy vehicles; Toy scooters; Toy cars; Toy model hobbycraft kits; Toy figures; Toy banks; Toy trucks; Toy watches; Wind-up toys and yo-yos; Game controllers; Motion sensitive interactive video game remote control units; Interactive video game remote control units; Portable and handheld electronic devices for video games; Paper party favors; Paper party hats.

Cl.41:Education; Providing of training; Entertainment; Sporting and cultural activities; Entertainment services in the nature of a television children's series; Entertainment services, namely an on-going children's series provided through television, cable, the Internet and wireless communication networks; Providing prerecorded audio, audiovisual, and multimedia works featuring entertainment, movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational events, leisure activities and tournaments via the internet or other computer or communications networks with a children's entertainment theme; Providing prerecorded audio, audiovisual, and multimedia works featuring art, dance, musicals, exhibitions, sports instruction, clubs, radio, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, and multimedia presentations via the internet or other computer or communications networks with a children's entertainment theme; Providing online newsletters and blogs featuring entertainment, movies, television, audiovisual
works, music, audio works, books, theatre, literary works, and multimedia presentations with a children’s entertainment theme; Entertainment services in the nature of podcasts, webcasts, and continuing programs featuring news and commentary in the field of entertainment, movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments, art, dance, musicals, exhibitions, sports instruction, clubs, radio, comedy, drama, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, and multimedia presentations; Publishing of excerpts from books, periodicals, and literary works, and providing virtual environments in which users can interact for recreational, leisure, or entertainment purposes; Providing information, news, articles and commentary in the field of entertainment, including, movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments, art, dance and musicals; Providing information, news, articles and commentary in the field of entertainment, including, exhibitions, sports instruction, clubs, radio, comedy, drama, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, and multimedia presentations; interactive entertainment services in the nature of computer-based and computer-assisted instruction on topics of current events, education, history, language, liberal arts, literature, math, business, science, hobbies, technology, culture, sports, arts, psychology, and philosophy all with a children’s entertainment theme; Entertainment services in the nature of podcasts, webcasts, and continuing programs featuring news and commentary in the field of movies, television programs, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments, art, dance, musicals, exhibitions accessible via the internet or other computer on communications networks; Entertainment services in the nature of podcasts, webcasts, and continuing programs featuring news and commentary in the field of sports instruction, clubs, radio, comedy, drama, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, and multimedia presentations accessible via the internet or other computer on communications networks; Literary works, visual works, audio works, and audiovisual works all with a children’s entertainment theme; Providing on-line computer games and on-line interactive stories; Providing electronic non-downloadable newsletters and blogs featuring entertainment, movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities and tournaments all with a children’s entertainment theme; Providing electronic non-downloadable newsletters and blogs featuring art, dance, musicals, exhibitions, sports instruction, clubs, radio, comedy, drama, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, and multimedia presentations all with a children’s entertainment theme; Electronic games services provided via the internet or a global computer network; Provision of entertainment, recreation, production, presentation and distribution of audio, video, still and moving images and data; Publishing services (including electronic publishing services); Non-downloadable electronic publications; Organisation, production and presentation of shows, competitions, games, concerts, exhibitions and events; provision of information and advisory services relating to any of the aforesaid services; Entertainment services, namely, providing pre-recorded audio, audiovisual, and multimedia works on a variety of topics of general interest via the internet or other computer or communications networks; Entertainment services, namely, providing a website featuring entertainment content, namely, movies, television shows, audiovisual works, music, audio works, books, theatrical works, sporting events, recreational activities, leisure activities in the nature of hobbies, tournaments, art, dance, musicals, culture, sporting and current event exhibitions; Entertainment services, namely, providing a website featuring entertainment content, namely, sports instruction, clubs, radio programs, comedy, drama, contests, visual works of art, games, gaming, festivals, museums, parks, cultural events, concerts, desktop publishing, animation, current events, fashion shows, multimedia presentations, and interactive educational quizzes; Provision of non-downloadable movies and other audiovisual content via a video-on-demand service.
DANGER & EGGS

Priority claimed from 16/10/2015; Application No.: 014688171; European Union

3229424 06/04/2016

AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.

Manufacturer, Merchant and Service Provider

A corporation organized under the laws of the State of Nevada, USA

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and mobile communications devices; Computer and mobile device software for enhancing uploading and downloading capabilities on computers, mobile computers, and mobile communications devices; Computer software enabling content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works to be downloaded to and accessed on a computer or other portable consumer electronic device; Computer and electronic game software, publishing software; Downloadable audio works, visual works and audiovisual works featuring books, magazines, newspapers, periodicals, newsletters, guides, quizzes, tests, journals, manuals and television entertainment on a variety of topics in the field of children's entertainment; Downloadable video games, interactive game programs and applications for computer or other portable consumer electronic device; Application development computer software programs; Computer software for transmitting, sharing, receiving, downloading, streaming, displaying and transferring content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works via portable electronic devices and computers and global computer and communications networks; Computer software for formatting and converting content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works into a format compatible with portable electronic devices and computers; Parental control software; and Parts for all the aforesaid goods.

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Cl.25;Clothing; footwear; Headgear; Athletic shoes; Bandanas; Baseball caps; Beach cover-ups; Beachwear; Belts; Bikinis; Blazers; Boots; Bow ties; Caps; Cloaks; Cloth bibs; Coats; Costumes for use in role-playing games; Dresses; Ear muffs; Footwear; Gloves; Golf shirts; Halloween costumes; Hats; Head bands; Headwear; Hosiery; Infantwear; Jackets; Jeans; Jerseys; Kerchiefs; Leotards; Leg warmers; Lingerie; Loungewear; Mittens; Neckties; Night shirts; Night gowns; Overalls; Pajamas; Pants; Polo shirts; ponchos; Rainwear; Robes; Sandals; Scarves; Shirts; Shoes; Skirts; Shorts; Slacks; Slippers; Sleepwear; Socks; Stockings; Sweaters; Sweat pants; Sweat shirts; Swimsuits; T-shirts; Tank tops; Tights; Underwear; Vests; and Wrist bands.

Cl.28;Games and playthings; Sports and athletic games not included in other classes; Decorations for Christmas trees; Action skill games; Action figures and accessories therefore; Board games; Card games; Children's multiple activity toys; Badminton sets; Baloons; Basketball sets; Bath toys; Baseball bats; Bean bags; Bean bag dolls; Board games; Building blocks; Bowling balls; Bubble making wands and solution sets; Chess sets; Children's play cosmetics; Christmas stockings; Collectable toy figures; Crib mobiles; Crib toys; Disc toss toys; Dolls; Doll clothing; Doll accessories; Doll playsets; Electric action toys; Equipment sold as a unit for playing card games; Fishing tackle; Golf balls; Golf gloves; Golf ball markers; Hand held unit for playing electronic games other than those adapted for use with an external display screen or monitor; Hockey pucks; Inflatable toys; Jigsaw puzzles; Jump ropes; Kites; Magic tricks; Marbles; Manipulative games; Mechanical toys; Music box toys; Musical toys; Parlor games; Party favors in the nature of small toys; Party games; Playing cards; Plush toys; Puppets; Roller skates; Rubber balls; Skateboards; Soccer balls; Spinning tops; Squeeze toys; Stuffed toys; Table tennis tables; Talking toys; Target games; Teddy bears; Tennis balls; Toy action figures and accessories therefore; Toy bucket and shovel sets; Toy mobiles; Toy vehicles; Toy scooters; Toy cars; Toy model hobbycraft kits; Toy figures; Toy banks; Toy trucks; Toy watches; Wind-up toys and yo-yos; Game controllers; Motion sensitive interactive video game remote control units; Interactive video game remote control units; Portable and handheld electronic devices for video games; Paper party favors; Paper party hats.

Cl.41;Education; Providing of training; Entertainment; Sporting and cultural activities; Entertainment services in the nature of a television children's series; Entertainment services, namely an on-going children's series provided through television, cable, the Internet and wireless communication networks; Providing prerecorded audio, audiovisual, and multimedia works featuring entertainment, movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational events, leisure activities and tournaments via the internet or other computer or communications networks with a children's entertainment theme; Providing prerecorded audio, audiovisual, and multimedia works featuring art, dance, musicals, exhibitions, sports instruction, clubs, radio, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, and multimedia presentations via the internet or other computer or communications networks with a children's entertainment theme; Providing online newsletters and blogs featuring entertainment, movies, television, audiovisual
works, music, audio works, books, theatre, literary works, and multimedia presentations with a children's entertainment theme; Entertainment services in the nature of podcasts, webcasts, and continuing programs featuring news and commentary in the field of entertainment, movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments, art, dance, musicals, exhibitions, sports instruction, clubs, radio, comedy, drama, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, and multimedia presentations; Publishing of excerpts from books, periodicals, and literary works, and providing virtual environments in which users can interact for recreational, leisure, or entertainment purposes; Providing information, news, articles and commentary in the field of entertainment, including, movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments, art, dance and musicals; Providing information, news, articles and commentary in the field of entertainment, including, exhibitions, sports instruction, clubs, radio, comedy, drama, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, and multimedia presentations; Interactive entertainment services in the nature of computer-based and computer-assisted instruction on topics of current events, education, history, language, liberal arts, literature, math, business, science, hobbies, technology, culture, sports, arts, psychology, and philosophy all with a children's entertainment theme; Entertainment services in the nature of podcasts, webcasts, and continuing programs featuring news and commentary in the field of movies, television programs, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments, art, dance, musicals and exhibitions accessible via the internet or other computer on communications networks; Entertainment services in the nature of podcasts, webcasts, and continuing programs featuring news and commentary in the field of sports instruction, clubs, radio, comedy, drama, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion, and multimedia presentations accessible via the internet or other computer on communications networks; Literary works, visual works, audio works, and audiovisual works all with a children's entertainment theme; Providing on-line computer games and on-line interactive stories; Providing electronic non-downloadable newsletters and blogs featuring entertainment, movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities and tournaments all with a children's entertainment theme; Providing electronic non-downloadable newsletters and blogs featuring art, dance, musicals, exhibitions, sports instruction, clubs, radio, comedy, drama, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, and multimedia presentations all with a children's entertainment theme; Electronic games services provided via the internet or a global computer network; Provision of entertainment, recreation, production, presentation and distribution of audio, video, still and moving images and data; Publishing services including electronic publishing services; Non-downloadable electronic publications; Organisation, production and presentation of shows, competitions, games, concerts, exhibitions and events; provision of information and advisory services relating to any of the aforesaid services; Entertainment services, namely, providing a website featuring entertainment content, namely, movies, television shows, audiovisual works, music, audio works, books, theatrical works, sporting events, recreational activities, leisure activities in the nature of hobbies, tournaments, art, dance, musicals, culture, sporting and current event exhibitions; Entertainment services, namely, providing a website featuring entertainment content, namely, sports instruction, clubs, radio programs, comedy, drama, contests, visual works of art, games, gaming, festivals, museums, parks, cultural events, concerts, desktop publishing, animation, current events, fashion shows, multimedia presentations, and interactive educational quizzes; Provision of non-downloadable movies and other audiovisual content via a video-on-demand service.
DORCO CO., LTD.  
(Golim-Dong,) 350 Kyungahnchoen-Ro, Cheoin-Gu, Yongin-Si, Kyunggi-Do, Republic of Korea  
MERCHANTS, MANUFACTURERS & SERVICE PROVIDER  
a corporation organized and existing under the laws of the Republic of Korea  

Address for service in India/Agents address:  
S.S. RANA & CO.  
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.  

Proposed to be Used  
DELHI  
Cl.8; Razors; Shaving cases; Razor blades; Razor cases.  
Cl.35; Online wholesale and retail agency services in relation to razors, razor blades, razor cases, shaving cases; Online advertisement; Advertising.
HEAR THE WORLD

3238429  20/04/2016
SONOVA HOLDING AG
trading as ;Sonova Holding AG
Laubisrütistrasse 28, 8712 Stäfa, Switzerland
Manufacturers, Merchants and Service Providers
A company duly organized and existing under the laws of Switzerland

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Used Since :31/01/2014

DELHI

Cl.9;Wireless receivers and transmitters; apparatus and devices for recording, transmission or reproduction of sound, in particular for use in connection with hearing aids; digital wireless hearing aid accessories; batteries; headsets; in ear receivers; ear buds; microphones; software for hearing aids and cochlea implants; software for audiologic communication devices

Cl.10;Medical acoustic apparatus and their parts for the hearing-impaired; Cochlea implants; hearing aids and hearing instruments; hearing protectors; hearing protection headsets with radio and phone communication; parts and accessories to the aforementioned goods; ear plugs

Cl.36;Charitable fundraising services; Charitable foundation services, namely, providing financial assistance for programs and services of others; Charitable foundation services, namely, fundraising activities by means of entertainment events in order to support audiological programs, hearing health programs, and medical treatment for hearing impairment; Providing grants for hearing health programs; Charitable fundraising services for promoting education and other activities relating to hearing loss
3244038  26/04/2016

DORCO CO., LTD.
(Golim-Dong,) 350 Kyungahnchoen-Ro, Cheoin-Gu, Yongin-Si, Kyunggi-Do, Republic of Korea
Manufacturer, Merchant and Service Provider

a corporation organized and existing under the laws of the Republic of Korea

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

To be associated with:
3016792

DELHI

Cl.8; Non-electric razors; Safety razors; Razors; Razor blades; Shaving cases; Razor cases.

Cl.35; Online wholesale and retail agency services in relation to non-electric razors, safety razors, razors, razor blades, shaving cases, razor cases; online advertisement; advertising.
SHAREit Messenger

3248919 02/05/2016
BEIJING SHAREIT INFORMATION TECHNOLOGY CO., LTD.
trading as ;Beijing Shareit Information Technology Co., Ltd.
Rm. 202, 2nd Floor, Tower A, No. 6 Shangdixi Road, Haidian District, Beijing 100085, P.R. China
Manufacturers, Merchants and Service Providers
A company duly organized and existing under the laws of China

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.9; Data processing apparatus; computer peripheral devices; Computer software applications, downloadable; tablet computers; computer software, recorded; smartphones; modems; intercommunication apparatus; receivers (audio— and video—); sound transmitting apparatus

Cl.38; Wireless broadcasting; providing access to databases; message sending; telex services; computer aided transmission of messages and images; providing user access to global computer networks; communications by fiber [fibre] optic networks; providing telecommunications connections to a global computer network; transmission of digital files; communications by computer terminals

Cl.42; Technical research; computer programming; computer software (updating of —); computer software consultancy; computer programs (duplication of —); conversion of data or documents from physical to electronic media; computer software (installation of —); data conversion of computer programs and data [not physical conversion]; computer software design; computer software (maintenance of —)
Trade Marks Journal No: 1909, 08/07/2019 Class 99

Priority claimed from 11/01/2016; Application No. : 014989156 ;United Kingdom
3259983  16/05/2016
THE FOOTBALL ASSOCIATION PREMIER LEAGUE LIMITED
trading as ;THE FOOTBALL ASSOCIATION PREMIER LEAGUE LIMITED
30 GLOUCESTER PLACE, LONDON W1U 8PL, UNITED KINGDOM
SERVICE PROVIDER
A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE UNITED KINGDOM
Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPRIYA VIHAR, NEW DELHI 16

Proposed to be Used

DELHI

Cl.25;"CLOTHING; FOOTWEAR; HEADGEAR; FOOTBALL BOOTS; SPORTSWEAR; FOOTBALL SHIRTS; REPLICA FOOTBALL KITS; FOOTBALL BIBS;"

Cl.28;"GAMES AND PLAYTHINGS; GYMNASTIC AND SPORTING ARTICLES; TOYS: BOARD GAMES; HAND-HELD, SELF-CONTAINED GAMES APPARATUS; FOOTBALLS; BALLS: BAGS ADAPTED FOR CARRYING SPORTING ARTICLES AND APPARATUS; GOAL POSTS; GOAL NETS; SPORTS TRAINING APPARATUS; PROTECTIVE PADDING FOR SPORTS: SHIN PADS: FOOTBALL GLOVES; MINIATURE REPLICA FOOTBALL KITS; DARTS AND FLIGHTS THEREFOR, BALLOONS; ORDINARY PLAYING CARDS: GAMES ADAPTED FOR USE WITH TELEVISION RECEIVERS; PUZZLES; POKER CHIPS; TABLE FOOTBALL TABLES"

Cl.35;"ADVERTISING; BUSINESS MANAGEMENT; ARRANGING , SUBSCRIPTIONS TO TELECOMMUNICATION
SERVICES FOR OTHERS; BUSINESS CONSULTANCY (PROFESSIONAL -); COMMERCIAL ADMINISTRATION OF THE LICENSING OF THE GOODS AND SERVICES OF OTHERS; COMPILATION OF STATISTICS; MARKETING; ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES; PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES; PROVIDING INFORMATION REGARDING ORGANISING AND CONDUCTING VOLUNTEER PROGRAMMES AND COMMUNITY SERVICE PROJECTS; RETAIL SERVICES CONNECTED TO THE SALE OF COSMETICS, TOILETRIES, BADGES MADE OF COMMON METALS AND THEIR ALLOYS, COMMON METALS AND THEIR ALLOYS, SMALL ITEMS OF METAL HARDWARE, COMPACT DISCS, DVDS, COMPUTER GAMES, COMPUTER SOFTWARE, COMPUTER HARDWARE, PUBLICATIONS IN ELECTRONIC FORMAT, MOBILE PHONE ACCESSORIES, SUNGLASSES, JEWELLERY, BADGES OF Precious METAL, WATCHES, PIN BADGES, PRINTED MATTER, STATIONERY, POSTERS, FLAGS, BANNERS, TRADING CARDS, UMBRELLAS, BAGS, SPORTING BAGS, WALLETS, BELTS, HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, MUGS, BOTTLE OPENERS, DRINKING BOTTLES FOR SPORT, TEXTILES AND TEXTILE GOODS, TOWELS, CLOTHING, FOOTWEAR, HEADGEAR, FOOTBALL BOOTS, SPORTSWEAR, FOOTBALL SHIRTS, BADGES, DECORATIVE PINS AND BADGES NOT MADE OF PRECIOUS METAL, GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES, TOYS, FOOTBALLS, BALLS, SPORTS TRAINING APPARATUS, SHIRI PADS, FOOTBALL GLOVES, SNACK FOODS, PREPARED MEALS AND SNACKS, BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALKOHOLIC BEVERAGES, ISOTONIC DRINKS, ALCOHOLIC BEVERAGES (EXCEPT BEERS), SMOKERS' ARTICLES, LIGHTERS FOR SMOKERS.

Cl.38; TELECOMMUNICATIONS; CABLE TELEVISION BROADCASTING; CELLULAR TELEPHONE COMMUNICATION; COMMUNICATIONS BY COMPUTER TERMINALS; COMPUTER AIDED TRANSMISSION OF MESSAGES AND IMAGES; ELECTRONIC BULLETIN BOARD SERVICES [TELECOMMUNICATIONS SERVICES]; ELECTRONIC MAIL; INFORMATION ABOUT TELECOMMUNICATION; PROVIDING ACCESS TO DATABASES; PROVIDING INTERNET CHATROOMS; PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK; RADIO BROADCASTING; RENTAL OF TELECOMMUNICATION EQUIPMENT; SATELLITE TRANSMISSION; TELECOMMUNICATIONS ROUTING AND JUNCTION SERVICES; TELEVISION BROADCASTING: TRANSMISSION OF DIGITAL FILES; WIRELESS BROADCASTING; MULTIMEDIA TELECOMMUNICATIONS; INTERNET COMMUNICATION SERVICES; PROVIDING ACCESS TO THE INTERNET; INTERNET PORTAL SERVICES; BROADCASTING VIA TELEVISION OR OVER THE INTERNET; PAY-PER-VIEW TELEVISION, VIDEO-ON-DEMAND; VIDEO-TEXT AND TELETXT TRANSMISSION SERVICES; BROADCASTING OF PROGRAMMES BY SATELLITE; PROVISION OF RADIO AND TELEVISION BROADCASTING EQUIPMENT FOR OUTSIDE LOCATIONS; SATELLITE BROADCASTING SERVICES RELATING TO SPORTING EVENTS; SUBSCRIPTION TELEVISION BROADCASTING: TELEVISION BROADCASTING; STREAMING AUDIO AND VIDEO MATERIAL ON THE INTERNET: STREAMING OF LIVE FOOTBALL MATCHES ON THE INTERNET; INFORMATION AND ADVISORY SERVICES RELATING TO THE FOREGOING.

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES: ACADEMIES [EDUCATION]; BOOKING OF SEATS FOR SHOWS; CINEMA PRESENTATIONS; CLUB SERVICES [ENTERTAINMENT OR EDUCATION]; COACHING [TRAINING]; CONDUCTING FITNESS CLASSES; EDUCATION INFORMATION; ELECTRONIC DESKTOP PUBLISHING; ENTERTAINMENT INFORMATION; FILM PRODUCTION, OTHER THAN ADVERTISING FILMS; GAME SERVICES PROVIDED ON-LINE FROM A COMPUTER NETWORK; GAMES EQUIPMENT RENTAL; HOLIDAY CAMP SERVICES [ENTERTAINMENT]; LANGUAGE INTERPRETER SERVICES; LIVE PERFORMANCES [PRESENTATION OF-]; MUSEUM FACILITIES (PROVIDING -) [PRESENTATION, EXHIBITIONS]; NEWS REPORTERS SERVICES; ORGANIZATION OF COMPETITIONS [EDUCATION OR ENTERTAINMENT]; ORGANIZATION OF SPORTS COMPETITIONS; PHOTOGRAPHIC REPORTING; PHYSICAL EDUCATION; PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; PROVIDING ON-LINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE; PROVIDING SPORTS FACILITIES; PUBLICATION OF BOOKS; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; RADIO ENTERTAINMENT; RECREATION INFORMATION; RENTAL OF SPORTS EQUIPMENT, EXCEPT VEHICLES; RENTAL OF SPORTS GROUNDS; RENTAL OF STADIUM FACILITIES: SPORT CAMP SERVICES: SUBTITLING; TELEVISION ENTERTAINMENT; TICKET AGENCY SERVICES [ENTERTAINMENT]; TIMING OF SPORTS EVENTS; VOCATIONAL GUIDANCE [EDUCATION OR TRAINING ADVICE]; INFORMATION RELATING TO SPORTING EVENTS PROVIDED ON-LINE FROM A COMPUTER DATABASE OR THE INTERNET; ELECTRONIC GAMES SERVICES PROVIDED BY MEANS OF THE INTERNET; TRAINING SERVICES AND ORGANISATION OF COMPETITIONS AND SPORTING EVENTS: ARRANGING AND CONDUCTING SEMINARS, CONFERENCES, EXHIBITIONS AND SYMPOSIA RELATING TO FOOTBALL AND OTHER SPORTING ACTIVITIES: OFFICIATING AT SPORTS CONTESTS; PROVISION OF SPORTS FACILITIES; ENTERTAINMENT SERVICES RELATING TO SPORT; PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; ARCHIVE LIBRARY SERVICES; PREPARATION OF DOCUMENTARY PROGRAMMES FOR BROADCASTING; PREPARATION OF ENTERTAINMENT PROGRAMMES FOR BROADCASTING; FOOTBALL CAMPS; FOOTBALL TRAINING; SPORTS REFEREES; SPORTS EDUCATION SERVICES; SPORTS-PARK SERVICES; SPORTS CLUB SERVICES; PRESENTATION OF LIVE ENTERTAINMENT; PRESENTATION OF LIVE FOOTBALL MATCHES.
ELI GLOBAL

3265157  20/05/2016
ELI RESEARCH INDIA PRIVATE LIMITED
7th floor, 13/6, NH 2, Delhi-Mathura Road, Sector-27B, Faridabad, 121003 Haryana, India
Manufacturer, Merchant and Service Provider
a private limited company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
3265156

DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD GLOBAL.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3265156.

Cl.9; Computer software, namely, health and public service software, freight and logistics software, human capital management software, integrated sales software, digital video software, insurance software, mortgage lending software, property and casualty insurance software, educational software, legal information software and data migration software.

Cl.35; Advertising; business management; business administration; office functions; Business consulting services; project management services in connection with business management; conducting business research and surveys; business consulting services in the fields of customer service, marketing, content management, e-commerce, social media, brand management, distribution, loyalty programs, retail, fashion, media, entertainment, non-profit, banking, finance, healthcare, merchandising and distribution, education, legal information, travel; management consulting and business process outsourcing services for customers operating in the fields of automotive, industrial, infrastructure, travel, banking, capital markets, chemicals, communications, consumer goods, electronics, technology, energy, financial services, health, insurance, life sciences, media and entertainment, resources, mining, public services and government operations, and utilities; providing e-commerce and internet based services.

Cl.36; Insurance services, namely, administration of life insurance; insurance information; insurance consultation; business equity research; private equity consultant services; financial planning and investment advisory services; financial research.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software. Computer systems integration services; application management services, namely, maintenance, support, design, enhancement, upgrading and development of applications of others; custom design, testing, development and implementation of applications, computer software and computer systems; computer services, namely, design and development of computer database architecture and computer application architecture; consulting, research and information services in the fields of information technology, computers, computer and network security, cloud computing, computer system design, computer software, open source software and workplace transformation; management services with respect to third -party computer software, software applications, software platforms, middleware and computer hardware for others; providing cloud-based, non-downloadable software for freight and logistics software, health and public service software, human capital management software, integrated sales software, digital video software, life and annuity insurance software, mortgage lending software, property and casualty insurance software, and data migration software, legal information software, healthcare software.
WeChat Out

Priority claimed from 21/12/2015; Application No. : 014943195 ;European Union
3265238 20/05/2016

TENCENT HOLDINGS LIMITED
trading as ;Tencent Holdings Limited

Cricket Square, Hutchins Drive, P.O.Box 2681, Grand Cayman KY1-1111, Cayman Islands.
Manufacturers, Merchants and Service Providers
A company duly organized and existing under the laws of CAYMAN ISLANDS

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Used Since :31/12/2015

To be associated with:
2226832, 2499027

DELHI

Cl.9;Magnetic data carriers; Computer software; software applications to enable transmission, access, organization, and management of text messaging, instant messaging, online blog journals, text, web links, and images via the Internet and other communications networks; downloadable software to facilitate online advertising, business promotion, connecting social network users with businesses; downloadable software via the internet and wireless devices; downloadable software in the field of social networking; downloadable software in the nature of a mobile application; digital wireless telecommunications software; computer software for use in creating, editing and delivering textual and graphic information via computer communication networks, wireless, telephone or other communication tool, Internet Protocol (IP) telephones; downloadable computer programs for use in telecommunications, namely, telecommunications software for providing single user and multiple user access to a global computer network; software for telecommunication and communication via local or global communications networks, including the Internet, intranets, extranets, television, mobile communication, cellular and satellite networks; telephones; handheld digital electronic devices for data processing, information processing, storing and displaying data, transmitting and receiving data, transmission of data between computers, and software related thereto; handheld computers, personal digital assistants, electronic organizers, electronic notepads; mobile digital electronic devices for data processing, information processing, storing and displaying data, transmitting and receiving data, transmission of data between computers; software for access to communications networks including the Internet; computer hardware and software for providing integrated telephone communication with computerised global information networks; software for the redirection of messages, Internet e-mail, and/or other data to one or more electronic handheld devices from a data store on or associated with a personal computer or a server; telephone-based information retrieval software and hardware; Application software for mobile phones; Computer game software for mobile phones; computer software for use as an application programming interface (API) for communications software facilitating voice over internet protocol (VOIP) calls, phone calls, video calls, text messages, instant message and online social networking services

Cl.38;Telecommunications; Communications by telephone; Providing telecommunications connections to a global computer network; Providing user access to global computer networks; Rental of access time to global computer networks; Teleconferencing services; electronic communication services and telecommunication services; voice communication by electronic means; voice communication services among fixed and mobile point; digital network teleconferencing service; telecommunication services, namely, providing online and telecommunication facilities for real-time interaction between and among users of computers, mobile and handheld computers, and wired and wireless communication devices; instant messaging services, web messaging services, and text messaging services; transmission of messages, data and content via a global computer network and other communications networks; providing online forums, chat rooms, journals, blogs, and listservs for the transmission of messages, comments, information, and multimedia content among users; providing access to non-downloadable software to enable sharing of multimedia content and comments among users

Cl.42;Design and development of computer software; Monitoring of computer systems by remote access; providing search engines for the internet; graphic art design and development of multimedia software applications; monitoring of computer systems and computer networks of others, integration of computer database systems; application provider services (ASP); hosting an interactive website and online non-downloadable software that enable users to post, search, watch, share, critique, rate, and comment on, messages, comments, multimedia content, videos, movies, films, photos,
audio content, animation, pictures, images, text, information, and other user-generated content via a global computer network and other computer networks; hosting an interactive website for uploading, posting, sharing, multimedia content, videos, movies, photos, images, hosting of digital content online; computer services, namely, providing temporary use of a non-downloadable computer interface in order to create online personalized information services; designing, updating, testing and analysis of computer software and computer programs; designing, testing and analysis of computer systems, computer hardware; maintaining (creating and -) web sites for others, hosting computer sites (web sites); design of web sites and software applications on global computer networks and local and internal computer networks
ELIOR

trading as ELIOR

61-69, RUE DE BERCY, 75012 PARIS, FRANCE

A company duly organized and existing under the laws of France

Address for service in India/Attorney address:

CHADHA AND CHADHA

F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

The colours Green (C89, M18, J53, NO); Green (C80, M13, J59, NO); Green (C65, M11, J94, NO); Green (C28, M12, J92, NO); Grey and combination thereof (as shown) are claimed as distinctive features of the mark.

Class 35; Retailing of foodstuffs, prepared meals or cooked dishes, beverages, confectionery, multimedia goods, printed matter, stationery, games and playthings, sanitary preparations, household goods, vehicle maintenance and cleaning preparations; Retailing of souvenirs, namely jewellery, horological instruments, keyrings, stationery, writing instruments, leatherware articles, tableware, kitchen utensils, clothing, decorative articles; Procurements services of foodstuffs for others, namely purchase of foodstuffs for other companies, administrative management and processing of purchase orders for foodstuffs, presentation of foodstuffs, prepared or cooked dishes, beverages, fruits and vegetables on communication media, for retail purposes; Commercial information and advice for Consumers; business management and business administration, business management advice and consultancy, administrative management of public and collective catering services, office functions, business consultancy, information or inquiries, employment agencies;
organisation of exhibitions for commercial or advertising purposes, sales promotion (for others), commercial
management of office requisites procurement for industrial and commercial companies; Exhibition site management;
Typing, secretarial and shorthand services, document reproduction; Office machines and equipment rental, rental of
photocopiers; Payroll preparation; Provision of qualified staff to companies in order to provide telephone answering,
reception and mail despatch services; Telephone answering services (for subscribers who are temporarily absent);
Organisation for others of telephone answering and switchboard services; Providing of staff, namely reception staff and
hostesses; Business brokerage (concierge services)

Cl.43; Services for providing food and drink without delivery; Restaurants including snack-bars, self-service
restaurants, cafeterias; Services for providing food and drink including gastronomic catering, Catering and Canteens; Bar
services, Snackbars, Cafés; Tea rooms; Catering; Rental of kitchen equipment
56 Fresca

3270623    27/05/2016

VATIKA HOTELS PRIVATE LIMITED
Whose Corporate office is at: 7th Floor, Vatika Triangle, Sushant Lok, Phase-I, Gurgaon, Haryana -122002.
Traders and Service Providers
An Indian Company incorporated under The Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

THE MARK TO BE READ AS WHOLE.

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.

Cl.32; Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.

Cl.33; Alcoholic beverages (except beers).

Cl.43; Services for providing food and drink; temporary accommodation.
GHURKA

3276412  03/06/2016

URSA MINOR B.V.
Schiphol Boulevard 399 1118 BJ, Schiphol The Netherlands
Manufacturers & Traders
a company incorporated under the laws of Netherlands

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308

Proposed to be Used
DELHI

Cl.3; Perfumery; cosmetics; soaps; creams; preservatives, waxes and polishes for leather;

Cl.9; Eyeglasses, sunglasses, cases for eyeglasses and sunglasses; cases, covers and sleeves for portable electronic devices, computers, tablet computers, telephones and smart phones;

Cl.14; Jewelry, costume jewelry; horological and chronometric instruments; watch cases, watch bands and straps;

Cl.18; Leather goods, luggage, travelling trunks, travelling bags, all-purpose sports bags, attaché cases, holdall cases, gear packs, messenger bags, tote bags, stowaway bags, garment bags, duffel bags, briefcases, wallets, purses, key cases, key fobs and trinkets, personal organizers, pocket calendars, agendas, diaries, passport cases, pouches, leather envelopes, leather trays and leather folding snap trays, leather straps, leather coasters, leather money cases, leather portfolios, leather cases, leather boxes, covers and sleeves for portable electronic devices, computers, tablet computers, telephones and smartphones, umbrellas;

Cl.25; Clothing, footwear, headgear, belts, gloves
3276413  03/06/2016
URSA MINOR B.V.
Schiphol Boulevard 399 1118 BJ, Schiphol The Netherlands
Manufacturers & Traders
a company incorporated under the laws of Netherlands

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308

Proposed to be Used
DELHI

Cl.3; Perfumery; cosmetics; soaps; creams; preservatives, waxes and polishes for leather;

Cl.9; Eyeglasses, sunglasses, cases for eyeglasses and sunglasses; cases, covers and sleeves for portable electronic devices, computers, tablet computers, telephones and smart phones;

Cl.14; Jewelry, costume jewelry; horological and chronometric instruments; watch cases, watch bands and straps;

Cl.18; Leather goods, luggage, travelling trunks, travelling bags, all-purpose sports bags, attaché cases, holdall cases, gear packs, messenger bags, tote bags, stowaway bags, garment bags, duffel bags, briefcases, wallets, purses, key cases, key fobs and trinkets, personal organizers, pocket calendars, agendas, diaries, passport cases, pouches, leather envelopes, leather trays and leather folding snap trays, leather straps, leather coasters, leather money cases, leather portfolios, leather cases, leather boxes, covers and sleeves for portable electronic devices, computers, tablet computers, telephones and smartphones, umbrellas;

Cl.25; Clothing, footwear, headgear, belts, gloves
3277721 06/06/2016
MIP METRO GROUP INTELLECTUAL PROPERTY GMBH & CO. KG
Metro-Strasse 1, 40235 Düsseldorf, Germany.
Manufacturers and Service Providers
A company organised and existing under the laws of Germany.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1237121, 2009022, 2009023, 2009024, 2009025, 2063867, 2095932

DELHI
It is a condition of registration that the colours grey, dark blue, yellow, white, red as shown on the representation affixed to the form of application as enclosed are claimed as a feature of the mark.

Cl.16; Paper, cardboard (board), included in this class; printed matter, especially books, magazines, handouts, brochures, prospectus, newsletters; teaching materials (except apparatus).

Cl.35; Advertising; business management; business administration; office functions; retail and wholesale services relating to food, furniture, clothing, jewelry, software, headgear, heaters, footwear, lighting, tobacco, cutlery, luggage,
bags, umbrellas, toiletries, vehicles, cookware, lubricants, tableware, furnishings, games, toys, printed matter, gardening
articles, stationery supplies, cleaning preparations, sporting articles, computer hardware, non-alcoholic beverages,
alcoholic beverages, cosmetic and beauty products; operation of wholesale markets, supermarkets, food retailers and
department stores namely, negotiation and conclusion of contracts relating to the purchase and goods and the utilisation
of services; presentation of goods on communication media for retail purposes; organising trade fairs and exhibitions for
commercial purposes; marketing; promotional marketing; product marketing; sales promotion; distribution of
promotional material; customer loyalty services for commercial, promotional and/or advertising services; organization
and operating events for commercial or advertising purposes.

Cl.41; Education; training; entertainment; sporting and cultural activities; organization of competitions (education or
entertainment); organization of sporting and cultural activities; arranging and conducting award ceremonies; presentation
of live performances (included in this class); information about events (entertainment); arranging and conducting of
conferences, congresses, symposiums and seminars as well as entertaining and cultural events; arranging and
conducting workshops (education); publication and edition of brochures and information material dealing with wholesale
and retail in printed and electronic form (excluding for advertising purpose).
IN HARMONY WITH NATURE

3279514  08/06/2016
BIOTECH INTERNATIONAL LIMITED
VIPPS Centre, 2 Local Shopping Centre, Masjid Moth, Greater Kailash- II, New Delhi-110 048
Manufacturers
An Indian Company incorporated under The Companies Act, 2015
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/03/2014
To be associated with:
2811929
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2811929. MARK SHOULD BE READ AND USE AS A WHOLE..

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesives used in industry.

Cl.5; Pharmaceutical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.
3279519  08/06/2016

DLF LIMITED
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001.

Service Providers
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1758121

DELHI

Cl.35; Advertising; business management; business administration; office functions.
Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.
Cl.37; Building construction; repair; installation services.
CORDIO

3281494  10/06/2016

ARM LIMITED
110 Fulbourn Road, Cambridge, CB1 9NJ, United Kingdom
Manufacturers, Merchants and Distributors
A company incorporated under the laws of England and Wales

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014
Used Since: 17/02/2015

DELHI

The Applicant wishes to claim rights in all colours.

Cl.9; Electronic data processing equipment; computer hardware; integrated circuits; system-on-chip devices; microprocessors; processors [central processing units]; chips [integrated circuits]; application specific integrated circuits; graphics processing units; semiconductor intellectual property cores; instruction set architectures; RISC-based instruction set architectures, graphics processing units, macro cells, bus interfaces and printed circuit boards; computer software; computer software used in and for use in the design, development, modelling, simulation, compiling, de-bugging, verification, construction and interfacing of integrated circuits, microprocessors, microprocessor cores, semiconductor intellectual property cores, instruction set architectures, system-on-chip devices, processors [central processing units], chips [integrated circuits], application specific integrated circuits, graphics processing units, semiconductor intellectual property cores, instruction set architectures and RISC-based instruction set architectures; user and development manuals all relating to the design and development of processor-based devices, integrated circuits, computer hardware, computer software, integrated circuit based devices, electronic devices that send and receive data in a connected network; application software, integrated circuit based devices, electronic devices that send and receive data in a connected network, macro cells, microcontrollers, bus interfaces and printed circuit boards; user and development manuals all relating to the design and development of processor-based devices, integrated circuits, computer hardware, computer software, integrated circuit based devices, electronic devices that send and receive data in a connected network; application specific integrated circuits, graphics processing units, semiconductor intellectual property cores, instruction set architectures and RISC-based instruction set architectures; user and development manuals all relating to the design and development of processor-based devices, integrated circuits, computer hardware, computer software, integrated circuit based devices, electrical devices that send and receive data in a connected network; application specific integrated circuits, graphics processing units, semiconductor intellectual property cores, instruction set architectures and RISC-based instruction set architectures;
printed materials concerning the performance and technical characteristics of processor-based devices, integrated circuits, computer hardware, computer software, integrated circuit based devices, electronic devices that send and receive data in a connected network, microprocessor cores, macro cells, microcontrollers, bus interfaces and printed circuit boards.

Cl.42: Design and creation of intellectual property and related rights; research, development, design, technical consultancy and technical support services, all relating to electronic data processing equipment, microprocessors, system-on-chip devices, processors [central processing units], chips [integrated circuits], application specific integrated circuits, graphics processing units, semiconductor intellectual property cores, instruction set architectures and RISC-based instruction set architectures; research, development, design, technical consultancy and technical support services, all relating to processor-based devices, integrated circuits, computer hardware, computer software, integrated circuit based devices, electronic devices that send and receive data in a connected network, microprocessor cores, macro cells, microcontrollers, bus interfaces and printed circuit boards; research, development, design, technical consultancy and technical support services, all relating to computer software used in and for use in the design, development, modelling, simulation, compiling, de-bugging, verification, construction and interfacing of integrated circuits, microprocessors, microprocessor cores and semiconductor intellectual property cores; research, development, design, technical consultancy and technical support services, all relating to computer software used in and for use in the design, development, modelling, simulation, compiling, de-bugging, verification, construction and interfacing of macro cells, system-on-chip devices, micro-controllers, bus interfaces and printed circuit boards; research, development, design, technical consultancy and technical support services, all relating to computer software used in and for use in the design, development, modelling, simulation, compiling, de-bugging, verification, construction and interfacing of application software and operating system software to run on integrated circuit based devices; research, development, design, technical consultancy and technical support services, all relating to computer software used in servers, operating system software, web services software, and security and cryptographic software.
3284088  14/06/2016
P. GOPALAKRISHNAN @ DILEEP
PADMASAROVARAM, THOTTAKATTUKARA, ALUVA, KOCHI, PIN - 683108, KERALA
MANUFACTURER AND MERCHANTS
A PROPRIETOR FIRM

Address for service in India/Attorney address:
H K LEGAL
NITHA, WARRIAM ROAD, KOCHI, KERALA STATE PIN-682 016.

Proposed to be Used
CHENNAI

Cl.24; TEXTILES AND TEXTILE GOODS; NOT INCLUDED IN OTHER CLASSES; BED COVERS; TABLE COVERS
Cl.25; CLOTHING, FOOTWEAR, HEADGEAR
3284090  14/06/2016
P. GOPALAKRISHNAN @ DILEEP
PADMASAROVARAM, THOTTAKATTUKARA, ALUVA, KOCHI, PIN - 683108, KERALA
MANUFACTURER AND MERCHANTS
A PROPRIETOR FIRM

Address for service in India/Attorney address:
H K LEGAL
NITHA, WARRIAM ROAD, KOCHI, KERALA STATE PIN-682 016.

Proposed to be Used

CHENNAI

Cl.30; COFFEE, TEA, COCOA, AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS
MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING
POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE

Cl.31; GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER
CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS;
FOODSTUFFS FOR ANIMALS, MALT
SALARYFITS
3286846  16/06/2016
JONIC SUN FINTECH SOLUTIONS PVT LTD.
120, Damji Shamji Udyog Bhavan, First Floor, Veera Desai Road, Andheri (West), Mumbai - 400053, India
Manufacturer, Merchant and Service Provider
A company incorporated under the Indian Companies, Act.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

MUMBAI

Cl.9; Downloadable, non-downloadable Software; digital apparatus; computer programs and software in the fields of financial management, loans management; payroll management, billing and accounting, tax management, investment tracking and reporting, investment performance measurement and analysis, financial instrument trade tracking and trade order management and regulatory compliance, fund investment accounting, account reconciliation and accounting, investment revenue management, billing management, receivables tracking, revenue distribution and reporting.

Cl.42; Design and development of computer hardware and software, Software as a service featuring software in the field of financial portfolio management, loans management; payroll management, billing and accounting, tax management, investment tracking and reporting, investment performance measurement and analysis, financial instrument trades tracking and trade order management and regulatory compliance, account reconciliation and accounting, investment revenue management, billing management, receivables tracking, revenue distribution and reporting.
MICRO MATIC A/S
HOLKEBJERGVEJ 48, 5250 ODENSE SV, DENMARK
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE LAWS OF DENMARK

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI

Cl.6; EXTRACTOR TUBES, DISPENSE HEADS, CLEANING ADAPTORS, CLEANING BOTTLES, FONTS; CO2 AND N2 REGULATORS, CO2 BOTTLES OF METAL; PARTY DISPENSE EQUIPMENT OF METAL; POINT-OF-SALES EQUIPMENT (VARIOUS DISPLAYS AND SIGNS) OF METAL; HOSES; CONNECTORS OF METAL FOR HOSES, PIPES AND TUBES; BEVERAGE TAPS, BEVERAGE DRAINERS AND FITTINGS, ALL OF METAL; METAL VALVES

Cl.7; APPARATUS FOR DRAWING UP BEER UNDER PRESSURE; MACHINES FOR MAKING AERATED BEVERAGES [ELECTRIC]; BOTTLE WASHING MACHINES; BREWING MACHINES; AERATED WATER MAKING APPARATUS; MINERAL WATER MAKING MACHINES; BEVERAGE PREPARATION MACHINES, ELECTROMECHANICAL; BEER PUMPS; VALVES [PARTS OF MACHINES]; PRESSURE REGULATING VALVES PARTS OF MACHINES

Cl.11; APPARATUS AND EQUIPMENT FOR THE REFRIGERATION OF BEVERAGES; REFRIGERATION UNITS AND EQUIPMENT; REFRIGERATION CABINETS

Cl.20; POINT-OF-SALES EQUIPMENT (DRIP TRAYS, INSTRUCTIONS, VARIOUS DISPLAYS AND SIGNS) OF PLASTIC

Cl.40; Treatment of materials
SAPNO KA INSTALMENT PLAN

3508294   14/03/2017
RELIANCE NIPPON LIFE ASSET MANAGEMENT LIMITED
Reliance Centre, 7th Floor, South Wing, Off Western Express Way, Santacruz (East)
Registered Company
Address for service in India/Attorney address:
RAHUL DUTTA
2/11, Vishwas Khand-2, Gomti Nagar, Lucknow-226010

Proposed to be Used
MUMBAI

ALL INDIA USAGE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3508753..

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers’ type; printing blocks

Cl.35; Advertising, business management, business administration, business promotion, office functions

Cl.36; Insurance, financial affairs; monetary affairs; capital market and assets; real estate affairs

Cl.38; Telecommunications; mobile phone and internet based applications

Cl.41; Education; providing of training; entertainment; sporting and cultural activities
3539835  02/05/2017
PAS & CO.
19-20, VITTALDASS STREET, TIRUPPUR - 641 604
An Indian Partnership Firm

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

CHENNAI

Cl.14; Precious metals and their alloys; jewellery, precious stones; horological and chronometric instruments.

Cl.24; Textiles and substitutes for textiles; bed covers; table covers.

Cl.35; Advertising; business management; business administration; office functions.
FoodieFriend

3557485  26/05/2017

AMIT SARDA
2B CHAND TERRACES, ST. ANDREWS ROADBANDRA WEST, MUMBAI, MAHARASHTRA STATE,INDIA

PROPRIETOR

Address for service in India/Agents address:
SAMIKSHA HEMANT HATKAR
22, A-WING, 2ND FLOOR, DURGA APARTMENT, AJMAL ROAD, VILE PARLE (E), MUMBAI - 400 057

Proposed to be Used

MUMBAI

Cl.9;DOWNLOADABLE COMPUTER SOFTWARE IN THE FORM OF APPLICATIONS FOR ELECTRONIC APPARATUS AND PORTABLE TELEPHONES (APPS), MAGNETIC DATA CARRIERS, RECORDING DISCS; COMPACT DISCS, DVDS AND OTHER DIGITAL RECORDING MEDIA, MOBILE APPLICATION PRESENTING GOODS AND SERVICES IN DATABASES FOR THE USERS AS THEIR GUIDE AND FOR IMMEDIATE ORDER PLACEMENT, IN RELATION TO FOOD JOINTS, RESTAURANTS AND EATERIES, DINING EXPERIENCES, REVIEWS, RECEPIES, AS INCLUDED IN CLASS 09.

Cl.16;PRINTED MATTER; BOOKS, MAGAZINES, PHAMPHELETS, BROCHURES, PHOTOGRAPHS, INSTRUCTIONAL AND TEACHING MATERIALS, FOOD DIRECTORY, PROVIDING ALL INFORMATION ABOUT FOOD JOINTS, RESTAURANTS AND EATERIES, DINING EXPERIENCES, REVIEWS, RECEPIES, AS INCLUDED IN CLASS 16.

Cl.35;ADVERTISING, ON-LINE PROVISION AND DISPLAY OF GOODS AND SERVICES IN RELATION TO FOOD JOINTS, RESTAURANTS AND EATERIES, DINING EXPERIENCES, REVIEWS, RECEPIES AS A GUIDE FOR THE USERS AND FOR IMMEDIATE ORDER PLACEMENT, AS INCLUDED IN CLASS 35.

Cl.42;SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE, IN RELATION TO FOOD JOINTS, RESTAURANTS AND EATERIES, DINING EXPERIENCES, REVIEWS, RECEPIES AS INCLUDED IN CLASS 42.

Cl.43;SERVICES FOR PROVIDING FOOD AND DRINK; DISPLAY OF FOOD JOINTS, RESTAURANTS AND EATERIES, DINING EXPERIENCES, REVIEWS, RECEPIES, SERVICES FOR IMMEDIATE ORDER PLACEMENT, AS INCLUDED IN CLASS 43.
TOBBY

3604322  02/08/2017
NIHON NOHYAKU CO., LTD.
19-8, Kyobashi 1-chome, Chuo-Ku, Tokyo, Japan
A corporation duly organized and existing under the laws of Japan

Address for service in India/Attorney address:
DEPENNING & DEPENNING
10, GOVERNMENT PLACE EAST, KOLKATA - 700 069, INDIA.

Proposed to be Used
KOLKATA

Cl.1; Plant growth regulators for agricultural purposes; Plant growth regulating preparations; Chemicals for use in the manufacture of disinfectants; Chemicals for use in the manufacture of insecticides, fungicides, bactericides and herbicides.

Cl.5; Pesticides; Insecticides for agricultural purposes; Insecticides; Herbicides; Weedkillers; Fungicides for agricultural purposes; Fungicides; Antiparasitic preparations; Vermin destroying preparations; Miticide.
CRYSTAL TOMATO

Priority claimed from 28/02/2017; Application No.: 304060980; Hong Kong
3621961 28/08/2017

GROMARK CONSUMERS ENTERPRISE PTE. LTD
1 Goldhill Plaza, #02-03 Podium Block, Singapore 308899
A company incorporated under the laws of Singapore

Address for service in India/Attorney address:

AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used

MUMBAI

Cl.3: Cosmetic articles; cosmetic articles for personal use; cosmetic creams; cosmetic goods for care of the skin; cosmetic kits; cosmetic masks; cosmetic moisturisers; cosmetic powder; cosmetic preparations; cosmetic preparations for cleansing the skin; cosmetic preparations for skin care; cosmetic preparations for use on the face; cosmetic preparations for use on the skin; cosmetic products for protection against the sun; cosmetic products for skin care; cosmetic skin care products; cosmetic soaps; cosmetics; facial care products (cosmetic); facial care products in the form of creams (cosmetic); facial care products in the form of lotions (cosmetic); facial care products in the form of milks (cosmetic); facial creams (cosmetic); skin lightening compositions (cosmetic); skincare cosmetics; moisturisers (cosmetics); facial masks (cosmetic); facial moisturisers (cosmetic); facial packs for cosmetic purposes; facial scrubs (cosmetic); facial toners (cosmetic); facial washes (cosmetic); night creams (cosmetics); serum for cosmetic use; skin balms (cosmetic); skin care creams (cosmetic); skin care lotions (cosmetic); skin care preparations (cosmetic); skin care products (cosmetic); skin cleaners (cosmetic); skin cleansing cream (cosmetic); skin cleansing preparations (cosmetic); skincare preparations (cosmetic); sun protecting creams (cosmetics); sun protection products (cosmetics); sun screen preparations (cosmetics).

Cl.5: Dietary supplements for humans (for whitening, brightening and evens skin tone from within); medicated cosmetics.

Cl.35: Online retail store services; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods from retail stores, wholesale stores, from a general merchandise catalogue by mail order, from a general merchandise web site in the global communications network, or by means of telecommunications; retail services for health products and nutritional supplements; retail services for cosmetics and skin care products; direct marketing and marketing agency services for dietary supplements for humans, cosmetics and skin care products; advertising; online advertising and promotion on a computer network; street dissemination of advertising materials; television advertising; organization of events, exhibitions, fairs and shows for commercial, promotional and advertising purposes.
3623676   30/08/2017
KAN SP. Z O.O.
UL. ZDROJOWA 51, 16-001 BIALYSTOK-KLEOSIN, POLAND
A company incorporated under the laws of Poland

Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19, Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used
AHMEDABAD

Color claimed: Navy blue.

Cl.6; Couplers of brass, bent tubes, T-fittings, rings, sleeves, extenders, nipples, reducing fittings and caps of metal, clamping sleeves for tubes of copper, nuts for tubes of copper, elbow fittings of copper, plates and screws for assembly, screw sets of brass, shut-off valves of metal.

Cl.11; Apparatus and installations for drinking water distribution and sanitary installations, including their components and frames; central heating installations and their pipes; level control valves, mixing valves; heating control cabinets (heating installation parts), notched protective tubes with fastening handles, water-heating apparatus, central heating boilers, valves, mixers, air release valves, thermostatic valves and heads, retaining valves, complex valves, selector valves, filters (parts of household or industrial installations).
3630767  08/09/2017
SCM SILKS PRIVATE LIMITED
74, New Market Street, Tirupur-641604, Tamil Nadu
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :04/09/2017
CHENNAI
No exclusive claim over words.

Cl.8; Hand tools and implements (hand-operated); cutlery; side arms; razors.

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes.

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paintbrushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging; printers' type; printing blocks.

Cl.17; Unprocessed and semi-processed rubber, gutta-percha, gum, asbestos, mica and substitutes for all these materials; plastics in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, not of metal.

Cl.18; Leather and imitations of leather; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery.

Cl.20; Furniture, mirrors, picture frames; unworked or semi-worked bone, horn, ivory, whalebone or mother-of-pearl; shells; meerschaum; yellow amber.

Cl.21; Household or kitchen utensils and containers; combs and sponges; brushes (except paintbrushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware.

Cl.22; Ropes and string; nets; tents, awnings and tarpaulins; sails; sacks; padding and stuffing materials (except of paper, cardboard, rubber or plastics); raw fibrous textile materials.

Cl.25; Clothing, footwear, headgear.

Cl.26; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers.

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).

Cl.28; Games and playthings; gymnastic and sporting articles; decorations for Christmas trees.

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams,compotes; eggs; milk and milk products; edible oils and fats.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
Cl.31; Agricultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables; natural plants and flowers; live animals; foodstuffs for animals; malt.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.

Cl.35; Advertising; business management; business administration; office functions.
3630768  08/09/2017
SCM SILKS PRIVATE LIMITED
74, New Market Street, Tirupur-641604, Tamil Nadu
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :04/09/2017

CHENNAI

No exclusive claim over words.

Cl.8; Hand tools and implements (hand-operated); cutlery; side arms; razors.

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes.

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paintbrushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging; printers' type; printing blocks.

Cl.17; Unprocessed and semi-processed rubber, gutta-percha, gum, asbestos, mica and substitutes for all these materials; plastics in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, not of metal.

Cl.18; Leather and imitations of leather; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery.

Cl.20; Furniture, mirrors, picture frames; unworked or semi-worked bone, horn, ivory, whalebone or mother-of-pearl; shells; meerschaum; yellow amber.

Cl.21; Household or kitchen utensils and containers; combs and sponges; brushes (except paintbrushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware.

Cl.22; Ropes and string; nets; tents, awnings and tarpaulins; sails; sacks; padding and stuffing materials (except of paper, cardboard, rubber or plastics); raw fibrous textile materials.

Cl.25; Clothing, footwear, headgear.

Cl.26; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers.

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).

Cl.28; Games and playthings; gymnastic and sporting articles; decorations for Christmas trees.

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
Cl.31; Agricultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables; natural plants and flowers; live animals; foodstuffs for animals; malt.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.

Cl.35; Advertising; business management; business administration; office functions.

Translation : THE CHENNAI SILKS-SUPER BAZAR in Tamil language
CELLIX BIO

3651825   06/10/2017

CELLIX BIO PRIVATE LIMITED
Plot No. 1177 B, Road No. 56, Jubilee Hills, Hyderabad – 500033, Telangana
Indian Company incorporated under The Companies Act, 1956

Address for service in India/Attorney address:
KHURANA & KHURANA
IFAIA CENTRE, S/20-22, GREATER NOIDA SHOPPING PLAZA, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA - 201 308,
NATIONAL CAPITAL REGION, DELHI-
Used Since :21/05/2014

CHENNAI

Cl.5; Pharmaceuticals, medical and veterinary preparations; Sanitary preparations for medical purposes; Pharmaceutical drugs; Biopharmaceuticals preparations, medicines and vaccines.

Cl.42; Scientific and technological services and research and design relating thereto; Drug discovery and development services; Pharmaceutical drug development; Providing a website featuring information about investigational medical devices, diagnostics and drugs; Development of pharmaceutical preparations and medicines; Research and development of vaccines and medicines.
L.K.S GOLD MART

3652178  07/10/2017
M/S L.K.S. GOLD MART
No. 7, Gandhi Road, Tamharam, Chennai - 600 040, Tamil Nadu, India
A partnership firm existing under the laws of India

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Used Since :01/04/2015

CHENNAI

No exclusive right over GOLD MART separately except as substantially shown in the representation of the mark.

Cl.14: Jewellery, articles of jewellery, fashion jewellery, gold jewellery; Charms in precious metals or coated therewith [jewellery]; pearls (jewellery); precious metal and their alloys, precious stones and goods in precious metals or coated therewith; Horological and Chronometric Instruments.

Cl.35: Retail and wholesale services connected with the sale of all types of jewellery; gold ornaments; precious metals; goods made from precious metals including gold, silver, platinum, brass or coated therewith; precious stones; gem stones and fashion/imitation jewellery for the benefit of others; enabling customers to conveniently view and purchase those goods; display and distribution of those goods; advertising services relating to jewellery; online retail services relating to jewellery.
3653285  09/10/2017
RANISATI JEWELLERS
Sona Patti, Jharia, Dhanbad - 828111, Jharkhand, India
PARTNERSHIP
Address for service in India/Agents address:
ITAG BUSINESS SOLUTIONS LTD.
83/1, BELIAGHATA MAIN ROAD (E M BYEPASS CROSSING), SHUBHAM PLAZA, KOLKATA 700 010, W.B., INDIA.
Used Since: 28/08/1987

KOLKATA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

Cl.14; Precious metals and their alloys; jewellery, precious and semi-precious stones; horological and chronometric instruments.

Cl.35; Retail stores, wholesale outlets, and shop for Jewellery.
AKASH MELANI
54, KATJU COLONY NEAR COLLECTORATE INDORE
SWEETS AND CAFE
PROPRIETOR

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

Cl.29; ALL TYPES OF SWEETS, MILK AND MILK PRODUCTS, PRESERVED, DRIED, COOKED FRUITS AND VEGETABLES, POTATO CHIPS, FRUIT CHIPS

Cl.30; ALL TYPES OF BAKERY ITEMS, BREADS, PASTRY, CONFECTIONARY ITEMS AND NAMKEENS
#BecauseLifeIsFullOfCertainties

3694458  04/12/2017
IndiaFirst Life Insurance Company Limited
301, B Wing, The Qube, Infinity IT Park, Dindoshi Filmcity Road, Malad East- 400097, Mumbai, India
A public limited company registered under the provisions of Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
MUMBAI

Cl.35; Advertising; business management; business administration; office functions; promotional and advertising activities conducted over various media, not limited to print media, audio-visual media, or the Internet; merchandising and distribution of merchandise; including advertisement in respect of insurance, financial and monetary affairs.

Cl.36; Insurance; financial affairs; monetary affairs; insurance services including insurance brokerage services; insurance consultancy; insurance information; insurance underwriting; all risks insurance; issuing and administration of life insurance; insurance underwriting services; insurance actuarial services; Financial evaluations, financial consultancy; financial and investment management services trusteeship.
SANWA LIMITED
ROOM 1005, 10/F., TOWER 2, SILVERCORD 30 CANTON ROAD, TSIM SHA TSUI, KOWLOON, HONG KONG
A LIMITED COMPANY INCORPORATED IN HONG KONG

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI

Cl.9; COMPUTER ELECTRONIC PRODUCTS, NAMELY, COMPUTER MOUSES, MOUSE PADS, WRIST RESTS FOR USE WITH COMPUTERS, MEMORY CARDS, READING AND WRITING DEVICES FOR MEMORY CARDS, NAMELY, MEMORY CARD READERS AND WRITERS, SPEAKERS FOR HANDHELD DEVICES, HEADPHONES, EARPHONES, HEAD SETS FOR TELEPHONE, MOBILE PHONE, PORTABLE MUSIC PLAYER, TELEVISION, VIDEO CAMERA, AND FOR USE WITH COMPUTERS, MICROPHONES, SMARTPHONE STANDS AND TOUCH PENS FOR SMARTPHONES; COMPUTER APPLICATION SOFTWARE FOR SMART PHONES, MOBILE PHONES AND HAND HELD DEVICES, NAMELY, SOFTWARE DOWNLOADS FOR SCHEDULING, TEXT EDITING, WEB CONFERENCING, DATA MANAGEMENT, QR CODE READERS, INPUTTING HANDWRITTEN CHARACTERS, WEB BROWSING, CAMERA PRESETS, ALARMS, CREATING AVATARS, MAKING AND ARRANGING LABELS AND CARDS, TAKING, SHARING, EDITING, TRANSMITTING, AND ARRANGING PHOTOS AND PLAYING MUSIC, WALLPAPER ACCESSORIES, REALLY SIMPLE SYNDICATION (RSS) FEEDS, DAIRY CUSTOMIZATION, SCRAPBOOKING AND LINKING TO SOCIAL NETWORKING SERVICES (SNS); CARRYING CASES FOR CONSUMER ELECTRONIC EQUIPMENT, NAMELY, LAPTOP PERSONAL COMPUTERS, TABLET PCs, CELL PHONES, SMARTPHONES, PORTABLE DIGITAL AUDIO PLAYERS, DIGITAL CAMERAS, OPTICAL, MAGNETO-OPTICAL OR MAGNETIC DISCS, TELEPHONES, ELECTRONIC DICTIONARIES, MEMORY CARDS, HARD DISC DRIVES FOR COMPUTERS, PORTABLE CD/DVD DRIVES AND COMPUTER MOUSES; COVERS FOR TABLET PCs, LAPTOP PERSONAL COMPUTERS AND PRINTERS FOR COMPUTERS; BAGS FOR TABLET PC AND LAPTOP PERSONAL COMPUTERS; PROTECTIVE FILMS FOR LCD DISPLAYS; ELECTRIC BATTERIES.

Cl.18; HANDBAG FRAMES; SHOULDER BAGS; CARRY-ON BAGS; GARMENT BAGS FOR TRAVEL; HANDBAGS; BOSTON BAGS; SCHOOL BAGS; REUSABLE SHOPPING BAGS; DUFFEL BAGS; TOTE BAGS; TRAVELING BAGS; BAGS FOR SPORTS; TRAVEL POUCHES; FABRIC POUCHES FOR HOLDING MAKE-UP, KEYS AND OTHER PERSONAL ITEMS; VANITY CASES SOLD EMPTY; COSMETIC BAGS SOLD EMPTY; UMBRELLAS

Cl.20; CONTAINERS FOR TRANSPORT, NOT OF METAL; NON-METAL LOCKS; CUSHIONS; JAPANESE FLOOR CUSHIONS [ZABUTON]; PILLOWS; MATTRESSES; INDUSTRIAL PACKAGING CONTAINERS OF WOOD, BAMBOO OR PLASTICS; NON-METAL STEP LADDERS; NON-METAL LADDERS; TOOL BOXES, NOT OF METAL, EMPTY; FURNITURE, NAMELY, DESKS, OFFICE DESKS, OFFICE SEATS, CHAIRS, BOOKSHELVES, SHOWSHELVES, ORIENTAL SINGLE PANEL STANDING PARTITIONS [TSUITATE]
3759856  21/02/2018
BODHI PROJECTS
#612 Maini Road AECS Layout Kundalahalli Bengaluru-560037
Partnership Firm
Address for service in India/Agents address:
INTELECTIA
35/6, II FLOOR, KRISHNA RESIDENCY, LANGFORD ROAD CROSS, BANGALORE 25,
Used Since :21/06/2013
CHENNAI
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
Cl.30;Preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice included in the Class-30
Cl.43;Services for providing food and drink; temporary accommodation included in the Class-43
3766872 28/02/2018
ELIOR INDIA CATERING LLP
001, 3B – Ground Floor, RMZ Ecospace Bellandur, Marathalli ORR, Bangalore – 560103
Limited Liability Partnership
Address for service in India/Attorney address:
MARIA GABRIEL
212, B- Block, Unitech Business Zone, Nirvana Country, Sector- 50, Gurgaon, NCR-122018, India
Used Since :02/03/2017
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Cl.16; Paper and cardboard; Printed matter; Bookbinding material; Photographs; Stationery and office requisites, except furniture; Adhesives for stationery or household purposes; Instructional and teaching materials; Plastic sheets, films and bags for wrapping and packaging; Printers' type, printing blocks
Cl.25; Clothing, footwear, headgear
Cl.43; Services for providing food and drink; Temporary accommodation
IBUS NETWORKS

3814727   24/04/2018
IBUS NETWORK & INFRASTRUCTURE PRIVATE LIMITED
# 129, 1st floor, Indiranagar I Stage, Bangalore 560038, Karnataka, India
In-building Connectivity Solutions
Private Limited Company
Used Since :28/12/2010

CHENNAI

Cl.37; Services rendered by contractors or subcontractors in the construction or making of permanent buildings, as well as services rendered by persons or organizations engaged in the restoration of objects to their original condition or in their preservation without altering their physical or chemical properties.

Cl.38; Leasing of telecommunications lines. Leasing of telecommunication equipment. Digital network telecommunications services. Data transmission via telecommunications networks. Data transmission and reception services via telecommunication means. Providing telecommunications connections to the Internet or databases. Leasing of telecommunication lines. Leasing of telecommunications equipment. Leasing of telecommunication facilities. Leasing of telecommunication devices and equipment enabling connection to networks. Providing telecommunications connections to the Internet. Rental of telecommunications lines. Rental of telecommunication equipment. Rental of equipment for telecommunications. Telecommunication services. Telecommunications access services. Transfer of data by telecommunication. Telecommunications services provided via fiber optic, wireless and cable networks
MIMIHOMES PRIVATE LIMITED
No.2983, 12th Main, Indiranagar, HAL 2nd Stage, Bengaluru-560008, India
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI

subject to the mark should be use as represented in the trademark application.

Cl.20; Furniture; household furniture, namely, chairs, lounge chairs, arm chairs, settees, sofas, ottomans, tables, coffee tables, benches, stools, beds, desks, coat stands, cots, bassinets, cradles, dressing tables, display boards, side boards, cupboards, cabinets, chest of drawers, pillows, bolsters, cushions, bedding (except linens), curtains, kitchen furniture, bathroom furniture; picture frames; mirrors; baskets; figurines of wood, wax, plastic or plaster; flower stands; hampers; tea trolleys; trays (not of metal); umbrella stands; wicker-works; wine casks of wood for decanting; works of art of wood, wax, plastics or plaster; goods (not included in other classes) of wood, cork, reed, wicker, horn, bone, ivory, whalebone, shell, amber, mother of pearl or of plastic, bamboo mats, bamboo curtains, boxes of woods or plastic, containers (not of metal), display stands, door fittings not of metal, hat stands, ivory unworked or semi worked, jewellery organisers displays, ladders, magazine racks, rattan, statues of wood, trays not of metal; all included in class 20

Cl.21; Household, kitchen utensil and containers, combs, sponges brushes (except paint brushes) articles for cleaning purposes, unworked or semi-worked glass (except glass used in buildings) glassware, porcelain and earthen ware not included in other classes, candles, candle sticks, china ornaments, ceramics for household purposes, cooking utensils (non-electric) crystal (glassware) drinking vessels and glasses, figurines of porcelain, earthenware, terra-cotta or glass, glass jars, bowls, jugs, pitchers, ice buckets, tableware, vases, works of art of porcelain, ceramics, earthenware, terra-cotta or glass; all included in Class 21
ASHOK LEYLAND LIMITED  
No. 1 Sardar Patel Road, Guindy, Chennai - 600 032, Tamil Nadu, India  
An Indian company  

Address for service in India/Attorney address:  
DEPENNING & DEPENNING  
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used  
CHENNAI

Cl.35; Business Management and Administration of Transportation fleet and Vehicle fleet.

Cl.38; Connectivity solutions for public transport; communication solutions between vehicle, charging equipment and grid.
SONALE FABRICS PRIVATE LIMITED
12/15 ANANTWADI, 1ST FLOOR, OFFICE NO.5-7-8, DR.ATMARAM MERCHANT ROAD, BHULESHWAR, MUMBAI-400002
A PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.24; TEXTILES AND SUBSTITUTES FOR TEXTILES; HOUSEHOLD LINENS; CURTAINS OF TEXTILE AND PLASTIC
Cl.25; CLOTHING, FOOTWEAR AND HEADGEAR
Trade Marks Journal No: 1909, 08/07/2019 Class 99

Priority claimed from 29/11/2017; Application No.: 87701007; United States of America

3842292 24/05/2018

AMAZON TECHNOLOGIES, INC.
410 Terry Ave N, Seattle, Washington 98109, United States of America

Body Incorporate

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

To be associated with:

3633419

MUMBAI

Cl.9; Downloadable cloud-computing software for software development and deployment; Computer software for analyzing and managing server space usage and capacity; Computer software for use in management of data on cloud-based servers; Computer software for management of data containers; Computer software for optimization of cluster space usage; Computer software for managing software application deployments, managing load balancing, performing health checks, service discovery, and scaling based on usage

Cl.35; Business data analysis; Data processing services; Database management services; Updating and maintenance of data in computer databases; Management of on-line databases for others

Cl.42; Software-as-a-service (SaaS) featuring software for cloud computing; Software-as-a-service (SaaS) featuring software for developing cloud-based software applications and programs; Software-as-a-service (SaaS) featuring software for management of server capacity and usage; Software-as-a-service (SaaS) featuring software for management of clusters and server space; Software-as-a-service (SaaS) featuring software for data management; Software-as-a-service (SaaS) featuring software for management of data containers; Software-as-a-service (SaaS) featuring software for management of data containers and data clusters based on usage; Software-as-a-service (SaaS) featuring software for managing software application deployments, managing load balancing, performing health checks, service discovery, and scaling based on usage; Platform-as-a-service (PaaS) for cloud computing; Platform-as-a-service (PaaS) featuring cloud-based data servers, software development tools, software for data management, software for cluster management, software for management of server capacity and usage, and software for managing software application deployments, managing load balancing, performing health checks, service discovery, and scaling based on usage; Consulting in the field of information technology and cloud computing; Technical support services, namely, infrastructure management services for image containers or data containers; Platform-as-a-service (PaaS), Infrastructure-as-a-service (IaaS) and Software-as-a-service (SaaS) services featuring computer software for analyzing and managing data or containers containing data on servers; Electronic data storage services in the nature of technical management of data clusters
3851281 04/06/2018
MANAGEMENT SERVICE CORPORATION
Sapia Tower, 1-7-12,Marunouch,Chiyoda-Ku,Tokyo,Japan
A Company registered under the laws of Japan

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.9; Software, downloadable software, telecommunication software; providing temporary use of non-downloadable software applications accessible via a website; interactive software; data processing systems; computer networking and data communications equipment; embedded operating software.

Cl.35; Human resource consultation management and recruitment services; Recruitment consultancy services, personnel placement; import-export services.

Cl.42; Computer software services including leasing, design, upgrading, updating, developing, rental, customization, calibration; Information technology services including development, consultancy, research, support services; Software as a service; software installation, hosting and maintenance services; development of interactive multimedia software; design and updating of systems for embedded software.
3857381  12/06/2018
ALDI GMBH & CO. KG
Burgstr. 37 D-45476 Muellheim an der Ruhr Germany
(A COMPANY INCORPORATED UNDER THE LAWS OF GERMANY)
Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.
Proposed to be Used
MUMBAI
Cl.4; SYNTHETIC OILS
Cl.7; MACHINE TOOLS; POWER OPERATED TOOLS; CUTTING, DRILLING, ABRADING, SHARPENING AND SURFACE TREATMENT MACHINES AND APPARATUS; POWER DRILLS AND BORES; SCREWDRIVERS, ELECTRIC; POWER SAWS; MACHINE TOOLS FOR SAWING; SOLDERING IRONS, GAS-OPERATED; GAS-OPERATED BLOW TORCHES; PORTABLE AIR TOOLS; AIR SPRAY GUNS; SPRAY PAINT MACHINES; HANGERS [PARTS OF MACHINES]; AIR HOSE REELS [MECHANICAL]; GARDENING TOOLS (ELECTRIC -); HORTICULTURAL MACHINES; POWER OPERATED BLOWERS; ELECTRIC GARDEN PUMPS; SOLAR POWER GENERATORS; HOISTS; COMPRESSORS; AIR COMPRESSORS; HIGH PRESSURE WASHERS; CORDLESS SWEEPERS; SUCTION MACHINES FOR SCAVENGING PURPOSES; EXTRACTING MACHINES; VACUUM CLEANING MACHINES FOR USE IN HOUSEHOLDS; WATER SUPPLY MACHINES [PUMPS]; CIRCULAR SAW BLADES BEING PARTS OF MACHINES; DISCS FOR CUTTING FOR USE WITH POWER TOOLS; GRINDING DISCS BEING PARTS OF MACHINES; DRILL BITS FOR ROTARY POWER TOOLS; CUTTERS FOR MILLING MACHINES; POWER OPERATED SHARPENERS; SANDING DISKS FOR USE WITH MACHINES; WIRE BRUSHES FOR USE IN MACHINES; GENERATORS
Cl.8; HAND-OPERATED TOOLS AND IMPLEMENTS FOR TREATMENT OF MATERIALS, AND FOR CONSTRUCTION, REPAIR AND MAINTENANCE; HAND TOOLS AND IMPLEMENTS [HAND-OPERATED]; CUTTING, DRILLING, GRINDING, SHARPENING AND SURFACE TREATMENT HAND TOOLS; DRILL BITS FOR HAND DRILLS; GARDEN TOOLS, HAND-OPERATED; FRAMES FOR HANDSAWS; AGRICULTURAL, GARDENING AND LANDSCAPING TOOLS
Cl.9; DIGITAL MULTIMETER; BORESCOPE FOR INSPECTING WORK; ENDOSCOPY CAMERAS FOR INDUSTRIAL PURPOSES; INFRARED THERMOMETERS; LASERS FOR MEASURING PURPOSES; LEVELS [INSTRUMENTS FOR DETERMINING THE HORIZONTAL]; DISTANCE MEASURING APPARATUS; MEASURING APPARATUS; BATTERIES, ELECTRIC; CHARGERS; ULTRASONIC WAVE TYPE INTRUDER SENSORS; TYRE-PRESSURE MEASURERS; MANOMETER
Cl.11; WATER DISPENSERS; APPLIANCES FOR WATER DISTRIBUTION [AUTOMATIC]; ELECTRIC LAMPS; PORTABLE HAND LAMPS [FOR ILLUMINATION]; GAS LAMPS; BUNSEN BURNERS FOR LABORATORY USE; GAS COOKERS
Cl.21; DEVICES FOR PEST AND VERMIN CONTROL
LONDON TAMIL MEDIA LTD
IBC Tamil, Unit 1, 10 Stonefield way, Ruislip, Middlesex, HA4 0JS
A Company incorporated under the laws of United Kingdom

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used
CHENNAI
subject to the mark should be use as represented in the trademark application.

Cl.16; Printed matter, printed advertisements and manuals; books and magazines relating to entertainment, operation of satellite, television and computers; catalogues; newspapers and periodicals; printed periodicals in the field of movies, television and entertainment; television program guides; computer programs in printed form; television listing magazines; stationery.

Cl.35; Compilation and systemization of information used in electronic transmissions; radio and television advertising; production and distribution of television and radio advertisements and commercials; audience rating determination for radio and television broadcasts; advertisement and publicity services by television and radio; advertising services by means of television screen based text; market research for compiling information on viewers of television; on-line advertising on computer communication networks.

Cl.38; Broadcasting services; audio broadcasting; television broadcasting services; cable television transmission; satellite television broadcasting; television and radio transmission; communication of information by television; broadcasting of television and radio programmes; broadcasting of television programs using video-on-demand and pay-per-view television services and via internet; broadcasting of motion pictures, financial information, and entertainment by television; transmission and distribution of data or audiovisual images via a global computer network or the internet; distribution of data or audio visual images via a global computer network or the Internet.

Cl.41; Broadcast production and transmission of TV and radio programmes via satellite; Provision of Digital Audio Broadcasting (DAB); Production of Film and TV dramas and live programmes.
ONE CONSCIOUSNESS MANAGEMENT CIRCLE (OCMC)

3883407  10/07/2018
OWA HOLDINGS LTD
71-75, Shelton Street, Covent Garden, London WC2H 9JQ, UK
A Company incorporated under the Laws of United Kingdom

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI

*mark is associated with the registered trade mark no. 3883408.*

Cl.9; Computer software and computer hardware, CD ROMs, VCDs, DVDs, cinematographic films, videotapes and video disks recorded with religious and spiritual music, visual recordings and audio visual recordings featuring music in the field of religion, spirituality, self-improvement; computer programs, disks and tapes, electronic publications, encoded cards, compact discs, audio and video discs, floppy discs, video tapes and cassettes, parts and fittings for all aforesaid goods.

Cl.16; Religious books; religious circular letters; printed matter, brochures, reports, catalogues, paper, cardboard; news bulletins; photographs, office requisites (except furniture) and stationery.

Cl.41; Religious instruction services; educational and entertainment services, namely, providing motivational and educational speakers in the field of self- and personal improvement; providing of training, arranging and conducting educational conferences, arranging of exhibitions, seminars and conferences; television entertainment, production of television programs and shows, film production, recording studio services, presentation of live show performances, dubbing services.

Cl.45; Religious and spiritual services, namely, providing gatherings and retreats to develop and enhance the spiritual lives of individuals and spiritual rehabilitation services; religious prayer services; evangelistic and ministerial services; ministerial services, namely, holding spiritual retreats to assist religious leaders, both clergy and lay, to develop and enhance their spiritual lives; charitable outreach services, namely, providing counselling services in the field of religion to the needy, the imprisoned, and the sick; providing on-line information in the field of spirituality and self-help (spiritual).
FOX MANDAL FOUNDATION

3903460    31/07/2018
FOX MANDAL FOUNDATION
6/12, PRIMROSE ROAD, BANGALORE 560025
A Trust duly formed under the laws of India

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Used Since :28/12/2010

CHENNAI
mark is associated with the registered trade mark no. 2226053 and subject to provide services in the Southern India.

Cl.16: Paper and paper articles; cardboard and cardboard articles; newspapers and periodicals; books; photographs; printed matter; printed publications; leaflets; brochures; manuals; instructional and teaching materials; stationery material; writing pads; note pads; desk pads or drawing-pads.

Cl.41: Education services, including providing educational courses and seminars, legal education services, providing continuing legal education courses; teaching and training services, including, providing training programmes, training relating to the provision of legal services; establishing and running educational centres; charitable services, namely, providing training in the field of legal education and academics.

Cl.45: Legal services, including, legal consultancy, advisory and support services; legal research services; Legal document preparation and research services for attorneys; compilation and preparation of legal information and documents.
my G
4014947 02/12/2018
SHAJI A.K.
ASHARIKKAL,PARAPPANPOYIL P.O.,THAMARASSERY,RAROTH,KOZHIKODE-673 573,KERALA STATE,INDIA
Sole Proprietor
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Used Since :01/08/2016
CHENNAI
Cl.1; Chemicals for use in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; fire extinguishing and fire prevention compositions; tempering and soldering preparations; substances for tanning animal skins and hides; adhesives for use in industry; putties and other paste fillers; compost, manures, fertilizers; biological preparations for use in industry and science
Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants, dyes; inks for printing, marking and engraving; raw natural resins; metals in foil and powder form for use in painting, decorating, printing and art.
Cl.3; Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations.
Cl.4; Industrial oils and greases, wax; lubricants; dust absorbing, wetting and binding compositions; fuels and illuminants; candles and wicks for lighting.
Cl.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.
Cl.6; Common metals and their alloys, ores; metal materials for building and construction; transportable buildings of metal; non-electric cables and wires of common metal; small items of metal hardware; metal containers for storage or transport; safes.
Cl.7; Machines, machine tools, power-operated tools; motors and engines, except for land vehicles; machine coupling and transmission components, except for land vehicles; agricultural implements, other than hand-operated hand tools; incubators for eggs; automatic vending machines.
Cl.8; Hand tools and implements, hand-operated; cutlery; side arms, except firearms; razors.
Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), lifesaving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.
Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; artificial limbs, eyes and teeth; orthopaedic articles; suture materials; therapeutic and assistive devices adapted for the disabled; massage apparatus; apparatus, devices and articles for nursing infants; sexual activity apparatus, devices and articles.
Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes.
Cl.12; Vehicles; apparatus for locomotion by land, air or water.
Cl.13; Firearms; ammunition and projectiles; explosives; fireworks.
Cl.14; Precious metals and their alloys; jewellery, precious and semi-precious stones; horological and chronometric instruments.
Cl.15; Musical instruments.

Cl.16; Paper and cardboard; printed matter; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers’ type, printing blocks.

Cl.17; Unprocessed and semi-processed rubber, gutta-percha, gum, asbestos, mica and substitutes for all these materials; plastics and resins in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, tubes and hoses, not of metal.

Cl.18; Leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.

Cl.19; Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal.

Cl.20; Furniture, mirrors, picture frames; containers, not of metal, for storage or transport; semi-worked bone, horn, whalebone or mother-of-pearl; shells; meerschaum; yellow amber;

Cl.21; Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware.

Cl.22; Ropes and string; nets; tents and tarpaulins; awnings of textile or synthetic materials; sails; sacks for the transport and storage of materials in bulk; padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; raw fibrous textile materials and substitutes therefor.

Cl.23; Yarns and threads, for textile use.

Cl.24; Textiles and substitutes for textiles; household linen; curtains of textile or plastic.

Cl.25; Clothing, footwear, headgear.

Cl.26; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations; false hair.

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).

Cl.28; Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).

Cl.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages

Cl.33; Alcoholic beverages (except beers).

Cl.34; Tobacco; smokers’ articles; matches.

Cl.35; Advertising; business management; business administration; office functions.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.

Cl.37; Building construction; repair; installation services.

Cl.38; Telecommunications.

Cl.39; Transport; packaging and storage of goods; travel arrangement.

Cl.40; Treatment of materials

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Cl.43; Services for providing food and drink; temporary accommodation.

Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.

Cl.45; Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
4041864    31/12/2018
TATA ASSET MANAGEMENT LIMITED
Mafatlal Centre, 9th floor, Nariman Point, Mumbai - 400021, India
A company duly organized and existing under the laws of India.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
To be associated with:
1825024, 1975013, 1975014

MUMBAI

Cl.9; Electronic publications (Downloadable), including newsletters, magazines, periodicals, pamphlets, leaflets, instructional materials and teaching materials in the field of finance, Mutual Fund services, investment management and financial portfolio Management Services, Financial Planning and asset management Services and related services, including publications provided via on-line Selling and purchase of Mutual Funds, Portfolio and asset management services; Computer software for use in connection with mutual fund investing services and providing financial and investment information services; prerecorded audio and video tapes, laser discs, CD-ROMs, DVD disks, magnetic data carriers, recording discs and other recordable medium for use in trade including that of securities, investing, and financial planning, and in portfolio management in the fields of finance and investment; apparatus for recording, transmission or reproduction of sound or images; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; publication through Television, Radio, Outdoor, online, cinema and any other electronic media

Cl.16; Paper, not included in other classes; written matter, paper and paper articles; newspapers and periodicals books; instructional and teaching material (except apparatus); books, publications of all kinds and description; Periodical newsletter pertaining to consulting services in the fields of finance, Mutual Fund services, investment management and financial portfolio Management Services, Financial Planning and asset management Services and related services

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs; Financial services, including asset management services, investment services, securities, commodities and futures; stock brokering agency services; valuation of financial investments; fiduciary representative services; establishing mutual funds; mutual fund investment advisory services, investment management services and financial services in the nature of pooled investment funds; providing information in the field of finance, asset management and financial portfolio management via electronic downloadable and/or non-downloadable newsletters, magazines, periodicals, pamphlets, leaflets, instructional materials and teaching materials; Administration of mutual funds; Advisory services relating to mutual funds; Brokerage services relating to mutual funds; establishing mutual funds for others; investment services related to mutual funds and debt instruments; mutual fund distribution; mutual fund investment; Mutual fund services; Mutual funds and capital investment; Provision of pricing information about mutual funds; Mutual funds services

Cl.41; Education, providing of training, entertainment, sporting and cultural activities, including in the field of finance, investment, stocks, wealth management, stock brokering, mutual funds and asset management; electronic publications (non-downloadable)
Priority claimed from 21/02/2019; Application No. : 88310306 ;United States of America

BLACKROCK, INC.
40 East 52nd Street, New York, New York 10022, United States of America
a corporation incorporated under the laws of the State of Delaware

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India
Used Since :26/10/2018

To be associated with:
1357415

DELHI

Cl.9;Computer software and mobile applications for use by others in rendering financial services, namely, software for collecting, analyzing, organizing, storing and transmitting data and information in the fields of financial risk management, financial management and investment management; computer software and mobile applications used in connection with financial services, namely, software for collecting, analyzing, organizing, storing and transmitting data and information in the fields of personal financial planning, personal financial management, personal investment management, and retirement planning

Cl.35;Providing information and analysis relating to economic market data; providing and updating a financial index; providing financial indices based on selected groups of securities; providing and updating a financial index of securities values and classification, analysis, and reporting thereof; providing business development information and advice to financial professionals; business advice and information; market analysis; compiling financial, securities, stock exchange, trade and quote, index value and other financial market information for business purposes; analyzing and compiling data for measuring the performance of financial markets

Cl.36;Investment management; investment advice; financial risk management; financial investment brokerage services; financial planning and investment advisory services; financial and investment services, namely, management and brokerage in the fields of stocks, bonds, options, commodities, futures and other securities, and the investment of funds of others; financial services, namely, operation and management of hedge funds, commodity pools and other collective investment vehicles, and trading for others of securities, options, futures, derivatives, debt instruments and commodities; financial administration of stock exchange trading of shares and other financial securities in financial markets; monitoring financial markets for investment purposes; financial investment analysis and stock research; providing information and advice in the field of finance, financial investments, financial valuations, and the financial aspects of retirement; providing information and research in the field of finance and financial investments
Cl.42;Providing temporary use of on-line non-downloadable computer software, web applications, and computer software platforms in the field of financial services, namely, risk management, financial information, financial management, securities trading, investment management services, and retirement planning
AyeOnU
4141384  07/04/2019
SHAKUNTALA KAUSHIK
QTR 4/4, SARASWATI ENCLAVE TOWER, BARGARH-768028, ORISSA
Tracking and Monitoring Devices, Services and Solution
INDIVIDUAL PERSON
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
Cl.9; Tracking and Monitoring Devices using technologies like GPS, GSM, Wireless, ANT+, LoRA
Cl.42; Development of mobile and computer applications and softwares, research, design and develop application/softwares to integrate tracking and monitoring devices
DELL INC.
One Dell Way, Round Rock, Texas 78682, U.S.A.
A Delaware Corporation

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used

To be associated with:
3777983

DELI

Cl.2; Filled toner cartridges; filled ink jet cartridges.

Cl.9; Hardware (computer-); computers; software; computer servers; desktop computers; notebook computers; laptop computers; computer components and parts; computer monitors; computer memory hardware; computer operating software; computer networking hardware; network access server hardware; NAS (Network Attached Storage); operating software; tablet PCs; personal computers; handheld computers; TV monitors; printers; scanners; fax machines; computer docking stations; batteries; battery chargers; power adapters; headphones; projectors; speakers; wireless controllers to remotely monitor and control the function and status of other electrical, electronic, and mechanical devices or systems; hard disk drives; CD rom drives; digital video disc drives; optical disk drives; computer peripherals; keyboards; computer mouse; communications processors; pulse code modulating processors; modems; tape drives; PC cards; memory cards; smart cards; Ethernet cards; memory devices; Add-on-cards for computers; memory boards; electronic memory integrated circuit chips; electrical cable; audio cable; communications cables; power cables; electric cables; cable connectors; cable adapters; coaxial cable connectors; electricity connectors; coaxial connectors; power connectors; electrical connectors; electronic connectors; adapter connectors (electric-); wire connectors (electricity); computer operating software; utility software; computer software packages; data storage devices; data storage apparatus; apparatus for data processing; computer software to enable retrieval of data; data processors; communications processors; video processors; sound processors; voice processors; processors (central processing units); data networks; computer networks; data transmission networks; computer memories; electronic memories; disc memories; external memories for cellphones; memories for use with computers; operating software; optical data storage drives; apparatus for data storage; data processing software; computer software for processing market information; computer software to enable the provision of information via the Internet; computer software to enable the provision of information via communications networks; data protection backup units; computer software; network management software; telecommunications software; network access server operating software; computer software for document management; memory storage devices; storage apparatus for computer data; storage apparatus for computer programs; personal computer application software for managing document control systems; computer software for the collection of positioning data; computer software for analysing market information; software for searching and retrieving information across a computer network; computer software for creating searchable databases of information and data; computer hardware; application software for cloud computing services; computer interface software; computer software for controlling and managing access server applications; computer programs for project management; computer software applications; computer software applications, downloadable; computer networks; network management software; computer components and parts; information technology and audiovisual equipment; data storage media; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus; parts and fittings for all the aforesaid goods; all included in Class 9.

Cl.25; Clothing, footwear, headgear; cuffs, wristbands [clothing]; ear muffs [clothing]; fittings of metal for footwear; footmuffs [not electrically heated]; footwear uppers; gloves [clothing]; hat frames [skeletons]; heelpieces for footwear; money belts [clothing]; non-slippering devices for footwear; pocket squares; pockets for clothing; ready-made linings [parts of clothing]; sashes for wear; inner soles; soles for footwear, all included in class 25.

Cl.35; Computer data management; computer data processing services; computer data recording services; data search in computer files for others; retrieval services relating to computer data; updating and maintenance of data in computer
computer software development; arranging and conducting educational conferences; training services relating to technology; services for the provision of technological information; design and development of operating software for computers; installation, repair and maintenance of computer hardware; services relating to the design and development of computer hardware; advisory and consultancy services relating to computer hardware; training relating to computer hardware; training relating to computer programs; training relating to computer software; training services in the field of computer education; providing of training; entertainment; sporting and cultural activities; information, advisory and consultancy services relating to all the aforesaid services; all included in Class 41.

Cl.42;Computer services; remote computer backup services; installation of firmware; design, development and implementation of software; installation, repair and maintenance of computer software; consultancy and advice on computer software and hardware; consultancy in the field of computer hardware and computer software; consultancy in the design and development of computer hardware; advisory and consultancy services relating to computer hardware; consultancy relating to computer systems; advisory services relating to computer systems design; advisory services relating to computer software design; computer software technical support services; information technology support services; consulting in the field of cloud computing networks and applications; cloud computing; computer hardware and software consulting services; design, development and implementation of software; software development, programming and implementation; implementation of computer programs in networks; design, development and implementation of software; design and development of computer hardware; computer network services; computer software development for others; design, maintenance, rental and updating of computer software; installation, maintenance, repair and servicing of computer software; technical consultancy relating to the installation and maintenance of computer software; troubleshooting of computer hardware and software problems; data migration services; cloud computing services; technical consultancy services relating to information technology; consultancy and information services relating to information technology architecture and infrastructure; design and development of computer software architecture; design and development of computer hardware architecture; hosting platforms on the Internet; programming of software for Internet platforms; consultancy relating to the design of home pages and Internet sites; data recovery services; data encryption and decoding services; encryption, decryption and authentication of information, messages and data; design and development of electronic data systems; consultancy in the field of computer security; Software as a Service [SaaS]; providing virtual computer environments through cloud computing; Application Service Provider [ASP], namely, hosting computer software applications of others; providing temporary use of non-downloadable software applications accessible via a web site; providing information about the design and development of computer software, systems and networks; software as a service; Platform as a Service [PaaS]; design and development of computer software; providing virtual computer systems through cloud computing; providing virtual computer environments through cloud computing; development and testing of computing methods, algorithms and software; testing of computers; testing of computer hardware; testing of computer programs; testing of computer software; testing of computing equipment; testing of electronic data processing systems; computer system monitoring services; monitoring of network systems; monitoring of computer systems by remote access; computer diagnostic services; providing information about the design and development of computer software, systems and networks; advisory and information services relating to computer software; advisory and information services relating to computer peripherals; information services relating to information technology; services for the provision of technological information; design and development of operating software for computer networks and servers; maintenance of computer software used for operating filling apparatus and machines; design and development of software for importing and managing data; computer rental services; issuing of information relating to information technology; compilation of information relating to information technology; leasing of data processing systems; leasing of computer software; leasing of computer programs; leasing of computer apparatus; computer software; leasing of computer facilities; leasing of computer equipment; leasing of access to a computer. Providing access to time to a computer; data warehousing; electronic data storage; data duplication and conversion services, data coding services; data security services [firewalls]; computer programming for data processing; technical design and planning of telecommunications networks; design and planning services relating to telecommunication equipment;
planning, design, development and maintenance of online websites for third parties; technical advice relating to computers; technical advisory services relating to data processing; temporary electronic storage of information and data; systems analysis (computer-); technical data analysis services; development of computer software application solutions; installation and customisation of computer applications software; website development services; programming of operating software for computer networks and servers; Infrastructure as a Service (IaaS); design and development of data storage systems; maintenance of computer software relating to computer security and prevention of computer risks; updating of computer software relating to computer security and prevention of computer risks; backup services for computer hard drive data; IT security, protection and restoration; design and development of Internet security programs; computer programming services for electronic data security; design and development of electronic data security systems; computer security services for protection against illegal network access; provision of security services for computer networks, computer access and computerised transactions; IT consultancy, advisory and information services; scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; information, advisory and consultancy services relating to all the aforesaid services; all included in Class 42.

Cl.45; Intellectual property consultancy; intellectual property watching services; licensing of intellectual property; online authentication services; online security services, namely, providing security for computer networks, computer access and computerised transactions; providing security for data transmission and for transactions via computer networks; providing security for websites, computers and/or databases; providing secured on-line transactions and/or secured data transfer by electronic means; registration of domain names [legal services]; security consultancy; legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals; information, advisory and consultancy services relating to all the aforesaid services; all included in Class 45.
4146391    13/04/2019
PRAKASH CHAND SHARMA
17, Bhagaton Ki Abadi Mohalla Bandhol, Th. Thanagazi, Dist. Alwar, Rajasthan- 301022
Software
PRIVATE LIMITED COMPANY

Proposed to be Used
AHMEDABAD

Cl.4; Renewable energy, Electrical energy from solar, Energy, Electrical energy from renewable sources.

Cl.9; Target Trackers, Satellite Research & development, Satellite earth station, Satellite transmission services, Aerials satellites, Satellite processors, telecommunication satellite, Earth station satellite.

Cl.37; Construction, Design, Pipeline construction, Marine & underwater construction, Construction planning, Street & road construction, Building & factory construction.
1854

Priority claimed from 24/10/2018; Application No. : 188497 ;Lebanon

4149248  16/04/2019
LOUIS VUITTON MALLETIER
2 rue du Pont-Neuf, 75001 Paris, France
a company organized and existing under the laws of France

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used
DELHI

Cl.9;Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments, apparatus for the recording, transmission or reproduction of sound or images, magnetic recording media, sound recording discs; bags and cases for video cameras or photographic equipment; compact disks, DVDs and other digital recording media; calculating machines, data processing equipment, computers and computer equipment; mouse pads; software; USB flash memories, PDAs, game software, computer programs, recorded computer programs, computer and mobile phone programs (downloadable software) and electronic publications downloadable on-line or from the Internet; optical goods; spectacles, sunglasses; goggles for sport ; spectacle frames; spectacle lenses, contact lenses; spectacle cases or for contact lenses; binoculars ; covers for laptops; bags designed for laptops; cameras [photography] ; signalling buoys, positioning buoys; telephones, portable telephones, smartphones, tablets, PDAs and MP3 players; accessories for telephones, mobile telephones, smartphones, tablets, PDAs, and MP3 players, in particular hands-free kits for telephones, batteries, cases, casings, facings, chargers, straps or lanyards, earphones; bags and cases for mobile telephones and telephone equipment, smartwatches

Cl.14;Jewellery and Jewellery products (including fashion Jewellery); precious or semi-precious stones; pearls; Jewellery cases [caskets]; rings, earrings, cuff links, bracelets, charms, brooches, chains, necklaces, pendants, key rings (trinkets or fobs), tie pins, medallions, medals, Jewellery for bags; Jewellery boxes; trophies of precious metal; timepiece products and chronometric instruments, watches, wristwatches, watch bands, alarm clocks, chronometers, wall clocks, cases or presentation cases for timepieces; clocks (timepieces)

Cl.18;Leather and imitation leather; trunks and suitcases; traveling bags, sports bags; handbags, backpacks; beach bags, school bags, satchels, shopping bags; traveling trunks; travel bags for clothing and shoes; attaché cases and document holders, document cases, briefcases (leather goods); purses, wallets, card holders (wallets), coin purses not of precious metal, key cases (leather goods); boxes of leather or imitation leather; traveling sets (leather goods), boxes intended for toiletry articles known as “vanity cases”; pouches of leather, clutch bags (evening handbags); parasols; umbrellas; clothing for animals, bags for carrying animals

Cl.25;Clothing, pullovers, vests, shirts, tee-shirts, trousers, jackets, suits, coats, raincoats, overcoats, parkas, skirts, dresses, shorts; pajamas, house coats, night shirts, dressing gowns; hats, caps of all kinds, gloves (clothing), neckties, belts (clothing), leather belts, scarves, pocket squares (clothing), sashes for wear, shawls, stockings, socks, tights, suspenders, stoles; underwear, lingerie; bathing suits; footwear, slippers, boots and half-boots
WalkarooApp
4151688  18/04/2019
EUPHORIC INNOVATIONS PRIVATE LIMITED
DOOR NO VII/313 H, KOLATHARA, CALICUT
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011

Proposed to be Used
To be associated with:
4090067

CHENNAI

Cl.9: Downloadable software, namely, instant messaging software, file sharing software, communications software for electronically exchanging data, audio, video images and graphics via computer, mobile, wireless, and communication networks; Downloadable computer software for processing images, graphics, audio, video, and text; SIM cards; Computer software; Computer hardware; Downloadable software in the nature of a mobile application; Downloadable software in the nature of a messaging application; Computer software for use in facilitating voice over internet protocol (VOIP) calls, phone calls, video calls, text messages, instant message and online social networking services; Downloadable software in the nature of a mobile application for messaging; Computer software for creating, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via computer and communication networks; Software for sending and receiving electronic messages, graphics, images, audio and audio visual content via global communication networks; Computer software for the collection, managing, editing, organizing, modifying, transmission, sharing, and storage of data and information; Downloadable e-commerce computer software to allow users to perform electronic business transactions via a global computer and communication networks; Computer software for personal information management, and data synchronization software; Computer software development tools; Computer software for use as an application programming interface (API).

Cl.25: Clothing, headgear and footwear including bath sandals, boot uppers, boots, boots for sports, esparto shoes or sandals, football shoes / football boots, footmuffs (not electrically heated), footwear uppers, lace boots, heelpieces for footwear, heels, heel-springs, gymnastic shoes, galoshes, non-slipping devices for footwear, sandals, ski boots, shoes, slippers, inner soles, soles for footwear, sports shoes, studs for football boots, tips for footwear, valenki, welds for footwear and wooden shoes, sneakers, apparel, namely, tops, shirts, blouses, t-shirts, sweat shirts, sports jerseys, bottoms, trousers, pants, sweat pants, shorts, jackets, coats, overcoats, pullovers, jumpers, dresses, skirts, beachwear, swimsuits, underwear, lingerie, headwear, hats, caps, beanies, visors, ties, socks, belts, gloves, scarves and wristbands.

Cl.35: Marketing, advertising and promotion services; Provision of market research and information services; Promoting the goods and services of others via computer and communication networks; Business and advertising services, in particular, media planning and media buying for others; Business and advertising services, in particular, advertising services for tracking advertising performance, for managing, distributing and serving advertising, for analyzing advertising data, for reporting advertising data, and for optimizing advertising performance; Consulting services in the field of advertising, in particular, customizing marketing efforts of others; Commercial information services, in particular, advertisement management by providing reports, advertisement targeting, and management of electronically stored advertising, for use on a global computer network; Facilitating the exchange and sale of services and products of third parties via computer and communication networks; Online retail store services featuring a wide variety of consumer goods of others, gift cards, and delivery of digital media, virtual reality headsets, and virtual reality content and data; Providing online marketplaces for sellers of goods and/or services; Providing online facilities for connecting sellers with buyers; Providing online facilities featuring information for consumers in the field of gifts; Promoting the goods and services of others by providing online facilities featuring gift suggestions; Business networking; Employment and recruiting services; Advertising and information distribution services, in particular, providing classified advertising space via the global computer network.

Cl.36: Financial services; Financial transaction services; Payment processing services; Financial transaction processing services, in particular, clearing and reconciling financial transactions via computer and communication networks; Electronic processing and transmission of bill payment data for users of computer and communication networks; Electronic funds transfer services; Bill payment services.

Cl.38: Telecommunication services, namely, data transmission and reception services via telecommunication networks; Electronic exchange of voice, data, audio, video, text and graphics accessible via computer and telecommunications.
networks; Instant messaging services; Mobile phone communication services; Telecommunication services; Voice over internet protocol (VOIP) services; Audio teleconferencing; Teleconferencing services; Video teleconferencing; Web messaging; Peer-to-peer photo sharing and video sharing services, namely, electronic transmission of digital photo files, videos and audio visual content among users; Providing access to computer, electronic and online databases; Telecommunications services, namely electronic transmission of data, messages, graphics, images, audio, video and information; Providing online chat rooms, instant messaging services, and electronic bulletin boards; Providing access to computer databases in the field of social networking; Audio, text and video broadcasting services over computer or other communication networks; Providing online forums for communication on topics of general interest; Providing online communications links that transfer mobile device and Internet users to other local and global online locations.

Cl.42; Application service provider, namely, providing, hosting, managing, developing, and maintaining applications, software, web sites, and databases in the fields of wireless communication, mobile information access, and remote data management for wireless delivery of content to handheld computers, laptops and mobile electronic devices; Providing temporary use of online non-downloadable software and applications for instant messaging, voice over internet protocol (VOIP), video conferencing, and audio conferencing; Computer services, namely, creating an online community for registered users to engage in social networking; Computer services, namely, creating virtual communities for users to participate in discussions, get feedback from their peers, and engage in social, business and community networking; Computer services, namely, hosting electronic facilities for others for interactive discussions via communication networks; Providing online non-downloadable software; Computer services, namely, hosting electronic facilities for others for organizing and conducting discussions via communication networks; Application service provider (ASP); Application service provider (ASP) services, namely, hosting computer software applications of others; Application service provider (ASP) featuring software to enable or facilitate the creating, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via computer and communication networks; Providing an online network service that enables users to transfer personal identity data to and share personal identity data with and among multiple online facilities; Providing information from searchable indexes and databases of information, including text, electronic documents, databases, graphics, electronic media, photographic images and audio visual information, on computer and communication networks; Providing temporary use of non-downloadable software applications for social networking, creating a virtual community, and transmission of audio, video, photographic images, text, graphics and data; Providing non-downloadable e-commerce software to allow users to perform electronic business transactions via global computer network; Computer services, in particular, application service provider featuring application programming interface (API) software to allow users to perform electronic business transactions via a global computer network; Software as a service (SAAS) services featuring software for sending electronic message alerts, for transmitting orders and sending and receiving electronic messages, and to allow users to perform electronic business transactions via a global computer network.

Cl.45; Online social networking services; Identification verification services, namely, providing authentication of personal identification information; Social introduction and networking services; User verification services; Identification verification services.
GRADKART

4161070   29/04/2019
ARVIND SADASIVAN
TC 17/1410, SANGEETHA, POOJAPURA P.O, TRIVANDRUM-695012, KERALA INDIA
SERVICES PROVIDER
SOLE PROPRIETOR

Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020

Proposed to be Used

CHENNAI

Cl.35; E-COMMERCE, MANAGEMENT CONSULTANCY SERVICES, PERSONNEL AND HR MANAGEMENT CONSULTANTS, ADVERTISING AGENCY, PUBLICITY AND PROMOTION OF VARIOUS SERVICES, EXHIBITION FOR ADVERTISING.

Cl.42; ONLINE WEB PORTAL, WEBSITE, WEBSITE DESIGNING AND DEVELOPMENT TECHNICAL SERVICES.
URJANET

Priority claimed from 05/11/2018; Application No. : 88182535 ;United States of America

4167466 04/05/2019

URJANET, INC.
1350 Spring St. NW, Suite 300, Atlanta, Georgia 30309, United States of America
a Delaware corporation

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005 NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.9; Computer software for application and database integration in the field of utilities
Cl.35; Data management services, namely, collection, aggregation, analysis, and reporting of data relating to utilities
Cl.42; Design, development, and implementation of software for aggregation of utility bill data
Priority claimed from 17/01/2019; Application No. : 88/266,444 ;United States of America

TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.18; All-purpose carrying bags; sport bags; duffle bags; wheeled bags; beach bags; backpacks and tote bags; waist packs; wrist wallets; umbrellas; trekking poles

Cl.25; Clothing, namely, tops and bottoms; sweatshirts and sweatpants; warm-up suits; tights; leggings; dresses; vests; outerwear, namely, coats, hats, neck warmers, ear warmers, muff, balaclavas, gloves, glove liners being integral parts of gloves, and mittens; undergarments; sports bras; thermal underwear; sleepwear; lingerie; loungewear; swimwear; footwear; headwear; socks; belts; wristbands as clothing; neckwear, namely, bandanas and scarves

Cl.26; Hair accessories, namely, hair sticks, twisters, jaw clips, clip clips, snap clips, hair ties, hair scrunchies; hair
ornaments in the nature of hair wraps; hair ornaments in the form of combs; armbands
Cl.27; Bags specially adapted for yoga mats; yoga towels specially adapted for yoga mats
Cl.35; Retail department store services; Online retail department store services
Priority claimed from 17/01/2019; Application No. : 88/266,448 ;United States of America
4170738  08/05/2019
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.21;Water bottles sold empty
Cl.24;Towels
Cl.27;Personal exercise mats; fitness mats, namely, meditation mats; yoga mats; yoga towels specially adapted for yoga mats; interlocking exercise mats
Cl.28;Fitness and exercise equipment and accessories, namely, ab wheels, balance disks, balance pods, exercise balls, exercise bands, exercise hand grippers, exercise weights, exercise wheels, fitness balls, hand weights, jump ropes, kettle
bells, manually operated exercise equipment, sand bag sets, walking weights, weighted balls, exercise steppers, foam
exercise rollers, yoga blocks, work-out gloves; fitness and exercise equipment and accessories for speed training,
namely, agility ladders, agility cones, agility hurdles, agility dots, speed chutes and speed trainers in the nature of
resistance chutes; fitness and exercise equipment and accessories, namely, balance boards for improving strength,
toning, conditioning, balance, and proprioception; fitness and exercise equipment and accessories, namely, spring bars
for exercising, namely, body bars; fitness and exercise equipment and accessories, namely, core gliders in the nature of
core sliders; fitness and exercise equipment and accessories, namely, cushioned training gloves for gripping weights, not
for cold weather use; fitness and exercise equipment and accessories, namely, exercise bands, namely, resistance bands,
stepper bands, body bands; pumps for inflating sports equipment, namely, exercise balls and bicycle tires; balancing kits
comprised of balance boards for improving strength, toning, conditioning, balance, and proprioception; agility kits
comprised of agility ladders, agility cones, agility hurdles, agility dots, speed chutes and speed trainers in the nature of
resistance chutes
OMNIWILL

4171456   09/05/2019

TOM MATHEW
trading as ;TOM MATHEW

VIRESH BHAVAN, MUTTAMBALAM, PO, PIN - 686 004, KOTTAYAM DIST, KERALA, INDIA.

SERVICE PROVIDER
SOLE PROPRIETOR

Address for service in India/Attorney address:

VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020

Proposed to be Used

CHENNAI

Cl.35; BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MARKETING RELATED TO YOGA SERVICES.
Cl.41; YOGA TRAINING, YOGA COACHING, YOGA INSTRUCTION.
JADE
4171573  09/05/2019
OrbusNeich Medical PTE. Ltd.
79 Anson Road #07-03, 079906 Singapore, Singapore
A Company duly organized and existing under the laws of Singapore.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELI

Cl.10; Medical devices, namely, catheters; PTCA catheters; PTA catheters; catheters for Percutaneous Transluminal Coronary Angioplasty (PTCA) for use in the treatment of and or resolution of vascular obstructions which restrict blood flow; catheters for Percutaneous Transluminal Angioplasty (PTA) for use in the treatment of and or resolution of vascular obstructions which restrict blood flow.

Cl.44; Providing medical information relating to the treatment of persons using vascular angioplasty catheters, PTCA catheters, PTA catheters, catheters for Percutaneous Transluminal Coronary Angioplasty (PTCA) for use in the treatment of and or resolution of vascular obstructions which restrict blood flow or catheters for Percutaneous Transluminal Angioplasty (PTA) for use in the treatment of and or resolution of vascular obstructions which restrict blood flow; providing medical information relating to disposable medical devices for the treatment of obstructive vascular diseases.
RIOT FORGE

4172081  09/05/2019

RIOT GAMES, INC.
12333 West Olympic Blvd., Los Angeles, CA 90064, United States of America

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELI

Cl.9; Audio speakers; computer mice; computer programs for use in tracking the status of various users of online interactive gaming services and for matching online game players with other players of all skill levels; downloadable augmented reality software for playing video games; downloadable mobile game software; downloadable podcasts in the field of esports and video games; downloadable virtual reality game software for playing video games; ear buds; eyeglasses; headphones; interactive multimedia video game programs; mousepads; recorded augmented reality software for playing video games; recorded virtual reality software for playing video games; sunglasses; video game cartridges; video game discs; video game software; video game software and manuals in electronic format sold as a unit; video game software downloadable via a global computer network and wireless devices.

Cl.18; All-purpose carrying bags; backpacks; coin purses; cosmetic bags sold empty; drawstring bags; duffle bags; fanny packs; handbags; key cases; luggage; luggage tags; messenger bags; tote bags; umbrellas; wallets.

Cl.25; Clothing, namely, belts, coats, costumes for use in role-playing games, dresses, gloves, Halloween costumes, hoodies, infant wear, jackets, loungewear, pants, pullovers, rainwear, scarves, shirts, shorts, skirts, sleepwear, socks, sweat pants, sweatshirts, sweaters, swimwear, T-shirts, tops, undergarments, footwear; headwear.

Cl.38; Broadcast and streaming of video game play and video game competitions over global communications networks, the internet, and wireless networks; providing internet chatrooms; providing online forums for transmission of messages among computer users.

Cl.41; Arranging and conducting live competitions, exhibitions and tournaments featuring video games; entertainment services, namely, providing non-downloadable video game software that allows users to create, modify, upload, download, share, preview, and publish user created interactive video game content, music, and other media files via a global computer networks, the internet and wireless networks; entertainment services, namely, organizing live fan meetings and conferences in the fields of entertainment, gaming, video games and esports; entertainment services, namely, providing online video games; entertainment services, namely, providing temporary use of non-downloadable video games; organization of video game competitions, exhibitions and tournaments; publication of video games; providing non-downloadable online publications in the nature of comic books, graphic novels and stories featuring scenes and characters based on video games; providing online augmented reality games; providing online information about video games; providing online trivia, tips and strategies for video games; providing online virtual reality games.

Cl.42; Computer software design; computer software design and development in the field of video games; developing customized web pages featuring user-defined computer game information; platform as a service (PAAS) featuring computer software platforms for use in database management in the field of video games; providing a website featuring technology that enables users to create, upload, and share user-generated videos based on computer game play; providing a website featuring technology that enables users to manage video game software online; providing customized online web pages and data feeds, featuring user-defined information, which includes blog posts, new media content, other online content, and online web links to other websites; software as a service (SaaS) services featuring software for displaying in-game data and scores; software as a service (SaaS) services featuring software for playing video games; software as a service (SaaS) services featuring software for recording time in video games; software as a service (SaaS) services featuring software for recording video game footage; software as a service (SaaS) services featuring software for taking screenshots of video games; software as a service (SaaS) services featuring software for database management in the field of video games; software as a service (SaaS) services featuring software for video game enhancements.
Bhoom

4172302  09/05/2019

BHOOMISH S M

14/1-30 Jeeva Nagar, Raman Nagar, Mettur, Salem DT-636403

DIFFERENT VARIETIES OF MATTRESSES INCLUDING RUBBERIZED COIR, BED SHEETS, BED SPREADS, PILLOWS & CUSHIONS & ALL KINDS OF FOAM & Kapok fiber PRODUCTS, FURNITURE MATERIALS & ALL GOODS INCLUDED IN CLASS 20

individual

Proposed to be Used

CHENNAI

Cl.20; ALL KIND OF MATTRESSES, PILLOWS, CUSHIONS, FURNITURE FURNISHING, FOAM AND ALLIED PRODUCTS

Cl.24; BED SHEET, BED SPREADS, PILLOW COVERS, TOWELS, BED AND TABLE-COVERS; TEXTILES ARTICLES
4172448  10/05/2019
BOR NOI ORGANICS PVT. LTD.
trading as ;BOR NOI ORGANICS
H.NO. 46, MANDAKINI PATH, JATIA, GUWAHATI, PIN- 781006, ASSAM, INDIA.
MANUFACTURER & MERCHANT
PRIVATE LIMITED COMPANY.
Proposed to be Used
KOLKATA
Cl.29; COOKING OIL, SUNFLOWER OIL FOR FOOD AND CULINARY PURPOSES, COCONUT OIL, MUSTARD OIL, EDIBLE OILS, EDIBLE OILS FOR FOODSTUFF, EDIBLE OILS FOR CULINARY PURPOSES; PREPARED, PROCESSED, ROASTED, SALTED AND SPICED CASHEW NUTS; PREPARED AND PROCESSED WALNUTS; PREPARED, PROCESSED, GROUND, CANDIED, FLAKED, ROASTED, TOASTED AND SPICED ALMONDS; PREPARED, PROCESSED, PRESERVED, ROASTED, CANNED, CANDIED AND SPICED PEANUTS; PROCESSED, TOASTED, ROASTED, PREPARED, SEASONED, CANDIED, SHELLED, BLANCHED AND FLAVOURED NUTS; PROCESSED, DRIED, CANNED AND TINNED CHICKPEAS; PREPARED, PROCESSED, PRESERVED AND DRIED LENTILS,
Cl.30;RAW HONEY, HONEY; TURMERIC, TURMERIC FOR FOOD; POWDERED GINGER FOR USE AS A SPICE, PRESERVED GINGER [CONDIMENT], GINGER[SPICE], GINGER PASTE[CONDIMENT], CANDIED GINGER; CUMIN POWDER, DRIED CUMIN SEEDS; GROUND CORIANDER, DHANIA POWDER (CORIANDER), DRIED CORIANDER, DRIED CORIANDER SEEDS, DRIED CORIANDER AND DRIED CORIANDER SEEDS FOR USE AS SEASONING; CHILLI POWDER, DRIED CHILLI PEPPERS [SEASONING]; PEPPER, PEPPERS [SEASONINGS], HOT PEPPER POWDER [SPICE], DRIED CHILLI PEPPERS [SEASONING]; GARAM MASALA; ALL KINDS OF TEA INCLUDED IN CLASS 30; ALL KINDS OF RICE INCLUDED IN CLASS 30; SPICES, POWDERED SPICES; CURRY SPICES; READY-TO-EAT CEREALS, PROCESSED CEREALS, BREAKFAST CEREALS;
Cl.31; FRESH AND UNPROCESSED FRUITS, VEGETABLES, NUTS AND SEEDS; NUTS [FRUITS]; RAW CEREALS, UNPROCESSED CEREALS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH PULSES;
Grand i10 NIOS

4172497 10/05/2019

HYUNDAI MOTOR INDIA LIMITED
Plot No. H-1, SIPCOT Industrial Park, I riffingattukottai, Sriperumbudur Taluk, Kancheepuram District - 602 117.
A Company Incorporated under the Indian Companies Act, 1956

Address for service in India/Agent's address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

To be associated with:
1601095, 3448476, 3448478

CHENNAI

Cl.12; Car including parts, fittings and accessories for cars, all being goods falling in class 12.
Cl.37; Repair, maintenance, installation and services of vehicles.
KORASA
4172977    10/05/2019
CJ CHEILJEDANG CORPORATION
CJ Cheiljedang Center, 330, Dongho-ro, Jung-gu, Seoul, Republic of Korea
A Korean Corporation

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used

DELHI

Cl.30; Wheat flour [for food]; Breadcrumbs; Grain-based snack foods; Cereal bars; Cereal chips; Cookies; Confectionery; Candy; Fruit Jellies [Confectionery]; Bread; Cakes; Sandwiches; Puddings; Rice cakes; Rice based Snack food; Dumplings; Hot dog sandwiches; Hamburger sandwiches; Pizzas; Pasta; Meat pies; Tacos; Cooked rice mixed with vegetables and beef (Bibimbap); Instant pancake mixes; Stir fried rice cake (Tteokbokki); Cooked rice; Fried rice; Noodles; Porridge; Rice-based prepared meals; Noodle-based prepared meals; prepared or packaged meals consisting primarily of rice or noodle; Sauces; Soy sauce; Fermented hot pepper paste; Soya bean paste [condiment]; Seasoned bean paste; Sugar; Golden syrup; Cooking salt; Seasonings; Vinegar; Spices; Pepper [spice]; Seasoning mixes; Salad dressing; Curry sauce; Bean paste; Tea; Tea-based beverages.

Cl.29; Kimchi [fermented vegetable dish]; Pickles; Preserved, dried and cooked fruits and vegetables; Fruit salads; Fruit-based snack food; Vegetable salads; Vegetable-based snack food; Processed nuts; Processed sweet potatoes; Processed water chestnuts; Beans, preserved; Tofu; Bean curd products; Mushrooms, preserved; Soups; Stews; Stock; pre-cooked soups and stews; Preparations for making soups; Bouillon; Broth; Meat extracts; Eggs; Processed meat; Beef; Pork; Chicken; Croquettes; Jerky; Pork cutlet; Meat balls; Steak of meat or fish; Sliced and seasoned barbequed beef (Bulgogi); Galbi [grilled meat dish]; Ham; Bacon; Sausages; Edible oils; Sesame oil; Cheese; Salmon (not live); Fish cakes; fish fillets; fish-based foodstuffs; Dried fish; Processed laver; Toasted laver; Laver based snack foods; processed seaweed products; fruit jellies; Jellies for food; meat jellies.
4172983  10/05/2019
GRACINI STUDIOS
G-4, Basement, Kirti Nagar, New Delhi 110015, India
Partnership Firm
Address for service in India/Attorney address:
MANINDER KAUR MANIKTALA
Z-29 Lower Ground, Hauz Khas, New Delhi 110016
Used Since :27/01/2018
DELHI
Cl.41;Photography; Aerial photography; Photography instruction; Portrait photography; Photography services; Portrait photography services; Education services relating to photography; Audio and video production, and photography; Audio, video and multimedia production, and photography; event management
Cl.42;Graphic designing; graphic design services; design and graphic arts design for the creation of web sites; website design; website design services; website development services; software development, programming and implementation; development and design of mobile applications; design and development of software in the field of mobile applications
UPCOUNTRY DECOR PRIVATE LIMITED
Plot No.39 HANSA INDUSTRIAL PARK VILLAGE HARIPUR TEHSIL DERABASSI S.A.S NAGAR Mohali PB 140507 IN
PRIVATE LIMITED

Address for service in India/Attorney address:
HARJOT SINGH
2040, RAJBAHA ROAD, PATIALA

Proposed to be Used

DELHI

Cl.37; Building construction; Repair; Maintenance, Installation services, Commercial retail property development services, Restoration of retail premises, Building of fair stalls and shops, Cleaning of shops, Conversion of shop premises, Repair of shop fitments.

Cl.42; INTERIOR DECORATING, INTERIOR DESIGN, INTERIOR DECOR DESIGN SERVICES.
Trade Marks Journal No: 1909 , 08/07/2019  Class 99

4173283  10/05/2019
KPIT TECHNOLOGIES LIMITED
Plot No. 17, Rajiv Gandhi Infotech Park, Phase-III, MIDC-SEZ, Hinjawadi, Pune – 411057, India.
A Company incorporated under the Companies Act, 2013.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
To be associated with:
2410762, 2410763, 2410765

MUMBAI
Cl.9; Magnetic data carriers, recording discs; magnetic discs, optical discs, data processing equipment and computers; computer operating programs, computer programs, computer game programs, computer software (downloadable and recorded), integrated circuits; magnetic data media, encoders, tape units for computers, tapes and wires; peripheral devices for computers.

Cl.16; Computer print and paper media, including cards, tapes and computer listing paper, brochures, catalogues, advertising material; leaflets for handling information, printed software and programs for use with computers, computer software and programs; computer-programming manuals, data charts and tapes, paper tapes and cards for the recordal of computer programs; circuit diagrams and drawings; user manuals, books, leaflets, instructional and teaching material relating to computers; printed matter relating to technical consultancy and product support; journals; news letters; certificates and stationery.

Cl.35; Advertising, office functions, business administration, business process solutions and business process management services; online advertising on a computer network; online data processing services; business management and consultancy; compilation of statistics; compilation of information into computer database; systemization of information into computer database and word processing.

Cl.42; Computer programming and software design, consultancy in the field of computer software and hardware; leasing and rental of computer software, programs and hardware; design, development installation, management, maintenance, repair, troubleshooting, updating, configuration, appraising, customization and integration of computer software and programs; recovery of computer data, computer virus protection services, data conversion of computer programs and data (not physical conversion), conversion of data or documents; computer system design; research and development of computer software and programs; scientific and technological services and research and design relating thereto; design and development of computer hardware; hosting computer sites (web sites), maintaining or creating web sites for others; surveying; quality control.
WELLA

4173288 10/05/2019
HFC PRESTIGE INTERNATIONAL HOLDING SWITZERLAND SARL
Chemin Louis-Hubert 1-3, 1213 Petit Lancy, Switzerland
Company incorporated in Switzerland

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since: 24/09/2010

To be associated with:
216693, 607487

MUMBAI
Cl.3; Hair lotions, preparations for the cleaning, care, treatment and beautification of the skin, scalp and hair, hair styling products, hair tinting, bleaching, dyeing and coloring preparations

Cl.44; Services of a hairdresser, services of a beauty parlour, services of a hairdressing salon; professional consultancy in the field of body and beauty care
4173352  10/05/2019
Ballyfabs International Limited
5 Middleton Street, Kolkata -700071
An Indian Company
Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India
Used Since :09/01/2008
KOLKATA
Cl.14; Precious metals and their alloys; jewellery, precious and semi-precious stones; horological and chronometric instruments.
Cl.18; Leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.
Cl.25; Clothing, footwear, headwear.
4174337  12/05/2019
COUNTRYWIDE CAPITAL AND CONSULTING SERVICES PRIVATE LIMITED
Pl. 18, Shop 15, Pooja Corner, CDC, Chikhali, Chinchwad, Pune 411019
Private Limited company

Address for service in India/Agents address:
AZHAR ASSIM SHAIKH
Ashiyana Building, Kalas, Jadhav Wasti, Pune-411 015.

Proposed to be Used
MUMBAI
Cl.25; Clothing, footwear, headgear
Cl.35; Advertising, business management, business administration, office functions
FreshBox
4174852   13/05/2019
VOLTREK HOME APPLIANCES PRIVATE LIMITED
Voltas House 'A', Dr Babasaheb Ambedkar Road, Chinchpokli, Mumbai-400033
A company incorporated under the Companies Act 1956.

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used
MUMBAI

Cl.7; Machines, looms and industrial robots for working and shaping wood, metal, glass and plastic material and metals (including galvanizing machines and electroplating machines). Heavy machinery, robotic mechanisms for working and shaping wood, metal, glass and plastic material and metals. Lifting, conveying and transportation machines, robotic mechanisms with the same function (including lifts, escalators, cranes). Machines and robotic mechanisms used in the agriculture and viticulture and in processing cereals / fruits / vegetables / food. Engines, electrical engines, their parts and equipments other than for land vehicles (including parts, electric door openers-closers used in land vehicles and included in this class). Bearings, ball-bearings or roller bearings. Tire mounting and dismounting machines. Alternators, generators, generators of electricity, generators working with solar energy. Painting machines, automatic spray guns for paint, electric punching machines and punches for punching machines, electric glue guns, guns for compressed air or liquid spraying machines, electric hand drills, motor hand saw, jigsaw machines, spiral machines, compressed air pumps, compressors, vehicle washing installations, and robots with the same function as the above-mentioned machines and tools. Welding machines, electric arc welding apparatus, electric welding apparatus, electric arc cutting apparatus, electrodes for welding machines and robots with the same function as the above-mentioned. Printing machines. Packaging machines, filling-plugging and finishing machines, labeling machines, separators and robots and robotic mechanisms with the same function as the above-mentioned machines (including electrical apparatus for sealing plastics [packaging]). Textile milling, scotching, tentering or washing machines, sewing machines and industrial robots with the same function as the above-mentioned machines. Pumps other than parts of machines or engines (including fuel dispensing pumps and guns for these). Electrical appliances used in kitchen for chopping, grinding, crushing, whisking tools. Welding machines, electric arc welding apparatus, electric welding apparatus, electric arc cutting apparatus, electrodes for welding machines and robots with the same function as the above-mentioned. Printing machines. Packaging machines, filling-plugging and finishing machines, labeling machines, separators and robots and robotic mechanisms with the same function as the above-mentioned machines (including electrical apparatus for sealing plastics [packaging]). Textile milling, scotching, tentering or washing machines, sewing machines and industrial robots with the same function as the above-mentioned machines. Pumps other than parts of machines or engines (including fuel dispensing pumps and guns for these). Electrical appliances used in kitchen for chopping, grinding, crushing, whisking and milling; washing machines (laundry / dishwashing machines); electrical machines for cleaning floors and carpets, vacuum cleaners and their parts. Vending machines. Power supply apparatus [generators]. Laundry dryers, namely machines not drying with heating method. Waste management installations.

Cl.8; Forks, spoons, knives and non-electric cutlery for cutting, chopping, peeling purposes, including those of precious metals. Cutting and jabbing/stabbing arms. Tools and appliances included in this class used for personal care in shaving, depilation, manicure, pedicure and beauty-care (including hair straighteners and hair curling implements, scissors). Hand-operated tools for repair of machines, appliances and vehicles, hand-operated tools for building, agriculture, gardening and forestry. Electric and non-electric irons.

Cl.9; Measuring apparatus and instruments, indicators including those for scientific research in laboratories other than for medical use. Apparatus for recording, transmission or reproduction of sound or images (including apparatus and peripheral devices for data processing, telecommunication, reproduction, loudspeakers, and earphones). Magnetic and optical data carriers and software recorded in these; television and phone applications, downloadable electronic publications, recorded to magnetic and optical media; magnetic/optical cards. Antennas, satellite dishes, amplifiers and their parts. Ticket dispensers, automated teller machines. Electronic components used in machines and apparatus. Counters measuring amount of consumption in unit time and time clocks. Protective suits and life saving apparatus and equipment (including ear plugs for divers). Glasses, sunglasses, contact lenses and their boxes, covers, parts and accessories. Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity (including cables used for electric and electronic purposes, batteries, accumulators, anodes and cathodes). Apparatus for warning and alarms [other than for vehicles], electric bells. Signaling devices and apparatus used in traffic. Fire extinguishing apparatus including fire engines (including fire hoses and fire hose nozzles). Radar apparatus, sonars, apparatus and devices providing night vision. Magnets, decorative magnets.

Cl.11; Lighting apparatus and installations (lighting installations for vehicles, interior and exterior spaces). Devices for cooking, heating and vapor producing installations and apparatus (including electric ovens, microwave ovens, gas ovens, electric heating apparatus or heating apparatus for solid, liquid or gaseous fuels, electric tea and coffee makers and machines). Air conditioning devices. Cooling apparatus, namely refrigerators, milk coolers, water coolers, ice-boxes, ice machines and devices, freezers. Electric and gas operated apparatus, machines and devices used in cooling, drying and boiling (including electric and heating-operated laundry dryers, hair dryers and hand drying apparatus). Sanitary installations, sanitary ware. Water softening apparatus, water purifying apparatus, water purification installations.
Bedwarmers and electric blankets not for medical purposes, heating cushions and pads not for medical purposes, electric or non-electric footwarmers, hot water bottles. Filters and filter-motor combinations for aquariums. Industrial type cooking, drying and cooling installations. Pasteurizers and sterilizers. Laundry dryers.
safeBox
4174853  13/05/2019
VOLTREK HOME APPLIANCES PRIVATE LIMITED
Voltas House 'A', Dr Babasaheb Ambedkar Road, Chinchpokli, Mumbai-400033
A company incorporated under the Indian Companies Act 1956.
Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used
MUMBAI

Cl.7;Machines, looms and industrial robots for working and shaping wood, metal, glass and plastic material and metals
(including galvanizing machines and electroplating machines). Heavy machinery, robotic mechanisms for working and
shaping wood, metal, glass and plastic material and metals. Lifting, conveying and transportation machines, robotic
mechanisms with the same function (including lifts, escalators, cranes). Machines and robotic mechanisms used in the
agriculture and viticulture and in processing cereals / fruits / vegetables / food. Engines, electrical engines, their parts and
equipments other than for land vehicles (including parts, electric door openers-closers used in land vehicles and included
in this class). Bearings, ball-bearings or roller bearings. Tire mounting and dismounting machines. Alternators,
generators, generators of electricity, generators working with solar energy. Painting machines, automatic spray guns for
paint, electric punching machines and punches for punching machines, electric glue guns, guns for compressed air or
liquid spraying machines, electric hand drills, motor hand saw, jigsaw machines, spiral machines, compressed air pumps,
compressors, vehicle washing installations, and robots with the same function as the above-mentioned machines and
tools. Welding machines, electric arc welding apparatus, electric welding apparatus, electric arc cutting apparatus,
electrodes for welding machines and robots with the same function as the above-mentioned. Printing machines.
Packaging machines, filling-plugging and finishing machines, labeling machines, separators and robots and robotic
mechanisms with the same function as the above-mentioned machines (including electrical apparatus for sealing plastics
[packaging]). Textile milling, scotching, tentering or washing machines, sewing machines and industrial robots with the
same function as the above-mentioned machines. Pumps other than parts of machines or engines (including fuel
dispensing pumps and guns for these). Electrical appliances used in kitchen for chopping, grinding, crushing, whisking
and milling; washing machines (laundry / dishwashing machines); electrical machines for cleaning floors and carpets,
vacuum cleaners and their parts. Vending machines. Power supply apparatus [generators]. Laundry dryers, namely
machines not drying with heating method. Waste management installations.

Cl.8;Forks, spoons, knives and non-electric cutlery for cutting, chopping, peeling purposes, including those of precious
metals. Cutting and jabbing/stabbing arms. Tools and appliances included in this class used for personal care in shaving,
depilation, manicure, pedicure and beauty-care (including hair straighteners and hair curling implements, scissors). Hand-
operated tools for repair of machines, appliances and vehicles, hand-operated tools for building, agriculture, gardening
and forestry. Electric and non-electric irons.

Cl.9;Measuring apparatus and instruments, indicators including those for scientific research in laboratories other than
for medical use. Apparatus for recording, transmission or reproduction of sound or images (including apparatus and
peripheral devices for data processing, telecommunication, reproduction, loudspeakers, and earphones). Magnetic and
optical data carriers and software recorded in these; television and phone applications, downloadable electronic
publications, recorded to magnetic and optical media; magnetic/optical cards. Antennas, satellite dishes, amplifiers and
their parts. Ticket dispensers, automated teller machines. Electronic components used in machines and apparatus.
Counters measuring amount of consumption in unit time and time clocks. Protective suits and life saving apparatus and
equipment (including ear plugs for divers). Glasses, sunglasses, contact lenses and their boxes, covers, parts and
accessories. Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling
electricity (including cables used for electric and electronic purposes, batteries, accumulators, anodes and cathodes).
Apparatus for warning and alarms [other than for vehicles], electric bells. Signaling devices and apparatus used in traffic.
Fire extinguishing apparatus including fire engines (including fire hoses and fire hose nozzles). Radar apparatus, sonars,
apparatus and devices providing night vision. Magnets, decorative magnets.

Cl.11;Lighting apparatus and installations (lighting installations for vehicles, interior and exterior spaces). Devices for
cooking, heating and vapor producing installations and apparatus (including electric ovens, microwave ovens, gas ovens,
electric heating apparatus or heating apparatus for solid, liquid or gaseous fuels, electric tea and coffee makers and
machines). Air conditioning devices. Cooling apparatus, namely refrigerators, milk coolers, water coolers, ice-boxes, ice
machines and devices, freezers. Electric and gas operated apparatus, machines and devices used in cooling, drying and
boiling (including electric and heating-operated laundry dryers, hair dryers and hand drying apparatus). Sanitary
installations, sanitary ware. Water softening apparatus, water purifying apparatus, water purification installations.
Bedwarmers and electric blankets not for medical purposes, heating cushions and pads not for medical purposes, electric
or non-electric footwarmers, hot water bottles. Filters and filter-motor combinations for aquariums. Industrial type cooking,
drying and cooling installations. Pasteurizers and sterilizers. Laundry dryers.
4174868  13/05/2019
TATA STEEL LIMITED
Bombay House, 24 Homi Mody Street, Fort, Mumbai – 400001
A Public Limited Company organized and existing under the Companies Act, 2013

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used
MUMBAI

Cl.9; Computer software; computer software applications, downloadable; computer software platforms, recorded or downloadable; computer programs, recorded; computer operating programs, recorded; computers and computer peripheral devices;

Cl.42; Design and development of computer hardware and software; computer and technology services; computer software design; updating of computer software; rental of computer software; maintenance of computer software; installation of computer software; software development in the framework of software publishing; software as a service [SaaS]; computer programming; computer system analysis; computer system design; computer technology consultancy; computer security consultancy; recovery of computer data; hosting computer sites [web sites]; development of computer platforms; monitoring of computer systems by remote access; monitoring of computer systems to detect breakdowns; consultancy in the design and development of computer hardware; providing information on computer technology and programming via a web site.
**Proposed to be Used**

**AHMEDABAD**

**Cl.3:** Bergamot oil; essential oils of lemon; ethereal essences; essential oils; mint essence [essential oil]; perfumery; terpenes [essential oils]; aromatics [essential oils]; flavorings for beverages [essential oils]; food flavorings [essential oils].

**Cl.9:** batteries for electronic cigarettes; chargers for electronic cigarettes; chargers for electric batteries; galvanic cells; batteries, electric; accumulators, electric; battery boxes; plates for batteries; Galvanic batteries; Battery jars.

**Cl.35:** Advertising; business management consultancy; organization of exhibitions for commercial or advertising purposes; marketing; sales promotion for others; personnel recruitment; updating and maintenance of data in computer databases; web indexing for commercial or advertising purposes; sponsorship search; presentation of goods on communication media, for retail purposes.
4175233  13/05/2019
E-Z Weld Group LLC
1661 Old Dixie Highway, Riviera Beach, Florida 33467, United States of America
a limited liability company incorporated under the laws of the State of Florida, United States of America

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used
To be associated with:
3515769, 4102904

DELI

Cl.1; Adhesives and solvents used in conjunction with plastic pipe; chemical primers used to prepare plastic pipe connections

Cl.3; Pre-moistened towelette impregnated with cleaner to remove oils, dirt and grease from pipes
Trade Marks Journal No: 1909 , 08/07/2019  Class 99

4175234  13/05/2019
E-Z Weld Group LLC
1661 Old Dixie Highway, Riviera Beach, Florida 33467, United States of America
a limited liability company incorporated under the laws of the State of Florida, United States of America

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used

To be associated with:
3515769, 4102903

DELI

Cl.1; Adhesives and solvents used in conjunction with plastic pipe; chemical primers used to prepare plastic pipe connections

Cl.3; Pre-moistened towelette impregnated with cleaner to remove oils, dirt and grease from pipes
4175235  13/05/2019
E-Z Weld Group LLC
1661 Old Dixie Highway, Riviera Beach, Florida 33467, United States of America
a limited liability company incorporated under the laws of the State of Florida, United States of America

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used
To be associated with:
3515769, 4102903

DELHI

Cl.1; Adhesives and solvents used in conjunction with plastic pipe; chemical primers used to prepare plastic pipe connections

Cl.3; Pre-moistened towelette impregnated with cleaner to remove oils, dirt and grease from pipes
4175282  13/05/2019
ALPHASLATE INC.
3333 Broadway, Tower D, #22G, New York, NY, USA-10031
cOMPANY INCORPORATED UNDER THE LAWS OF UNITED STATES OF AMERICA

Address for service in India/Attorney address:
KAPIL WADHWA
DD 13 Kalkaji, LGF New Delhi 110019 India

Proposed to be Used
DELHI
Cl.35; Advertising; business management; business administration; office functions.
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
4175283  13/05/2019
ALPHASLATE INC.
3333 Broadway, Tower D, #22G, New York, NY, USA-10031
company incorporated under the laws of United States of America
Address for service in India/Attorney address:
KAPIL WADHWA
DD 13 Kalkaji, LGF New Delhi 110019 India

Proposed to be Used
DELHI
Cl.35; Advertising; business management; business administration; office functions.
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
VICHINTA
4175576  14/05/2019
T. K. VENKATESWARA RAO
3 Rock Run Road, East Windsor, NJ, 08520, USA
Active

Address for service in India/Agents address:
CHANDRASEKHAR RAJU
326, 4 B Cross, HRBR 3rd floor, Kalyan Nagar, Bangalore-560043.

Proposed to be Used
CHENNAI

Cl.9; Scientific, optical, measuring, life-saving and teaching apparatus and instruments; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; calculating machines, data processing equipment, computers; computer software.

Cl.42; Scientific and Technological Services and Research and Design Relating Thereto; Industrial Analysis and Research Services; Design and Development of Computer Hardware and Software
FlexLift

4175744  14/05/2019

VOLTREK HOME APPLIANCES PRIVATE LIMITED
Voltas House ‘A’, Dr Babasaheb Ambedkar Road, Chinchpokli, Mumbai-400033
A company incorporated under the Companies Act 1956.

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used

MUMBAI

Cl.7; Machines, looms and industrial robots for working and shaping wood, metal, glass and plastic material and metals (including galvanizing machines and electroplating machines). Heavy machinery, robotic mechanisms for working and shaping wood, metal, glass and plastic material and metals. Lifting, conveying and transportation machines, robotic mechanisms with the same function (including lifts, escalators, cranes). Machines and robotic mechanisms used in the agriculture and viticulture and in processing cereals / fruits / vegetables / food. Engines, electrical engines, their parts and equipments other than for land vehicles (including parts, electric door openers-closers used in land vehicles and included in this class). Bearings, ball-bearings or roller bearings. Tire mounting and dismounting machines. Alternators, generators, generators of electricity, generators working with solar energy. Painting machines, automatic spray guns for paint, electric punching machines and punches for punching machines, electric glue guns, guns for compressed air or liquid spraying machines, electric hand drills, motor hand saw, jigsaw machines, spiral machines, compressed air pumps, compressors, vehicle washing installations, and robots with the same function as the above-mentioned machines and tools. Welding machines, electric arc welding apparatus, electric welding apparatus, electric arc cutting apparatus, electrodes for welding machines and robots with the same function as the above-mentioned. Printing machines. Packaging machines, filling-plugging and finishing machines, labeling machines, separators and robots and robotic mechanisms with the same function as the above-mentioned machines (including electrical apparatus for sealing plastics [packaging]). Textile milling, scotching, tentering or washing machines, sewing machines and industrial robots with the same function as the above-mentioned machines. Pumps other than parts of machines or engines (including fuel dispensing pumps and guns for these). Electrical appliances used in kitchen for chopping, grinding, crushing, whisking and milling; washing machines (laundry / dishwashing machines); electrical machines for cleaning floors and carpets, vacuum cleaners and their parts. Vending machines. Power supply apparatus [generators]. Laundry dryers, namely machines not drying with heating method. Waste management installations.

Cl.8; Forks, spoons, knives and non-electric cutlery for cutting, chopping, peeling purposes, including those of precious metals. Cutting and jabbing/stabbing arms. Tools and appliances included in this class used for personal care in shaving, depilation, manicure, pedicure and beauty-care (including hair straighteners and hair curling implements, scissors). Hand-operated tools for repair of machines, appliances and vehicles, hand-operated tools for building, agriculture, gardening and forestry. Electric and non-electric irons.

Cl.9; Measuring apparatus and instruments, indicators including those for scientific research in laboratories other than for medical use. Apparatus for recording, transmission or reproduction of sound or images (including apparatus and peripheral devices for data processing, telecommunication, reproduction, loudspeakers, and earphones). Magnetic and optical data carriers and software recorded in these; television and phone applications, downloadable electronic publications, recorded to magnetic and optical media; magnetic/optical cards. Antennas, satellite dishes, amplifiers and their parts. Ticket dispensers, automated teller machines. Electronic components used in machines and apparatus. Counters measuring amount of consumption in unit time and time clocks. Protective suits and life saving apparatus and equipment (including ear plugs for divers). Glasses, sunglasses, contact lenses and their boxes, covers, parts and accessories. Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity (including cables used for electric and electronic purposes, batteries, accumulators, anodes and cathodes). Apparatus for warning and alarms [other than for vehicles], electric bells. Signaling devices and apparatus used in traffic. Fire extinguishing apparatus including fire engines (including fire hoses and fire hose nozzles). Radar apparatus, sonars, apparatus and devices providing night vision. Magnets, decorative magnets.

Cl.11; Lighting apparatus and installations (lighting installations for vehicles, interior and exterior spaces). Devices for cooking, heating and vapor producing installations and apparatus (including electric ovens, microwave ovens, gas ovens, electric heating apparatus or heating apparatus for solid, liquid or gaseous fuels, electric tea and coffee makers and machines). Air conditioning devices. Cooling apparatus, namely refrigerators, milk coolers, water coolers, ice-boxes, ice machines and devices, freezers. Electric and gas operated apparatus, machines and devices used in cooling, drying and boiling (including electric and heating-operated laundry dryers, hair dryers and hand drying apparatus). Sanitary installations, sanitary ware. Water softening apparatus, water purifying apparatus, water purification installations.
Bedwarmers and electric blankets not for medical purposes, heating cushions and pads not for medical purposes, electric or non-electric footwarmers, hot water bottles. Filters and filter-motor combinations for aquariums. Industrial type cooking, drying and cooling installations. Pasteurizers and sterilizers. Laundry dryers.
Cl.7; Machines, looms and industrial robots for working and shaping wood, metal, glass and plastic material and metals (including galvanizing machines and electroplating machines). Heavy machinery, robotic mechanisms for working and shaping wood, metal, glass and plastic material and metals. Lifting, conveying and transportation machines, robotic mechanisms with the same function (including lifts, escalators, cranes). Machines and robotic mechanisms used in the agriculture and viticulture and in processing cereals / fruits / vegetables / food. Engines, electrical engines, their parts and equipments other than for land vehicles (including parts, electric door openers-closers used in land vehicles and included in this class). Bearings, ball-bearings or roller bearings. Tire mounting and dismounting machines. Alternators, generators, generators of electricity, generators working with solar energy. Painting machines, automatic spray guns for paint, electric punching machines and punches for punching machines, electric glue guns, guns for compressed air or liquid spraying machines, electric hand drills, motor hand saw, jigsaw machines, spiral machines, compressed air pumps, compressors, vehicle washing installations, and robots with the same function as the above-mentioned machines and tools. Welding machines, electric arc welding apparatus, electric welding apparatus, electric arc cutting apparatus, electrodes for welding machines and robots with the same function as the above-mentioned. Printing machines. Packaging machines, filling-plugging and finishing machines, labeling machines, separators and robots and robotic mechanisms with the same function as the above-mentioned machines (including electrical apparatus for sealing plastics [packaging]). Textile milling, scotching, tentering or washing machines, sewing machines and industrial robots with the same function as the above-mentioned machines. Pumps other than parts of machines or engines (including fuel dispensing pumps and guns for these). Electrical appliances used in kitchen for chopping, grinding, crushing, whisking and mixing tools. Welding machines, electric arc welding apparatus, electric welding apparatus, electric arc cutting apparatus, electrodes for welding machines and robots with the same function as the above-mentioned. Printing machines.

Cl.8; Forks, spoons, knives and non-electric cutlery for cutting, chopping, peeling purposes, including those of precious metals. Cutting and jabbing/stabbing arms. Tools and appliances included in this class used for personal care in shaving, depilation, manicure, pedicure and beauty-care (including hair straighteners and hair curling implements, scissors). Hand-operated tools for repair of machines, appliances and vehicles, hand-operated tools for building, agriculture, gardening and forestry. Electric and non-electric irons.

Cl.9; Measuring apparatus and instruments, indicators including those for scientific research in laboratories other than for medical use. Apparatus for recording, transmission or reproduction of sound or images (including apparatus and peripheral devices for data processing, telecommunication, reproduction, loudspeakers, and earphones). Magnetic and optical data carriers and software recorded in these; television and phone applications, downloadable electronic publications, recorded to magnetic and optical media; magnetic/optical cards. Antennas, satellite dishes, amplifiers and their parts. Ticket dispensers, automated teller machines. Electronic components used in machines and apparatus. Counters measuring amount of consumption in unit time and time clocks. Protective suits and life saving apparatus and equipment (including ear plugs for divers). Glasses, sunglasses, contact lenses and their boxes, covers, parts and accessories. Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity (including cables used for electric and electronic purposes, batteries, accumulators, anodes and cathodes). Apparatus for warning and alarms [other than for vehicles], electric bells. Signaling devices and apparatus used in traffic, Fire extinguishing apparatus including fire engines (including fire hoses and fire hose nozzles). Radar apparatus, sonars, apparatus and devices providing night vision. Magnets, decorative magnets.

Cl.11; Lighting apparatus and installations (lighting installations for vehicles, interior and exterior spaces). Devices for cooking, heating and vapor producing installations and apparatus (including electric ovens, microwave ovens, gas ovens, electric heating apparatus or heating apparatus for solid, liquid or gaseous fuels, electric tea and coffee makers and machines). Air conditioning devices. Cooling apparatus, namely refrigerators, milk coolers, water coolers, ice-boxes, ice machines and devices, freezers. Electric and gas operated apparatus, machines and devices used in cooling, drying and boiling (including electric and heating-operated laundry dryers, hair dryers and hand drying apparatus). Sanitary installations, sanitary ware. Water softening apparatus, water purifying apparatus, water purification installations.
Bedwarmers and electric blankets not for medical purposes, heating cushions and pads not for medical purposes, electric or non-electric footwarmers, hot water bottles. Filters and filter-motor combinations for aquariums. Industrial type cooking, drying and cooling installations. Pasteurizers and sterilizers. Laundry dryers.
4175803    14/05/2019
TATA STEEL LIMITED
Tata Centre, 43 Jawaharlal Nehru Road, Kolkata 700 001.
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Ageents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

KOLKATA

Cl.6;Common metals and their alloys, ores; metal materials for building and construction; transportable buildings of metal; non-electric cables and wires of common metal; small items of metal hardware; metal containers for storage or transport; safes.

Cl.19;Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal.

Cl.22;Ropes and string; nets; tents and tarpaulins; awnings of textile or synthetic materials; sails; sacks for the transport and storage of materials in bulk; padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; raw fibrous textile materials and substitutes therefor.

Cl.23;Yarns and threads, for textile use.

Cl.24;Textiles and substitutes for textiles; household linen; curtains of textile or plastic.

Cl.37;Building construction; repair; installation services.

Cl.43;Services for providing food and drink; temporary accommodation.
4176362  14/05/2019
GIOVANI CO., LTD
204 Soi Leunrit, Bangkok 10100, Thailand
Body Incorporate
Address for service in India/Attorney address:
MANINDER KAUR MANIKTALA
Z-29 Lower Ground, Hauz Khas, New Delhi 110016
Used Since :06/02/2016
DELHI
Cl.24; Fabrics and textile goods, not included in other classes; bed and table cover
Cl.25; Clothing, footwear, headgear
4176533   15/05/2019
NITIN CHAWLA
17A/60 WEA Ajmal Khan Road, Karol Bagh
INDIVIDUAL
Address for service in India/Attorney address:
NAKUL GROVER ADV.,
10/7 WEST PATEL NAGAR, 2ND FLOOR, NEW DELHI 8
Used Since : 21/12/2016
DELHI

Cl.31; forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt

Cl.44; Animal healthcare services, animal grooming services, horticulture, aquaculture, agricultural
EXIDE POWR

4176744  15/05/2019
EXIDE INDUSTRIES LIMITED
Exide House, 59 E, Chowringhee Road, Kolkata – 700 020, State of West Bengal.
An Indian company.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
To be associated with:
847232, 848501, 1051816, 2799874, 3768414

KOLKATA

Cl.9; Electrical apparatus; Storage batteries, car batteries, air craft batteries, batteries for electric cars, re-chargeable batteries, submarine batteries, batteries used in vehicles of all kinds, solar cells, solar panels, batteries for use in handheld electronic devices, self-charging batteries, battery boxes, button cells, uninterrupted power supply (ups) systems, inverters, batteries for inverters, power backup system comprising an integrated form of inverter and battery.

Cl.12; Rickshaws; electric rickshaws; electric vehicles; electrically powered motor vehicles.
EXIDE NEO
4176745  15/05/2019
EXIDE INDUSTRIES LIMITED
Exide House, 59 E, Chowringhee Road, Kolkata – 700 020, State of West Bengal.
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
To be associated with:
847232, 848501, 1051816, 1051817, 1324251, 1472917, 1661799, 1671361
KOLKATA
Cl.9; Electrical apparatus; Storage batteries, car batteries, air craft batteries, batteries for electric cars, re-chargeable
batteries, submarine batteries, batteries used in vehicles of all kinds, solar cells, solar panels, batteries for use in
handheld electronic devices, self-charging batteries, battery boxes, button cells, uninterrupted power supply (ups)
systems, inverters, batteries for inverters, power backup system comprising an integrated form of inverter and battery.
Cl.12; Rickshaws; electric rickshaws; electric vehicles; electrically powered motor vehicles.
EXIDE e.pod

4176746  15/05/2019
EXIDE INDUSTRIES LIMITED
Exide House, 59 E, Chowringhee Road, Kolkata – 700 020, State of West Bengal.
An Indian company.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

To be associated with:
847232, 848501, 1051816, 1472917, 1661799, 1671361

KOLKATA

Cl.9; Electrical apparatus; Storage batteries, car batteries, air craft batteries, batteries for electric cars, re-chargeable batteries, submarine batteries, batteries used in vehicles of all kinds, solar cells, solar panels, batteries for use in handheld electronic devices, self-charging batteries, battery boxes, button cells, uninterrupted power supply (ups) systems, inverters, batteries for inverters, power backup system comprising an integrated form of inverter and battery.

Cl.12; Rickshaws; electric rickshaws; electric vehicles; electrically powered motor vehicles.
X NOTCO
4177869 15/05/2019
THE NOT COMPANY SPA
EL PEUMO N° 284, VITACURA, SANTIAGO, CHILE
Body Incorporate
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017
Proposed to be Used
DELHI
Cl.29; Vegetable Meat And Fish Substitutes; Poultry; Preserved, Frozen, Dried Or Cooked Food; Fruit And Pulses; Marmalades Substitutes; Pickles Substitutes; Jellies For Food Substitutes; Eggs And Yogurt Substitutes; Edible Oils And Fats Substitutes; Soups And Preparations For Making Soups Substitutes; French Fries Substitutes; Fruit Pulp Substitutes.
Cl.30; Salad Dressings; Coffee And Tea Substitutes; Confectionery Made Of Sugar Substitutes; Food Seasonings; Candy; Vegetable-Based Thickening Agents For Cooking Foodstuffs; Cookies, Pastries And Ice Cream; Meat Gravies Substitute; Substitute Of Food Condiment Consisting Primarily Of Ketchup And Salsa; Mayonnaise Substitute And Mustard Substitute; Honey Substitute; Fresh Pizzas.
Cl.32; Non-Alcoholic Beverages Substitutes; Isotonic Non-Alcoholic Drinks; Sports Drinks Substitutes; Mineral And Aerated Water.
4177966  16/05/2019
SUKHANDAM AYURVEDA PEEDHAM
trading as ;SUKHANDAM AYURVEDA PEEDHAM
XVIII / 43 C, KAIPARAMBU P. O., PUTHOOR, PADINJATTUMURI, THRISSUR, 680546
MANUFACTURE AND MERCHANTS AND SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Proposed to be Used
CHENNAI
Cl.5;AYURVEDIC MEDICINES, PHARMACEUTICAL AND MEDICINAL PREPARATIONS.
Cl.44;AYURVEDIC HOSPITAL, HEALTHCARE SERVICES, DIAGNOSTIC LABORATORY SERVICES.
BUYSURANCE

4177993  16/05/2019
HERO MOTOCORP LIMITED
34 Basant Lok, Vasant Vihar, New Delhi -110 057
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B–41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.12; Motor cycles, scooters, motor land vehicles including parts, fittings and accessories falling in class 12.
Cl.35; Organization, operation and supervision of loyalty and incentive schemes; Sales promotion for others through trading stamp schemes; Administration of customer loyalty and incentive schemes; promotional incentive schemes; Loyalty scheme services; Providing incentive award programs for customers through issuance and processing of loyalty points for on-line purchase of a company's goods and services; advertising; business management; business administration; office functions.
Cl.37; Repair, maintenance, installation and servicing of vehicles.
TATA NEVER REST

4178388    16/05/2019

TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001

An Indian Company incorporated under The Companies Act, 1913.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

To be associated with:
3970662

MUMBAI

Cl.9; LED screen, scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.16; Paper and cardboard; printed matter; books; magazines; periodicals; newsletters; newspapers; brochures; booklets; pamphlets; manuals; journals; leaflets; advertising and promotional material; press and magazines advertisements and advertorials; posters, banners, printed presentations and annual reports, newsletters, stationery articles, internal mails and letter (printed) bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists' and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks.

Cl.35; Marketing, advertising and promotional services; sponsorship; Promotion of goods and services through sponsorship; Promotion of goods and services through sponsorship of television programs and through sponsors, on line promotional services through press, magazines, advertorials, television, press, magazines, hoardings, shelters pole kiosks and unipoles; Promotion of special events, direct mail advertising. Preparation of mailing lists for direct mail advertising services [other than selling]; Preparation of mailing lists for direct mail advertising services [other than selling]; Direct mail advertising to attract new customers and to maintain the existing customer base; Preparing promotional and merchandising elements material, providing business information via a website; advertising and marketing services provided by means of social media; advertising; business management; business administration; office functions.

Cl.38; Providing access to websites on the Internet or any other communications network, chat room excess and chat room services; broadcasting services; email services; digital communications services; communications via analogue and digital computer terminals; videos and audio visual content among internet users; audio, text and video broadcasting services over the internet or other communications networks telecommunication services; Provision of communications facilities for the interchange of digital data; telecommunication services.

Cl.41; Events, seminar, workshop, exhibitions, educational shows; Training and training programmes, training consultancy, conducting training workshops seminars; events; educational business and business management, programming services relating to training; arranging of conferences, provision of training courses and training facilities; providing online training, seminars; providing of training; entertainment; sporting and cultural activities.

Cl.42; Integration of computer systems and networks, creating, designing, hosting, developing and maintaining websites; hosting websites on the Internet; providing information in the field of architectural design via a website; scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.45; Social introduction and networking and dating services; Providing access to computer databases and online searchable databases in the fields of social networking, social introduction and dating; Providing information in the field of personal development, self-improvement, self-fulfillment, charitable, philanthropic, volunteer, public and community services, and humanitarian activities; Providing concierge services for others, namely, booking reservations, facilitating purchases, arranging deliveries, making requested personal arrangements, providing recommendations on products and services, providing customer-specific information to meet individual needs, and provision of electronic reminders and notifications; Online social media networking services; Providing information in the form of databases featuring information in the fields of social networking and social introduction; User verification services; Identification verification services; Business identification verification services and other social media services falling in class 45.
4179067   17/05/2019
Columbia Pictures Industries, Inc.
10202 West Washington Boulevard, Culver City, California 90232, United States of America
a corporation incorporated under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India
Used Since :01/10/1999

DELHI

Cl.9; Motion picture films for general release; prerecorded DVD and Blu-ray discs, all featuring motion picture films and television programming for general release; downloadable motion pictures and television programs for general release

Cl.41; Production and distribution of motion picture films and television programs; providing non-downloadable motion pictures and television programs
Trade Marks Journal No: 1909 , 08/07/2019 Class 99

THAMNA NAHI HAI

4179117 17/05/2019
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
MUMBAI

Cl.9; LED screen, scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.16; Paper and cardboard; printed matter; books; magazines; periodicals; newsletters; newspapers; brochures; booklets; pamphlets; manuals; journals; leaflets; advertising and promotional material; press and magazines advertisements and advertorials; posters, banners, printed presentations and annual reports, newsletters, stationery articles, internal mails and letter (printed) bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists’ and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers’ type, printing blocks.

Cl.35; Marketing, advertising and promotional services; sponsorship; Promotion of goods and services through sponsorship of television programs and through sponsors, on line promotional services through press, magazines, advertorials, television, press, magazines, hoardings, shelters pole kiosks and unipoles; Promotion of special events, direct mail advertising, Preparation of mailing lists for direct mail advertising services [other than selling]; Preparation of mailing lists for direct mail advertising services [other than selling]; Direct mail advertising to attract new customers and to maintain the existing customer base; Preparing promotional and merchandising elements material, providing business information via a website; advertising and marketing services provided by means of social media; advertising; business management; business administration; office functions.

Cl.38; Providing access to websites on the Internet or any other communications network, chat room excess and chat room services; broadcasting services; email services; digital communications services; communications via analogue and digital computer terminals; videos and audio visual content among internet users; audio, text and video broadcasting services over the internet or other communications networks telecommunications; Provision of communications facilities for the interchange of digital data; telecommunication services.

Cl.41; Events, seminar, workshop, exhibitions, educational shows; Training and training programmes, training consultancy, conducting training workshops seminars ; events; educational business and business management, programming services relating to training; arranging of conferences, provision of training courses and training facilities; providing online training, seminars; providing of training; entertainment; sporting and cultural activities.

Cl.42; Integration of computer systems and networks, creating, designing, hosting, developing and maintaining websites; hosting websites on the Internet; providing information in the field of architectural design via a website; scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.45; Social introduction and networking and dating services; Providing access to computer databases and online searchable databases in the fields of social networking, social introduction and dating; Providing information in the field of personal development, self-improvement, self-fulfillment, charitable, philanthropic, volunteer, public and community services, and humanitarian activities; Providing concierge services for others, namely, booking reservations, facilitating purchases, arranging deliveries, making requested personal arrangements, providing recommendations on products and services, providing customer-specific information to meet individual needs, and provision of electronic reminders and notifications; Online social media networking services; Providing information in the form of databases featuring information in the fields of social networking and social introduction; User verification services; Identification verification services; Business identification verification services and other social media services falling in class 45.
Thauna Nahin Hai

4179118 17/05/2019
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
MUMBAI

Cl.9; LED screen, scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; fire-extinguishing apparatus.

Cl.16; Paper and cardboard; printed matter; books; magazines; periodicals; newsletters; newspapers; brochures; booklets; pamphlets; manuals; journals; leaflets; advertising and promotional material; press and magazines advertisements and advertorials; posters, banners, printed presentations and annual reports, newsletters, stationery articles, internal mails and letter (printed) bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists’ and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers’ type, printing blocks.

Cl.35; Marketing, advertising and promotional services; sponsorship; Promotion of goods and services through sponsorship; Promotion of goods and services through sponsorship of television programs and through sponsors, on line promotional services through press, magazines, advertorials, television, press, magazines, hoardings, shelters pole kiosks and unipoles; Promotion of special events, direct mail advertising, Preparation of mailing lists for direct mail advertising services [other than selling]; Preparation of mailing lists for direct mail advertising services [other than selling]; Direct mail advertising to attract new customers and to maintain the existing customer base; Preparing promotional and merchandising elements material, providing business information via a website; advertising and marketing services provided by means of social media; advertising; business management; business administration; office functions.

Cl.38; Providing access to websites on the Internet or any other communications network, chat room excess and chat room services; email services; digital communications services; communications via analogue and digital computer terminals; videos and audio visual content among internet users; audio, text and video broadcasting services over the internet or other communications networks telecommunications; Provision of communications facilities for the interchange of digital data; telecommunication services.

Cl.41; Events, seminar, workshop, exhibitions, educational shows; Training and training programmes, training consultancy, conducting training workshops seminars ; events; educational business and business management, programming services relating to training; arranging of conferences, provision of training courses and training facilities; providing online training, seminars; providing of training; entertainment; sporting and cultural activities.

Cl.42; Integration of computer systems and networks, creating, designing, hosting, developing and maintaining websites; hosting websites on the Internet; providing information in the field of architectural design via a website; scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.45; Social introduction and networking and dating services; Providing access to computer databases and online searchable databases in the fields of social networking, social introduction and dating; Providing information in the field of personal development, self-improvement, self-fulfillment, charitable, philanthropic, volunteer, public and community services, and humanitarian activities; Providing concierge services for others, namely, booking reservations, facilitating purchases, arranging deliveries, making requested personal arrangements, providing recommendations on products and services, providing customer-specific information to meet individual needs, and provision of electronic reminders and
notifications; Online social media networking services; Providing information in the form of databases featuring information in the fields of social networking and social introduction; User verification services; Identification verification services; Business identification verification services and other social media services falling in class 45.
4179231  17/05/2019
SAMUDRA SHIPYARD PVT LTD.
trading as ;SAMUDRA SHIPYARD PVT LTD.
P.B.NO.10, CHEMICAL INDUSTRIAL ESTATE, AROOR, ALAPPUZHA, -688534, KERALA,INDIA.
MANUFACTURERS AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :30/08/2005
CHENNAI
Cl.12;BOATS, FIBRE BOATS, CANOES.
Cl.20;CONTAINERS, INSULATED CONTAINERS.
4179268   18/05/2019
A F ENTERPRISES LIMITED
DSM-334, DLF Towers, Shivaji Marg, Delhi-110015 IN
PUBLIC LIMITED
Address for service in India/Agents address:
RENU KATHURIA
283/1, JAWAHAR COLONY, N.I.T., FARIDABAD-121005, HARYANA

Proposed to be Used
DELHI

Cl.1; unprocessed artificial resins, unprocessed plastics, unprocessed plastics; manures, chemical products used in industry, science and agriculture, including those which go to the making of products belonging to other classes, acrylic resins, adhesives for industrial purposes, metal annealing preparations, mould-release preparations / mold-release preparations, chemical preparations for facilitating the alloying of metals

Cl.17; rubber, gutta-percha, gum, asbestos, mica and goods made from these materials and not included in other classes; plastics in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, not of metal, Thermal Insulation Articles and Materials, Acoustic Insulation Articles and Materials, Electrical Insulation Articles and Materials, Synthetic and Composite Materials, Synthetic Resins, Plastic Crates, Plastic boxes, Plastic buckets, Plastic mugs, Plastic tubs,

Cl.20; furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics. Benches [furniture], work benches, crates, deck chairs, easy chairs, containers, not of metal, for liquid fuel, containers, not of metal [storage, transport], furniture, high chairs for babies, moldings [mouldings] for picture frames, office furniture and other industrial items made of plastic.
MADHI NI KHAMANI

4179533  16/05/2019

MANHARLAL AND COMPANY PRIVATE LIMITED
207/2 Paiki Plot No. 6, Shed 8-9-10, Doriwala Compound, Udhna, Surat – 394210.
a company registered and incorporated under the Indian Company’s Act

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Used Since :28/04/1999

To be associated with:
1147893

AHMEDABAD

Cl.30; Cereal and Rice based snacks; Papads; Bhujia; Farsan (cereal based snacks); Ready-to-eat Cereal-Derived Food
Bars; Food Mixtures Consisting Of Cereal Flakes And Dried Fruits; Foodstuffs Made From Cereals, Rice and Corn;
Processed grains, starches, and goods made thereof; Garden Herbs; Honey; Meal; Flour; Preserved [Seasonings]; Rice;
Coffee; Tea; Sugar; Salt; Confectionery; Bakery Products including Biscuit, Wafer, Chocolate, Pastry, Bread, Pizza and
Confectionery; Cereal, Noodles, Coco; Ice cream and powders thereof; Mustard; Vinegar, Sauces; spices; Aniseed;
Saffron; Treacle; Yeast; Sago; Khamani; Confectionery; Turmeric for food; Pepper; Cereal, Oat, Rice and Corn based
Snacks, Flakes and Foods; Garden herbs, preserved [seasonings]; Pasta; Sauces [Condiments]; Chicory [Coffee
Substitute]; Instant Mix Powder; Coriander; Oat and Corn Flakes; Granola and Granola-based snack bars; Museli; Dough,
Noodles; Oatmeal; Baking-powder; as included in Class - 30.

Cl.35; Wholesaling, Retailing and Distributing; Offering for Sales and Sales of Goods in the Retail and Wholesale Trade;
Establishment and/or Operation of Retail Mailing; Promoting of the Goods and Services of Others by arranging for
Sponsor; Import and Export of Merchandise; Selling of merchandise in the field of a wide variety of Products such as
Cereal and Rice based snacks, Bakery, Food, Dairy and Beverages industries related products; Advertising; Franchises
Services; Organization of Exhibitions; as included in Class- 35.

Cl.43; Services for providing Food and Drink; Temporary Accommodation; Hotel, Motel and Concierge Services;
Operating Hotels; Motels and Resorts; Restaurant, Canteen, Cafe, Catering, Bar and Coffee shop Services; Holiday Camp
services [lodging]; Rental of Temporary Accommodation; Reservation Services for Temporary Accommodation; Provision
of Conference, Exhibition and Meeting Services and Amenities; Providing Banquet and Social Function Facilities for
Special Occasions; as included in Class - 43.
DORCO CO., LTD.
(Golim-Dong) 350 Kyungahnchoen-Ro, Cheoin-Gu, Yongin-Si, Kyunggi-Do, Republic of Korea.
A corporation organized and existing under the laws of Republic of Korea

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since: 08/12/2016

To be associated with:

647252

DELHI

Cl.8; Blades [hand tools]; Knives; Cutters; Blades for knives.

Cl.16; Paper knives [office requisites]; Paper cutters and blades for office use; Hand-held paper knives.
4180003  20/05/2019
PREETHAM SIDDALINGASWAMY
No.864, 4th Cross, 5th Main, MC Layout, Vijayanagar, Bangalore-560040
Individual

Address for service in India/Attorney address:
RAJESH VELLAKKAT
Fox Mandal & Associates Solicitors & Advocates FM House, 6/12, Primrose Road Bangalore 560 025 ,INDIA

Proposed to be Used
CHENNAI

Cl.35; Goods and materials procurement related services for others, sales promotion for others, price comparison services, provision of an online marketplace for buyers and sellers of goods and services

Cl.39; Courier services, delivery of goods, freighting, parcel delivery, Services related to packaging of goods, parcel delivery through the passengers, transportation logistics.
CATIOVITAL

4181976  21/05/2019
MARY COHR
120, avenue Charles de Gaulle, 92200 NEUILLY-SUR-SEINE France
a simplified joint-stock company organized and existing under the laws of France

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.3; Soap; perfumes; cosmetics; make-up; essential oils; non-medicated preparations and creams for skin, face and body care; hair lotions

Cl.10; Apparatus for the care of the skin; beauty and cosmetic treatment apparatus; massaging apparatus for the skin and scalp
MKCL's VanMitra

4182024   21/05/2019

MAHARASHTRA KNOWLEDGE CORPORATION LIMITED
ICC Trade Tower, 'A' Wing, 5th Floor, Senapati Bapat Road, Shivajinagar, Pune 411 016
SERVICE PROVIDERS.
AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT, 1956.
Used Since: 01/01/2019

To be associated with:
1314485, 1314486, 3810394, 3811037

MUMBAI

Cl.9; In respect of data processing equipment, computers; computer software all being included under Class-9
Cl.16; In respect of Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes) all being included under Class-16
Cl.42; In respect of design and development of computer software, all being included under Class-42
WONDERNAIL

4205332  13/06/2019
AKEMI CHEMISCH TECHNISCHE SPEZIALFABRIK GMBH
Lechstrasse 28, 90451 Nürnberg, Germany
a Company duly registered under the laws of Germany

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.1; Chemicals used in industry; unprocessed artificial resins; unprocessed plastics; adhesives for commercial and industrial purposes; Putties and other fillers; chemical polymers; chemical prepolymer; Polymer compounds for manufacturing processes; unprocessed synthetic polymers; Silicone polymers, in particular modified silicone polymers, in particular for the production of adhesives, putties, fillers, cements and sealants; unprocessed silicone resins; Sillyl-modified polymers and polyethers; Sillyl-modified epoxy resins and epoxy resin mixtures; unprocessed synthetic resins; Polyvinyl chloride resins in liquid form; Acrylic resins (semi-finished products); Plastics and artificial resins in the form of powders, pastes, liquids, emulsions, dispersions and granules for commercial and industrial purposes; Plastics and artificial resins in the form of powders, pastes, liquids, emulsions, dispersions and granules for use in sealants and adhesives; chemical substances for modifying the properties of polymers; chemical additives for polymers.

Cl.17; Packing, sealing, stopping and insulating materials; semi-finished goods of plastic, included in this class; elastomers; polymers; semi-finished goods of synthetic polymer resins; thermoplastic polymer resins as semi-finished products for use in manufacture; Sealants and sealing materials, included in this class.